

**NATIONAL COMPANY LAW TRIBUNAL****OBJECTIONS LIST DATED 31.12.2025 TO 18.02.2026****PETITION , APPLICATIONS , ADDITIONALS , REPORTS . CAVEAT****HELPDESK NO 011-24363846 REGARDING YOUR OBJECTIONS PLEASE CONTACT HELP DESK NO FOR DELHI SCRUTINY TEAM**

*This is for the kind information of Advocates, Litigants and Stakeholders that the NCLT Registry previously operating from Block-3, CGO Complex has been relocated to Block-12, CGO Complex, Lodhi Road, New Delhi. Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently non-functional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri Prashant Kumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.in We are working on restoring a dedicated contact line at the earliest, and the new number will be communicated shortly. The inconvenience caused due to this temporary disruption is regretted and we seek cooperation from Advocates, Litigants and Stakeholders during this period of transition.*

| Sr No. | Date Of Filing | Case Type                         | Dairy No.       | MAIN CASE NO | Title Of Case                                                                                    | Section                                | Scrutiny Date | Comments                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | Filed By         |
|--------|----------------|-----------------------------------|-----------------|--------------|--------------------------------------------------------------------------------------------------|----------------------------------------|---------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|
| 1      | 1/9/2026       | Company Petition IB (IBC)         | 710102002172026 |              | M/S S.S. CONSTRUCTION VS M/S UMENDRA LIFE SCIENCES PVT LTD.                                      | IBC Under Sec 9                        | 1/13/2026     | 1. bookmarking compulsory with page numbering. 2. vakalatnama compulsory. 3. proof of service missing. 4. pagination missing in index. 5. need every page sign in form 5. mention default date in form 5 part 4. 6. notary missing in affidavit. 7. BR missing. 8. need every page sign and true copy in annexure. 9. NESL Report missing.                                                                                                                                                                                                                                                                                                                 | shriram I        |
| 2      | 1/10/2026      | Company Petition IB (IBC)         | 710102002242026 |              | PAARI CHEM RESOURCES LLP VS GLS SPECIALITY CHEMICALS (P) LTD.                                    | IBC Under Sec 9                        | 1/14/2026     | 1. mention bookmarking according your index with page numbering. 2. BR missing. 3. OCR missing. 4. ticket put on blank side in vakalatnama. 5. 1Rs court fee short and date missing in vakalatnama. 6. NESL Report missing. 7. need every page sign and true copy in annexure. 8. proof of service missing. 9. index incomplete. 10. briefs synopsis missing. 11. there are two form attached with the pdf, form 1 and form 5. please attach the relevant form in the file. 12. form 5 incomplete. 13. master data missing. 14. memo of parties missing. 15. need every page sign in petition. 16. notary missing in affidavit. 17. demand notice missing. | Yash Kohli       |
| 3      | 1/14/2026      | Company Petition IB (IBC)         | 710102004012026 |              | SAPPERS KOSHICO PUMPS (INDIA) PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCANAT OF DELHI AND HARY | IBC Section 59                         | 1/19/2026     | 1. Form H missing.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | MOHD BILAL       |
| 4      | 1/14/2026      | Company Petition IB (IBC)         | 710102004002026 |              | INDIAN OVERSEAS BANK VS MHOW GHATABILLOD TOLL ROADS PRIVATE LIMITED                              | IBC under Sec 7                        | 1/27/2026     | Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri Prashant Kumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.                                                                                                                                                                                                                                                           | THODUR           |
| 5      | 1/10/2026      | Company Appeal (Companies Act)    | 710102002622026 |              | INDIAN OVERSEAS BANK VS MHOW GHATABILLOD TOLL ROADS PRIVATE LIMITED                              | Sec 252 (3) - By Government Body       | 1/11/2026     | Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri Prashant Kumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.                                                                                                                                                                                                                                                           | PUNEET           |
| 6      | 1/10/2026      | Company Petition (Companies Act)  | 710102002802026 |              | MRS. NISHA CHANDOLA D/O- LATE SH. RAMESH CHANDRA SHARMA VS SH. MANOJ SHARMA DIRECTOR             | Sec. 59                                | 1/14/2026     | no of objections: - 1. bookmarking with numbering is compulsory 2. case type year missing in pdf 3. master index missing 4. volume-wise index missing volume-1 incomplete and volume-2 missing 5. pagination missing in pdf 6. petitioner no-2 affidavit missing 7. page no-10,75,76,188,192 to 194,229,234 not clear 8. annexures missing in pdf 9. remove index part in between or take it in annexure part 10. MOA, AOA missing 11. Master data missing 12. Vakalatnama missing 13. proof of service missing                                                                                                                                            | Rashmi           |
| 7      | 1/13/2026      | Transfer Petition (Companies Act) | 710102003112026 |              | MOHAN TOLARAM KUKREJA VS SUNIL TOLARAM KUKREJA                                                   | Rule 16(d), NCLT Rules, 2016           | 1/15/2026     | no of objections: - 1. bookmarking with numbering is compulsory 2. case type wrong in online portal 3. OCR missing                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | RAINA BIRLA      |
| 8      | 1/13/2026      | Transfer Petition (Companies Act) | 710102003322026 |              | MOHAN TOLARAM KUKREJA VS SUNIL TOLARAM KUKREJA                                                   | Rule 16(d), NCLT Rules, 2016           | 1/15/2026     | no of objections: - 1. case type wrong in online portal                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | RAINA BIRLA      |
| 9      | 1/15/2026      | Contempt Petition (IBC)           | 710102005052026 |              | HEMANT SHARMA RP TODAY HOMES AND INFRASTRUCTURE PVT. LTD. VS                                     | Application under any other            | 1/19/2026     | 1. section wrong. 2. List of dates and events missing. 3. briefs synopsis missing.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | Ashu Kansal      |
| 10     | 1/20/2026      | Company Petition IB (IBC)         | 710102007232026 |              | KEELER INDUSTRIES LIMITED VS VIRAJ CONSTRUCTIONS PRIVATE LIMITED                                 | IBC Under Sec 9                        | 1/22/2026     | 1. wrong jurisdiction.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | Rajanish         |
| 11     | 1/24/2026      | Company Petition IB (IBC)         | 710102008022026 |              | SMT. SHARDA JINDAL VS PUNJAB NATIONAL BANK                                                       | Section 94(1)                          | 1/29/2026     | 1. proof of service missing. 2. date missing in vakalatnama. 3. page no. 61,99,158,159,160 are not clear. 4. page no. 92,93,94,97,98,123 to 132,135 to 144 are cut page. 5. page no. 121A to 121E are blank page.                                                                                                                                                                                                                                                                                                                                                                                                                                          | Prateek Kushwaha |
| 12     | 1/29/2026      | Company Petition IB (IBC)         | 710102009322026 |              | S.R.K. PAPERS PRIVATE LIMITED VS KARN LAMINATORS PRIVATE LIMITED.                                | IBC Under Sec 9                        | 1/30/2026     | 1. bookmarking compulsory with page numbering. 2. NESL Report missing. 3. BR missing.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | Sumesh           |
| 13     | 1/31/2026      | Company Petition (Companies Act)  | 710102009682026 |              | HOSTIN SERVICES PRIVATE LIMITED VS CREATOR ECONOMY TECH PRIVATE LIMITED                          | Any other provision Govt body          | 2/3/2026      | 1. case type wrong. 2. Index missing. 3. due payment for petition. 4. List of dates and events missing. 5. briefs synopsis missing. 6. bookmarking compulsory with page numbering. 7. page no. 34 to 42,48,49,52,53 are not clear. 8. 25Rs welfare fee and 3Rs court fee and date missing in vakalatnama. 9. 9(3)b affidavit missing. 10. NESL Report missing. 11. need every page sign and true copy in annexure. 12. memo of parties missing. 13. BR missing.                                                                                                                                                                                            | Saurabh Utangale |
| 14     | 2/3/2026       | Company Appeal (Companies Act)    | 710102010072026 |              | HOSTIN SERVICES PRIVATE LIMITED VS CREATOR ECONOMY TECH PRIVATE LIMITED                          | Application under any other provisions | 2/5/2026      | no of objection 1. kindly file in IA portal 2. case type wrong 3. take rule 11 in online portal as same in pdf 4 application need every pages sign 5 missed affidavit of Jaya Singh and vakalatnama also missed 6 date missed in vakalatnama 7 25 rs welfare and 3 rs court fee missed in vakalatnama.                                                                                                                                                                                                                                                                                                                                                     | ROHIT            |

|    |            |                                  |                 |  |                                                                                                       |                                                         |            |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   |                   |
|----|------------|----------------------------------|-----------------|--|-------------------------------------------------------------------------------------------------------|---------------------------------------------------------|------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------|
| 15 | 1/28/2026  | Company Petition IB (IBC)        | 710102008952026 |  | UNISON I3X PRIVATE LIMITED VS SJS UNISON PRIVATE LIMITED                                              | IBC under Sec 7                                         | 1/30/2026  | 1. petition not upload.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | Shashank          |
| 16 | 10/26/2025 | Company Petition IB (IBC)        | 710102094052025 |  | STATE BANK OF INDIA VS Inder Singh                                                                    | Section 95(1)                                           | 12/31/2025 | Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.                                                                                                                   | Harshit Khare     |
| 17 | 2/4/2026   | Company Appeal(Companies Act)    | 710102010542026 |  | STATE BANK OF INDIA VS Inder Singh                                                                    | Sec 252 (3)                                             | 2/4/2026   | Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.                                                                                                                   | Mohit Negi        |
| 18 | 2/8/2026   | Company Petition IB (IBC)        | 710102011632026 |  | TRIBHUVAN MARKPLUS PRIVATE LIMITED VS KAMDHENU GLOBAL LIMITED                                         | IBC Under Sec 9                                         | 2/11/2026  | 1. main case year wrong in pdf. 2. mention default date in form 5 part4. 3. page no. 79,78 are not clear. 4. date missing in vakalatnama. 5. 9(3)b affidavit missing. 6. pagination incomplete in pdf. 7. remove blank page in pdf. 8. NESL Report missing.                                                                                                                                                                                                                                                       | Rajat Srivastava  |
| 19 | 1/14/2026  | Company Appeal(Companies Act)    | 710102003592026 |  | TRIBHUVAN MARKPLUS PRIVATE LIMITED VS KAMDHENU GLOBAL LIMITED                                         | Sec 252 (1), Sec 252 (3)                                | 1/16/2026  | no of objections: - 1. case heading wrong NCLAT in pdf and also vakalatnama 2. case type year wrong in pdf 3. counsel detail missing in prayer 4. true copy missed in annexure pages 5. volume-wise index missing 6. put Rs. 25/- welfare ticket on blank area in vakalatnama 7. balance sheet missing 8. proof of service                                                                                                                                                                                        | NEERAJ            |
| 20 | 1/30/2026  | Company Petition IB (IBC)        | 710102009522026 |  | FIDUS FINANCE PVT LTD VS ANTHEIA PROPERTIES PRIVATE LIMITED                                           | IBC under Sec 7                                         | 2/2/2026   | 1. required documents not upload only uploaded 35 pages. 2. file incomplete.                                                                                                                                                                                                                                                                                                                                                                                                                                      | Gaurav Joshi      |
| 21 | 1/21/2026  | Company Petition IB (IBC)        | 710102007352026 |  | AMD INDUSTRIES LIMITED VS B9 BEVERAGES LIMITED                                                        | IBC Under Sec 9                                         | 2/5/2026   | Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.                                                                                                                   | Radha Shakti Garg |
| 22 | 1/29/2026  | Company Appeal(Companies Act)    | 710102009292026 |  | AMD INDUSTRIES LIMITED VS B9 BEVERAGES LIMITED                                                        | Rule 11 of NCLT, Rule 63 of NCLT, 2016                  | 1/30/2026  | kindly file this in Rule 63 portal not petition portal                                                                                                                                                                                                                                                                                                                                                                                                                                                            | Pratiksha         |
| 23 | 1/17/2026  | Contempt Petition(Companies Act) | 710102006632026 |  | MUDIT BANSAL VS ANANT SOURCING MANAGEMENT PVT. LTD.                                                   | Rule 11 of NCLT                                         | 1/19/2026  | no of objection 1. case type wrong 2. fill all respondent in online portal 3 proof of service missed 4 need to double entry of petitioner in online portal                                                                                                                                                                                                                                                                                                                                                        | Abhinav           |
| 24 | 2/4/2026   | Company Petition IB (IBC)        | 710102010402026 |  | M/S TRIPATRA INDIA PRIVATE LIMITED THROUGH MR. SUNIL KUMAR JAIN VS ATLAS CONSTRUCTION PRIVATE LIMITED | IBC Under Sec 9                                         | 2/6/2026   | 1. proof of service missing. 2. bookmarking incomplete. 3. pagination incomplete in index. 4. vakalatnama missing. 5. master data missing.                                                                                                                                                                                                                                                                                                                                                                        | RAKESH KUMAR      |
| 25 | 2/5/2026   | Company Petition IB (IBC)        | 710102010802026 |  | CAPT JAIME MESEGUER SANCHIS VS ZEXUS AIR SERVICES PRIVATE LIMITED                                     | IBC Under Sec 9                                         | 2/9/2026   | Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.                                                                                                                   | Reena Gaurav Dua  |
| 26 | 2/9/2026   | Intervention Petition (IBC)      | 710102011872026 |  | RAVINDER AHUJA VS R.R. SECURITIES                                                                     | Sec 60(5)                                               | 2/10/2026  | 1. all application filed separately. 2. need every page sign in application. 3. mention bookmarking according to index with page numbering & not any missing in affidavit. 5. need every page sign and true copy in relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov. | Naman Joshi       |
| 27 | 2/4/2026   | Company Petition IB (IBC)        | 710102010422026 |  | ELITECON INTERNATIONAL LIMITED VS ADVIK CAPITAL LIMITED                                               | Application under any other                             | 2/4/2026   | Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.                                                                                                                   | R K Sahni         |
| 28 | 12/21/2025 | Company Petition (Companies Act) | 710102111532025 |  | GAURAV RAJ BAJAJ VS SANSKRITI VILLAS PRIVATE LIMITED                                                  | Sec. 241(1), Sec. 242(4)                                | 1/21/2026  | 1. proof of service missing. 2. mention default date in form 1 part 4. 3. page no. 52,53,54,59,60,61 are not clear. 4. IRP certificate missing. 5. 1Rs court fee short in vakalatnama. 6. pagination incomplete in index. 7. NESL Report missing.                                                                                                                                                                                                                                                                 | Naman Singhal     |
| 29 | 2/10/2026  | Company Petition IB (IBC)        | 710102011982026 |  | 2021 PLANS AND PROJECTS LIMITED. VS NAMAN FINLEASE PRIVATE LIMITED                                    | IBC under Sec 7                                         | 2/13/2026  | 1. remove extra documents. 2. bookmarking compulsory with page numbering. 3. index missing. 4. add all applicant in online portal. 5. need every page sign in form 1. 6. form 1 incomplete. 7. mention default date in form 1 part 4. 8. need every page sign and true copy in annexure. 9. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. 10. form B missing. 11. form 2 missing. 12. IRP certificate missing. 13. NESL Report missing. 14. OCR missing. 15. BR missing.                             | Ritu Raj          |
| 30 | 2/9/2026   | Company Petition IB (IBC)        | 710102011682026 |  | VIKAS MISHRA VS OM KRISHNA DEVELOPERS                                                                 | IBC under Sec 7                                         | 2/11/2026  | Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.                                                                                                                   | Shikha            |
| 31 | 11/22/2025 | Company Petition IB (IBC)        | 710102102892025 |  | UCO BANK VS RAJIV USHAKANT KACHRA                                                                     | Section 95(1)                                           | 1/21/2026  | 1. mention default date in form 5 part 4. 2. page no. 28,29 are not clear. 3. page no. 27,36 are cut. 4. NESL report missing. 5. 3Rs court fee missing in vakalatnama. 6. numbering wrong in bookmarking. 7. 9(3)b word not mention in affidavit.                                                                                                                                                                                                                                                                 | DUSHYANT          |
| 32 | 1/28/2026  | Company Petition IB (IBC)        | 710102008512026 |  | BEAM INFOTECH PRIVATE LIMITED VS INVERTEK ENERGY SOLUTIONS PRIVATE LIMITED                            | IBC Under Sec 9                                         | 1/30/2026  | Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.                                                                                                                   | Animesh           |
| 33 | 1/28/2026  | Company Petition IB (IBC)        | 710102008642026 |  | LAXMAN DAS LADHA VS BANK OF RAJEEV KUMAR JAIN VS GOMUKH GANGA PRIVATE LIMITED                         | Section 94(1) Sec. 241(1), Sec. 242(4), Rule 11 of NCLT | 2/10/2026  | Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.                                                                                                                   | sandeep           |
| 34 | 11/27/2025 | Company Petition (Companies Act) | 710102104182025 |  | GAURAV RAJ BAJAJ VS SANSKRITI VILLAS PRIVATE LIMITED                                                  | Sec. 241(1), Sec. 242(4)                                | 1/5/2026   | 1. page no. 87 are not clear. 2. 25Rs welfare fee missing in vakalatnama.                                                                                                                                                                                                                                                                                                                                                                                                                                         | SAURABH UPADHYAY  |
| 35 | 2/10/2026  | Company Petition IB (IBC)        | 710102012012026 |  | NICIA FOOD AND DRINKS PRIVATE LIMITED VS GOMUKH GANGA PRIVATE LIMITED                                 | IBC Under Sec 10                                        | 2/12/2026  | Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.                                                                                                                   | Soumya Dutta      |
| 36 | 11/30/2025 | Company Petition IB (IBC)        | 710102105292025 |  | VIKRAM SOLAR LIMITED VS GAUTAM SOLAR PRIVATE LIMITED                                                  | IBC Under Sec 9                                         | 1/14/2026  |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   |                   |

|    |            |                                               |                 |  |                                                                                                   |                                             |           |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    |                       |
|----|------------|-----------------------------------------------|-----------------|--|---------------------------------------------------------------------------------------------------|---------------------------------------------|-----------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------|
| 37 | 12/3/2025  | Contempt Petition (IBC)                       | 710102106332025 |  | ASHWINI VASISHTHA VS M/S INTERNATIONAL RECREATION AND AMUSEMENT LIMITED                           | Application under any other provisions- IBC |           | Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.                                                                                                                                                                                                                                                                                                                                                    |                       |
| 38 | 12/4/2025  | CP(AA) Merger and Amalgamation(Companies Act) | 710102106682025 |  | SHEHNSHAH SHARES & STOCKS PRIVATE LIMITED VS NA                                                   | Sec. 230-232 - Second Motion                | 1/20/2026 |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | ARUN                  |
| 39 | 2/5/2026   | Company Petition (Companies Act)              | 710102010832026 |  | ATTAR CHAND MITTAL VS REAL HEIGHT DEVELOPERS PVT. LTD                                             | Sec. 241(1), Sec. 242(4)                    | 1/19/2026 | Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.                                                                                                                                                                                                                                                                                                                                                    | Mr. Manubhav Anand    |
| 40 | 12/9/2025  | Company Petition (Companies Act)              | 710102107802025 |  | UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS NET4 NETWORK SERVICES LIMITED & ORS. | Sec 241 (2), Section 246                    | 2/9/2026  | no of objections: - 1. numbering is missing in bookmarking 2. case type year wrong in volume-1,2,3,4 index, affidavit and vakalatnama 3. add all applicant and respondent details in online portal 4. need every page sign in petition 5. counsel details missed in prayer 6. true copy and sign missed in annexure pages 7. OCR missing 8. page no-173 to 175,238,394,397,667,669,687,688 need translate copy 9. counsel sign missed in volume-3 and 4 index 10. page no-442 cut page 11. AOA missing 12. master data missing 13. page no-491,498,512,519,531,538,545,552,559,566,573,580,587,594,601,606,615,665 blank page remove 14. date, day and Rs. 25/- welfare and Rs. 3/- court fees missing in vakalatnama 15. proof of service missing | MD ARSALAN AHMED      |
| 41 | 1/20/2026  | Company Petition (Companies Act)              | 710102006992026 |  | AARVI ENCON LIMITED VS M/S DYNAMIC AURA LLP                                                       | 64 of LLP act, 2008                         | 1/4/2026  | Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.                                                                                                                                                                                                                                                                                                                                                    | Pratiksha             |
| 42 | 12/23/2025 | Company Petition IB (IBC)                     | 710102111862025 |  | SILICONUS TECHNOLOGIES PRIVATE LIMITED VS IDC TECHNOLOGIES SOLUTIONS (I) INDIA PVT. LTD.          | IBC Under Sec 9                             | 2/2/2026  | Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.                                                                                                                                                                                                                                                                                                                                                    | Dhananjay Pundir      |
| 43 | 1/15/2026  | Company Appeal(Companies Act)                 | 710102004962026 |  | SILICONUS TECHNOLOGIES PRIVATE LIMITED VS IDC TECHNOLOGIES SOLUTIONS (I) INDIA PVT. LTD.          | Sec 252 (3) - By Government Body            | 1/16/2026 | no of objections: - 1. case type year wrong in pdf and also in vakalatnama                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | ISHA BHALLA           |
| 44 | 1/17/2026  | Company Petition (Companies Act)              | 710102006502026 |  | ZEST RESORTS (INDIA) PRIVATE LIMITED VS REGISTRAR OF COMPANIES                                    | Sec 252 (1)                                 | 1/5/2026  | no of objections: - 1. bookmarking is mandatory in pdf 2. case type year wrong in pdf 3. add all applicant details in online portal 4. case type and case type year wrong in affidavit 5. notary stamp and date missed in affidavit 6. all applicant affidavit necessary 7. merge all pdf and annexures pages in volume-wise 8. mention master index and separate volume-wise index 9. master data missing                                                                                                                                                                                                                                                                                                                                         | PUNEET                |
| 45 | 2/9/2026   | Company Petition (Companies Act)              | 710102011842026 |  | PRAVEEN SHARMA S/O RAVINDER KUMAR SHARMA VS MR. PRADYUMNA KUMAR PANDA                             | Sec. 241(1)                                 | 1/20/2026 | no of objections: - 1. due to payment sec-242 2. add all respondent details in online portal 3. need every page sign in application 4. bookmarking is incomplete 5. MOA missing 6. true copy or sign missed in annexure pages 7. Rs. 25/- welfare and Rs. 3/- court fees and date missing in vakalatnama                                                                                                                                                                                                                                                                                                                                                                                                                                           | AASHISH NEGI          |
| 46 | 2/9/2026   | Company Petition (Companies Act)              | 710102011882026 |  | ARC DISTRIBUTION INDIA PRIVATE LIMITED VS REGISTRAR OF COMPANIES                                  | Sec. 59                                     | 2/11/2026 | no of objections: - 1. numbering is missing in bookmarking 2. case type year wrong in pdf 3. add respondent details in online portal 4. counsel details incomplete in index 5. vakalatnama missing Please visit BLOCK-12 BUILDING NCLT NEW DELHI CGO COMPLEX for this file. (IS THIS COMPANIES ACT FILE OR IBC FILE)                                                                                                                                                                                                                                                                                                                                                                                                                               | Ritu Raj              |
| 47 | 1/1/2026   | CP(AA) Merger and Amalgamation(Companies Act) | 710102000092026 |  | REGIONAL DIRECTOR (NR) VS GLOBAL FIBRES AND FABRICS PRIVATE LIMITED                               | Any other provision - Govt body             | 2/12/2026 | no of objections: - 1. numbering is missing in bookmarking 2. case type year wrong in pdf 3. add respondent details in online portal 4. counsel details incomplete in index 5. vakalatnama missing Please visit BLOCK-12 BUILDING NCLT NEW DELHI CGO COMPLEX for this file. (IS THIS COMPANIES ACT FILE OR IBC FILE)                                                                                                                                                                                                                                                                                                                                                                                                                               | Radha Krishna P V K S |
| 48 | 12/31/2025 | Company Petition IB (IBC)                     | 710102113372025 |  | LEEL ELECTRICALS LIMITED VS                                                                       | Any other provision - Govt body             | 1/7/2026  | no of objection 1. case type wrong 2. counsel detail missed in mop 3 application need every pages sign 4 ocr missed in pdf                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | VINOD                 |
| 49 | 1/5/2026   | Company Petition IB (IBC)                     | 710102000732026 |  | BANK OF BARODA VS NOWROSJEE WADIA & SONS LIMITED                                                  | IBC under Sec 7                             | 1/9/2026  | OLD DEMAND DRAFT NO. MENTIONED IN PAYMENT RECEIPT                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | Lovkesh Batra         |
| 50 | 1/4/2026   | Company Petition IB (IBC)                     | 710102000502026 |  | PARAS GABA AUTHORISED REPRESENTATIVE OF 112 HOME BUYERS VS MAHAGUN (INDIA) PRIVATE LIMITED        | IBC under Sec 7                             | 1/4/2026  | Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.                                                                                                                                                                                                                                                                                                                                                    | MDP                   |
| 51 | 1/6/2026   | Contempt Petition (IBC)                       | 710102001012026 |  | EMPLOYEES PROVIDENT FUND ORGANIZATION VS SH. UMESH GUPTA                                          | Section 60(5)                               | 2/3/2026  | Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.                                                                                                                                                                                                                                                                                                                                                    | ADHISH SRIVASTAVA     |
| 52 | 1/8/2026   | Company Petition IB (IBC)                     | 710102001962026 |  | SEMICONIC DEVICES PRIVATE LIMITED VS PRAMOD TELECOM PRIVATE LIMITED                               | IBC Under Sec 9                             | 2/1/2026  | Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.                                                                                                                                                                                                                                                                                                                                                    | ABHAS MISHRA          |
| 53 | 1/8/2026   | Company Petition IB (IBC)                     | 710102002032026 |  | INVESTORS SANGHARS SAMITI & ANR VS AQUARIUS BUILDCON PVT. LTD. & ANR                              | IBC under Sec 7                             | 1/13/2026 | 1. wrong jurisdiction.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | Yashpreet Singh       |
| 54 | 1/30/2026  | Company Petition (Companies Act)              | 710102009492026 |  | MRS. LATESH JAIN VS COLAB PLATFORMS LIMITED                                                       | Sec. 59                                     | 1/15/2026 | Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.                                                                                                                                                                                                                                                                                                                                                    | Henna George          |
| 55 | 2/1/2026   | Company Petition (Companies Act)              | 710102009742026 |  | JSR IMPEX VS PURPLE UNITED SALES LIMITED                                                          | Sec. 213                                    | 2/2/2026  | Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.                                                                                                                                                                                                                                                                                                                                                    | BHAWANI GUPTA ADV     |
| 56 | 2/2/2026   | Intervention Petition (IBC)                   | 710102009932026 |  | RAVINDER AHUJA VS M/S BHAGAT RAM OM PRAKASH AGRO PRIVATE LIMITED                                  | Sec 60(5)                                   | 2/2/2026  | Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.                                                                                                                                                                                                                                                                                                                                                    | Nipun Arora           |
|    |            |                                               |                 |  |                                                                                                   |                                             | 2/5/2026  | Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.                                                                                                                                                                                                                                                                                                                                                    | Gaurav Dua            |

|    |            |                                         |                 |  |                                                                                                                                        |                                        |           |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               |                     |
|----|------------|-----------------------------------------|-----------------|--|----------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------|-----------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------|
| 57 | 12/31/2025 | Company Petition IB (IBC)               | 710102113452025 |  | SUSHIL KUMAR @SUSHIL GARG VS<br>SUSHIL KUMAR @SUSHIL GARG                                                                              | Section 94(1)                          |           | 1. remove extra pdf. 2. master data missing. 3. bookmarking compulsory with page numbering. 4. briefsynopsis missing. 5. form A incomplete. 6. section not mention in index. 7. 25Rs welfare fee missing in vakalatnama. 8. 1Rs court fee short missing in vakalatnama. 9. proof of service missing. 10. BR missing. 11. OCR missing.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | Ajay Sharma         |
| 58 | 12/31/2025 | Company Petition IB (IBC)               | 710102113422025 |  | SMT MEENAKSHI GARG VS SMT<br>MEENAKSHI GARG                                                                                            | Section 94(1)                          | 1/2/2026  | 1. remove extra pdf. 2. master data missing. 3. bookmarking compulsory with page numbering. 4. briefsynopsis missing. 5. form A incomplete. 6. section not mention in index. 7. 25Rs welfare fee missing in vakalatnama. 8. 1Rs court fee short missing in vakalatnama. 9. proof of service missing. 10. BR missing. 11. OCR missing. 12. online portal entry wrong.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | Ajay Sharma         |
| 59 | 2/11/2026  | Company Petition (Companies Act)        | 710102012062026 |  | UPENDRA GUPTA VS BANARAS<br>HOUSE PRIVATE LIMITED                                                                                      | Sec. 244(1)                            | 2/13/2026 | no of objection 1. case type wrong 2. kindly file in IA PORTAL 3 SECTION WRONG 4 MOP MISSED 5 VAKALTNAMA MISSED 6 CHANGE IA NO. of 2026 TO CA NO OF 2026 IN PDF THIS IS COMPANY APPLICATION 7 MAIN CASE NOT MENTION IN PDF                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | AADARSH KOTHARI     |
| 60 | 2/11/2026  | Company Petition (Companies Act)        | 710102012072026 |  | UPENDRA GUPTA VS BANARAS<br>HOUSE PRIVATE LIMITED                                                                                      | Rule 11 of NCLT                        | 2/16/2026 | No of objection 1. wrong file, kindly file IA.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | AADARSH KOTHARI     |
| 61 | 2/9/2026   | Intervention<br>Petition(Companies Act) | 710102011692026 |  | SECURITIES AND EXCHANGE BOARD<br>OF INDIA VS BANARAS HOUSE<br>PRIVATE LIMITED                                                          | Sec 424 (3)                            | 2/8/2026  | Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | Dhaval Mehrotra     |
| 62 | 9/29/2025  | Company Petition (Companies Act)        | 710102085552025 |  | ANSHU AGARWAL VS AVANTIKA<br>ELCON PRIVATE LIMITED                                                                                     | Sec. 241(1),Sec.<br>242(4),Sec. 244(1) | 1/29/2026 | Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | Srinivas            |
| 63 | 1/13/2026  | Company Appeal(Companies Act)           | 710102003012026 |  | ANSHU AGARWAL VS AVANTIKA<br>ELCON PRIVATE LIMITED                                                                                     | Sec 252 (1) - By<br>Government Body    | 2/3/2026  | Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | Gaurav Gupta        |
| 64 | 12/24/2025 | Company Petition IB (IBC)               | 710102112152025 |  | WG CDR JAGANNATH BHANDARI VS<br>ANJALI BUILDCON PRIVATE LIMITED                                                                        | IBC under Sec 7                        | 1/5/2026  | Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | Avneesh Arputham    |
| 65 | 12/31/2025 | Company Appeal(Companies Act)           | 710102113262025 |  | WG CDR JAGANNATH BHANDARI VS<br>ANJALI BUILDCON PRIVATE LIMITED                                                                        | Sec 252 (3) - By<br>Government Body    | 1/11/2026 | Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | PUNEET              |
| 66 | 12/16/2025 | Company Petition IB (IBC)               | 710102109992025 |  | L&T FINANCE LIMITED VS METALORE<br>OVERSEAS PRIVATE LIMITED                                                                            | IBC under Sec 7                        | 1/20/2026 | Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | Chandni             |
| 67 | 2/9/2026   | Company Petition (Companies Act)        | 710102011802026 |  | MR. ANKIT PANWAR VS DE NADA<br>TECNOLOGIA PRIVATE LIMITED                                                                              | Sec. 241(1)                            | 2/11/2026 | no of objections: - 1. bookmarking with numbering is missing in pdf 2. OCR missing 3. synopsis missing 4. add all respondent details in online portal 5. due to payment sec-242 6. page no-57 blur 7. true copy or sign missed in annexure pages 8. remove application and file separately 9. Rs. 3/- court fees missing in vakalatnama 10. AOA missing 11. Master data missing                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | RAM NARESH<br>YADAV |
| 68 | 2/11/2026  | Company Petition IB (IBC)               | 710102012132026 |  | BANK OF INDIA VS M/S M.R.<br>OVERSEAS PRVTATE LIMITED                                                                                  | IBC under Sec 7                        | 2/12/2026 | 1. proof of service missing 2. mention bookmarking according your index with page numbering. 3. main case year wrong in page no. 14 and vakalatnama. 3. need every page sign and true copy in annexure. 4. page no. 161 to 294,301,302 to 306,308 to 322,326,329,518,612 to 625,628 to 707,727,728, are not clear. 5. page no. 285,286,301,336,338,340,342,344,346,348,350,353,355,357,359,410,412,414,416,418,424,430,432,434,437,441,445,447,449,456,458,460,462,464,466,468,470,472,774,476,478,489,491,493,495,497,502,504,509,571,572,573,574,575,585,586,587,588,589,591,593,595,597,599,601,603,627,793,1119,1129,1569,1571 are wrong adjust. 6. volume 1,2,3,4,5,7,8,9,10 bookmarking incomplete. 7. voume 6 missing. 8. page no. 795,796 need to translate copy. 9. page no. 561,563,565,67,569,575,582 need to type copy. 10. NESL Report missing. 11. OCR missing. | Ashish Verma        |
| 69 | 2/11/2026  | Company Petition IB (IBC)               | 710102012442026 |  | LOYALTY PRIME INDIA PRIVATE<br>LIMITED VS M/S M.R. OVERSEAS<br>PRVTATE LIMITED                                                         | IBC Section 59                         | 2/16/2026 | 1. main case wrong in pdf. 2. Form H missing. 3. mention bookmarking with page numbering. 4. prayer missing. 5. general affidavit missing.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | KANISHK             |
| 70 | 3/20/2024  | Company Petition (Companies Act)        | 710102024332024 |  | FILBERTS HOSPITALITY PRIVATE<br>LIMITED VS REGISTRAR OF<br>COMPANIES                                                                   | Sec 252 (3) - By<br>Government Body    | 2/4/2026  | Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | NITIN               |
| 71 | 2/12/2026  | Intervention Petition (IBC)             | 710102012562026 |  | CENTRAL BOARD OF TRUSTEE<br>THROUGH RPFC EPFO RO VARANASI<br>VS ABHINAV STEELS AND POWER<br>LIMITED                                    | Section 60(5)/Rule<br>11               | 2/17/2026 | No of objection 1. Bookmarking missed 2. pagination missed in index. 3. case type wrong 4. mop missed 5. remove blank page. 6. ocr missed in pdf 7. date, 25rs welfare ticket and 3rs court fees missed in vakalatnama.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | BRAHM DEO           |
| 72 | 1/5/2026   | Company Petition (Companies Act)        | 710102000822026 |  | UPENDRA GUPTA VS BANARAS<br>HOUSE PRIVATE LIMITED                                                                                      | Sec. 241(1),Sec.<br>242(4),Sec. 244(1) | 2/4/2026  | Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | AADARSH KOTHARI     |
| 73 | 2/12/2026  | Company Appeal(Companies Act)           | 710102012492026 |  | UPENDRA GUPTA VS BANARAS<br>HOUSE PRIVATE LIMITED                                                                                      | Sec 252 (3)                            | 2/16/2026 | no of objections: - 1. case type wrong in online portal 2. Rs.1/- court fees and Rs. 25/- welfare fees missing in vakalatnama 3. STK-7 incomplete 4. page no-44,44A need translate copy 5. true copy and sign missed in annexure pages 6. add proof of service in pdf as per your index                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | SHANTANU<br>CHANDRA |
| 74 | 1/24/2026  | Company Petition (Companies Act)        | 710102007892026 |  | UNION OF INDIA THROUGH SERIOUS<br>FRAUD INVESTIGATION OFFICE (SFO)<br>VS INDUSTRIAL FINANCE<br>CORPORATION OF INDIA (IFCI) &<br>OTHERS | Sec 241 (2)                            | 2/5/2026  | Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | sfionclt            |
| 75 | 2/10/2026  | Company Petition IB (IBC)               | 710102011972026 |  | NARESH CHAND DOLIYAN SOLE<br>PROPRIETOR OF M/S HAPPY<br>ENTERPRISES VS TRONTEK<br>ELECTRONICS LIMITED                                  | IBC Under Sec 9                        | 2/13/2026 | 1. proof of service missing. 2. mention bookmarking with page numbering.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | Shrey               |
| 76 | 2/13/2026  | Company Petition IB (IBC)               | 710102012922026 |  | THE CANARA BANK LIMITED VS<br>BHAVYABHARAT INFRASTRUCTURE &<br>CONSTRUCTION PRIVATE LIMITED                                            | IBC under Sec 7                        | 2/16/2026 | 1. bookmarking compulsory with page numbering. 2. mention default date in form 1 part 4. 3. page no. 56,57,58,61,62,65,66 are not clear.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | Prachie Jain        |
| 77 | 2/13/2026  | Company Petition (Companies Act)        | 710102012982026 |  | KARNATION VS BTB MARKETING<br>PRIVATE LIMITED                                                                                          | Sec. 71(10)                            | 2/17/2026 | no of objections: - 1. page no-28,82,83 need translate copy 2. page no-75,76 not clear 3. In affidavit mention the person authorized person 4. case type year wrong in vakalatnama 5. Applicant BR missing                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | Ankit Miglani       |
| 78 | 2/13/2026  | Company Petition (Companies Act)        | 710102012872026 |  | MRS. ARCHANA AGARWAL VS SGC<br>ENTERPRISES PRIVATE LIMITED                                                                             | Sec. 241(1),Sec.<br>242(4)             | 2/17/2026 | no of objections: - 1. due to payment sec-59 2. need every page sign in application 3. numbering is missing in bookmarking 4. page no-83 need translate copy 5. Rs.25/- welfare and Rs. 3/- court fees missing in vakalatnama 6. proof of service is mandatory 7. master data missing                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | APOORV              |

|     |            |                                              |                 |                                              |                                                                                                                                |                                        |           |                                                                                                                                                                                                                                                                                                                                                                                                  |                          |
|-----|------------|----------------------------------------------|-----------------|----------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------|----------------------------------------|-----------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------|
| 79  | 2/14/2026  | Company Petition IB (IBC)                    | 710102013232026 |                                              | UNIVERSAL WEATHER AND AVIATION INDIA PRIVATE LIMITED VS SGC ENTERPRISES PRIVATE LIMITED                                        | IBC Section 59                         |           | 1. memo of parties missing. 2. bookmarking compulsory with page numbering. 3. briefsypsis missing. 4. List of dates and events missing. 5. page no. 59,86 are not clear. 6. need every page sign and true copy in annexure. 7. OCR missing.                                                                                                                                                      | Anand Mohan              |
| 80  | 2/14/2026  | Company Petition IB (IBC)                    | 710102013242026 |                                              | FORSEE POWER INDIA PRIVATE LIMITED VS OMEGA SEIKI PRIVATE LIMITED                                                              | IBC Under Sec 9                        | 2/17/2026 | 1. briefsynopsis missing. 2. remove double pagination in pdf. 3. page no. 36 are not clear. 4. pagiantion incomplete in pdf.                                                                                                                                                                                                                                                                     | HONEY SATPAL             |
| 81  | 1/29/2026  | CA(A) Merger and Amalgamation(Companies Act) | 710102009342026 |                                              | ABHILASHA DEALTRADE PRIVATE LIMITED VS NA                                                                                      | Sec. 230-232, Sec 234                  | 2/8/2026  | Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.   | Raghav Tiwari            |
| 82  | 2/14/2026  | Contempt Petition (IBC)                      | 710102013332026 |                                              | CENTRAL WAREHOUSING CORPORATION VS NA                                                                                          | Rule 11 of NCLT, 2016                  | 2/17/2026 | No of objection 1. case type wrong 2. bookmarking missed 3. pagination missed in index. 4. section missed in index and pdf 5. mop missed 6. copy of vakalatnama missed                                                                                                                                                                                                                           | Apoorv Shukla            |
| 83  | 2/16/2026  | Company Petition (Companies Act)             | 710102013572026 |                                              | GAURAV AGARWAL VS SAMARTH LIFE MANAGEMENT PRIVATE LIMITED                                                                      | Sec. 241(1),Sec. 242(4)                | 2/17/2026 | no of objections: - 1. add all respondent details in online portal 2. numbering is missing in bookmarking 3. page no-120,122,123 not clear 4. proof of service missing                                                                                                                                                                                                                           | Vishal                   |
| 84  | 2/16/2026  | Intervention Petition (IBC)                  | 710102013692026 |                                              | DURGESH MERCHANTS LIMITED VS LAXMAN PRASAD RAIKWAR                                                                             | Section 60(5)                          | 2/18/2026 | 1. case type and case year wrong in pdf.                                                                                                                                                                                                                                                                                                                                                         | Kamal                    |
| 85  | 2/14/2026  | Company Petition IB (IBC)                    | 710102013362026 |                                              | STATE BANK OF INDIA VS MR. RAJIV JAIN                                                                                          | Section 123                            | 2/17/2026 | 1. wrong filling please filed in IA. 2. contact to registry block 12. 3. index page wrong adjust. 4. page no. 60 to 122 are not clear. 5. pagination wrong in volume 1 index.                                                                                                                                                                                                                    | Harshit Khare            |
| 86  | 2/14/2026  | CA(A) Merger and Amalgamation(Companies Act) | 710102013462026 |                                              | GOAHEAD SOFTWARE INDIA PRIVATE LIMITED VS MR. RAJIV JAIN                                                                       | Sub-section (I) of section 230         | 2/17/2026 | no of objections: - 1. master index missing 2. OCR missing 3. page no-421 not clear 4. remove blank pages 5. Rs. 25/- welfare and Rs. 3/- court fees missing in all vakalatnama                                                                                                                                                                                                                  | J SAGAR ASSOCIATES DELHI |
| 87  | 1/28/2026  | Company Petition IB (IBC)                    | 710102008712026 |                                              | AVINASH LADHA VS BANK OF BARODA (CONSORTIUM MEMBER BANK)                                                                       | Section 94(1)                          | 2/10/2026 | Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.   | Animesh                  |
| 88  | 1/31/2026  | Company Petition IB (IBC)                    | 710102009672026 |                                              | POWER2SME PRIVATE LIMITED VS SAISNS INFRA PRIVATE LIMITED                                                                      | IBC Under Sec 9                        | 2/10/2026 | Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.   | Pankaj RISHI             |
| 89  | 1/12/2026  | Interlocutory Application (I.B.C)            | 710102002912026 | COMPANY PETITION IB (IBC)/2721(ND)2019       | LALIT KHANNA VS PRADEEP KUMAR KAUSHIK                                                                                          | Sec 60(5)                              | 1/13/2026 | No of objection 1. Remove extra pdf. 2. Bookmarking missed 3. Pagination missed in index and pdf. 4. sign missed on every page. 5. Affidavit, vakalatnama, POS missed in pdf. 6. According to index pdf is incomplete.                                                                                                                                                                           | Jatin S Sethi            |
| 90  | 1/10/2026  | Company Application(Companies Act)           | 710102002762026 | COMPANY PETITION (COMPANIES ACT)/103(ND)2009 | LALIT AGGARWAL VS MAYUR GOYAL                                                                                                  | Application under any other provisions | 1/14/2026 | Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.   | Dhananjai Jain           |
| 91  | 1/5/2026   | Interlocutory Application (I.B.C)            | 710102000622026 | COMPANY PETITION IB (IBC)/300(PB)2020        | MR. NAVDEEP GADHOKE VS SARE GURUGRAM PRIVATE LIMITED                                                                           | Sec 60(5)                              | 1/6/2026  | No of objection 1. One rs court fees and 25 rs welfare ticket missed in vakalatnama. 2. Applicant 1 affidavit missed.                                                                                                                                                                                                                                                                            | SHYAM                    |
| 92  | 1/7/2026   | Interlocutory Application (I.B.C)            | 710102001502026 | COMPANY PETITION IB (IBC)/1445(ND)2019       | SHYAM ARORA VS M/S BSMART TECH(P) LTD.                                                                                         | Section 60(5)/Rule 11                  | 1/9/2026  | no of objection 1. book marking mandatory as per index with pagination 2 affidavit missed                                                                                                                                                                                                                                                                                                        | Meenakshi Jha            |
| 93  | 1/13/2026  | Interlocutory Application (I.B.C)            | 710102003132026 | COMPANY PETITION IB (IBC)/197(PB)2017        | VA TECH WABAG LTD VS MR. RAMACHANDRAN SUBRAMNAINAN                                                                             | Sec 42,Sections 60(5)/Regulation 13    | 1/22/2026 | Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.   | Kunwarpreet              |
| 94  | 1/16/2026  | Interlocutory Application (I.B.C)            | 710102005222026 | COMPANY PETITION IB (IBC)/418(ND)2022        | RAJESH MITTAL BANKRUPTCY TRUSTEE OF MR. SUMIT GOYAL VS MR. RAMACHANDRAN SUBRAMNAINAN                                           | Section 60(5)/Rule 11                  | 1/19/2026 | Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.   | Nishi                    |
| 95  | 12/31/2025 | Restoration Application (IBC)                | 710102113402025 | COMPANY PETITION IB (IBC)/489(ND)2025        | ZEAL IMPRESSIONS PRIVATE LIMITED VS MR. RAMACHANDRAN SUBRAMNAINAN                                                              | Sec 60(5)                              | 1/7/2026  | Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.   | VENKATA SIVAKUMAR        |
| 96  | 1/10/2026  | Interlocutory Application (I.B.C)            | 710102002772026 | COMPANY PETITION IB (IBC)/489(ND)2025        | ADV. (CA) V. VENKATA SIVAKUMAR VS THE NATIONAL COMPANY LAW TRIBUNAL(NCLT) PRINCIPAL BENCH - NEW DELHI REPRESENTED BY REGISTRAR | Rule16(d),NCLT Rules,2016 IBC          | 1/15/2026 | 1. case type wrong in online portal and pdf. 2. briefsynopsis missing. 3. List of dates and events missing. 4. memo of parties not mention in index. 5. bookmarking compulsory with page numbering. 6. counsel details missing in index and memo parties and prayer. 7. OCR missing. 8. vakalatnama compulsory. 9. page no. 10 to 24 put of annexure. 10. need every page true copy in annexure. | Brijesh Kumar Tambar     |
| 97  | 1/24/2026  | Interlocutory Application (I.B.C)            | 710102008042026 | COMPANY PETITION IB (IBC)/457(ND)2024        | CANARA BANK VS LUV BHARDWAJ                                                                                                    | Rule 11 of NCLT, 2016                  | 1/29/2026 | 1. remove extra pdf. 2. proof of service missing. 3. List of dates and events missing. 4. briefsypnosis missing. 5. main case year wrong in pdf. 6. section wrong. 7. prayer missing. 8. vakalatnama on clear. 9. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. 10. case type wrong.                                                                                                | anupinder singh jassal   |
| 98  | 1/21/2026  | Interlocutory Application (I.B.C)            | 710102007292026 | COMPANY PETITION IB (IBC)/202(PB)2017        | SANJAY SINGAL VS MAHENDER KUMAR KHANDELWAL                                                                                     | Rule 11 of NCLT, 2016                  | 1/22/2026 | No of objection 1. Wrong file, kindly file additional 2. remove extra pdf                                                                                                                                                                                                                                                                                                                        | Avinash Bhati            |
| 99  | 1/21/2026  | Interlocutory Application (I.B.C)            | 710102007302026 | COMPANY PETITION IB (IBC)/202(PB)2017        | SANJAY SINGAL VS MAHENDER KUMAR KHANDELWAL                                                                                     | Rule 11 of NCLT, 2016                  | 1/27/2026 | No of objection 1. Wrong file, kindly file additional 2. remove extra pdf                                                                                                                                                                                                                                                                                                                        | Siddhesh                 |
| 100 | 1/24/2026  | Company Application(Companies Act)           | 710102007912026 | COMPANY PETITION (COMPANIES ACT)/79(ND)2020  | SIDDHARTH JAIN VS SHIKHA JAIN                                                                                                  | Rule 11 of NCLT                        | 1/29/2026 | No of objection 1. Petitioner no 1 missed in online portal as per mentioned in mop. 2. Sign missed in application. 3. Petitioner no 1 Affidavit missed                                                                                                                                                                                                                                           | KK                       |
| 101 | 1/28/2026  | Interlocutory Application (I.B.C)            | 710102009102026 | COMPANY PETITION IB (IBC)/489(PB)2017        | SUNIL KUMAR GUPTA (LIQUIDATOR) ERA HOUSING & DEVELOPERS (INDIA) LTD. VS SHIKHA JAIN                                            | Section 60(5)                          | 1/29/2026 | No of objection 1. Remove double pagination 2. Bookmarking missed 3. Pagination missed in index and pdf. 4. Sign missed in every page. 5. Affidavit incomplete. 6. True copy sign missed in annexure and annexure 1,2,3 mention in pdf. (otherwise PROGRESS REPORT & CONDONATION OF DELAY file separately)                                                                                       | DILIP                    |
| 102 | 1/28/2026  | Interlocutory Application (I.B.C)            | 710102008972026 | COMPANY PETITION IB (IBC)/204(ND)2021        | M/S CHAUHAN INFRATECH VS MR. HITESH GOEL (IRP)                                                                                 | Rule 11 of NCLT, 2016                  | 1/29/2026 | No of objection 1. application need every pages sign 2. missed affidavit of Mr. Prabhat Kumar Jena and also missed vakalatnama and also missed Certificate under section 63 of the Bhartiya Sakshya Adhiniyam, 2023.                                                                                                                                                                             | Mr.SANJEEV               |
| 103 | 1/28/2026  | Interlocutory Application (I.B.C)            | 710102008992026 | COMPANY PETITION IB (IBC)/204(ND)2021        | VICHITRA JENA VS MR. HITESH GOEL (IRP)                                                                                         | Rule 11 of NCLT, 2016                  | 2/1/2026  | Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.   |                          |
| 104 | 1/13/2026  | Interlocutory Application (I.B.C)            | 710102003102026 | COMPANY PETITION IB (IBC)/682(PB)2021        | RINKU SANJEEV VS NARENDER KUMAR SHARMA RP OF MIST AVENUE PRIVATE LIMITED                                                       | Sections 60(5)/Regulation 13           |           |                                                                                                                                                                                                                                                                                                                                                                                                  |                          |

|     |           |                                    |                 |                                                          |                                                                                                                   |                                                              |           |                                                                                                                                                                                                                                                                                                                                                                                                                                                                           |                         |
|-----|-----------|------------------------------------|-----------------|----------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------|-----------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------|
| 105 | 2/3/2026  | Interlocutory Application (I.B.C)  | 710102010182026 | COMPANY PETITION IB (IBC)/2721(ND)2019                   | SACHIN GOYAL VS PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PVT. LTD.                   | Sec 60(5)                                                    | 2/9/2026  | Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.                                                                           | PRANAV                  |
| 106 | 1/10/2026 | Company Application(Companies Act) | 710102002572026 | COMPANY PETITION (COMPANIES ACT)/103(ND)2009             | MAYUR GOYAL VS LALIT AGGARWAL                                                                                     | Section 340                                                  | 1/21/2026 | Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.                                                                           | Jatin S Sethi           |
| 107 | 2/4/2026  | Interlocutory Application (I.B.C)  | 710102010732026 | COMPANY PETITION IB (IBC)/489(PB)2017                    | SUNIL KUMAR GUPTA LIQUIDATOR VS LALIT AGGARWAL                                                                    | Section 60(5)                                                | 2/5/2026  | no of objection 1. index missed sign 2.mop missed sign 3. index missed page no 4 application need every pages sign 5 only 9 page uploaded 6 annexures pages missed in pdf 7 need to delete same pdf uploaded in proof service column 8 page no also missed in pdf 9 book marking do as like index with pagination as per index                                                                                                                                            | KK                      |
| 108 | 2/3/2026  | Interlocutory Application (I.B.C)  | 710102010272026 | COMPANY PETITION IB (IBC)/494(ND)2024                    | DIRECTORATE OF ENFORCEMENT VS ALCHEMIST HOLDINGS LIMITED                                                          | Application under any other provisions- IBC                  | 2/8/2026  | Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.                                                                           | Rahul Tyagi             |
| 109 | 2/4/2026  | Interlocutory Application (I.B.C)  | 710102010582026 | COMPANY PETITION IB (IBC)/284(PB)2021                    | PARMINDER JIT KAUR VS NARENDER KUMAR SHARMA                                                                       | Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1) | 1/29/2026 | Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.                                                                           | Siddhant Asthana        |
| 110 | 2/4/2026  | Interlocutory Application (I.B.C)  | 710102010452026 | COMPANY PETITION IB (IBC)/256(ND)2019                    | ABISHEK NATH SARVARIA VS RESOLUTION PROFESSIONAL MR. KRIT NARAYAN MISHRA FOR JC WORLD HOSPITALITY PRIVATE LIMITED | Sec 60(5), Application under any other provisions- IBC       | 2/5/2026  | No of objection 1. Remove extra pdf. 2. Pagination missed in index and pdf. 3. counsel sign missed in index. 4. Sign missed in every page 5. Affidavit missed 6. Remove blank page. 7. Service missed 8. Copy of vakalatnama missed. 9. Payment due section 29A.                                                                                                                                                                                                          | Avinash Bhati           |
| 111 | 1/27/2026 | Company Application(Companies Act) | 710102008302026 | COMPANY PETITION (COMPANIES ACT)/79(ND)2020              | ZICO ENVIRONMENTAL SOLUTIONS LIMITED VS SHIKHA JAIN                                                               | Rule 11 of NCLT                                              | 1/28/2026 | no of objection 1. application need every pages sign 2. proof of service attached in proof of service column 3. affidavit missed 1. ZICO ENVIRONMENTAL SOLUTIONS PVT LTD. 4 missed name and sign missed of , Petitioner No.1 of vakalatnama                                                                                                                                                                                                                               | Siddhesh                |
| 112 | 1/29/2026 | Company Application(Companies Act) | 710102009302026 | COMPANY PETITION (COMPANIES ACT)/21(ND)2024              | UNICUM INDIA PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA                                     | Rule 11 of NCLT                                              | 1/28/2026 | Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.                                                                           | GUNJAN MITTAL           |
| 113 | 2/6/2026  | Interlocutory Application (I.B.C)  | 710102011192026 | COMPANY PETITION (COMPANIES ACT)/21(ND)2024              | DINKAR T. VENKATASUBRAMANIAN LIQUIDATOR OF JODPL PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | Reg. 15 of IBBI (Liq.) Regulation 2016                       | 2/9/2026  | No of objection 1. Main case no missed 2. case type wrong. 3. Judiciary wrong.                                                                                                                                                                                                                                                                                                                                                                                            | Sumesh                  |
| 114 | 2/5/2026  | Interlocutory Application (I.B.C)  | 710102010822026 | COMPANY PETITION IB (IBC)/106(ND)2025                    | PRABHAKAR KUMAR VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA                                                  | Any other provision Govt body                                | 2/6/2026  | PAYMENT NOT DONE                                                                                                                                                                                                                                                                                                                                                                                                                                                          | ISWAR                   |
| 115 | 2/5/2026  | Interlocutory Application (I.B.C)  | 710102010772026 | COMPANY PETITION IB (IBC)/519(PB)2022                    | MANISH AGARWAL VS SINOMETAL RESOURCES INC.                                                                        | Rule 11 of NCLT, 2016                                        | 2/10/2026 | Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.                                                                           | SONALI KARWASRA JOON    |
| 116 | 1/23/2026 | Interlocutory Application (I.B.C)  | 710102007602026 | COMPANY PETITION IB (IBC)/1757(PB)2018                   | SHAILESH KUMAR DUBEY VS KST INFRASTRUCTURE LIMITED                                                                | Section 60(5)                                                | 1/29/2026 | Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.                                                                           | SIDDHARTH SHARMA        |
| 117 | 1/27/2026 | Interlocutory Application (I.B.C)  | 710102008382026 | COMPANY PETITION IB (IBC)/371(ND)2024                    | SRM ENERGY TAMILNADU PRIVATE LIMITED VS SECURITIES AND EXCHANGE BOARD OF INDIA                                    | Rule 11 of NCLT, 2016                                        | 1/28/2026 | no of objection 1. wrong affidavit 2. proof of service sent to Securities And Exchange Board of India                                                                                                                                                                                                                                                                                                                                                                     | Harneet Singh Chandhoke |
| 118 | 1/27/2026 | Interlocutory Application (I.B.C)  | 710102008412026 | COMPANY PETITION IB (IBC)/347(ND)2025                    | LUMENKAI POWER PRIVATE LIMITED VS KALINGA INSULATION                                                              | Sec 60(5)                                                    | 1/27/2026 | Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.                                                                           | Sidhartha               |
| 119 | 2/9/2026  | Interlocutory Application (I.B.C)  | 710102011942026 | COMPANY PETITION IB (IBC)/425(ND)2019                    | MR. SUNIL KUMAR GUPTA LIQUIDATOR GREENWORLD INTERNATIONAL PVT. LTD. VS KALINGA INSULATION                         | Section 60(5)                                                | 2/10/2026 | no of objection 1. book marking mandatory as per index with pagination 2. page no missed in index and pdf 3 sign missed in index 4. mop missed sign 5. application need every pages sign 6 not verified affidavit 7 blank page need to be delete in pdf 8 need to delete extra same pdf uploaded in proof of service column,                                                                                                                                              | KK                      |
| 120 | 2/9/2026  | Interlocutory Application (I.B.C)  | 710102011932026 | COMPANY PETITION IB (IBC)/540(ND)2025                    | MR. SUNIL KUMAR GUPTA RESOLUTION PROFESSIONAL FOR MRS. SHASHI SACHDEV VS KALINGA INSULATION                       | Application under any other provisions- IBC                  | 2/10/2026 | no of objection 1. page no missed in index and pdf 2. counsel detail missed in index and mop 3 sign missed index and mop 4 application need every pages sign 5 annexures pages missed sign with true copy 6 not verified affidavit 7 need to delete extra same pdf uploaded of proof of service column 8 need to delete 322 in main case CP NO. 322/IB-540/ND/2025 due to this main case mismatched in online portal 9 please put report in annexure 10 mop missed in pdf | KK                      |
| 121 | 1/6/2026  | Interlocutory Application (I.B.C)  | 710102001222026 | COMPANY PETITION IB (IBC)/210(PB)2024                    | M/S GOLDSUN GARMENTS PVT. LTD VS POPULAR SPIRITS LLP                                                              | Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1) | 1/12/2026 | Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.                                                                           | N.P Singh & Associates  |
| 122 | 1/30/2026 | Company Application(Companies Act) | 710102009422026 | CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/90(ND)2022 | OVINGTON FINANCE PRIVATE LIMITED VS OVINGTON FINANCE PRIVATE LIMITED                                              | Sec. 230-232 - Second Motion                                 | 2/2/2026  | no of objections: - 1. case type wrong in online portal 2. list date event missing in pdf 3. 1st motion number is missing in pdf and also 2nd motion case type is missing in pdf and vakalatnama 4. volume-wise index volume-1 & amp; 2 missing                                                                                                                                                                                                                           | ABHISHEK                |
| 123 | 1/15/2026 | Interlocutory Application (I.B.C)  | 710102004702026 | COMPANY PETITION IB (IBC)/574(PB)2023                    | MS.SUNITA BT VS OVINGTON FINANCE PRIVATE LIMITED                                                                  | Application under any other provisions- IBC                  | 1/15/2026 | 1. need every page true copy in annexure.                                                                                                                                                                                                                                                                                                                                                                                                                                 | JAGNEET SINGH           |
| 124 | 2/6/2026  | Interlocutory Application (I.B.C)  | 710102011072026 | RESTORED COMPANY PETITION (IBC)/15(ND)2024               | MOHAMMAD IRSHAD VS AL DUA FOOD PROCESSING PVT. LTD.                                                               | Sections 60(5)/Regulation 13                                 | 2/9/2026  | Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.                                                                           | Rajat Prakash           |
| 125 | 1/28/2026 | Interlocutory Application (I.B.C)  | 710102008722026 | COMPANY PETITION IB (IBC)/723(ND)2020                    | SHAILENDRA AGARWAL VS PRAMOD KUMAR SHARMA                                                                         | Application under any other provisions- IBC                  | 1/30/2026 | no of objection 1. all application need to file separately in different diary no 2 memo party require in all pdf application 3 vakalatnama and proof of service require of all application 4 fill online basic detail as per mop 5 section missed in index all application                                                                                                                                                                                                | PAWAN KUMAR RAY         |

|     |            |                                         |                 |                                             |                                                                                            |                                                              |           |                                                                                                                                                                                                                                                                                                                                                                                                |                    |
|-----|------------|-----------------------------------------|-----------------|---------------------------------------------|--------------------------------------------------------------------------------------------|--------------------------------------------------------------|-----------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------|
| 126 | 2/1/2026   | Interlocutory Application (I.B.C)       | 710102009732026 | COMPANY PETITION IB (IBC)/2399(ND)2019      | SANTANU KUMAR SAMANTA VS PRAMOD KUMAR SHARMA                                               | Section 21                                                   | 2/3/2026  | Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dri-ncit@ncit.gov. | Yatish Yadav       |
| 127 | 2/6/2026   | Interlocutory Application (I.B.C)       | 710102011092026 | COMPANY PETITION IB (IBC)/238(ND)2024       | VIJAY KUMAR VS ANGLE INFRASTRUCTURE PRIVATE LIMITED                                        | Sections 60(5)/Regulation 13                                 | 2/8/2026  | Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dri-ncit@ncit.gov. | Dhananjay Bhardwaj |
| 128 | 1/7/2026   | Miscellaneous Application (IBC)         | 710102001652026 | COMPANY PETITION IB (IBC)/300(PB)2020       | ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD VS SARE GURUGRAM PVT LTD                     | Application under any other provisions- IBC                  | 1/12/2026 | no of objection 1.need to delete extra same pdf uploaded 2. mop missed in pdf and index and book marking also 3. proof of service missed 4 fill online detail as per mop                                                                                                                                                                                                                       | SURENDER           |
| 129 | 1/9/2026   | Interlocutory Application (I.B.C)       | 710102002162026 | COMPANY PETITION IB (IBC)/300(PB)2020       | HARMEET KAUR RESOLUTION PROFESSIONAL VS SARE GURUGRAM PVT LTD                              | Section 60(5)/Rule 11                                        | 1/12/2026 | No of objection 1. Case no missed 2. Judiciary wrong.                                                                                                                                                                                                                                                                                                                                          | KAMNA SINGH        |
| 130 | 2/1/2026   | Interlocutory Application (I.B.C)       | 710102009782026 | COMPANY PETITION IB (IBC)/812(ND)2022       | AKZO NOBEL INDIA LIMITED VS STAN CARS PRIVATE LIMITED                                      | Application under any other provisions- IBC                  | 2/2/2026  | no of objection 1. this is additional doc 2. wrong file                                                                                                                                                                                                                                                                                                                                        | Anubhav            |
| 131 | 12/1/2025  | Interlocutory Application (I.B.C)       | 710102105422025 | COMPANY PETITION IB (IBC)/496(ND)2023       | RAJIV GUPTA VS MUKESH GUPTA                                                                | Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1) | 1/21/2026 | Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dri-ncit@ncit.gov. | Shivam Mishra      |
| 132 | 1/9/2026   | Interlocutory Application (I.B.C)       | 710102002152026 | COMPANY PETITION IB (IBC)/558(ND)2024       | SMT.PRITI JAIN THROUGH GPA HOLDER ANUBHAV JAIN VS ANSAL PROPRIETES AND INFRAUCTURE LIMITED | Application under any other provisions- IBC                  | 1/12/2026 | No of objection 1. Incomplete file. 2. Kindly upload file with format. (a) Index. (b) Bookmarking (c) OCR (d) Affidavit (e) Proof of service (f) Vakalatnama (g) MOP                                                                                                                                                                                                                           | Ashish             |
| 133 | 1/7/2026   | Interlocutory Application (I.B.C)       | 710102001592026 | COMPANY PETITION IB (IBC)/290(ND)2025       | PARSVNATH ESTATE DEVELOPERS PVT LTD VS CATALYST TRUSTEESHIP LIMITED                        | Rule 11 of NCLT, 2016                                        | 1/12/2026 | no of objection 1. section missed in index and page no 2 2. fill online detail as per mop 3. court fee not visible in vakalatnama. 4 wrong affidavit                                                                                                                                                                                                                                           | KNM & Partners     |
| 134 | 12/2/2025  | Interlocutory Application (I.B.C)       | 710102105722025 | COMPANY PETITION IB (IBC)/23(ND)2021        | DURGESH MERCHANTS LIMITED VS LAXMAN PRASAD RAIKWAR                                         | Section 60(5)/Rule 11                                        | 1/21/2026 | Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dri-ncit@ncit.gov. | Kamal              |
| 135 | 12/2/2025  | Interlocutory Application (I.B.C)       | 710102105842025 | COMPANY PETITION IB (IBC)/565(ND)2025       | HAREON SOLAR INDIA PRIVATE LIMITED VS HAREON SOLAR INDIA PRIVATE LIMITED                   | Rule 11 of NCLT, 2016                                        | 1/7/2026  | Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dri-ncit@ncit.gov. | Sachin Jain        |
| 136 | 12/4/2025  | Interlocutory Application (I.B.C)       | 710102106602025 | COMPANY PETITION IB (IBC)/1397(PB)2019      | VIBHU GAUTAM VS NARENDER KUMAR SHARMA                                                      | Section 60(5)                                                | 1/8/2026  | Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dri-ncit@ncit.gov. | SAMPANNA           |
| 137 | 1/19/2026  | Interlocutory Application (I.B.C)       | 710102006932026 | COMPANY PETITION IB (IBC)/609(ND)2025       | UNIVERSAL ERECTORS PRIVATE LIMITED VS HDFC BANK                                            | Rule 11 of NCLT, 2016                                        | 1/13/2026 | Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dri-ncit@ncit.gov. | MANU               |
| 138 | 12/9/2025  | Restoration Application (Companies Act) | 710102108052025 | COMPANY PETITION (COMPANIES ACT)/75(ND)2021 | ASHWANI KUMAR SRIVASTAVA VS SPS BUILDTECH PRIVATE LIMITED                                  | Sec 48(2)                                                    | 1/7/2026  | Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dri-ncit@ncit.gov. | Mohan Lal Sharma   |
| 139 | 1/19/2026  | Interlocutory Application (I.B.C)       | 710102006902026 | COMPANY PETITION (COMPANIES ACT)/75(ND)2021 | M/S SHREE BALAJI BIO CNG PRIVATE LIMITED VS MR. AMRESH SHUKLA                              | Section 60(5)/Rule 11                                        | 1/14/2026 | Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dri-ncit@ncit.gov. | Chaya Gupta        |
| 140 | 12/9/2025  | Interlocutory Application (I.B.C)       | 710102107972025 | COMPANY PETITION IB (IBC)/438(ND)2025       | CHANDRA PRAKASH ITERIM RESOLUTION PROFESSIONAL CHAKRADHARI PROPERTIES PVT LTD VS NA        | Section 21                                                   | 1/21/2026 | Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dri-ncit@ncit.gov. | KANISHK RAJ        |
| 141 | 12/14/2025 | Interlocutory Application (I.B.C)       | 710102109452025 | COMPANY PETITION IB (IBC)/487(ND)2023       | AMAN PRASHAR VS IMPERIA WISHFIELD PRIVATE LIMITED                                          | Sec 60(5)                                                    | 1/26/2026 | Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dri-ncit@ncit.gov. | Mohd Asima         |
| 142 | 12/11/2025 | Restoration Application (Companies Act) | 710102108532025 | TRANSFER PETITION(COMPANIES ACT)/13(PB)2023 | SHRI NAND KISHOR THAKUR VS GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED                 | Rule 11 of NCLT                                              | 1/7/2026  | Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dri-ncit@ncit.gov. | RAKESH KUMAR SINGH |
| 143 | 12/16/2025 | Interlocutory Application (I.B.C)       | 710102110022025 | COMPANY PETITION IB (IBC)/1059(ND)2018      | SAROJ BALA MEHTA VS M/S. SHUBHKAMNA BUILDTECH PVT. LTD.                                    | Rule 11 of NCLT, 2016                                        | 1/11/2026 | Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dri-ncit@ncit.gov. | Anand              |
| 144 | 12/19/2025 | Company Application(Companies Act)      | 710102111162025 | COMPANY PETITION (COMPANIES ACT)/67(ND)2014 | GURMEET SINGH VS DALJIT SINGH BAWA                                                         | Sec. 242(4)                                                  | 2/1/2026  | Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dri-ncit@ncit.gov. | TANISHQ            |
| 145 | 12/18/2025 | Interlocutory Application (I.B.C)       | 710102110652025 | COMPANY PETITION IB (IBC)/72(ND)2022        | PRAMOD KUMAR SINGH VS MOHIT GOYAL IRP                                                      | Sections 60(5)/Regulation 13                                 | 1/25/2026 | Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dri-ncit@ncit.gov. | Palash Singhai     |
| 146 | 1/16/2026  | Interlocutory Application (I.B.C)       | 710102005912026 | COMPANY PETITION IB (IBC)/72(ND)2022        | PANKAJ SRIVASTAVA VS MOHIT GOYAL IRP                                                       | Application under any other provisions- IBC                  | 1/16/2026 | 1. wrong file please choose location HYDERABAD                                                                                                                                                                                                                                                                                                                                                 | VEENU DRALL        |

|     |            |                                         |                 |                                              |                                                                                                                                                               |                                                              |            |                                                                                                                                                                                                                                                                                                                                                                                                |                            |
|-----|------------|-----------------------------------------|-----------------|----------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------|------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------|
| 147 | 1/20/2026  | Interlocutory Application (I.B.C)       | 710102007152026 | COMPANY PETITION IB (IBC)/621(ND)2023        | UPAL BUILDTECH PRIVATE LIMITED VS SADHANA CITY HOMES PRIVATE LIMITED                                                                                          | Section 12(2)                                                | 1/27/2026  | Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov. | Kanika Singhal             |
| 148 | 12/31/2025 | Interlocutory Application (I.B.C)       | 710102113332025 | COMPANY PETITION IB (IBC)/558(ND)2024        | IL&FS FINANCIAL SERVICES LIMITED VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED                                                                               | Section 60(5)/Rule 11                                        | 1/28/2026  | Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov. | MAREESH                    |
| 149 | 12/31/2025 | Interlocutory Application (I.B.C)       | 710102113272025 | COMPANY PETITION IB (IBC)/2721(ND)2019       | SONIA ANAND VS THREE C SHELTERS PVT LTD                                                                                                                       | Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1) | 1/1/2026   | no of objection 1. application need every pages sign 2. index page missed in book marking 3. fill online detail according to mop 4 need to delete extra same entry of petitioner 5. annexure missed sign with true copy 6 pagination missed in book marking as per index 7 need to delete extra same uploaded of proof of service 8 ocr missed in annexure part                                | Mohit Yadav                |
| 150 | 1/2/2026   | Interlocutory Application (I.B.C)       | 710102000152026 | COMPANY PETITION IB (IBC)/401(ND)2017        | SHEETAL PATHROR VS AKASH SHINGHAL                                                                                                                             | Sections 60(5)/Regulation 13                                 | 1/5/2026   | no of objection 1. application need every pages sign 3 double pagination 4 page no 21 to 27 not readable 5 page no 50 to 53 not readable 6 ocr missed in annexures pages                                                                                                                                                                                                                       | Parth Davar                |
| 151 | 1/3/2026   | Interlocutory Application (I.B.C)       | 710102000332026 | COMPANY PETITION IB (IBC)/401(ND)2017        | DEEPAK KUMAR GARG RESOLUTION PROFESSIONAL VS AKASH SHINGHAL                                                                                                   | Section 12(2)                                                | 1/5/2026   | no of objection 1. wrong judication                                                                                                                                                                                                                                                                                                                                                            | SURAJ SHARMA               |
| 152 | 1/5/2026   | Company Application(Companies Act)      | 710102000592026 | COMPANY PETITION (COMPANIES ACT)/239(ND)2022 | VV A DEVELOPERS PRIVATE LIMITED VS ARUN JAIN                                                                                                                  | Rule 153, NCLT 2016                                          | 1/6/2026   | no. of objection 1. applicant and respondent detail missing 2.sign missing in application page 3.bookmarking missing 4. counsel sign missing prayer 5. notary missing in affidavit/ 6. page no. missing in index                                                                                                                                                                               | RISHI                      |
| 153 | 1/6/2026   | Interlocutory Application (I.B.C)       | 710102001132026 | COMPANY PETITION IB (IBC)/350(PB)2021        | DR SURENDRA TIWARI VS MR MANOJ KULSHRESTHA RESOLUTION PROFESSIONAL                                                                                            | Section 60(5)/Rule 11                                        | 1/25/2026  | Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov. | GAURAV MALHOTRA            |
| 154 | 1/6/2026   | Interlocutory Application (I.B.C)       | 710102001042026 | COMPANY PETITION IB (IBC)/718(ND)2025        | INTEXM MEDIA PRIVATE LIMITED VS WINZO PRIVATE LIMITED                                                                                                         | Sec 60(5)                                                    | 1/28/2026  | Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov. | LEX REGIS                  |
| 155 | 1/3/2026   | Interlocutory Application (I.B.C)       | 710102000372026 | COMPANY PETITION IB (IBC)/46(ND)2024         | M/S KALIBER ASSOCIATES PVT. LTD. (PRESENTLY UNDERGOING LIQUIDATION) THROUGH ITS LIQUIDATOR MR. MOHAN LAL JAIN VS AIMS MAX GARDENIA DEVELOPERS PRIVATE LIMITED | Sec 60(5)                                                    | 12/31/2025 | Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov. | RISHI                      |
| 156 | 1/6/2026   | Interlocutory Application (I.B.C)       | 710102001092026 | COMPANY PETITION IB (IBC)/327(ND)2023        | NAYATI HEALTHCARE & RESEARCH NCR PRIVATELIMITED VS HEALTHIANS RESEARCH CENTRE PRIVATELIMITED                                                                  | Rule 11 of NCLT, 2016                                        | 1/8/2026   | No of objection 1. Memo party missed. 2. Copy of vakalatnama missed. 3. Sign missed in application.                                                                                                                                                                                                                                                                                            | Simarpal Singh Sawhney     |
| 157 | 1/6/2026   | Restoration Application (IBC)           | 710102001072026 | COMPANY PETITION IB (IBC)/17(ND)2019         | PRAMOD KUMAR RAMAN VS MANOJ KULSHRESTHA                                                                                                                       | Rule 11 of NCLT, 2016                                        | 1/13/2026  | Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov. | Ankush Bhardwaj            |
| 158 | 1/31/2026  | Restoration Application (Companies Act) | 710102009592026 | TRANSFER PETITION(COMPANIES ACT)/41(PB)2024  | RATIKA MANCHANDA VS JINDAL INFRABUILD PVT LIMITED                                                                                                             | Sec 48(2)                                                    | 2/9/2026   | Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov. | Amit                       |
| 159 | 2/3/2026   | Interlocutory Application (I.B.C)       | 710102010292026 | COMPANY PETITION IB (IBC)/846(ND)2018        | M/S PREM NATH SURINDER KUMAR VS RAHUL JINDAL                                                                                                                  | Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1) | 2/8/2026   | Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov. | ONKAR                      |
| 160 | 2/9/2026   | Interlocutory Application (I.B.C)       | 710102011762026 | COMPANY PETITION IB (IBC)/278(ND)2024        | BANK OF BARODA VS MS PROMILA GUPTA                                                                                                                            | Application under any other provisions- IBC                  | 2/4/2026   | Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov. | SANTOSH KUMAR ROUT         |
| 161 | 1/30/2026  | Interlocutory Application (I.B.C)       | 710102009512026 | COMPANY PETITION IB (IBC)/111(ND)2023        | M/S LALTA PARSHAD AJUDHIA PARSHAD VS RAJ KUMAR SONI                                                                                                           | Rule 11 of NCLT, 2016                                        | 2/3/2026   | Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov. | Shubham Bharara            |
| 162 | 12/30/2025 | Interlocutory Application (I.B.C)       | 710102112672025 | COMPANY PETITION IB (IBC)/192(ND)2021        | SUMIT SHARMA VS RAJ KUMAR SONI                                                                                                                                | Sec 54(1)                                                    | 2/3/2026   | Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov. | KARAN                      |
| 163 | 2/4/2026   | Company Application(Companies Act)      | 710102010552026 | COMPANY PETITION (COMPANIES ACT)/88(ND)2024  | ANAND MOHAN GROVER & OTHERS VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED                                                                                    | Sec. 73(4)                                                   | 2/9/2026   | Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov. | Jatin                      |
| 164 | 12/31/2025 | Interlocutory Application (I.B.C)       | 710102113482025 | COMPANY PETITION IB (IBC)/432(ND)2019        | ARUN KUMAR SINHA VS THREE C HOMES PRIVATE LIMITED                                                                                                             | Rule 11 of NCLT, 2016                                        | 1/2/2026   | no of objection 1. need to delete extra same pdf uploaded 2. not index 3. not book marking 4 no memo parties 5 only three pages uploaded 6 proof of service missed                                                                                                                                                                                                                             | SHREY YADAV AND ASSOCIATES |
| 165 | 12/24/2025 | Interlocutory Application (I.B.C)       | 710102112112025 | COMPANY PETITION IB (IBC)/1248(PB)2018       | EPFO THROUGH RPFC VS M/S GRANITE GATE PROPERTIES PVT LTD                                                                                                      | Sections 60(5)/Regulation 13                                 | 1/6/2026   | Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov. | Kanhaiya                   |
| 166 | 1/28/2026  | Interlocutory Application (I.B.C)       | 710102008612026 | COMPANY PETITION IB (IBC)/496(ND)2023        | YOGESH AGGARWAL VS KALKA HOME DEVELOPERS PRIVATE LIMITED                                                                                                      | Application under any other provisions- IBC                  | 2/3/2026   | Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov. | VIDEH VAISH                |
| 167 | 1/31/2026  | Interlocutory Application (I.B.C)       | 710102009632026 | COMPANY PETITION IB (IBC)/1138(ND)2018       | VINAY GOEL & CONSORTIUM OF MEMBERS VS ASHOK KRIPLANI                                                                                                          | Rule 11 of NCLT, 2016                                        | 2/3/2026   | Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov. | Sumesh                     |

|     |           |                                          |                 |                                              |                                                                                                                                                      |                                             |           |                                                                                                                                                                                                                                                                                                                                                                                                 |                       |
|-----|-----------|------------------------------------------|-----------------|----------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|-----------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------|
| 168 | 2/11/2026 | Interlocutory Application (I.B.C)        | 710102012192026 | COMPANY PETITION IB (IBC)/473(ND)2024        | TARUN KUMAR TYAGI PROPRIETOR M/S ADITYA CONSTRUCTIONS VS HSK INFRA PRIVATE LIMITED                                                                   | Sec 60(5)                                   | 2/8/2026  | Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov. | Chetan Sharma         |
| 169 | 2/11/2026 | Interlocutory Application (I.B.C)        | 710102012402026 | COMPANY PETITION IB (IBC)/1913(ND)2019       | NAVNEET GUPTA VS INDIAN BANK (ERSTWHILE ALLAHABAD BANK)                                                                                              | Section 60(5)                               | 2/12/2026 | No of objection 1. Document not uploaded, only blank page in pdf.                                                                                                                                                                                                                                                                                                                               | Navneet Gupta         |
| 170 | 2/7/2026  | Interlocutory Application (I.B.C)        | 710102011562026 | COMPANY PETITION IB (IBC)/626(ND)2025        | UCO BANK VS AMAR THAKKAR                                                                                                                             | Application under any other provisions- IBC | 2/9/2026  | Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov. | Avdesh Kumar Varshney |
| 171 | 2/12/2026 | Interlocutory Application (I.B.C)        | 710102012612026 | COMPANY PETITION IB (IBC)/1243(ND)2018       | SIBA KUMAR MOHAPATRA VS INDIA SME ASSET RECONSTRUCTION COMPANY LTD.                                                                                  | Rule 11 of NCLT, 2016                       | 2/12/2026 | No of objection 1. Section mismatch 2. mop mismatch 3. one rs court fees missed in vakalatnama                                                                                                                                                                                                                                                                                                  | Meghna                |
| 172 | 2/12/2026 | Interlocutory Application (I.B.C)        | 710102012592026 | COMPANY PETITION IB (IBC)/639(PB)2018        | MR. SURENDRA RAJ GANG CHAIRPERSON OF THE MONITORING COMMITTEE OF MIS METENERE LIMITE VS INDIA SME ASSET RECONSTRUCTION COMPANY LTD.                  | Rule 11 of NCLT, 2016                       | 2/12/2026 | No of objection 1. Section mismatch                                                                                                                                                                                                                                                                                                                                                             | MISHA                 |
| 173 | 2/8/2026  | Interlocutory Application (I.B.C)        | 710102011582026 | COMPANY PETITION IB (IBC)/539(ND)2025        | MR. KUSH BHARDWAJ VS MR. SURENDER SETH                                                                                                               | Rule 11 of NCLT, 2016                       | 2/9/2026  | Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov. | Shri                  |
| 174 | 2/12/2026 | Interlocutory Application (I.B.C)        | 710102012582026 | COMPANY PETITION IB (IBC)/14(ND)2026         | BRJ GOPAL CONSTRUCTION COMPANY PRIVATE LIMITED VS CRYSTAL CONSTRUCTION COMPANY                                                                       | Section 60(5)                               | 2/13/2026 | no of objection 1. section mismatched in index and online                                                                                                                                                                                                                                                                                                                                       | Sastra Legal          |
| 175 | 2/12/2026 | Interlocutory Application (I.B.C)        | 710102012542026 | COMPANY PETITION IB (IBC)/204(ND)2021        | RAM KISHORE ARORA VS HITESH GOEL RP OF SUPRETECH LIMITED                                                                                             | Sec 60(5)                                   | 2/13/2026 | no of objection 1. require affidavit of all applicant's 2. vakalatnama missed                                                                                                                                                                                                                                                                                                                   | Mudit Sharma          |
| 176 | 2/13/2026 | Company Appeal (IBC)                     | 710102013012026 | COMPANY PETITION IB (IBC)/452(ND)2017        | EMPLOYEES PROVIDENT FUND ORGANIZATION VS MR. DEBASHIS NANDA                                                                                          | Sec 42                                      | 2/16/2026 | 1. both application filed separately. 2. briefsynopsis missing. 3. List of dates and events missing. 4. page no. 29 are not clear. 5. 1Rs court fee short in vakalatnama.                                                                                                                                                                                                                       | Kaushal               |
| 177 | 2/13/2026 | Interlocutory Application (I.B.C)        | 710102013212026 | COMPANY PETITION IB (IBC)/1689(ND)2018       | DIRECTORATE OF ENFORCEMENT VS SHAILENDRA AJMERA                                                                                                      | Sec 60(5)                                   | 2/17/2026 | No of objection 1. Bookmarking missed in volume 1 2. Hindi to English translation need in pdf. 3. page no 107,127, not readable.                                                                                                                                                                                                                                                                | Zoheb                 |
| 178 | 2/14/2026 | Interlocutory Application (I.B.C)        | 710102013272026 | COMPANY PETITION IB (IBC)/694(PB)2018        | MR. HARISH TANEJA VS SHAILENDRA AJMERA                                                                                                               | Sec 12(2)                                   | 2/16/2026 | 1. true copy sign missing in annexure page                                                                                                                                                                                                                                                                                                                                                      | Harish                |
| 179 | 2/13/2026 | Company Application(Companies Act)       | 710102013112026 | COMPANY PETITION (COMPANIES ACT)/151(ND)2020 | RAHUL SACHDEVA VS M/S KEWAL AUTOMOBIELS PVT. LTD.                                                                                                    | Rule 11 of NCLT                             | 2/16/2026 | 1. section wrong in online portal 2. due payment rule 11 and 32 3 Amended petition separate file                                                                                                                                                                                                                                                                                                | Sarthak Mogha         |
| 180 | 2/13/2026 | Interlocutory Application (I.B.C)        | 710102013182026 | COMPANY PETITION IB (IBC)/542(ND)2024        | CANARA BANK VS USHA GUPTA                                                                                                                            | Section 123                                 | 2/17/2026 | No of objection 1. Master index missed 2. page no 203 not readable                                                                                                                                                                                                                                                                                                                              | Siddharth             |
| 181 | 2/15/2026 | Interlocutory Application (I.B.C)        | 710102013532026 | COMPANY PETITION IB (IBC)/23(ND)2021         | CONSORITUM OF M/S R K AND ANAND PRIVATE LIMITED VS MONITORING AGENCY OF M/S AVAIL HOLDING LTD.                                                       | Rule 11 of NCLT, 2016                       | 2/17/2026 | No of objection 1. remove blank page 2. true copy sign missed in annexure 3. copy of vakalatnama missed.                                                                                                                                                                                                                                                                                        | Adarsh                |
| 182 | 2/15/2026 | Interlocutory Application (I.B.C)        | 710102013542026 | COMPANY PETITION IB (IBC)/1016(PB)2020       | PRABHAKAR KUMAR RESOLUTION PROFESSIONAL OF CORPORATE DEBTOR VS MONITORING AGENCY OF M/S AVAIL HOLDING LTD.                                           | Section 12(2)                               | 2/17/2026 | No of objection 1 bookmarking missed in vol.2                                                                                                                                                                                                                                                                                                                                                   | ISWAR                 |
| 183 | 2/14/2026 | Interlocutory Application (I.B.C)        | 710102013402026 | COMPANY PETITION IB (IBC)/1016(PB)2020       | MOHAMMAD KHALID VS MONITORING AGENCY OF M/S AVAIL HOLDING LTD.                                                                                       | Application under any other provisions- IBC | 2/16/2026 | 1. wrong file please choose location mumbai                                                                                                                                                                                                                                                                                                                                                     | Riya                  |
| 184 | 2/14/2026 | Miscellaneous Application(Companies Act) | 710102013372026 | COMPANY PETITION (COMPANIES ACT)/10(ND)2025  | NEETIKA SURYAWANSHI VS AMERICAN PRECOAT SPECIALITY PRIVATE LIMITED                                                                                   | Rule 11 of NCLT                             | 2/16/2026 | 1. case type wrong                                                                                                                                                                                                                                                                                                                                                                              | Digvijay Prasad       |
| 185 | 2/16/2026 | Interlocutory Application (I.B.C)        | 710102013582026 | TRANSFER APPLICATION (IBC)/8(PB)2026         | GREENOPOLIS WELFARE CONFEDERATION VS PRADEEP KUMAR KAUSHIK                                                                                           | Rule 11 of NCLT, 2016                       | 2/16/2026 | No of objection 1. Index and bookmarking mandatory 2. section mismatch 3. sign missed in every page 4. affidavit missed 5. copy of vakalatnama missed 6. memo party missed 7. service missed 8. incomplete file, kindly upload full pdf                                                                                                                                                         | Jai Sikand            |
| 186 | 2/13/2026 | Interlocutory Application (I.B.C)        | 710102013062026 | COMPANY PETITION IB (IBC)/846(ND)2018        | AMIRA NATURE FOODS LTD VS M/S BARU MAL VINOD KUMAR                                                                                                   | Rule 11 of NCLT, 2016                       | 2/16/2026 | No of objection 1. Memo party missed 2. copy of vakalatnama missed                                                                                                                                                                                                                                                                                                                              | Beleena Biju          |
| 187 | 2/13/2026 | Interlocutory Application (I.B.C)        | 710102012892026 | COMPANY PETITION IB (IBC)/1768(ND)2018       | MRS. KAVITA SINGH VS CELESTIAL ESTATE PRIVATE LIMITED THROUGH THE SUCCESSFUL RESOLUTION APPLICANT M/S H.S. OBEROI BUILDTECH PVT. LTD./ ASSET REBOOT) | Section 60(5)/Rule 11                       | 2/16/2026 | No of objection 1. case type wrong 2. service missed                                                                                                                                                                                                                                                                                                                                            | Anuj Tiwari           |
| 188 | 2/14/2026 | Interlocutory Application (I.B.C)        | 710102013322026 | COMPANY PETITION IB (IBC)/1248(PB)2018       | DHARAM VIR YADAV AND ANR VS DEVENDRA UMRAO                                                                                                           | Sec 60(5)                                   | 2/16/2026 | 1. page no. 59 not clear page                                                                                                                                                                                                                                                                                                                                                                   | RIDHIMA               |
| 189 | 2/13/2026 | Interlocutory Application (I.B.C)        | 710102013202026 | COMPANY PETITION IB (IBC)/585(ND)2025        | MR. SAPAN MOHAN GARG IRP OF BLISS HOUSE PRIVATE LIMITED VS DEVENDRA UMRAO                                                                            | Section 21/Regulation 17 (1)                | 2/18/2026 | applicant vakalatnama is mismatch                                                                                                                                                                                                                                                                                                                                                               | Ashu Kansal           |
| 190 | 2/15/2026 | Interlocutory Application (I.B.C)        | 710102013522026 | COMPANY PETITION IB (IBC)/23(ND)2021         | CONSORITUM OF M/S R K AND ANAND PRIVATE LIMITED VS MONITORING AGENCY OF M/S AVAIL HOLDING LTD.                                                       | Rule 11 of NCLT, 2016                       | 2/17/2026 | No of objection 1. Copy of vakalatnama missed                                                                                                                                                                                                                                                                                                                                                   | Adarsh                |
| 191 | 2/16/2026 | Interlocutory Application (I.B.C)        | 710102013752026 | COMPANY PETITION IB (IBC)/48(ND)2026         | ANIL KOHLI VS MR NAYAN N RAHEJA                                                                                                                      | Application under any other provisions- IBC | 2/17/2026 | No of objection 1. section mismatch                                                                                                                                                                                                                                                                                                                                                             | Prakul                |
| 192 | 2/16/2026 | Interlocutory Application (I.B.C)        | 710102013682026 | COMPANY PETITION IB (IBC)/21(ND)2026         | M/S. INDO SPIRITS VS ORIGIN APPLIANCES PRIVATE LIMITED                                                                                               | Rule 11 of NCLT, 2016                       | 2/17/2026 | No of objection 1. bookmarking missed 2. section mismatch 3. sign missed in application 4. pagination missed in index in point 2. 5. ocr missed in pdf                                                                                                                                                                                                                                          | ANAND                 |

|     |           |                                    |                    |                                                |                                                                                                                                                                                             |                                            |           |                                                                                                                                                                                                                                                                                                                                                                                                |                     |
|-----|-----------|------------------------------------|--------------------|------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|-----------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------|
| 193 | 2/16/2026 | Interlocutory Application (I.B.C)  | 710102013592026    | COMPANY PETITION IB (IBC)/2721(ND)2019         | COMMITTEE OF CREDITORS VS GREENOPOLIS WELFARE CONFEDERATION                                                                                                                                 | Rule 11 of NCLT, 2016                      | 2/17/2026 | No of objection 1. Bookmarking and index mandatory 2. remove extra pdf 3. pagination missed in pdf 4. sign missed in pdf 5. section mismatch 6. counsel details missed in last page of application 7. mop missed 8. affidavit missed 9. service missed                                                                                                                                         | RISHAV              |
| 194 | 2/16/2026 | Company Application(Companies Act) | 710102013722026    | COMPANY PETITION (COMPANIES ACT)/17(ND)2026    | KAPIL DEV NIKHANJ VS MAHAMAYA INFRASTRUCTURE PVT. LTD. & ORS.                                                                                                                               | Sec. 244(1)                                | 2/18/2026 | 1. Memo pf party mismatched                                                                                                                                                                                                                                                                                                                                                                    | Aditya              |
| 195 | 2/17/2026 | Interlocutory Application (I.B.C)  | 710102013872026    | COMPANY PETITION IB (IBC)/804(ND)2024          | NISHI SOOD VS RAJESH KUMAR GOEL RESOLUTION PROFESSIONAL                                                                                                                                     | Application under any other provisions-IBC | 2/18/2026 | 1. sing missing in application page                                                                                                                                                                                                                                                                                                                                                            | RISHI SOOD          |
| 196 | 2/14/2026 | Company Appeal (IBC)               | 710102013312026    | COMPANY PETITION IB (IBC)/479(ND)2025          | ULLU DIGITAL LIMITED VS ULLU DIGITAL LIMITED                                                                                                                                                | Rule 11 of NCLT, 2016                      | 2/10/2026 | Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov. | MEENAKSHI           |
| 197 | 2/16/2026 | Company Application(Companies Act) | 710102013602026    | COMPANY PETITION (COMPANIES ACT)/151(ND)2020   | RAHUL SACHDEVA & ORS. VS M/S KEWAL AUTOMOBIELS PVT. LTD.                                                                                                                                    | Sec. 59                                    | 2/18/2026 | 1. Payment due for section 58                                                                                                                                                                                                                                                                                                                                                                  | Sarthak Mogha       |
| 198 | 2/16/2026 | Company Application(Companies Act) | 710102013792026    | COMPANY PETITION (COMPANIES ACT)/79(ND)2020    | ZICO ENVIRONMENTAL SOLUTIONS LIMITED VS SHIKHA JAIN                                                                                                                                         | Application under any other provisions     | 2/18/2026 | 1. please separate file ia                                                                                                                                                                                                                                                                                                                                                                     | Siddhesh            |
| 199 | 2/6/2026  | Interlocutory Application (I.B.C)  | 71010201112026     | COMPANY PETITION IB (IBC)/153(ND)2020          | PARVEEN KUMAR ADLAKHA VS SHIKHA JAIN                                                                                                                                                        | Sec 60(5)                                  | 2/9/2026  | Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently nonfunctional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov. | harshit kumar Rawat |
| 200 | 2/18/2026 | Miscellaneous Application (IBC)    | 710102014082026    | COMPANY PETITION IB (IBC)/324(ND)2024          | ADITYA BIRLA FINANCE LIMITED VS SARIKA SEHRA                                                                                                                                                | Rule 11 of NCLT, 2016                      | 2/18/2026 | 1. Case type wrong 2. Memo of party missing in pad and bookmarking also 3. Copy of Vakalatnama                                                                                                                                                                                                                                                                                                 | PUNEET SINGH BINDRA |
| 201 | 2/18/2026 | Miscellaneous Application (IBC)    | 710102014072026    | COMPANY PETITION IB (IBC)/205(ND)2024          | ADITYA BIRLA FINANCE LIMITED VS RAJAT SEHRA                                                                                                                                                 | Rule 11 of NCLT, 2016                      | 2/18/2026 | 1. Case type wrong 2. Memo of party missing in pad and bookmarking also 3. Copy of Vakalatnama                                                                                                                                                                                                                                                                                                 | PUNEET SINGH BINDRA |
| 202 | 2/18/2026 | Miscellaneous Application (IBC)    | 710102014062026    | COMPANY PETITION IB (IBC)/322(ND)2024          | ADITYA BIRLA FINANCE LIMITED VS SNEH LATA SEHRA                                                                                                                                             | Rule 11 of NCLT, 2016                      | 2/18/2026 | 1. Case type wrong 2. Memo of party missing in pdf and bookmarking also 3. Copy of Vakalatnama                                                                                                                                                                                                                                                                                                 | PUNEET SINGH BINDRA |
| 203 | 2/18/2026 | Miscellaneous Application (IBC)    | 710102014102026    | COMPANY PETITION IB (IBC)/325(ND)2024          | ADITYA BIRLA FINANCE LIMITED VS UPENDRA SEHRA                                                                                                                                               | Rule 11 of NCLT, 2016                      | 2/18/2026 | 1. Case type wrong 2. Memo of party missing in pdf and bookmarking also 3. Copy of Vakalatnama                                                                                                                                                                                                                                                                                                 | PUNEET SINGH BINDRA |
| 204 | 2/17/2026 | Company Application(Companies Act) | 710102013972026    | COMPANY PETITION (COMPANIES ACT)/17(ND)2024    | PRAYAS SRIVASTAVA VS M/S SURJIVAN HEALTH RESORT PVT.LTD 7S.                                                                                                                                 | Sec. 242(4)                                | 2/18/2026 | 1. memo party missing 2. need to sign application page 3. vakalatnama missing                                                                                                                                                                                                                                                                                                                  | PUNEET SINGH BINDRA |
| 205 | 2/17/2026 | Interlocutory Application (I.B.C)  | 710102013962026    | COMPANY PETITION IB (IBC)/3383(ND)2019         | MR. ASHOK KUMAR GUPTA LIQIDATOR FOR SAINOV SPIRITS PRIVATE LIMITED VS UNION BANK OF INDIA & ORS.                                                                                            | Sec 60(5)                                  | 2/18/2026 | 1. true copy sign missing                                                                                                                                                                                                                                                                                                                                                                      | Sanjay Bhatt        |
| 206 | 2/18/2026 | Interlocutory Application (I.B.C)  | 710102014122026    | COMPANY PETITION IB (IBC)/33(PB)2022           | VIVEK PARTI RESOLUTION PROFESSIONAL IN THE MATTER OF INSOLVENCY RESOLUTION PROCESS OF MR. SAMEER KHANNA PERSONAL GUARANTOR OF M/S. METAPHOR EXPORTS PVT. LTD. VS UNION BANK OF INDIA & ORS. | Rule 11 of NCLT, 2016                      | 2/18/2026 | 1. pages 144 to 145, 149-151, 154-157, 161, 164, 165, not clear page 2, pages 147 to 148, 153 hindi page 3. true copy sign missing in annexure page                                                                                                                                                                                                                                            | MITAL AND MITAL     |
| 207 | 12/3/2025 | 0710102106412025(No.of Docs 0)     | 0710102106412025/3 | TRANSFER APPLICATION/64(PB)20 25               | KESHAV KUMAR DUBEY VS. KAVITA DUBEY                                                                                                                                                         | Rule16(d),NCLT Rules,2016                  | 2/18/2026 | 1. bookmarking mandatory. 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order                                                                                                                                                                                                                                                          |                     |
| 208 | 2/17/2026 | 0710102106412025(No.of Docs 1)     | 0710102106412025/4 | TRANSFER APPLICATION/64(PB)20 25               | KESHAV KUMAR DUBEY VS. KAVITA DUBEY                                                                                                                                                         | Rule16(d),NCLT Rules,2016                  | 2/18/2026 | 1. bookmarking and index mandatory. 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order 3. OCR missed                                                                                                                                                                                                                                  | Simran More         |
| 209 | 2/17/2026 | 0710102106412025(No.of Docs 1)     | 0710102106412025/5 | TRANSFER APPLICATION/64(PB)20 25               | KESHAV KUMAR DUBEY VS. KAVITA DUBEY                                                                                                                                                         | Rule16(d),NCLT Rules,2016                  | 2/18/2026 | 1. bookmarking and index mandatory. 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order                                                                                                                                                                                                                                                | Simran More         |
| 210 | 2/12/2026 | 0710102011322026(No.of Docs 2)     | 0710102011322026/1 | COMPANY APPLICATION(COMPANIES ACT)/40(ND)2026  | RAHUL SACHDEVA & ORS. VS. MR. SUBHASH RAHEJA                                                                                                                                                | Section 340                                | 2/18/2026 | 1. wrong file, kindly file in application                                                                                                                                                                                                                                                                                                                                                      | SARTHAK10           |
| 211 | 2/17/2026 | 0710102102262025(No.of Docs 1)     | 0710102102262025/3 | COMPANY PETITION (COMPANIES ACT)/209(ND)2025   | MR PRADEEP KUMAR JAIN VS. NEO HY-LAMINATES PRIVATE LIMITED                                                                                                                                  | Sec. 241(1)                                | 2/18/2026 | 1. bookmarking and index mandatory. 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order 3. OCR missed. 4. Twenty Five Rs. welfare ticket and Three Rs. Court fee missed on vakalatnama.                                                                                                                                                | sumitkasana         |
| 212 | 2/16/2026 | 0710102007532026(No.of Docs 2)     | 0710102007532026/1 | INTERLOCUTORY APPLICATION (I.B.C)/390(ND)2026  | ALPHA CORP DEVELOPMENT LIMITED VS. RAKESH KUMAR GUPTA RESOLUTION PROFESSIONAL EARTH BUILDPROP PVT LIMITED                                                                                   | Section 60(5)                              | 2/18/2026 | 1. copy of vakalatnama missed in PDF.                                                                                                                                                                                                                                                                                                                                                          | psichambers         |
| 213 | 2/12/2026 | 0710102011322026(No.of Docs 2)     | 0710102011322026/1 | COMPANY APPLICATION(COMPANIES ACT)/40(ND)2026  | RAHUL SACHDEVA & ORS. VS. MR. SUBHASH RAHEJA                                                                                                                                                | Section 340                                | 2/18/2026 | 1. wrong file, kindly file in application                                                                                                                                                                                                                                                                                                                                                      | SARTHAK10           |
| 214 | 2/12/2026 | 0710102011322026(No.of Docs 2)     | 0710102011322026/1 | COMPANY APPLICATION(COMPANIES ACT)/40(ND)2026  | RAHUL SACHDEVA & ORS. VS. MR. SUBHASH RAHEJA                                                                                                                                                | Section 340                                | 2/18/2026 | 1. wrong file, kindly file in application                                                                                                                                                                                                                                                                                                                                                      | SARTHAK10           |
| 215 | 2/17/2026 | 0710102105122025(No.of Docs 1)     | 0710102105122025/1 | INTERLOCUTORY APPLICATION (I.B.C)/6013(ND)2025 | RAJESH KUMAR GOEL VS PRADEEP KUMAR KAUSHIK                                                                                                                                                  | Section 60(5)/Rule 11                      | 2/18/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order                                                                                                                                                                                                                                                                                    | akshatmittaladv     |
| 216 | 11/6/2025 | 0710102042072025(No.of Docs 3)     | 0710102042072025/4 | COMPANY PETITION IB (IBC)/286(ND)2025          | MOGLI LABS (INDIA) PRIVATE LIMITED VS. APOLLO GREEN ENERGY LIMITED                                                                                                                          | IBC under Sec 7                            | 2/18/2026 | 1. True copy sign missed on every page of PDF. 2. Sign missed on every page of written submission 3. kindly attach latest compliance order as the matter is already listed after the attached mentioned order                                                                                                                                                                                  | advocatevinod       |
| 217 | 12/6/2025 | 0710102107212025(No.of Docs 0)     | 0710102107212025/3 | TRANSFER APPLICATION (IBC)/70(PB)2025          | KAY BOUVET ENGINEERING LTD VS. IDBI BANK                                                                                                                                                    | Rule16(d),NCLT Rules,2016 IBC              | 2/18/2026 | 1. date missed on vakalatnama 2. twenty five Rs. welfare ticket missed on vakalatnama in PDF. 3. Kindly attach the compliance order.                                                                                                                                                                                                                                                           |                     |
| 218 | 11/6/2025 | 0710102042072025(No.of Docs 3)     | 0710102042072025/4 | COMPANY PETITION IB (IBC)/286(ND)2025          | MOGLI LABS (INDIA) PRIVATE LIMITED VS. APOLLO GREEN ENERGY LIMITED                                                                                                                          | IBC under Sec 7                            | 2/18/2026 | 1. True copy sign missed on every page of PDF. 2. Sign missed on every page of written submission 3. kindly attach latest compliance order as the matter is already listed after the attached mentioned order                                                                                                                                                                                  | advocatevinod       |

|     |           |                                |                      |                                                |                                                                                                             |                                                              |           |                                                                                                                                                                                                               |                      |
|-----|-----------|--------------------------------|----------------------|------------------------------------------------|-------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------|-----------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------|
| 219 | 11/6/2025 | 0710102042072025(No.of Docs 3) | 0710102042072025/4   | COMPANY PETITION IB (IBC)/286(ND)/2025         | MOGLI LABS (INDIA) PRIVATE LIMITED VS. APOLLO GREEN ENERGY LIMITED                                          | IBC under Sec 7                                              | 2/18/2026 | 1. True copy sign missed on every page of PDF. 2. Sign missed on every page of written submission 3. kindly attach latest compliance order as the matter is already listed after the attached mentioned order | advocatevinod        |
| 220 | 2/6/2026  | 0710102063942024(No.of Docs 3) | 0710102063942024/17  | RESTORED COMPANY PETITION (IBC)/10(PB)2024     | MUTHOOT FINCORP LIMITED VS. BHAWNA LATHER                                                                   | Section 95(1)                                                | 2/18/2026 | incomplete file.                                                                                                                                                                                              | sajjan_suman@hotmail |
| 221 | 2/16/2026 | 0710102000762026(No.of Docs 2) | 0710102000762026/1   | INTERLOCUTORY APPLICATION (I.B.C)/168(ND)2026  | RAJINDER KAUR VS. NARENDER KUMAR SHARMA RESOLUTION PROFESSIONAL OF SPAZE TOWERS PRIVATE LIMITED             | Sec 60(5)                                                    | 2/18/2026 | 1. Counsel sign missed on index and last page of brief note in PDF.                                                                                                                                           | karangandhii         |
| 222 | 11/6/2025 | 0710102042072025(No.of Docs 3) | 0710102042072025/4   | COMPANY PETITION IB (IBC)/286(ND)/2025         | MOGLI LABS (INDIA) PRIVATE LIMITED VS. APOLLO GREEN ENERGY LIMITED                                          | IBC under Sec 7                                              | 2/18/2026 | 1. True copy sign missed on every page of PDF. 2. Sign missed on every page of written submission 3. kindly attach latest compliance order as the matter is already listed after the attached mentioned order | advocatevinod        |
| 223 | 11/6/2025 | 0710102042072025(No.of Docs 3) | 0710102042072025/4   | COMPANY PETITION IB (IBC)/286(ND)/2025         | MOGLI LABS (INDIA) PRIVATE LIMITED VS. APOLLO GREEN ENERGY LIMITED                                          | IBC under Sec 7                                              | 2/18/2026 | 1. True copy sign missed on every page of PDF. 2. Sign missed on every page of written submission 3. kindly attach latest compliance order as the matter is already listed after the attached mentioned order | advocatevinod        |
| 224 | 11/6/2025 | 0710102042072025(No.of Docs 3) | 0710102042072025/4   | COMPANY PETITION IB (IBC)/286(ND)/2025         | MOGLI LABS (INDIA) PRIVATE LIMITED VS. APOLLO GREEN ENERGY LIMITED                                          | IBC under Sec 7                                              | 2/18/2026 | 1. True copy sign missed on every page of PDF. 2. Sign missed on every page of written submission 3. kindly attach latest compliance order as the matter is already listed after the attached mentioned order | advocatevinod        |
| 225 | 11/6/2025 | 0710102042072025(No.of Docs 3) | 0710102042072025/4   | COMPANY PETITION IB (IBC)/286(ND)/2025         | MOGLI LABS (INDIA) PRIVATE LIMITED VS. APOLLO GREEN ENERGY LIMITED                                          | IBC under Sec 7                                              | 2/18/2026 | 1. True copy sign missed on every page of PDF. 2. Sign missed on every page of written submission 3. kindly attach latest compliance order as the matter is already listed after the attached mentioned order | advocatevinod        |
| 226 | 9/9/2025  | 0710102079572025(No.of Docs 0) | 0710102079572025/8   | TRANSFER APPLICATION/48(PB)20 25               | DR. VINAYBHARATRAM VS. JUHI DEVELOPERS PRIVATE LIMITED                                                      | Rule16(d),NCLT Rules,2016                                    | 2/18/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order                                                                                                   |                      |
| 227 | 2/16/2026 | 0710102102242024(No.of Docs 2) | 0710102102242024/5   | COMPANY PETITION (COMPANIES ACT)/238(ND)2024   | REGIONAL DIRECTOR (NORTHERN REGION) VS. APRAAVA ENERGY PRIVATE LIMITED                                      | Sec 233 (5)                                                  | 2/18/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order                                                                                                   | DURGA DUTT           |
| 228 | 2/16/2026 | 0710102038632025(No.of Docs 2) | 0710102038632025/3   | INTERLOCUTORY APPLICATION (I.B.C)/2392(PB)2025 | ARVIND GARG VS. MR ASHOK BANSAL                                                                             | Section 25(2)(j), 43,45,47,50,60(5),66/ Regulation 35A       | 2/18/2026 | kindly attach the compliance order.                                                                                                                                                                           | rachitmit            |
| 229 | 2/16/2026 | 0710102019022025(No.of Docs 1) | 0710102019022025/10  | COMPANY PETITION IB (IBC)/180(ND)2025          | BUZZ SPORTS ENTERTAINMENT PRIVATE LIMITED                                                                   | IBC Section 59                                               | 2/18/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order                                                                                                   | rajneesh.chopra      |
| 230 | 2/17/2026 | 0710102000712026(No.of Docs 3) | 0710102000712026/2   | INTERLOCUTORY APPLICATION (I.B.C)/110(ND)2026  | RAJ KUMAR SHARMA VSANS APARTMENTS PRIVATE LIMITED                                                           | Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1) | 2/18/2026 | 1. Remove repeat PDF.                                                                                                                                                                                         | ADV.VIKASH9397       |
| 231 | 11/6/2025 | 0710102042072025(No.of Docs 3) | 0710102042072025/4   | COMPANY PETITION IB (IBC)/286(ND)/2025         | MOGLI LABS (INDIA) PRIVATE LIMITED VS. APOLLO GREEN ENERGY LIMITED                                          | IBC under Sec 7                                              | 2/18/2026 | 1. True copy sign missed on every page of PDF. 2. Sign missed on every page of written submission 3. kindly attach latest compliance order as the matter is already listed after the attached mentioned order | advocatevinod        |
| 232 | 2/17/2026 | 0710102000712026(No.of Docs 3) | 0710102000712026/2   | INTERLOCUTORY APPLICATION (I.B.C)/110(ND)2026  | RAJ KUMAR SHARMA VSANS APARTMENTS PRIVATE LIMITED                                                           | Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1) | 2/18/2026 | 1. Remove repeat PDF.                                                                                                                                                                                         | ADV.VIKASH9397       |
| 233 | 9/9/2025  | 0710102079572025(No.of Docs 0) | 0710102079572025/7   | TRANSFER APPLICATION/48(PB)20 25               | DR. VINAYBHARATRAM VS. JUHI DEVELOPERS PRIVATE LIMITED                                                      | Rule16(d),NCLT Rules,2016                                    | 2/18/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order                                                                                                   |                      |
| 234 | 9/9/2025  | 0710102079572025(No.of Docs 0) | 0710102079572025/10  | TRANSFER APPLICATION/48(PB)20 25               | DR. VINAYBHARATRAM VS. JUHI DEVELOPERS PRIVATE LIMITED                                                      | Rule16(d),NCLT Rules,2016                                    | 2/18/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order                                                                                                   |                      |
| 235 | 2/17/2026 | 0710102000712026(No.of Docs 3) | 0710102000712026/2   | INTERLOCUTORY APPLICATION (I.B.C)/110(ND)2026  | RAJ KUMAR SHARMA VSANS APARTMENTS PRIVATE LIMITED                                                           | Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1) | 2/18/2026 | 1. Remove repeat PDF.                                                                                                                                                                                         | ADV.VIKASH9397       |
| 236 | 2/17/2026 | 0710102000712026(No.of Docs 3) | 0710102000712026/2   | INTERLOCUTORY APPLICATION (I.B.C)/110(ND)2026  | RAJ KUMAR SHARMA VSANS APARTMENTS PRIVATE LIMITED                                                           | Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1) | 2/18/2026 | 1. Remove repeat PDF.                                                                                                                                                                                         | ADV.VIKASH9397       |
| 237 | 11/6/2025 | 0710102042072025(No.of Docs 3) | 0710102042072025/4   | COMPANY PETITION IB (IBC)/286(ND)/2025         | MOGLI LABS (INDIA) PRIVATE LIMITED VS. APOLLO GREEN ENERGY LIMITED                                          | IBC under Sec 7                                              | 2/18/2026 | 1. True copy sign missed on every page of PDF. 2. Sign missed on every page of written submission 3. kindly attach latest compliance order as the matter is already listed after the attached mentioned order | advocatevinod        |
| 238 | 2/6/2026  | 0710102063942024(No.of Docs 3) | 0710102063942024/17  | RESTORED COMPANY PETITION (IBC)/10(PB)2024     | MUTHOOT FINCORP LIMITED VS. BHAWNA LATHER                                                                   | Section 95(1)                                                | 2/18/2026 | incomplete file.                                                                                                                                                                                              | sajjan_suman@hotmail |
| 239 | 2/16/2026 | 0710102012822022(No.of Docs 3) | 0710102012822022/223 | COMPANY PETITION (COMPANIES ACT)/62(PB)2022    | UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED | Sec 224 (5)                                                  | 2/18/2026 | 1. sign missed on every page of reply 2. incomplete vakalatnama 3. three Rs. Court fee and twenty five Rs welfare ticket missed on vakalatnama 4. Date missed on vakalatnama                                  | Devvrat              |
| 240 | 2/16/2026 | 0710102036332024(No.of Docs 2) | 0710102036332024/7   | COMPANY APPEAL/COMPANIES ACT/82(ND)2024        | INCOME TAX OFFICE WARD 10 1 NEW DELHI VS. REGISTRAR OF COMPANIES DELHI                                      | Sec 252 (1) - By Government Body                             | 2/18/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order                                                                                                   | Shlokchandra@123     |
| 241 | 2/16/2026 | 0710102066212024(No.of Docs 2) | 0710102066212024/16  | INTERLOCUTORY APPLICATION (I.B.C)/4137(ND)2024 | MR. KAPIL DEV TANEJA VS. MR. R.S. RAMASUBRAMANIAM                                                           | Sec 25(j)                                                    | 2/18/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order                                                                                                   | shalyaagarwal        |
| 242 | 2/6/2026  | 0710102063942024(No.of Docs 3) | 0710102063942024/17  | RESTORED COMPANY PETITION (IBC)/10(PB)2024     | MUTHOOT FINCORP LIMITED VS. BHAWNA LATHER                                                                   | Section 95(1)                                                | 2/18/2026 | incomplete file.                                                                                                                                                                                              | sajjan_suman@hotmail |
| 243 | 2/6/2026  | 0710102063942024(No.of Docs 3) | 0710102063942024/17  | RESTORED COMPANY PETITION (IBC)/10(PB)2024     | MUTHOOT FINCORP LIMITED VS. BHAWNA LATHER                                                                   | Section 95(1)                                                | 2/18/2026 | incomplete file.                                                                                                                                                                                              | sajjan_suman@hotmail |
| 244 | 12/8/2025 | 0710102107362025(No.of Docs 0) | 0710102107362025/2   | INTERLOCUTORY APPLICATION (I.B.C)/6125(ND)2025 | CK CONSTRUCTIONS VS. ATUL MITTAL                                                                            | Section 60(5)                                                | 2/18/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order                                                                                                   |                      |

|     |            |                                |                      |                                                |                                                                                                             |                                             |           |                                                                                                                                                                                                 |                      |
|-----|------------|--------------------------------|----------------------|------------------------------------------------|-------------------------------------------------------------------------------------------------------------|---------------------------------------------|-----------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------|
| 245 | 2/17/2026  | 0710102003452026(No.of Docs 1) | 0710102003452026/4   | COMPANY PETITION (COMPANIES ACT)/3(ND)2026     | MR. SP. VENKATACHALAM VS. MUGF INTIME INDIA PRIVATE LIMITED                                                 | Sec. 58(3),Sec. 59                          | 2/18/2026 | 1. Notary missed on Affidavit in PDF. 2. Proof of service missed 3. proof of service in e mail format                                                                                           | JAGANNATHAN          |
| 246 | 2/16/2026  | 0710102009312026(No.of Docs 1) | 0710102009312026/1   | COMPANY PETITION IB (IBC)/73(ND)2026           | AXIS BANK LIMITED VS. RIDLEY LIFE SCIENCE PRIVATE LIMITED                                                   | IBC under Sec 7                             | 2/18/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order                                                                                     | ANSLEGAL             |
| 247 | 2/12/2026  | 0710102011322026(No.of Docs 2) | 0710102011322026/1   | COMPANY APPLICATION(COMPANIES ACT)/40(ND)2026  | RAHUL SACHIDEVA & ORS. VS. MR. SUBHASH RAHEJA                                                               | Section 340                                 | 2/18/2026 | 1. wrong file, kindly file in application                                                                                                                                                       | SARTHAK10            |
| 248 | 2/17/2026  | 0710102106412025(No.of Docs 1) | 0710102106412025/1   | TRANSFER APPLICATION/64(PB)2025                | KESHAV KUMAR DUBEY VS. KAVITA DUBEY                                                                         | Rule16(d),NCLT Rules,2016                   | 2/18/2026 | 1. bookmarking and index mandatory. 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order 3. OCR missed                                   | Simran More          |
| 249 | 2/17/2026  | 0710102106412025(No.of Docs 1) | 0710102106412025/2   | TRANSFER APPLICATION/64(PB)2025                | KESHAV KUMAR DUBEY VS. KAVITA DUBEY                                                                         | Rule16(d),NCLT Rules,2016                   | 2/18/2026 | 1. bookmarking and index mandatory. 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order 3. OCR missed                                   | Simran More          |
| 250 | 2/13/2026  | 0710102011662023(No.of Docs 2) | 0710102011662023/2   | INTERLOCUTORY APPLICATION (I.B.C)/929(ND)2023  | MOHINDER SINGH VS. JALESH KUMAR GROVER MONITORING PROFESSIONAL OF M/S IREO FIVERIVER PRIVATE LIMITED        | Sec 60(5)                                   | 2/17/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order                                                                                     | RIL ASSOCIATES & ADV |
| 251 | 12/22/2025 | 0710102111752025(No.of Docs 0) | 0710102111752025/2   | COMPANY PETITION IB (IBC)/702(ND)2025          | JUMPINGMINDS AI LABS PRIVATE LIMITED THROUGH ITS LIQUIDATOR: MR. MOHAMMAD KHALID                            | IBC Section 59                              | 2/17/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order                                                                                     |                      |
| 252 | 12/22/2025 | 0710102111752025(No.of Docs 0) | 0710102111752025/3   | COMPANY PETITION IB (IBC)/702(ND)2025          | JUMPINGMINDS AI LABS PRIVATE LIMITED THROUGH ITS LIQUIDATOR: MR. MOHAMMAD KHALID                            | IBC Section 59                              | 2/17/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order                                                                                     |                      |
| 253 | 2/12/2026  | 0710102088292020(No.of Docs 2) | 0710102088292020/5   | COMPANY PETITION (COMPANIES ACT)/132(ND)2020   | SUDHRIR MENDIRATTA VS. EAST BENGAL INVESTMENTS PRIVATE LIMITED                                              | Sec. 59                                     | 2/17/2026 | 1. Twenty five Rs. welfare ticket missed on Vakatanama 2. attach the compliance order.                                                                                                          | eminds@nclt          |
| 254 | 2/16/2026  | 0710102111052025(No.of Docs 1) | 0710102111052025/1   | COMPANY PETITION IB (IBC)/21(ND)2026           | M/S. INDO SPIRITS VS. ORIGIN APPLIANCES PRIVATE LIMITED                                                     | IBC Under Sec 9                             | 2/17/2026 | 1. kindly attach the compliance order.                                                                                                                                                          | anand.jha            |
| 255 | 2/13/2026  | 0710102088962025(No.of Docs 3) | 0710102088962025/1   | INTERLOCUTORY APPLICATION (I.B.C)/5111(ND)2025 | NITIN OM KOTHARI                                                                                            | Rule 11 of NCLT, 2016                       | 2/17/2026 | 1. Remove double pagination 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order                                                         | vishalganda          |
| 256 | 2/14/2026  | 0710102006952025(No.of Docs 2) | 0710102006952025/4   | INTERLOCUTORY APPLICATION (I.B.C)/402(PB)2025  | VIJENDER SHARMA                                                                                             | Application under any other provisions- IBC | 2/17/2026 | 1.compliance order missing in pdf                                                                                                                                                               | Vijender2020         |
| 257 | 2/14/2026  | 0710102025732025(No.of Docs 2) | 0710102025732025/1   | INTERLOCUTORY APPLICATION (I.B.C)/1514(PB)2025 | VIJENDER SHARMA                                                                                             | Application under any other provisions- IBC | 2/17/2026 | 1.compliance order missing in pdf                                                                                                                                                               | Vijender2020         |
| 258 | 2/13/2026  | 0710102012622026(No.of Docs 2) | 0710102012622026/1   | TRANSFER APPLICATION (IBC)/8(PB)2026           | GREENOPOLIS WELFARE CONFEDERATION VS. PRADEEP KUMAR KAUSHIK                                                 | Rule16(d),NCLT Rules,2016 IBC               | 2/17/2026 | incomplete file                                                                                                                                                                                 | 27jaisikand          |
| 259 | 1/19/2024  | 0710102083952023(No.of Docs 0) | 0710102083952023/4   | COMPANY PETITION (COMPANIES ACT)/20(PB)2024    | VINOD KUMAR GUPTA VS. ANANT COLD STORAGE PRIVATE LIMITED                                                    | Sec. 241(1),Sec. 242(4),Sec. 244(1)         | 2/17/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order                                                                                     |                      |
| 260 | 2/14/2026  | 0710102106972025(No.of Docs 1) | 0710102106972025/1   | COMPANY PETITION IB (IBC)/63(ND)2026           | PROLAND STAFFING SOLUTIONS PRIVATE LIMITED VS. IDC TECHNOLOGIES SOLUTIONS INDIA PRIVATE LIMITED             | IBC Under Sec 9                             | 2/17/2026 | 1.compliance order missing in pdf                                                                                                                                                               | salvajilegal         |
| 261 | 2/13/2026  | 0710102012622026(No.of Docs 1) | 0710102012622026/2   | TRANSFER APPLICATION (IBC)/8(PB)2026           | GREENOPOLIS WELFARE CONFEDERATION VS. PRADEEP KUMAR KAUSHIK                                                 | Rule16(d),NCLT Rules,2016 IBC               | 2/17/2026 | 1. incomplete file                                                                                                                                                                              | 27jaisikand          |
| 262 | 2/14/2026  | 0710102106852025(No.of Docs 1) | 0710102106852025/1   | COMPANY PETITION IB (IBC)/64(ND)2026           | SUREMINDS SOLUTIONS PRIVATE LIMITED VS. IDC TECHNOLOGIES SOLUTIONS INDIA PRIVATE LIMITED                    | IBC Under Sec 9                             | 2/17/2026 | 1.compliance order missing in pdf                                                                                                                                                               | salvajilegal         |
| 263 | 2/13/2026  | 0710102086762025(No.of Docs 2) | 0710102086762025/3   | COMPANY PETITION IB (IBC)/564(ND)2025          | GENSOL EV LEASE LIMITED VS. GO AUTO PRIVATE LIMITED                                                         | IBC Under Sec 9                             | 2/17/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order                                                                                     | advasiya             |
| 264 | 2/12/2026  | 0710102086502025(No.of Docs 3) | 0710102086502025/5   | TRANSFER APPLICATION (IBC)/57(PB)2025          | ANIL KUMAR OJHA VS. REVATHI S RAGHUNATHAN LIQUIDATOR M/S. SLO INDUSTRIES LTD                                | Rule16(d),NCLT Rules,2016 IBC               | 2/17/2026 | 1. bookmarking mandatory. 2. Counsel sign missed on master index and index (vol 1-2) 3.kindly attach latest compliance order as the matter is already listed after the attached mentioned order | Pawan Jhabakh        |
| 265 | 2/14/2026  | 0710102053942025(No.of Docs 2) | 0710102053942025/1   | COMPANY APPLICATION(COMPANIES ACT)/147(ND)2025 | SANNJAY MAHIPAL VS. ARAVALI CYLINDERS PRIVATE LIMITED                                                       | Sec. 244(1)                                 | 2/17/2026 | 1.compliance order missing in pdf 2.need all pages sign in pdf 3.hindi pages no of 16 to 20. 23.                                                                                                | tushita.ghosh        |
| 266 | 2/13/2026  | 0710102086142025(No.of Docs 3) | 0710102086142025/3   | INTERLOCUTORY APPLICATION (I.B.C)/4927(ND)2025 | DEPARTMENT OF TOWN AND COUNTRY PLANNING VS. MR. GAURAV KATIYAR RESOLUTION PROFESSIONAL                      | Sec 60(5)                                   | 2/17/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order                                                                                     | rj92                 |
| 267 | 2/12/2026  | 0710102085682025(No.of Docs 1) | 0710102085682025/4   | TRANSFER APPLICATION/54(PB)2025                | MR RITURAJ VISHNU GOPAL SHAHU VS. OMSATYAM BUILDCONS PRIVATE LIMITED                                        | Rule16(d),NCLT Rules,2016                   | 2/17/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order                                                                                     | Rudra1997            |
| 268 | 2/14/2026  | 0710102103972025(No.of Docs 2) | 0710102103972025/1   | COMPANY PETITION IB (IBC)/658(ND)2025          | RAJNISH GUPTA VS. JB GOLD PRIVATE LIMITED                                                                   | Section 94(1)                               | 2/17/2026 | 1.compliance order missing in pdf                                                                                                                                                               | Mithal               |
| 269 | 2/13/2026  | 0710102046192024(No.of Docs 2) | 0710102046192024/10  | COMPANY PETITION IB (IBC)/300(ND)2024          | THINK WALNUT DIGITAL PRIVATE LIMITED VS. GALENA SERVICES PRIVATE LIMITED                                    | IBC Under Sec 9                             | 2/17/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order                                                                                     | Pran23               |
| 270 | 2/13/2026  | 0710102012822022(No.of Docs 2) | 0710102012822022/222 | COMPANY PETITION (COMPANIES ACT)/62(PB)2022    | UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED | Sec 224 (5)                                 | 2/17/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order                                                                                     | charusangwan         |
| 271 | 2/14/2026  | 0710102070182025(No.of Docs 2) | 0710102070182025/2   | COMPANY PETITION IB (IBC)/461(ND)2025          | SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA VS. JAISANSHU MEDICARE PRIVATE LIMITED                           | IBC under Sec 7                             | 2/17/2026 | 1.incomplete file in pdf                                                                                                                                                                        | lokeshsharmalaw      |

|     |            |                                |                      |                                                    |                                                                                                                |                                                              |           |                                                                                                                                                 |                       |
|-----|------------|--------------------------------|----------------------|----------------------------------------------------|----------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------|-----------|-------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------|
| 272 | 2/13/2026  | 0710102002602026(No.of Docs 4) | 0710102002602026/1   | INTERLOCUTORY APPLICATION (I.B.C)1118(ND)2026      | MOHIT ARORA VS. REVITAL REALITY PRIVATE LIMITED                                                                | Sec 60(5)                                                    | 2/17/2026 | 1. kindly attach the compliance latest order.                                                                                                   | rj92                  |
| 273 | 4/30/2025  | 0710102037202025(No.of Docs 0) | 0710102037202025/3   | COMPANY PETITION IB (IBC)406(ND)2025               | MNEC MKS JV VS. WAPCOS LIMITED                                                                                 | IBC Under Sec 9                                              | 2/17/2026 | 1.complince order missing in pdf 2.both pdf is not clear                                                                                        |                       |
| 274 | 2/13/2026  | 0710102097232022(No.of Docs 2) | 0710102097232022/4   | INTERLOCUTORY APPLICATION (I.B.C)5879(ND)2022      | MR. NARESH KUMAR LOHAN VSMR. JALESH KUMAR GROVER MONITORING PROFESSIONAL OF M/S IREO FIVERIVER PRIVATE LIMITED | Sec 60(5)                                                    | 2/17/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order                                     | RIL ASSOCIATES & ADV  |
| 275 | 2/13/2026  | 0710102009042023(No.of Docs 2) | 0710102009042023/3   | INTERLOCUTORY APPLICATION (I.B.C)917(ND)2023       | SULOCHANA DEVI VSMR. JALESH KUMAR GROVER MONITORING PROFESSIONAL OF M/S IREO FIVERIVER PRIVATE LIMITED         | Sec 60(5)                                                    | 2/17/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order                                     | RIL ASSOCIATES & ADV  |
| 276 | 2/12/2026  | 0710102092992025(No.of Docs 2) | 0710102092992025/2   | INTERLOCUTORY APPLICATION (I.B.C)5472(ND)2025      | PRABHAKAR KUMAR RESOLUTION PROFESSIONAL                                                                        | Application under any other provisions- IBC                  | 2/17/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order                                     | lexforiconsulting     |
| 277 | 2/13/2026  | 0710102027342023(No.of Docs 2) | 0710102027342023/2   | INTERLOCUTORY APPLICATION (I.B.C)1878(ND)2023      | SUDHIR KUMAR SAIN VSMR. JALESH KUMAR GROVER MONITORING PROFESSIONAL OF M/S IREO FIVERIVER PRIVATE LIMITED      | Sec 60(5)                                                    | 2/17/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order                                     | RIL ASSOCIATES & ADV  |
| 278 | 2/13/2026  | 0710102027242023(No.of Docs 2) | 0710102027242023/2   | INTERLOCUTORY APPLICATION (I.B.C)1818(ND)2023      | SUSHIL KUMAR LEGA VSMR. JALESH KUMAR GROVER MONITORING PROFESSIONAL OF M/S IREO FIVERIVER PRIVATE LIMITED      | Sec 60(5)                                                    | 2/17/2026 | 1. date missed on vakaltnama in PDF. 2 kindly attach latest compliance order as the matter is already listed after the attached mentioned order | RIL ASSOCIATES & ADV  |
| 279 | 2/13/2026  | 0710102084752023(No.of Docs 2) | 0710102084752023/2   | COMPANY APPEAL (IBC)47(ND)2023                     | HITACHI ENERGY INDIA LIMITED VSMR. ASHWINI MEHRA LIQUIDATOR                                                    | Sec 42                                                       | 2/17/2026 | 1. incomplete file. 2. remove double pagination 3.kindly upload clear and complete index. 4. kindly attach the compliance order                 | Mohna                 |
| 280 | 2/14/2026  | 0710102112552025(No.of Docs 2) | 0710102112552025/2   | TRANSFER APPLICATION/2(PB)202 6                    | YASH DEEP TREXIM PVT. LTD. VS. PRITHVI DEVCONS PRIVATE LIMITED                                                 | Rule16(d),NCLT Rules,2016                                    | 2/17/2026 | 1.complince order missing in pdf 2.need all pages sign and true copy in pdf                                                                     | satyalawchambers      |
| 281 | 2/11/2026  | 0710102035322025(No.of Docs 2) | 0710102035322025/1   | RESTORED COMPANY PETITION (COMPANIES ACT)1(ND)2025 | P E MANNING (CONSULTANTS) PRIVATELIMITED VS. SHRUTI MANAV SHARMA                                               | Sec. 241(1),Sec. 242(4)                                      | 2/16/2026 | No of objection 1. page no 48,51 not readable 2. latest order missed                                                                            | malikvidhan           |
| 282 | 2/11/2026  | 0710102054182025(No.of Docs 2) | 0710102054182025/4   | COMPANY APPEAL(COMPANIES ACT)98(ND)2025            | LAST CHANCE HOSPITALITY PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES NCT DELHI & HARYANA                     | Sec 252 (3)                                                  | 2/16/2026 | 1.bookmarking mandatory 2.compliance order missing in pdf                                                                                       | JASPAL1988            |
| 283 | 2/12/2026  | 0710102101802024(No.of Docs 3) | 0710102101802024/3   | INTERLOCUTORY APPLICATION (I.B.C)5881(ND)2024      | SIGMA TRADE WINGS VS. ASHOK KUMAR GUPTA RESOLUTION PROFESSIONAL                                                | Sections 60(5)/Regulation 13                                 | 2/16/2026 | 1.all pdf merge one pdf upload 2.complince order missing in pdf                                                                                 | SUPRIYOBANERJE E2021  |
| 284 | 2/11/2026  | 0710102089222025(No.of Docs 2) | 0710102089222025/3   | COMPANY PETITION IB (IBC)553(ND)2025               | CATALYST TRUSTEESHIP LIMITED VS. SADBHAV HYBRID ANNUITY PROJECTS LIMITED                                       | IBC under Sec 7                                              | 2/16/2026 | No of objection 1. attach latest order                                                                                                          | rohantalwar1995       |
| 285 | 10/4/2024  | 0710102085282024(No.of Docs 0) | 0710102085282024/7   | COMPANY PETITION (COMPANIES ACT)204(PB)2024        | NAV CAPITAL VCC VS. ARTHMATETECH PRIVATE LIMITED                                                               | Sec. 245                                                     | 2/16/2026 | 1.both document file separately 2.complince order missing in pdf                                                                                |                       |
| 286 | 12/8/2025  | 0710102107362025(No.of Docs 0) | 0710102107362025/1   | INTERLOCUTORY APPLICATION (I.B.C)6125(ND)2025      | CK CONSTRUCTIONS VS. ATUL MITTAL                                                                               | Section 60(5)                                                | 2/16/2026 | No of objection 1. copy of vakalatnama missed                                                                                                   |                       |
| 287 | 11/21/2025 | 0710102102652025(No.of Docs 0) | 0710102102652025/2   | INTERLOCUTORY APPLICATION (I.B.C)5860(ND)2025      | MANISH AGARWAL RESOLUTION PROFESSIONAL OF WORLDS WINDOW EXIM PRIVATE LIMITED                                   | Application under any other provisions- IBC                  | 2/16/2026 | No of objection 1. attach latest order                                                                                                          |                       |
| 288 | 1/11/2024  | 0710102003882024(No.of Docs 0) | 0710102003882024/6   | INTERLOCUTORY APPLICATION (I.B.C)416(ND)2024       | NARESH KUMAR MUNJAL VS. PRAVIN KUMAR MALHOTRA & ORS.                                                           | Sec 25(j)                                                    | 2/16/2026 | No of objection 1. counsel sign missed in index                                                                                                 |                       |
| 289 | 9/2/2025   | 0710102077222025(No.of Docs 0) | 0710102077222025/1   | INTERLOCUTORY APPLICATION (I.B.C)4441(ND)2025      | RATTAN SAGAR KHANNA VS. SHAILENDRA AJMERA                                                                      | Rule 11 of NCLT, 2016                                        | 2/16/2026 | No of objection 1. attach latest order                                                                                                          |                       |
| 290 | 2/11/2026  | 0710102035322025(No.of Docs 2) | 0710102035322025/1   | RESTORED COMPANY PETITION (COMPANIES ACT)1(ND)2025 | P E MANNING (CONSULTANTS) PRIVATELIMITED VS. SHRUTI MANAV SHARMA                                               | Sec. 241(1),Sec. 242(4)                                      | 2/16/2026 | No of objection 1. page no 48,51 not readable 2. latest order missed                                                                            | malikvidhan           |
| 291 | 2/12/2026  | 0710102109322025(No.of Docs 4) | 0710102109322025/2   | COMPANY PETITION IB (IBC)683(ND)2025               | ADVIK CAPITAL LIMITED VS. ELITECON INTERNATIONAL LIMITED                                                       | IBC under Sec 7                                              | 2/16/2026 | 1.compliance order missing in pdf 2. 286 to 291 not clear in 3.vakalatanama copy missing in pdf                                                 | naman.joshi@CJSle gal |
| 292 | 12/10/2025 | 0710102108402025(No.of Docs 0) | 0710102108402025/4   | INTERLOCUTORY APPLICATION (I.B.C)6112(ND)2025      | OMKAR NATH VS. CA RAM PHAL BHARDWAJ RESOLUTION PROFESSIONAL                                                    | Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1) | 2/16/2026 | 1.need all pages sign in pdf                                                                                                                    |                       |
| 293 | 9/2/2025   | 0710102077232025(No.of Docs 0) | 0710102077232025/1   | INTERLOCUTORY APPLICATION (I.B.C)4442(ND)2025      | SIDHANT GUPTA VS. SHAILENDRA AJMERA                                                                            | Rule 11 of NCLT, 2016                                        | 2/16/2026 | No of objection 1. attach latest order                                                                                                          |                       |
| 294 | 2/12/2026  | 0710102067972025(No.of Docs 2) | 0710102067972025/3   | INTERLOCUTORY APPLICATION (I.B.C)3786(ND)2025      | ARVIND MITTAL VS. ANAND PRATAP SINGH                                                                           | Section 60(5)/Rule 11                                        | 2/16/2026 | No of objection 1. attach latest order 2. copy of vakalatnama missed                                                                            | shubhampaliwal        |
| 295 | 2/11/2026  | 0710102108402025(No.of Docs 2) | 0710102108402025/3   | INTERLOCUTORY APPLICATION (I.B.C)6112(ND)2025      | OMKAR NATH VS. CA RAM PHAL BHARDWAJ RESOLUTION PROFESSIONAL                                                    | Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1) | 2/16/2026 | No of objection 1. attach latest order                                                                                                          | mohit.nandwani        |
| 296 | 2/12/2026  | 0710102032642023(No.of Docs 2) | 0710102032642023/102 | COMPANY PETITION (COMPANIES ACT)105(ND)2023        | SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED    | Sec 241 (2)                                                  | 2/16/2026 | No of objection 1. attach latest order 2. copy of vakalatnama missed 3. sign required in every page 4. bookmarking missed                       | Vineetwadhwa          |

|     |           |                                 |                     |                                                      |                                                                                                                  |                                                             |           |                                                                                                                           |                     |
|-----|-----------|---------------------------------|---------------------|------------------------------------------------------|------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------|-----------|---------------------------------------------------------------------------------------------------------------------------|---------------------|
| 297 | 2/12/2026 | 0710102069242025(No.of Docs 2)  | 0710102069242025/3  | INTERLOCUTORY APPLICATION (I.B.C)/3863(PB)2025       | AMIT PAWAR VS. MR. SANDEEP GOEL                                                                                  | Sec 60(5)                                                   | 2/16/2026 | No of objection 1. remove extra pdf. 2. attach latest order                                                               | Ashishlu            |
| 298 | 1/23/2025 | 0710102032642023(No.of Docs 3)  | 0710102032642023/93 | COMPANY PETITION (COMPANIES ACT)/105(ND)2023         | SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED      | Sec 241 (2)                                                 | 2/16/2026 | No of objection 1. attach latest order 2. copy of vakalatnama missed 3. sign required in every page 4. bookmarking missed | Vineetwadhwa        |
| 299 | 2/12/2026 | 0710102105132024(No.of Docs 2)  | 0710102105132024/4  | INTERLOCUTORY APPLICATION (I.B.C)/6192(ND)2024       | AMREESH TYAGI VS. MOHIT GOYAL                                                                                    | Sections 60(5)/Regulation 13                                | 2/16/2026 | 1.compliance order missing in pdf 2.need all pages sign in pdf                                                            | advocatepranavgupta |
| 300 | 2/12/2026 | 0710102105142024(No.of Docs 2)  | 0710102105142024/3  | INTERLOCUTORY APPLICATION (I.B.C)/6186(ND)2024       | AKANKSHA KATYAL VS. MOHIT GOYAL                                                                                  | Sections 60(5)/Regulation 13                                | 2/16/2026 | 1.compliance order missing in pdf                                                                                         | advocatepranavgupta |
| 301 | 12/1/2025 | 0710102105522025(No.of Docs 0)  | 0710102105522025/2  | INTERLOCUTORY APPLICATION (I.B.C)/5916(ND)2025       | MANISH AGARWAL RESOLUTION PROFESSIONAL OF WORLDS WINDOW EXIM PVT. LTD.                                           | Application under any other provisions- IBC Rule 11 of NCLT | 2/16/2026 | No of objection 1. attach latest order                                                                                    |                     |
| 302 | 2/11/2026 | 0710102001692026(No.of Docs 2)  | 0710102001692026/2  | INTERLOCUTORY APPLICATION (COMPANIES ACT)/24(PB)2026 | M/S LAGHUNA HOLDING PVT. LTD & ANR. VS. EDENPARK HOTEL LTD. & ORS.                                               | Rule 11 of NCLT                                             | 2/16/2026 | No of objection 1. 15rs welfare ticket missed in vakalatnama 2. 3 pages missed in pdf after page no 10.                   | dmdadvocates        |
| 303 | 2/11/2026 | 0710102001692026(No.of Docs 2)  | 0710102001692026/3  | INTERLOCUTORY APPLICATION (COMPANIES ACT)/24(PB)2026 | M/S LAGHUNA HOLDING PVT. LTD & ANR. VS. EDENPARK HOTEL LTD. & ORS.                                               | Rule 11 of NCLT                                             | 2/16/2026 | No of objection 1. page no 4 to 6, 30 not readable. 2. latest order missed                                                | dmdadvocates        |
| 304 | 1/23/2025 | 0710102032642023(No.of Docs 3)  | 0710102032642023/93 | COMPANY PETITION (COMPANIES ACT)/105(ND)2023         | SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED      | Sec 241 (2)                                                 | 2/16/2026 | No of objection 1. attach latest order 2. copy of vakalatnama missed 3. sign required in every page 4. bookmarking missed | Vineetwadhwa        |
| 305 | 1/23/2025 | 0710102032642023(No.of Docs 3)  | 0710102032642023/93 | COMPANY PETITION (COMPANIES ACT)/105(ND)2023         | SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED      | Sec 241 (2)                                                 | 2/16/2026 | No of objection 1. attach latest order 2. copy of vakalatnama missed 3. sign required in every page 4. bookmarking missed | Vineetwadhwa        |
| 306 | 2/12/2026 | 0710102075152025(No.of Docs 2)  | 0710102075152025/20 | INTERLOCUTORY APPLICATION (I.B.C)/4269(ND)2025       | MR. AZAAD BABU VS. CA HITESH GOEL RESOLUTION PROFESSIONAL OF SUPERTECH PVT. LTD.                                 | Section 60(5)                                               | 2/16/2026 | No of objection 1. attach latest order                                                                                    | dhananjayasud       |
| 307 | 1/23/2025 | 0710102032642023(No.of Docs 3)  | 0710102032642023/93 | COMPANY PETITION (COMPANIES ACT)/105(ND)2023         | SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED      | Sec 241 (2)                                                 | 2/16/2026 | No of objection 1. attach latest order 2. copy of vakalatnama missed 3. sign required in every page 4. bookmarking missed | Vineetwadhwa        |
| 308 | 7/8/2025  | 07101020587112025(No.of Docs 0) | 07101020587112025/7 | INTERLOCUTORY APPLICATION (I.B.C)/3457(ND)2025       | VIA PROJECTS PRIVATE LIMITED VS. MR. NARENDRA KUMAR SHARMA THE RESOLUTION PROFESSIONAL OF SPAZE TOWERS PVT. LTD. | Sec 60(5)                                                   | 2/16/2026 | 1.compliance order missing in pdf 2.extra pdf remove submit final pdf 3.proof of service required in pdf                  |                     |
| 309 | 1/3/2026  | 0710102000442026(No.of Docs 0)  | 0710102000442026/3  | INTERLOCUTORY APPLICATION (I.B.C)/93(ND)2026         | M/S VRC CONSTRUCTIONS (INDIA) LIMITED VSMR SARVESH KASHYAP RESOLUTION PROFESSIONAL                               | Sec 60(5)                                                   | 2/16/2026 | No of objection 1. attach latest order                                                                                    |                     |
| 310 | 3/1/2024  | 0710102019112024(No.of Docs 0)  | 0710102019112024/1  | INTERLOCUTORY APPLICATION(IBC)(DIS.)/5(PB)2024       | ATUL MITTAL                                                                                                      | Sec 54(1)                                                   | 2/16/2026 | No of objection 1. latest compliance order missed                                                                         |                     |
| 311 | 2/8/2024  | 0710102012922024(No.of Docs 0)  | 0710102012922024/3  | INTERLOCUTORY APPLICATION(IBC)(LIQ.)/2(ND)2024       | BRJESH SINGH BHADURIYA                                                                                           | Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)                    | 2/16/2026 | No of objection 1. attach latest compliance order                                                                         |                     |
| 312 | 2/11/2026 | 0710102035322025(No.of Docs 2)  | 0710102035322025/1  | RESTORED COMPANY PETITION (COMPANIES ACT)/11(ND)2025 | P E MANNING (CONSULTANTS) PRIVATE LIMITED VS. SHRUTI MANAV SHARMA                                                | Sec. 241(1),Sec. 242(4)                                     | 2/16/2026 | No of objection 1. page no 48,51 not readable 2. latest order missed                                                      | malikvidhan         |
| 313 | 2/12/2026 | 0710102068612020(No.of Docs 2)  | 0710102068612020/36 | COMPANY PETITION (COMPANIES ACT)/98(PB)2021          | UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. AMB BUILDPROP PVT LTD & ORS                        | Sec 241 (2)                                                 | 2/16/2026 | No of objection 1. wrong file, kindly file IA                                                                             | sfionclt            |
| 314 | 2/12/2026 | 0710102102972024(No.of Docs 2)  | 0710102102972024/3  | INTERLOCUTORY APPLICATION (I.B.C)/6171(ND)2024       | PRATIBHA SHARMA VS. MOHIT GOYAL                                                                                  | Sections 60(5)/Regulation 13                                | 2/16/2026 | 1.compliance order missing in pdf 2.need all pages sign in pdf                                                            | advocatepranavgupta |
| 315 | 2/12/2026 | 0710102107992025(No.of Docs 2)  | 0710102107992025/1  | COMPANY PETITION IBC (IBC)/14(ND)2026                | CRYSTAL CONSTRUCTION COMPANY VS. BRIJ GOPAL CONSTRUCTION COMPANY PRIVATE LIMITED                                 | IBC Under Sec 9                                             | 2/16/2026 | 1.compliance order missing in pdf 2.welfare 25rs court fee 3rs tickets missing in vakalatnama                             | Shriram2023         |
| 316 | 3/2/2023  | 0710102020502023(No.of Docs 0)  | 0710102020502023/5  | COMPANY PETITION (COMPANIES ACT)/82(ND)2023          | FLEXI WORLD LOGISTICS PRIVATE LIMITED VS. RADIANT X-WAYS LOGISTIC PRIVATE LIMITED                                | Sec. 58(3)                                                  | 2/16/2026 | No of objection 1. attach latest compliance order                                                                         |                     |
| 317 | 12/3/2025 | 0710102106252025(No.of Docs 0)  | 0710102106252025/2  | INTERLOCUTORY APPLICATION (I.B.C)/6056(ND)2025       | MRS. JYOTI AHUJA VS. NARENDER KUMAR SHARMA RESOLUTION PROFESSIONAL OF SPAZE TOWERS PRIVATE LIMITED               | Sec 60(5)                                                   | 2/16/2026 | 1.compliance order missing in pdf                                                                                         |                     |
| 318 | 2/11/2026 | 0710102104512025(No.of Docs 2)  | 0710102104512025/1  | COMPANY APPEAL(COMPANIES ACT)/142(ND)2025            | INCOME TAX OFFICER WARD 13 1 NEW DELHI VS. REGISTRAR OF COMPANIES DELHI                                          | Sec 252 (3) - By Government Body                            | 2/16/2026 | 1.vakalatnama copy missing in pdf                                                                                         | Shlokchandra@123    |
| 319 | 1/17/2026 | 0710102006602026(No.of Docs 0)  | 0710102006602026/1  | COMPANY PETITION IBC (IBC)/51(ND)2026                | AADHAR SECURITIES PRIVATE LIMITED                                                                                | IBC Section 59                                              | 2/16/2026 | 1.noc missing in pdf                                                                                                      |                     |
| 320 | 3/29/2025 | 0710102026032025(No.of Docs 0)  | 0710102026032025/1  | INTERLOCUTORY APPLICATION (I.B.C)/2449(ND)2025       | LOGIC BUILDTECH PRIVATE LIMITED VS. ATUL MITTAL                                                                  | Sections 60(5)/Regulation 13                                | 2/16/2026 | No of objection 1. Kindly attach latest order 2. copy of vakalatnama missed                                               |                     |

|     |           |                                |                     |                                                      |                                                                                                                                                                |                                             |           |                                                                                                                                                                                                                                                                             |                     |
|-----|-----------|--------------------------------|---------------------|------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|-----------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------|
| 321 | 2/12/2026 | 0710102027092025(No.of Docs 2) | 0710102027092025/6  | COMPANY PETITION (COMPANIES ACT)/64(ND)2025          | GULSHA KUMAR MEHTA VS. CROWN REALTECH PVT LTD                                                                                                                  | Sec. 241(1),Sec. 242(4)                     | 2/16/2026 | No of objection 1. attach latest order                                                                                                                                                                                                                                      | Ashishlu            |
| 322 | 2/12/2026 | 0710102027092025(No.of Docs 2) | 0710102027092025/5  | COMPANY PETITION (COMPANIES ACT)/64(ND)2025          | GULSHA KUMAR MEHTA VS. CROWN REALTECH PVT LTD                                                                                                                  | Sec. 241(1),Sec. 242(4)                     | 2/16/2026 | No of objection 1. attach latest order                                                                                                                                                                                                                                      | Ashishlu            |
| 323 | 2/11/2026 | 0710102104512025(No.of Docs 2) | 0710102104512025/1  | COMPANY APPEAL(COMPANIES ACT)/142(ND)2025            | INCOME TAX OFFICER WARD 13 1 NEW DELHI VS. REGISTRAR OF COMPANIES DELHI                                                                                        | Sec 252 (3) - By Government Body            | 2/16/2026 | 1.vakalatanama copy missing in pdf                                                                                                                                                                                                                                          | Shlokchandra@123    |
| 324 | 2/11/2026 | 0710102104512025(No.of Docs 2) | 0710102104512025/1  | COMPANY APPEAL(COMPANIES ACT)/142(ND)2025            | INCOME TAX OFFICER WARD 13 1 NEW DELHI VS. REGISTRAR OF COMPANIES DELHI                                                                                        | Sec 252 (3) - By Government Body            | 2/16/2026 | 1.vakalatanama copy missing in pdf                                                                                                                                                                                                                                          | Shlokchandra@123    |
| 325 | 2/11/2026 | 0710102035322025(No.of Docs 2) | 0710102035322025/1  | RESTORED COMPANY PETITION (COMPANIES ACT)/1(ND)2025  | P E MANNING (CONSULTANTS) PRIVATELIMITED VS. SHRUTI MANAV SHARMA                                                                                               | Sec. 241(1),Sec. 242(4)                     | 2/16/2026 | No of objection 1. page no 48,51 not readable 2. latest order missed                                                                                                                                                                                                        | malikvidhan         |
| 326 | 2/12/2026 | 0710102103052024(No.of Docs 2) | 0710102103052024/3  | INTERLOCUTORY APPLICATION (I.B.C)/6175(ND)2024       | ANISH KUMAR SHARMA VS. MOHIT GOYAL                                                                                                                             | Sections 60(5)/Regulation 13                | 2/16/2026 | 1.compliance order missing in pdf 2.need all pages sign in pdf                                                                                                                                                                                                              | advocatepranavgupta |
| 327 | 2/12/2026 | 0710102102922024(No.of Docs 2) | 0710102102922024/3  | INTERLOCUTORY APPLICATION (I.B.C)/6173(ND)2024       | RAGHAV SHARMA VS. MOHIT GOYAL                                                                                                                                  | Sections 60(5)/Regulation 13                | 2/16/2026 | 1.compliance order missing in pdf 2.need all pages sign in pdf                                                                                                                                                                                                              | advocatepranavgupta |
| 328 | 2/11/2026 | 0710102104512025(No.of Docs 2) | 0710102104512025/1  | COMPANY APPEAL(COMPANIES ACT)/142(ND)2025            | INCOME TAX OFFICER WARD 13 1 NEW DELHI VS. REGISTRAR OF COMPANIES DELHI                                                                                        | Sec 252 (3) - By Government Body            | 2/16/2026 | 1.vakalatanama copy missing in pdf                                                                                                                                                                                                                                          | Shlokchandra@123    |
| 329 | 4/1/2024  | 0710102027402024(No.of Docs 0) | 0710102027402024/11 | COMPANY PETITION IB (IBC)/383(ND)2024                | CENTRAL BANK OF INDIA VS. SURENDER KUMAR BANSAL                                                                                                                | Section 95(1)                               | 2/12/2026 | 1 kindly attach latest compliance order as the matter is already listed after the attached mentioned order. 2. Bookmarking and index mandatory. 3. sign missed on every page PDF.                                                                                           |                     |
| 330 | 9/30/2023 | 0710102084662023(No.of Docs 0) | 0710102084662023/5  | INTERLOCUTORY APPLICATION (I.B.C)/5834(ND)2023       | RAHUL JINDAL VS. DAYANAND                                                                                                                                      | Sec 66(1)                                   | 2/12/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order. 2. Copy of vakalatanama in PDF.                                                                                                                                |                     |
| 331 | 2/10/2026 | 0710102097722025(No.of Docs 1) | 0710102097722025/1  | RESTORATION APPLICATION (IBC/5(ND)2026               | CHAURASIA HOLDINGS PRIVATE LIMITED VSYORK REALTORS PRIVATE LIMITED                                                                                             | Rule 11 of NCLT, 2016                       | 2/12/2026 | 1. kindly attach the latest compliance order 2. bookmarking and index mandatory.                                                                                                                                                                                            | harshchauhanlaw8    |
| 332 | 9/30/2023 | 0710102084662023(No.of Docs 0) | 0710102084662023/6  | INTERLOCUTORY APPLICATION (I.B.C)/5834(ND)2023       | RAHUL JINDAL VS. DAYANAND                                                                                                                                      | Sec 66(1)                                   | 2/12/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order. 2. Copy of vakalatanama in PDF.                                                                                                                                |                     |
| 333 | 2/10/2026 | 0710102087192025(No.of Docs 2) | 0710102087192025/3  | INTERLOCUTORY APPLICATION (I.B.C)/4995(ND)2025       | JALES KUMAR GROVER RESOLUTION PROFESSIONAL FOR M/S SOLITAIRE INFOMEDIA PRIVATE LIMITED VS. MR. TARUN SHENH SUSPENDED BOARD OF DIRECTOR OF THE CORPORATE DEBTOR | 19(2)                                       | 2/12/2026 | 1. bookmarking mandatory. 2. Three Rs. Court Fee and Twenty Five Rs. welfare ticket missed on vakalatanama kindly paste on blank space of vakalatanama. 3. kindly attach the compliance order. 4. sign missed on every page of reply. 5. true copy sign missed on Annexures | muditmarwah.legal   |
| 334 | 9/30/2023 | 0710102084662023(No.of Docs 0) | 0710102084662023/4  | INTERLOCUTORY APPLICATION (I.B.C)/5834(ND)2023       | RAHUL JINDAL VS. DAYANAND                                                                                                                                      | Sec 66(1)                                   | 2/12/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order 2. Copy of vakalatanama in PDF.                                                                                                                                 |                     |
| 335 | 4/1/2024  | 0710102027392024(No.of Docs 0) | 0710102027392024/12 | COMPANY PETITION IB (IBC)/382(ND)2024                | CENTRAL BANK OF INDIA VS. SHEFALI BANSAL                                                                                                                       | Section 95(1)                               | 2/12/2026 | 1 kindly attach latest compliance order as the matter is already listed after the attached mentioned order. 2. Bookmarking and index mandatory. 3. sign missed on every page PDF.                                                                                           |                     |
| 336 | 2/11/2026 | 0710102076112023(No.of Docs 1) | 0710102076112023/17 | INTERLOCUTORY APPLICATION (I.B.C)/5129(ND)2023       | MR. HITESH GOEL VSMR. R. K. ARORA                                                                                                                              | Sec 43(1) r/w Sec 44 (1)                    | 2/11/2026 | 1. bookmarking and index mandatory.                                                                                                                                                                                                                                         | Muditsharma25       |
| 337 | 2/11/2026 | 0710102076172023(No.of Docs 3) | 0710102076172023/5  | INTERLOCUTORY APPLICATION (I.B.C)/5131(ND)2023       | MR. HITESH GOEL VS. MR. R. K. ARORA                                                                                                                            | Sec. 45 (1)                                 | 2/11/2026 | 1. kindly file IA.                                                                                                                                                                                                                                                          | Muditsharma25       |
| 338 | 2/7/2026  | 0710102080572024(No.of Docs 2) | 0710102080572024/2  | INTERLOCUTORY APPLICATION (I.B.C)/5240(ND)2024       | DIKSHITULU AKELLA VS. SANJAY GUPTA RP UNNATI FORTUNE LTD.                                                                                                      | Rule 11 of NCLT, 2016                       | 2/11/2026 | No of objection 1. Bookmarking missed. 2. Remove extra pdf. 3. Three rs court fees and 25 rs welfare ticket missed in vakalatanama 4. kindly attach compliance order.                                                                                                       | advcsyadav          |
| 339 | 2/11/2026 | 0710102076172023(No.of Docs 1) | 0710102076172023/6  | INTERLOCUTORY APPLICATION (I.B.C)/5131(ND)2023       | MR. HITESH GOEL VS. MR. R. K. ARORA                                                                                                                            | Sec. 45 (1)                                 | 2/11/2026 | 1. pagination missed on Index. 2. bookmarking and index mandatory                                                                                                                                                                                                           | Muditsharma25       |
| 340 | 2/7/2026  | 0710102072362025(No.of Docs 2) | 0710102072362025/7  | INTERLOCUTORY APPLICATION(IBC)/(PLA N)/55(PB)2025    | AMIT AGRAWAL VS. SAKSHI FINCAP PRIVATE LIMITED                                                                                                                 | Sec 30                                      | 2/11/2026 | 1.proof of service missing in pdf                                                                                                                                                                                                                                           | quadlegal           |
| 341 | 2/7/2026  | 0710102086502025(No.of Docs 3) | 0710102086502025/4  | TRANSFER APPLICATION (IBC/57(PB)2025                 | ANIL KUMAR OJHA VS. REVATHI S RAGHUNATHAN LIQUIDATOR M/S. SLO INDUSTRIES LTD                                                                                   | Rule16(d),NCLT Rules,2016 IBC               | 2/11/2026 | 1.master index missing in pdf 2.vol 2 index missing in pdf 3.compliance order missing in pdf                                                                                                                                                                                | anilojha            |
| 342 | 2/9/2026  | 0710102029922023(No.of Docs 1) | 0710102029922023/5  | INTERLOCUTORY APPLICATION (I.B.C)/2291(PB)2023       | MR. RAM RATAN KANOONGO VS. GOLD GRAIN INDIA PVT. LTD                                                                                                           | Sec 49(2)                                   | 2/11/2026 | 1. bookmarking and index mandatory. 2. kindly attach the compliance order. 3. three Rs Court fee and Twenty five Rs. welfare court missed on vakalatanama kindly paste on blank space of vakalatanama.                                                                      | anuragchandra       |
| 343 | 2/10/2026 | 0710102024702024(No.of Docs 1) | 0710102024702024/14 | COMPANY PETITION (COMPANIES ACT)/72(ND)2024          | DAVINDER BATRA VS. BATRA BROTHERS PRIVATE LIMITED                                                                                                              | Sec. 241(1),Sec. 242(4)                     | 2/11/2026 | 1. bookmarking and index mandatory. 2. kindly attach the compliance order. 3. three Rs Court fee and Twenty five Rs. welfare court fee kindly paste on blank space of vakalatanama.                                                                                         | theguild            |
| 344 | 12/6/2025 | 0710102107292025(No.of Docs 0) | 0710102107292025/2  | INTERLOCUTORY APPLICATION (I.B.C)/6043(ND)2025       | GAURAV NAGRATH VS. FERROUS INFRASTRUCTURE PRIVATE LIMITED                                                                                                      | Section 60(5)                               | 2/11/2026 | 1.compliance order missing in pdf                                                                                                                                                                                                                                           |                     |
| 345 | 1/12/2022 | 0710102003062022(No.of Docs 0) | 0710102003062022/6  | COMPANY PETITION (COMPANIES ACT)/52(ND)2022          | SARDA MINES PRIVATE LIMITED VS. NAVDEEP PORTFOLIO PRIVATE LIMITED                                                                                              | Sec. 45QA RBI Act                           | 2/11/2026 | 1. as per mention in index compliance order dated 27.01.2026 is missed in PDF 2. sign missed on every page of written submission                                                                                                                                            |                     |
| 346 | 2/9/2026  | 0710102104352025(No.of Docs 2) | 0710102104352025/1  | INTERLOCUTORY APPLICATION(COMPANIES ACT)/444(PB)2025 | KANAV SETHI VS. PARADIGM INDOTECH PRIVATE LIMITED                                                                                                              | Rule 11 of NCLT                             | 2/11/2026 | 1. Sign missed on every page of PDF. 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order                                                                                                                            | mohitnegi           |
| 347 | 7/25/2023 | 0710102065122023(No.of Docs 0) | 0710102065122023/7  | INTERLOCUTORY APPLICATION (I.B.C)/4519(ND)2023       | MR. RAHUL JINDAL VSMR. DAYANAD                                                                                                                                 | Application under any other provisions- IBC | 2/11/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order                                                                                                                                                                 |                     |
| 348 | 7/25/2023 | 0710102065122023(No.of Docs 0) | 0710102065122023/6  | INTERLOCUTORY APPLICATION (I.B.C)/4519(ND)2023       | MR. RAHUL JINDAL VSMR. DAYANAD                                                                                                                                 | Application under any other provisions- IBC | 2/11/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order                                                                                                                                                                 |                     |

|     |           |                                |                     |                                                      |                                                                                        |                                                                   |           |                                                                                                                                                                                                                             |                     |
|-----|-----------|--------------------------------|---------------------|------------------------------------------------------|----------------------------------------------------------------------------------------|-------------------------------------------------------------------|-----------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------|
| 349 | 2/10/2026 | 0710102078112025(No.of Docs 2) | 0710102078112025/2  | INTERLOCUTORY APPLICATION (I.B.C)/4702(ND)2025       | MADHYANCHAL VIDYUT VITRAN NIGAM LIMITED V/NAVNEET KUMAR GUPTA                          | Rule 11 of NCLT, 2016                                             | 2/11/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order                                                                                                                 | nctaviralsaxena     |
| 350 | 2/10/2026 | 0710102065822024(No.of Docs 2) | 0710102065822024/5  | CONTEMPT PETITION(COMPANIES ACT)/16(ND)2024          | KRISHNA KHANDLWAL AND ANR VS. NIHO CONSTRUCTION LIMITED                                | Sec 425                                                           | 2/11/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order                                                                                                                 | shankarimishra      |
| 351 | 2/9/2026  | 0710102085532025(No.of Docs 2) | 0710102085532025/1  | INTERLOCUTORY APPLICATION(COMPANIES ACT)/373(ND)2025 | NARESH KUMAAR JAGGI VS. M/S SEAGULL BUILDWELL PVT. LTD. & ORS                          | Rule 11 of NCLT                                                   | 2/11/2026 | wrong file.                                                                                                                                                                                                                 | lex.corpn@gmail.com |
| 352 | 2/9/2026  | 0710102424672018(No.of Docs 1) | 0710102424672018/13 | COMPANY PETITION IB (IBC)/786(PB)2018                | ANURAG CHANDRA VS AFFINITY BEAUTY SALON PRIVATE LIMITED                                | IBC under Sec 7                                                   | 2/11/2026 | 1. bookmarking and index mandatory. 2. kindly attach the compliance order. 3. three Rs Court fee and Twenty five Rs. welfare court kindly paste on blank space of vakalatanama.                                             | adv.rohitraman      |
| 353 | 2/10/2026 | 0710102042522024(No.of Docs 1) | 0710102042522024/3  | COMPANY APPLICATION(COMPANIES ACT)/126(ND)2024       | BHUSHAN POWER AND STEEL LIMITED VS. SAKTHI ENGINEERS                                   | Sec. 242(4)                                                       | 2/11/2026 | No of objection 1. true copy sign missed in annexure 2. latest compliance order missed                                                                                                                                      | agrawalchambers1    |
| 354 | 2/10/2026 | 0710102042522024(No.of Docs 1) | 0710102042522024/4  | COMPANY APPLICATION(COMPANIES ACT)/126(ND)2024       | BHUSHAN POWER AND STEEL LIMITED VS. SAKTHI ENGINEERS                                   | Sec. 242(4)                                                       | 2/11/2026 | No of objection 1. true copy sign missed in annexure 2. latest compliance order missed                                                                                                                                      | agrawalchambers1    |
| 355 | 2/7/2026  | 0710102084582025(No.of Docs 2) | 0710102084582025/4  | INTERLOCUTORY APPLICATION (I.B.C)/4785(ND)2025       | ERA INFRA ENGINEERING LIMITED VS. BAREILLY HIGHWAYS PROJECT LIMITED                    | Sections 60(5)/Regulation 13                                      | 2/11/2026 | No of objection 1. Bookmarking missed. 2. Remove extra pdf. 3. Three rs court fees and 25 rs welfare ticket missed in vakalatanama 4. kindly attach compliance order.                                                       | Ashishlu            |
| 356 | 2/9/2026  | 0710102424672018(No.of Docs 1) | 0710102424672018/13 | COMPANY PETITION IB (IBC)/786(PB)2018                | ANURAG CHANDRA VS AFFINITY BEAUTY SALON PRIVATE LIMITED                                | IBC under Sec 7                                                   | 2/11/2026 | 1. bookmarking and index mandatory. 2. kindly attach the compliance order. 3. three Rs Court fee and Twenty five Rs. welfare court kindly paste on blank space of vakalatanama.                                             | adv.rohitraman      |
| 357 | 2/9/2026  | 0710102424672018(No.of Docs 1) | 0710102424672018/13 | COMPANY PETITION IB (IBC)/786(PB)2018                | ANURAG CHANDRA VS AFFINITY BEAUTY SALON PRIVATE LIMITED                                | IBC under Sec 7                                                   | 2/11/2026 | 1. bookmarking and index mandatory. 2. kindly attach the compliance order. 3. three Rs Court fee and Twenty five Rs. welfare court kindly paste on blank space of vakalatanama.                                             | adv.rohitraman      |
| 358 | 2/9/2026  | 0710102096052025(No.of Docs 2) | 0710102096052025/2  | INTERLOCUTORY APPLICATION(COMPANIES ACT)/428(ND)2025 | ANU MALHOTRA DIRECTOR VS. AIM TELEVISION PRIVATE LIMITED                               | Rule 11 of NCLT,Rule 32                                           | 2/11/2026 | 1. Sign missed on every page of Rejoinder. 2. kindly attach the latest compliance order.                                                                                                                                    | smritichuriwal      |
| 359 | 2/11/2026 | 0710102076172023(No.of Docs 3) | 0710102076172023/8  | INTERLOCUTORY APPLICATION (I.B.C)/5131(ND)2023       | MR. HITESH GOEL VS. MR. R. K. ARORA                                                    | Sec. 45 (1)                                                       | 2/11/2026 | 1. kindly file IA.                                                                                                                                                                                                          | Muditsharma25       |
| 360 | 2/9/2026  | 0710200703282018(No.of Docs 2) | 0710200703282018/2  | COMPANY APPEAL(COMPANIES ACT)/04(ND)2018             | INCOME TAX OFFICER, WARD 5(1), DELHI VS ROC-M/S BOUNTY ESTATE AND DEVELOPERS PVT. LTD. | Sec 252 (1)                                                       | 2/11/2026 | 1. incomplete file                                                                                                                                                                                                          | 9899393420          |
| 361 | 4/15/2022 | 0710102029742022(No.of Docs 0) | 0710102029742022/39 | COMPANY PETITION (COMPANIES ACT)/73(PB)2022          | SIDHANT SHARMA VS. GLOW INFOCOM PRIVATE. LTD.                                          | Sec. 271-273                                                      | 2/11/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order                                                                                                                 |                     |
| 362 | 2/9/2026  | 0710200703282018(No.of Docs 2) | 0710200703282018/2  | COMPANY APPEAL(COMPANIES ACT)/04(ND)2018             | INCOME TAX OFFICER, WARD 5(1), DELHI VS ROC-M/S BOUNTY ESTATE AND DEVELOPERS PVT. LTD. | Sec 252 (1)                                                       | 2/11/2026 | 1. incomplete file                                                                                                                                                                                                          | 9899393420          |
| 363 | 2/9/2026  | 0710200703282018(No.of Docs 2) | 0710200703282018/2  | COMPANY APPEAL(COMPANIES ACT)/04(ND)2018             | INCOME TAX OFFICER, WARD 5(1), DELHI VS ROC-M/S BOUNTY ESTATE AND DEVELOPERS PVT. LTD. | Sec 252 (1)                                                       | 2/11/2026 | 1. incomplete file                                                                                                                                                                                                          | 9899393420          |
| 364 | 2/9/2026  | 0710200703282018(No.of Docs 2) | 0710200703282018/2  | COMPANY APPEAL(COMPANIES ACT)/04(ND)2018             | INCOME TAX OFFICER, WARD 5(1), DELHI VS ROC-M/S BOUNTY ESTATE AND DEVELOPERS PVT. LTD. | Sec 252 (1)                                                       | 2/11/2026 | 1. incomplete file                                                                                                                                                                                                          | 9899393420          |
| 365 | 1/20/2026 | 0710102006952026(No.of Docs 0) | 0710102006952026/1  | INTERLOCUTORY APPLICATION (I.B.C)/338(ND)2026        | VISHAL KUMAR VS. MR. RAHUL JINDAL LIQUIDATOR OF VS MATRIX PVT. LTD                     | Application under any other provisions- IBC,Rule 11 of NCLT, 2016 | 2/11/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order                                                                                                                 |                     |
| 366 | 2/9/2026  | 0710102424672018(No.of Docs 1) | 0710102424672018/13 | COMPANY PETITION IB (IBC)/786(PB)2018                | ANURAG CHANDRA VS AFFINITY BEAUTY SALON PRIVATE LIMITED                                | IBC under Sec 7                                                   | 2/11/2026 | 1. bookmarking and index mandatory. 2. kindly attach the compliance order. 3. three Rs Court fee and Twenty five Rs. welfare court kindly paste on blank space of vakalatanama.                                             | adv.rohitraman      |
| 367 | 2/11/2026 | 0710102076112023(No.of Docs 1) | 0710102076112023/16 | INTERLOCUTORY APPLICATION (I.B.C)/5129(ND)2023       | MR. HITESH GOEL VS MR. R. K. ARORA                                                     | Sec 43(1) r/w Sec 44 (1)                                          | 2/11/2026 | 1. bookmarking and index mandatory.                                                                                                                                                                                         | Muditsharma25       |
| 368 | 2/7/2026  | 0710102108472025(No.of Docs 2) | 0710102108472025/2  | COMPANY PETITION IB (IBC)/697(ND)2025                | BIKIT PRIVATE LIMITED VS. QUASAR INDIA LIMITED                                         | IBC Under Sec 9                                                   | 2/11/2026 | 1.date missing in vakalatanama 2.complnace order missing in pdf                                                                                                                                                             | Aadhar Nautiyal     |
| 369 | 2/7/2026  | 0710102085422025(No.of Docs 2) | 0710102085422025/3  | INTERLOCUTORY APPLICATION (I.B.C)/5475(PB)2025       | MR SANDEEP GOEL RESOLUTION PROFESSIONAL RP BAREILLY HIGHWAYS PROJECT LIMITED BHPC VS   | Section 19(2) / Regulation 30                                     | 2/11/2026 | No of objection 1. Bookmarking missed. 2. Remove extra pdf. 3. Three rs court fees and 25 rs welfare ticket missed in vakalatanama 4. kindly attach compliance order.                                                       | Ashishlu            |
| 370 | 9/22/2025 | 0710102083442025(No.of Docs 0) | 0710102083442025/2  | COMPANY PETITION (COMPANIES ACT)/172(ND)2025         | LAKSHMI VATIKA LIMITED VS. REGISTRAR OF COMPANIES                                      | Sec. 441                                                          | 2/11/2026 | &amp;quot;1. bookmarking and index mandatory. 2. kindly attach the compliance order. 3. three Rs Court fee and Twenty five Rs. welfare court missed on vakalatanama kindly paste on blank space of vakalatanama. &amp;quot; |                     |
| 371 | 2/7/2026  | 0710102085422025(No.of Docs 2) | 0710102085422025/4  | INTERLOCUTORY APPLICATION (I.B.C)/5475(PB)2025       | MR SANDEEP GOEL RESOLUTION PROFESSIONAL RP BAREILLY HIGHWAYS PROJECT LIMITED BHPC VS   | Section 19(2) / Regulation 30                                     | 2/11/2026 | No of objection 1. Bookmarking missed. 2. Remove extra pdf. 3. Three rs court fees and 25 rs welfare ticket missed in vakalatanama 4. kindly attach compliance order.                                                       | Ashishlu            |
| 372 | 1/23/2026 | 0710102007722026(No.of Docs 0) | 0710102007722026/1  | INTERLOCUTORY APPLICATION (I.B.C)/426(ND)2026        | VISHAL KUMAR VS. MR. RAHUL JINDAL LIQUIDATOR OF VS MATRIX PVT. LTD                     | Sec 60(5)                                                         | 2/11/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order                                                                                                                 |                     |
| 373 | 2/7/2026  | 0710102056992025(No.of Docs 1) | 0710102056992025/2  | COMPANY APPEAL(COMPANIES ACT)/113(ND)2025            | PAWAN KUMAR VS. INCOME TAX DEPARTMENT                                                  | Sec 252 (1)                                                       | 2/11/2026 | 1.vakalatanama copy missing in pdf                                                                                                                                                                                          | CSSSHARAD           |

|     |            |                                |                     |                                                  |                                                                                                                                                             |                                                                   |           |                                                                                                                                                                                                                     |                      |
|-----|------------|--------------------------------|---------------------|--------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------|-----------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------|
| 374 | 2/9/2026   | 0710102009802026(No.of Docs 2) | 0710102009802026/1  | INTERLOCUTORY APPLICATION (I.B.C)/595(ND)2026    | ZESTHA I-VALLEY HOME BUYERS ASSOCIATION THROUGH ITS PRESIDENT VSDEVENDRA UMRAO RESOLUTION PROFESSIONAL OF VARDHMAN ESTATES AND DEVELOPERS PVT. LTD AND ANR. | Section 60(5)                                                     | 2/11/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order                                                                                                         | negimilan04          |
| 375 | 2/11/2026  | 0710102076162023(No.of Docs 1) | 0710102076162023/10 | INTERLOCUTORY APPLICATION (I.B.C)/5028(ND)2023   | MR. HITESH GOEL VS. MR. R. K. ARORA                                                                                                                         | Sec 66(1)                                                         | 2/11/2026 | 1. bookmarking and index mandatory. 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order.                                                                    | Muditsharma25        |
| 376 | 2/10/2026  | 0710102062782025(No.of Docs 3) | 0710102062782025/3  | INTERLOCUTORY APPLICATION(IBC)(PLA N)/48(PB)2025 | AMIT AGRAWAL VS. HR COMMERCIALS PRIVATE LIMITED                                                                                                             | Sec 30                                                            | 2/11/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order.                                                                                                        | quadlegal            |
| 377 | 7/20/2025  | 0710102063952025(No.of Docs 0) | 0710102063952025/1  | INTERLOCUTORY APPLICATION(IBC)(DIS.)/29(ND)2025  | SUMAN KUMAR VERMA                                                                                                                                           | Sec 54(1)                                                         | 2/11/2026 | 1. kindly remove extra PDF upload correct PDF.                                                                                                                                                                      |                      |
| 378 | 11/29/2025 | 0710102079462025(No.of Docs 4) | 0710102079462025/1  | COMPANY PETITION IB (IBC)/516(ND)2025            | RAPIDUE TECHNOLOGIES PRIVATE LIMITED VS. JB ROLLING MILLS LIMITED                                                                                           | IBC Under Sec 9                                                   | 2/10/2026 | 1. pages not clear kindly upload the clear pages are 192 to 197, 200, 437, 454, 483 and 486 to 487, 512 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order | alphaconsultants.225 |
| 379 | 1/5/2026   | 0710102079462025(No.of Docs 2) | 0710102079462025/2  | COMPANY PETITION IB (IBC)/516(ND)2025            | RAPIDUE TECHNOLOGIES PRIVATE LIMITED VS. JB ROLLING MILLS LIMITED                                                                                           | IBC Under Sec 9                                                   | 2/10/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order                                                                                                         | alphaconsultants.225 |
| 380 | 11/29/2025 | 0710102079462025(No.of Docs 4) | 0710102079462025/1  | COMPANY PETITION IB (IBC)/516(ND)2025            | RAPIDUE TECHNOLOGIES PRIVATE LIMITED VS. JB ROLLING MILLS LIMITED                                                                                           | IBC Under Sec 9                                                   | 2/10/2026 | 1. pages not clear kindly upload the clear pages are 192 to 197, 200, 437, 454, 483 and 486 to 487, 512 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order | alphaconsultants.225 |
| 381 | 11/29/2025 | 0710102079462025(No.of Docs 4) | 0710102079462025/1  | COMPANY PETITION IB (IBC)/516(ND)2025            | RAPIDUE TECHNOLOGIES PRIVATE LIMITED VS. JB ROLLING MILLS LIMITED                                                                                           | IBC Under Sec 9                                                   | 2/10/2026 | 1. pages not clear kindly upload the clear pages are 192 to 197, 200, 437, 454, 483 and 486 to 487, 512 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order | alphaconsultants.225 |
| 382 | 2/6/2026   | 0710102076552020(No.of Docs 1) | 0710102076552020/8  | COMPANY PETITION (COMPANIES ACT)/43(ND)2021      | DALHOUSIE HOLDINGS LIMITED VS. SNOWTEMP ENGINEERING COMPANY LIMITED                                                                                         | Sec. 58(3),Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT                | 2/10/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order.                                                                                                        | Niharika             |
| 383 | 2/7/2026   | 0710200413432017(No.of Docs 2) | 0710200413432017/6  | COMPANY APPEAL(COMPANIES ACT)/294(ND)2017        | INCOME TAX OFFICER-WARD 18(4) VS ROC M/S NORTH BOMBAY CABLE NETWORK PVT LTD                                                                                 | Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body | 2/10/2026 | 1.extra pdf remove submit final pdf 2.pagination missing in bookmarking                                                                                                                                             | 9899393420           |
| 384 | 11/29/2025 | 0710102079462025(No.of Docs 4) | 0710102079462025/1  | COMPANY PETITION IB (IBC)/516(ND)2025            | RAPIDUE TECHNOLOGIES PRIVATE LIMITED VS. JB ROLLING MILLS LIMITED                                                                                           | IBC Under Sec 9                                                   | 2/10/2026 | 1. pages not clear kindly upload the clear pages are 192 to 197, 200, 437, 454, 483 and 486 to 487, 512 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order | alphaconsultants.225 |
| 385 | 11/29/2025 | 0710102079462025(No.of Docs 4) | 0710102079462025/1  | COMPANY PETITION IB (IBC)/516(ND)2025            | RAPIDUE TECHNOLOGIES PRIVATE LIMITED VS. JB ROLLING MILLS LIMITED                                                                                           | IBC Under Sec 9                                                   | 2/10/2026 | 1. pages not clear kindly upload the clear pages are 192 to 197, 200, 437, 454, 483 and 486 to 487, 512 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order | alphaconsultants.225 |
| 386 | 11/29/2025 | 0710102079462025(No.of Docs 4) | 0710102079462025/1  | COMPANY PETITION IB (IBC)/516(ND)2025            | RAPIDUE TECHNOLOGIES PRIVATE LIMITED VS. JB ROLLING MILLS LIMITED                                                                                           | IBC Under Sec 9                                                   | 2/10/2026 | 1. pages not clear kindly upload the clear pages are 192 to 197, 200, 437, 454, 483 and 486 to 487, 512 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order | alphaconsultants.225 |
| 387 | 11/29/2025 | 0710102079462025(No.of Docs 4) | 0710102079462025/1  | COMPANY PETITION IB (IBC)/516(ND)2025            | RAPIDUE TECHNOLOGIES PRIVATE LIMITED VS. JB ROLLING MILLS LIMITED                                                                                           | IBC Under Sec 9                                                   | 2/10/2026 | 1. pages not clear kindly upload the clear pages are 192 to 197, 200, 437, 454, 483 and 486 to 487, 512 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order | alphaconsultants.225 |
| 388 | 11/29/2025 | 0710102079462025(No.of Docs 4) | 0710102079462025/1  | COMPANY PETITION IB (IBC)/516(ND)2025            | RAPIDUE TECHNOLOGIES PRIVATE LIMITED VS. JB ROLLING MILLS LIMITED                                                                                           | IBC Under Sec 9                                                   | 2/10/2026 | 1. pages not clear kindly upload the clear pages are 192 to 197, 200, 437, 454, 483 and 486 to 487, 512 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order | alphaconsultants.225 |
| 389 | 11/29/2025 | 0710102079462025(No.of Docs 4) | 0710102079462025/1  | COMPANY PETITION IB (IBC)/516(ND)2025            | RAPIDUE TECHNOLOGIES PRIVATE LIMITED VS. JB ROLLING MILLS LIMITED                                                                                           | IBC Under Sec 9                                                   | 2/10/2026 | 1. pages not clear kindly upload the clear pages are 192 to 197, 200, 437, 454, 483 and 486 to 487, 512 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order | alphaconsultants.225 |
| 390 | 11/29/2025 | 0710102079462025(No.of Docs 4) | 0710102079462025/1  | COMPANY PETITION IB (IBC)/516(ND)2025            | RAPIDUE TECHNOLOGIES PRIVATE LIMITED VS. JB ROLLING MILLS LIMITED                                                                                           | IBC Under Sec 9                                                   | 2/10/2026 | 1. pages not clear kindly upload the clear pages are 192 to 197, 200, 437, 454, 483 and 486 to 487, 512 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order | alphaconsultants.225 |
| 391 | 11/29/2025 | 0710102079462025(No.of Docs 4) | 0710102079462025/1  | COMPANY PETITION IB (IBC)/516(ND)2025            | RAPIDUE TECHNOLOGIES PRIVATE LIMITED VS. JB ROLLING MILLS LIMITED                                                                                           | IBC Under Sec 9                                                   | 2/10/2026 | 1. pages not clear kindly upload the clear pages are 192 to 197, 200, 437, 454, 483 and 486 to 487, 512 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order | alphaconsultants.225 |
| 392 | 11/29/2025 | 0710102079462025(No.of Docs 4) | 0710102079462025/1  | COMPANY PETITION IB (IBC)/516(ND)2025            | RAPIDUE TECHNOLOGIES PRIVATE LIMITED VS. JB ROLLING MILLS LIMITED                                                                                           | IBC Under Sec 9                                                   | 2/10/2026 | 1. pages not clear kindly upload the clear pages are 192 to 197, 200, 437, 454, 483 and 486 to 487, 512 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order | alphaconsultants.225 |
| 393 | 11/29/2025 | 0710102079462025(No.of Docs 4) | 0710102079462025/1  | COMPANY PETITION IB (IBC)/516(ND)2025            | RAPIDUE TECHNOLOGIES PRIVATE LIMITED VS. JB ROLLING MILLS LIMITED                                                                                           | IBC Under Sec 9                                                   | 2/10/2026 | 1. pages not clear kindly upload the clear pages are 192 to 197, 200, 437, 454, 483 and 486 to 487, 512 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order | alphaconsultants.225 |
| 394 | 11/29/2025 | 0710102079462025(No.of Docs 4) | 0710102079462025/1  | COMPANY PETITION IB (IBC)/516(ND)2025            | RAPIDUE TECHNOLOGIES PRIVATE LIMITED VS. JB ROLLING MILLS LIMITED                                                                                           | IBC Under Sec 9                                                   | 2/10/2026 | 1. pages not clear kindly upload the clear pages are 192 to 197, 200, 437, 454, 483 and 486 to 487, 512 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order | alphaconsultants.225 |
| 395 | 11/29/2025 | 0710102079462025(No.of Docs 4) | 0710102079462025/1  | COMPANY PETITION IB (IBC)/516(ND)2025            | RAPIDUE TECHNOLOGIES PRIVATE LIMITED VS. JB ROLLING MILLS LIMITED                                                                                           | IBC Under Sec 9                                                   | 2/10/2026 | 1. pages not clear kindly upload the clear pages are 192 to 197, 200, 437, 454, 483 and 486 to 487, 512 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order | alphaconsultants.225 |
| 396 | 11/29/2025 | 0710102079462025(No.of Docs 4) | 0710102079462025/1  | COMPANY PETITION IB (IBC)/516(ND)2025            | RAPIDUE TECHNOLOGIES PRIVATE LIMITED VS. JB ROLLING MILLS LIMITED                                                                                           | IBC Under Sec 9                                                   | 2/10/2026 | 1. pages not clear kindly upload the clear pages are 192 to 197, 200, 437, 454, 483 and 486 to 487, 512 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order | alphaconsultants.225 |
| 397 | 11/29/2025 | 0710102079462025(No.of Docs 4) | 0710102079462025/1  | COMPANY PETITION IB (IBC)/516(ND)2025            | RAPIDUE TECHNOLOGIES PRIVATE LIMITED VS. JB ROLLING MILLS LIMITED                                                                                           | IBC Under Sec 9                                                   | 2/10/2026 | 1. pages not clear kindly upload the clear pages are 192 to 197, 200, 437, 454, 483 and 486 to 487, 512 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order | alphaconsultants.225 |
| 398 | 11/29/2025 | 0710102079462025(No.of Docs 4) | 0710102079462025/1  | COMPANY PETITION IB (IBC)/516(ND)2025            | RAPIDUE TECHNOLOGIES PRIVATE LIMITED VS. JB ROLLING MILLS LIMITED                                                                                           | IBC Under Sec 9                                                   | 2/10/2026 | 1. pages not clear kindly upload the clear pages are 192 to 197, 200, 437, 454, 483 and 486 to 487, 512 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order | alphaconsultants.225 |
| 399 | 1/5/2026   | 0710102079462025(No.of Docs 2) | 0710102079462025/2  | COMPANY PETITION IB (IBC)/516(ND)2025            | RAPIDUE TECHNOLOGIES PRIVATE LIMITED VS. JB ROLLING MILLS LIMITED                                                                                           | IBC Under Sec 9                                                   | 2/10/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order                                                                                                         | alphaconsultants.225 |
| 400 | 1/5/2026   | 0710102079462025(No.of Docs 2) | 0710102079462025/2  | COMPANY PETITION IB (IBC)/516(ND)2025            | RAPIDUE TECHNOLOGIES PRIVATE LIMITED VS. JB ROLLING MILLS LIMITED                                                                                           | IBC Under Sec 9                                                   | 2/10/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order                                                                                                         | alphaconsultants.225 |

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|     |            |                                |                    |                                                 |                                                                                                                                                                   |                               |           |                                                                                                                                                                                                                                                                                         |                      |
|-----|------------|--------------------------------|--------------------|-------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------|-----------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------|
| 430 | 11/29/2025 | 0710102079462025(No.of Docs 4) | 0710102079462025/1 | COMPANY PETITION IB (IBC)/516(ND)2025           | RAPIDUE TECHNOLOGIES PRIVATE LIMITED VS. JB ROLLING MILLS LIMITED                                                                                                 | IBC Under Sec 9               | 2/10/2026 | 1. pages not clear kindly upload the clear pages are 192 to 197, 200, 437, 454, 483 and 486 to 487, 512 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order                                                                     | alphaconsultants.225 |
| 431 | 11/29/2025 | 0710102079462025(No.of Docs 4) | 0710102079462025/1 | COMPANY PETITION IB (IBC)/516(ND)2025           | RAPIDUE TECHNOLOGIES PRIVATE LIMITED VS. JB ROLLING MILLS LIMITED                                                                                                 | IBC Under Sec 9               | 2/10/2026 | 1. pages not clear kindly upload the clear pages are 192 to 197, 200, 437, 454, 483 and 486 to 487, 512 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order                                                                     | alphaconsultants.225 |
| 432 | 11/29/2025 | 0710102079462025(No.of Docs 4) | 0710102079462025/1 | COMPANY PETITION IB (IBC)/516(ND)2025           | RAPIDUE TECHNOLOGIES PRIVATE LIMITED VS. JB ROLLING MILLS LIMITED                                                                                                 | IBC Under Sec 9               | 2/10/2026 | 1. pages not clear kindly upload the clear pages are 192 to 197, 200, 437, 454, 483 and 486 to 487, 512 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order                                                                     | alphaconsultants.225 |
| 433 | 11/29/2025 | 0710102079462025(No.of Docs 4) | 0710102079462025/1 | COMPANY PETITION IB (IBC)/516(ND)2025           | RAPIDUE TECHNOLOGIES PRIVATE LIMITED VS. JB ROLLING MILLS LIMITED                                                                                                 | IBC Under Sec 9               | 2/10/2026 | 1. pages not clear kindly upload the clear pages are 192 to 197, 200, 437, 454, 483 and 486 to 487, 512 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order                                                                     | alphaconsultants.225 |
| 434 | 11/29/2025 | 0710102079462025(No.of Docs 4) | 0710102079462025/1 | COMPANY PETITION IB (IBC)/516(ND)2025           | RAPIDUE TECHNOLOGIES PRIVATE LIMITED VS. JB ROLLING MILLS LIMITED                                                                                                 | IBC Under Sec 9               | 2/10/2026 | 1. pages not clear kindly upload the clear pages are 192 to 197, 200, 437, 454, 483 and 486 to 487, 512 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order                                                                     | alphaconsultants.225 |
| 435 | 11/29/2025 | 0710102079462025(No.of Docs 4) | 0710102079462025/1 | COMPANY PETITION IB (IBC)/516(ND)2025           | RAPIDUE TECHNOLOGIES PRIVATE LIMITED VS. JB ROLLING MILLS LIMITED                                                                                                 | IBC Under Sec 9               | 2/10/2026 | 1. pages not clear kindly upload the clear pages are 192 to 197, 200, 437, 454, 483 and 486 to 487, 512 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order                                                                     | alphaconsultants.225 |
| 436 | 11/29/2025 | 0710102079462025(No.of Docs 4) | 0710102079462025/1 | COMPANY PETITION IB (IBC)/516(ND)2025           | RAPIDUE TECHNOLOGIES PRIVATE LIMITED VS. JB ROLLING MILLS LIMITED                                                                                                 | IBC Under Sec 9               | 2/10/2026 | 1. pages not clear kindly upload the clear pages are 192 to 197, 200, 437, 454, 483 and 486 to 487, 512 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order                                                                     | alphaconsultants.225 |
| 437 | 3/20/2024  | 0710102024522024(No.of Docs 0) | 0710102024522024/4 | INTERLOCUTORY APPLICATION (I.B.C)/1515(ND)2024  | HEMI GUPTA LIQUIDATOR IRIISNET COMMUNICATION PRIVATE LIMITED VS. SH. HARDIK JHANB (DIRECTOR OF THE SUSPENDED BOARD OF THE IRIISNET COMMUNICATION PRIVATE LIMITED) | Sec 66(1)                     | 2/10/2026 | 1.compliance order the last order required in pdf 2.vakalatanama copy missing in pdf                                                                                                                                                                                                    |                      |
| 438 | 11/29/2025 | 0710102079462025(No.of Docs 4) | 0710102079462025/1 | COMPANY PETITION IB (IBC)/516(ND)2025           | RAPIDUE TECHNOLOGIES PRIVATE LIMITED VS. JB ROLLING MILLS LIMITED                                                                                                 | IBC Under Sec 9               | 2/10/2026 | 1. pages not clear kindly upload the clear pages are 192 to 197, 200, 437, 454, 483 and 486 to 487, 512 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order                                                                     | alphaconsultants.225 |
| 439 | 11/29/2025 | 0710102079462025(No.of Docs 4) | 0710102079462025/1 | COMPANY PETITION IB (IBC)/516(ND)2025           | RAPIDUE TECHNOLOGIES PRIVATE LIMITED VS. JB ROLLING MILLS LIMITED                                                                                                 | IBC Under Sec 9               | 2/10/2026 | 1. pages not clear kindly upload the clear pages are 192 to 197, 200, 437, 454, 483 and 486 to 487, 512 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order                                                                     | alphaconsultants.225 |
| 440 | 11/29/2025 | 0710102079462025(No.of Docs 4) | 0710102079462025/1 | COMPANY PETITION IB (IBC)/516(ND)2025           | RAPIDUE TECHNOLOGIES PRIVATE LIMITED VS. JB ROLLING MILLS LIMITED                                                                                                 | IBC Under Sec 9               | 2/10/2026 | 1. pages not clear kindly upload the clear pages are 192 to 197, 200, 437, 454, 483 and 486 to 487, 512 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order                                                                     | alphaconsultants.225 |
| 441 | 11/29/2025 | 0710102079462025(No.of Docs 4) | 0710102079462025/1 | COMPANY PETITION IB (IBC)/516(ND)2025           | RAPIDUE TECHNOLOGIES PRIVATE LIMITED VS. JB ROLLING MILLS LIMITED                                                                                                 | IBC Under Sec 9               | 2/10/2026 | 1. pages not clear kindly upload the clear pages are 192 to 197, 200, 437, 454, 483 and 486 to 487, 512 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order                                                                     | alphaconsultants.225 |
| 442 | 11/29/2025 | 0710102079462025(No.of Docs 4) | 0710102079462025/1 | COMPANY PETITION IB (IBC)/516(ND)2025           | RAPIDUE TECHNOLOGIES PRIVATE LIMITED VS. JB ROLLING MILLS LIMITED                                                                                                 | IBC Under Sec 9               | 2/10/2026 | 1. pages not clear kindly upload the clear pages are 192 to 197, 200, 437, 454, 483 and 486 to 487, 512 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order                                                                     | alphaconsultants.225 |
| 443 | 11/29/2025 | 0710102079462025(No.of Docs 4) | 0710102079462025/1 | COMPANY PETITION IB (IBC)/516(ND)2025           | RAPIDUE TECHNOLOGIES PRIVATE LIMITED VS. JB ROLLING MILLS LIMITED                                                                                                 | IBC Under Sec 9               | 2/10/2026 | 1. pages not clear kindly upload the clear pages are 192 to 197, 200, 437, 454, 483 and 486 to 487, 512 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order                                                                     | alphaconsultants.225 |
| 444 | 11/29/2025 | 0710102079462025(No.of Docs 4) | 0710102079462025/1 | COMPANY PETITION IB (IBC)/516(ND)2025           | RAPIDUE TECHNOLOGIES PRIVATE LIMITED VS. JB ROLLING MILLS LIMITED                                                                                                 | IBC Under Sec 9               | 2/10/2026 | 1. pages not clear kindly upload the clear pages are 192 to 197, 200, 437, 454, 483 and 486 to 487, 512 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order                                                                     | alphaconsultants.225 |
| 445 | 1/5/2026   | 0710102079462025(No.of Docs 2) | 0710102079462025/2 | COMPANY PETITION IB (IBC)/516(ND)2025           | RAPIDUE TECHNOLOGIES PRIVATE LIMITED VS. JB ROLLING MILLS LIMITED                                                                                                 | IBC Under Sec 9               | 2/10/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order                                                                                                                                                                             | alphaconsultants.225 |
| 446 | 1/5/2026   | 0710102079462025(No.of Docs 2) | 0710102079462025/2 | COMPANY PETITION IB (IBC)/516(ND)2025           | RAPIDUE TECHNOLOGIES PRIVATE LIMITED VS. JB ROLLING MILLS LIMITED                                                                                                 | IBC Under Sec 9               | 2/10/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order                                                                                                                                                                             | alphaconsultants.225 |
| 447 | 1/5/2026   | 0710102079462025(No.of Docs 2) | 0710102079462025/2 | COMPANY PETITION IB (IBC)/516(ND)2025           | RAPIDUE TECHNOLOGIES PRIVATE LIMITED VS. JB ROLLING MILLS LIMITED                                                                                                 | IBC Under Sec 9               | 2/10/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order                                                                                                                                                                             | alphaconsultants.225 |
| 448 | 1/5/2026   | 0710102079462025(No.of Docs 2) | 0710102079462025/2 | COMPANY PETITION IB (IBC)/516(ND)2025           | RAPIDUE TECHNOLOGIES PRIVATE LIMITED VS. JB ROLLING MILLS LIMITED                                                                                                 | IBC Under Sec 9               | 2/10/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order                                                                                                                                                                             | alphaconsultants.225 |
| 449 | 1/5/2026   | 0710102079462025(No.of Docs 2) | 0710102079462025/2 | COMPANY PETITION IB (IBC)/516(ND)2025           | RAPIDUE TECHNOLOGIES PRIVATE LIMITED VS. JB ROLLING MILLS LIMITED                                                                                                 | IBC Under Sec 9               | 2/10/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order                                                                                                                                                                             | alphaconsultants.225 |
| 450 | 1/5/2026   | 0710102079462025(No.of Docs 2) | 0710102079462025/2 | COMPANY PETITION IB (IBC)/516(ND)2025           | RAPIDUE TECHNOLOGIES PRIVATE LIMITED VS. JB ROLLING MILLS LIMITED                                                                                                 | IBC Under Sec 9               | 2/10/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order                                                                                                                                                                             | alphaconsultants.225 |
| 451 | 2/7/2026   | 0710102000112026(No.of Docs 2) | 0710102000112026/1 | INTERLOCUTORY APPLICATION(IBC)(PLA N)/1(PB)2026 | MIS DUCTURUS RESOLUTION PROFESSIONALS PVT. LTD. ACTING THROUGH ITS DIRECTOR MR. JALESH KUMAR GROVER RESOLUTION PROFESSIONAL OF MIS SANTURINFRASTRUCTURES PVT. LTD | Sec 30                        | 2/9/2026  | 1.proof of service required in pdf                                                                                                                                                                                                                                                      | Abhirup Dasgupta     |
| 452 | 2/13/2026  | 0710102003452026(No.of Docs 1) | 0710102003452026/2 | COMPANY PETITION (COMPANIES ACT)/3(ND)2026      | MR. SP. VENKATACHALAM VS. MUFG INTIME INDIA PRIVATE LIMITED                                                                                                       | Sec. 58(3),Sec. 59            | 2/9/2026  | 1.need all pages sign in pdf                                                                                                                                                                                                                                                            | JAGANNATHAN          |
| 453 | 2/6/2026   | 0710102000652026(No.of Docs 2) | 0710102000652026/1 | COMPANY APPLICATION(COMPANIES ACT)/7(ND)2026    | LEGEND HIGHLANDS PVT. LTD. VS. BANDEEP SINGH KATHURIA                                                                                                             | Rule 32                       | 2/9/2026  | 1.incomplete file 2. Counsel sign missed on Index and last page of reply . 3. sign missed on every page of reply 4. pagination missed on index 5. Copy of vakalatanama is missed. 6. notary missed on affidavit 7. kindly attach the latest compliance order. 8. bookmarking mandatory. | kapoorandcompany     |
| 454 | 2/4/2026   | 0710102113282025(No.of Docs 2) | 0710102113282025/1 | INTERLOCUTORY APPLICATION (I.B.C)/18(ND)2026    | VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN                                                                                                                               | Section 19(2) / Regulation 30 | 2/9/2026  | 1. incomplete file. 2. Counsel sign missed on Index 3. Notary and date missed on Affidavit 4. kindly attach latest compliance order as the matter is already listed after the attached mentioned order.                                                                                 | kushalbansal         |
| 455 | 2/6/2026   | 0710102005212026(No.of Docs 1) | 0710102005212026/1 | TRANSFER APPLICATION/4(PB)2026                  | SANJEEV MURALI MOHAN VS. DR. SURAJIT NUNDY                                                                                                                        | Rule16(d),NCLT Rules,2016     | 2/9/2026  | 1. bookmarking mandatory.                                                                                                                                                                                                                                                               | 123                  |

|     |           |                                |                                |                                                         |                                                                                                             |                                                                                                             |             |                                                                                                                                                                                                                                                                                         |                                                  |
|-----|-----------|--------------------------------|--------------------------------|---------------------------------------------------------|-------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------|-------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------|
| 456 | 2/5/2026  | 0710102113472025(No.of Docs 2) | 0710102113472025/1             | COMPANY PETITION IB (IBC)/31(ND)2026                    | J.C. FLOWERS ASSET RECONSTRUCTION PRIVATE LIMITED VS. IMAGINE RESIDENCE PRIVATE LIMITED                     | IBC under Sec 7                                                                                             | 2/9/2026    | 1. kindly attach the compliance4 order dated 28.01.2026 is missed in PDF.                                                                                                                                                                                                               | BLA@ASSOCIATES                                   |
| 457 | 2/6/2026  | 0710102009822026(No.of Docs 2) | 0710102009822026/1             | COMPANY APPLICATION(COMPANIES ACT)/31(ND)2026           | LEGEND HIGHLANDS PVT. LTD. VS. ARUN JAIN                                                                    | Rule 11 of NCLT                                                                                             | 2/9/2026    | 1.incomplete file 2. Counsel sign missed on Index and last page of reply - 3. sign missed on every page of reply 4. pagination missed on index 5. Copy of vakalatnama is missed. 6. notary missed on affidavit. 7. kindly attach the latest compliance order. 8. bookmarking mandatory. | kaporandcompany                                  |
| 458 | 2/4/2026  | 0710102113282025(No.of Docs 2) | 0710102113282025/2             | INTERLOCUTORY APPLICATION (I.B.C/18(ND)2026             | VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN                                                                         | Section 19(2) / Regulation 30                                                                               | 2/9/2026    | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order.                                                                                                                                                                            | kushalbansal                                     |
| 459 | 2/16/2026 | 0710102004672026(No.of Docs 1) | 0710102004672026/1             | INTERLOCUTORY APPLICATION(COMPANIES ACT)/28(PB)2026     | AMARJIT SINGH BAGGA AND ANOTHER VS. AJAY MEHRAY AND OTHERS                                                  | Rule 11 of NCLT                                                                                             | 2/9/2026    | 1.need all pages sign in pdf                                                                                                                                                                                                                                                            | 9810609888                                       |
| 460 | 2/16/2026 | 0710102004672026(No.of Docs 1) | 0710102004672026/1             | INTERLOCUTORY APPLICATION(COMPANIES ACT)/28(PB)2026     | AMARJIT SINGH BAGGA AND ANOTHER VS. AJAY MEHRAY AND OTHERS                                                  | Rule 11 of NCLT                                                                                             | 2/9/2026    | 1.need all pages sign in pdf                                                                                                                                                                                                                                                            | 9810609888                                       |
| 461 | 2/16/2026 | 0710102004672026(No.of Docs 1) | 0710102004672026/1             | INTERLOCUTORY APPLICATION(COMPANIES ACT)/28(PB)2026     | AMARJIT SINGH BAGGA AND ANOTHER VS. AJAY MEHRAY AND OTHERS                                                  | Rule 11 of NCLT                                                                                             | 2/9/2026    | 1.need all pages sign in pdf                                                                                                                                                                                                                                                            | 9810609888                                       |
| 462 | 2/13/2026 | 0710102003452026(No.of Docs 1) | 0710102003452026/2             | COMPANY PETITION (COMPANIES ACT)/3(ND)2026              | MR. SP. VENKATACHALAM VS. MUGF INTIME INDIA PRIVATE LIMITED                                                 | Sec. 58(3),Sec. 59                                                                                          | 2/9/2026    | 1.need all pages sign in pdf                                                                                                                                                                                                                                                            | JAGANNATHAN                                      |
| 463 | 2/13/2026 | 0710102003452026(No.of Docs 1) | 0710102003452026/2             | COMPANY PETITION (COMPANIES ACT)/3(ND)2026              | MR. SP. VENKATACHALAM VS. MUGF INTIME INDIA PRIVATE LIMITED                                                 | Sec. 58(3),Sec. 59                                                                                          | 2/9/2026    | 1.need all pages sign in pdf                                                                                                                                                                                                                                                            | JAGANNATHAN                                      |
| 464 | 2/7/2026  | 0710102006172022(No.of Docs 2) | 0710102006172022/7             | INTERLOCUTORY APPLICATION (I.B.C/563(PB)2022            | M/S. VALLABH STEEL WEST PVT. LTD. VS. VALLABH STEELS LIMITED                                                | Sec 43(1) r/w Sec 44 (1)                                                                                    | 2/9/2026    | 1.need all pages sign in pdf                                                                                                                                                                                                                                                            | vaibhavmadv                                      |
| 465 | 2/13/2026 | 0710102003452026(No.of Docs 1) | 0710102003452026/2             | COMPANY PETITION (COMPANIES ACT)/3(ND)2026              | MR. SP. VENKATACHALAM VS. MUGF INTIME INDIA PRIVATE LIMITED                                                 | Sec. 58(3),Sec. 59                                                                                          | 2/9/2026    | 1.need all pages sign in pdf                                                                                                                                                                                                                                                            | JAGANNATHAN                                      |
| 466 | 2/7/2026  | 0710102003452026(No.of Docs 1) | 0710102003452026/3             | COMPANY PETITION (COMPANIES ACT)/3(ND)2026              | MR. SP. VENKATACHALAM VS. MUGF INTIME INDIA PRIVATE LIMITED                                                 | Sec. 58(3),Sec. 59                                                                                          | 2/9/2026    | 1.vakalatnama copy missing in pdf                                                                                                                                                                                                                                                       | JAGANNATHAN                                      |
| 467 | 2/5/2026  | 0710102106722025(No.of Docs 2) | 0710102106722025/1             | COMPANY PETITION IB (IBC)/36(ND)2026                    | J.C. FLOWERS ASSET RECONSTRUCTION PRIVATE LIMITED VS. IMAGINE ESTATE PRIVATE LIMITED                        | IBC under Sec 7                                                                                             | 2/9/2026    | 1. kindly attach the compliance order dated 28.01.2026 is missed in PDF.                                                                                                                                                                                                                | BLA@ASSOCIATES                                   |
| 468 | 2/16/2026 | 0710102004672026(No.of Docs 1) | 0710102004672026/1             | INTERLOCUTORY APPLICATION(COMPANIES ACT)/28(PB)2026     | AMARJIT SINGH BAGGA AND ANOTHER VS. AJAY MEHRAY AND OTHERS                                                  | Rule 11 of NCLT                                                                                             | 2/9/2026    | 1.need all pages sign in pdf                                                                                                                                                                                                                                                            | 9810609888                                       |
| 469 | 2/7/2026  | 0710102006172022(No.of Docs 2) | 0710102006172022/6             | INTERLOCUTORY APPLICATION (I.B.C/563(PB)2022            | M/S. VALLABH STEEL WEST PVT. LTD. VS. VALLABH STEELS LIMITED                                                | Sec 43(1) r/w Sec 44 (1)                                                                                    | 2/9/2026    | 1.compliance order missing in pdf                                                                                                                                                                                                                                                       | vaibhavmadv                                      |
| 470 | 2/9/2026  | 0710102103382025(No.of Docs 2) | 0710102103382025/2             | INTERLOCUTORY APPLICATION (I.B.C/5790(ND)2025           | SATINDER SINGH BHASIN VS. MUKESH GUPTA                                                                      | Section 60(5)/Rule 11                                                                                       | 2/9/2026    | 1.compliance order missing in pdf                                                                                                                                                                                                                                                       | devganabhishek                                   |
| 471 | 2/12/2026 | 0710102071722025(No.of Docs 3) | 0710102071722025/2             | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/77(ND)2025 | L-1 IDENTITY SOLUTIONS OPERATING COMPANY PRIVATE LIMITED                                                    | Sec. 230-232, Sec 234                                                                                       | 2/8/2026    | No of objection 1. Kindly attach latest order                                                                                                                                                                                                                                           | sharma.tanmay02                                  |
|     | 1/1/2026  | 0710102104282025(No.of Docs 3) | 0710102104282025/1             | INTERLOCUTORY APPLICATION (I.B.C/5978(ND)2025           | KRISHAN KUMAR SETIA VS. MR ARUNAVA SIKDAR                                                                   | Sec 60(5)                                                                                                   | 2/8/2026    | No of objection 1. both affidavit file separately 2. true copy sign missed in annexure 3. attach latest order                                                                                                                                                                           | Rishabh7268                                      |
|     | 1/30/2026 | 0710102002902026(No.of Docs 2) | 0710102002902026/1             | INTERLOCUTORY APPLICATION (I.B.C/472(ND)2026            | MANISH LALJI DAWDA VS. GHEVAR CHAND KANUNGA                                                                 | Application under any other provisions- IBC                                                                 | 2/8/2026    | No of objection 1. Latest order missed in pdf                                                                                                                                                                                                                                           | khannaamar                                       |
|     | 2/5/2026  | 0710102012822022(No.of Docs 2) | 0710102012822022/220           | COMPANY PETITION (COMPANIES ACT)/62(PB)2022             | UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED | Sec 224 (5)                                                                                                 | 2/8/2026    | 1.complince order the last order required in pdf                                                                                                                                                                                                                                        | charusangwan                                     |
|     | 472       | 2/5/2026                       | 0710102012822022(No.of Docs 2) | 0710102012822022/220                                    | COMPANY PETITION (COMPANIES ACT)/62(PB)2022                                                                 | UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED | Sec 224 (5) | 2/8/2026                                                                                                                                                                                                                                                                                | 1.complince order the last order required in pdf |
| 473 | 2/5/2026  | 0710102012822022(No.of Docs 2) | 0710102012822022/220           | COMPANY PETITION (COMPANIES ACT)/62(PB)2022             | UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED | Sec 224 (5)                                                                                                 | 2/8/2026    | 1.complince order the last order required in pdf                                                                                                                                                                                                                                        | charusangwan                                     |
|     | 2/5/2026  | 0710102012822022(No.of Docs 2) | 0710102012822022/220           | COMPANY PETITION (COMPANIES ACT)/62(PB)2022             | UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED | Sec 224 (5)                                                                                                 | 2/8/2026    | 1.complince order the last order required in pdf                                                                                                                                                                                                                                        | charusangwan                                     |
|     | 2/5/2026  | 0710102012822022(No.of Docs 2) | 0710102012822022/220           | COMPANY PETITION (COMPANIES ACT)/62(PB)2022             | UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED | Sec 224 (5)                                                                                                 | 2/8/2026    | 1.complince order the last order required in pdf                                                                                                                                                                                                                                        | charusangwan                                     |
| 474 | 2/5/2026  | 0710102012822022(No.of Docs 2) | 0710102012822022/221           | COMPANY PETITION (COMPANIES ACT)/62(PB)2022             | UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED | Sec 224 (5)                                                                                                 | 2/8/2026    | 1.compliance order the last order required in pdf                                                                                                                                                                                                                                       | charusangwan                                     |

|     |           |                                |                      |                                                          |                                                                                                             |                                             |          |                                                                                                               |                      |
|-----|-----------|--------------------------------|----------------------|----------------------------------------------------------|-------------------------------------------------------------------------------------------------------------|---------------------------------------------|----------|---------------------------------------------------------------------------------------------------------------|----------------------|
| 475 | 2/5/2026  | 0710102012822022(No.of Docs 2) | 0710102012822022/221 | COMPANY PETITION (COMPANIES ACT)/62(PB)2022              | UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED | Sec 224 (5)                                 | 2/8/2026 | 1.compliance order the last order required in pdf                                                             | charusangwan         |
| 476 | 1/1/2026  | 0710102104282025(No.of Docs 3) | 0710102104282025/1   | INTERLOCUTORY APPLICATION (I.B.C)/5978(ND)2025           | KRISHAN KUMAR SETIA VS. MR ARUNAVA SIKDAR                                                                   | Sec 60(5)                                   | 2/8/2026 | No of objection 1. both affidavit file separately 2. true copy sign missed in annexure 3. attach latest order | Rishabh7268          |
|     | 1/1/2026  | 0710102104282025(No.of Docs 3) | 0710102104282025/1   | INTERLOCUTORY APPLICATION (I.B.C)/5978(ND)2025           | KRISHAN KUMAR SETIA VS. MR ARUNAVA SIKDAR                                                                   | Sec 60(5)                                   | 2/8/2026 | No of objection 1. both affidavit file separately 2. true copy sign missed in annexure 3. attach latest order | Rishabh7268          |
|     | 1/1/2026  | 0710102104282025(No.of Docs 3) | 0710102104282025/1   | INTERLOCUTORY APPLICATION (I.B.C)/5978(ND)2025           | KRISHAN KUMAR SETIA VS. MR ARUNAVA SIKDAR                                                                   | Sec 60(5)                                   | 2/8/2026 | No of objection 1. both affidavit file separately 2. true copy sign missed in annexure 3. attach latest order | Rishabh7268          |
| 477 | 1/1/2026  | 0710102104282025(No.of Docs 3) | 0710102104282025/1   | INTERLOCUTORY APPLICATION (I.B.C)/5978(ND)2025           | KRISHAN KUMAR SETIA VS. MR ARUNAVA SIKDAR                                                                   | Sec 60(5)                                   | 2/8/2026 | No of objection 1. both affidavit file separately 2. true copy sign missed in annexure 3. attach latest order | Rishabh7268          |
| 478 | 2/5/2026  | 0710102012822022(No.of Docs 2) | 0710102012822022/221 | COMPANY PETITION (COMPANIES ACT)/62(PB)2022              | UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED | Sec 224 (5)                                 | 2/8/2026 | 1.compliance order the last order required in pdf                                                             | charusangwan         |
|     | 1/1/2026  | 0710102104282025(No.of Docs 3) | 0710102104282025/1   | INTERLOCUTORY APPLICATION (I.B.C)/5978(ND)2025           | KRISHAN KUMAR SETIA VS. MR ARUNAVA SIKDAR                                                                   | Sec 60(5)                                   | 2/8/2026 | No of objection 1. both affidavit file separately 2. true copy sign missed in annexure 3. attach latest order | Rishabh7268          |
|     | 2/11/2026 | 0710102092112025(No.of Docs 2) | 0710102092112025/2   | RESTORATION APPLICATION (COMPANIES ACT)/56(ND)2025       | SHALINI CHAWLA VS. CHINTAMANI METAL UDYOG PVT. LTD.                                                         | Rule 11 of NCLT                             | 2/8/2026 | No of objection 1. order dated 21.07.2025 missed in pdf 2. also attach latest order                           | sourabhlib@gmail.com |
| 479 | 2/11/2026 | 0710102092112025(No.of Docs 2) | 0710102092112025/2   | RESTORATION APPLICATION (COMPANIES ACT)/56(ND)2025       | SHALINI CHAWLA VS. CHINTAMANI METAL UDYOG PVT. LTD.                                                         | Rule 11 of NCLT                             | 2/8/2026 | No of objection 1. order dated 21.07.2025 missed in pdf 2. also attach latest order                           | sourabhlib@gmail.com |
| 480 | 2/9/2026  | 0710102019722025(No.of Docs 3) | 0710102019722025/34  | INTERLOCUTORY APPLICATION (I.B.C)/1156(ND)2025           | ARORA REALTECH PVT. LTD. AND ORS. VS. VIJENDER SHARMA (LIQUIDATOR OF ICEBERG PVT. LTD.)                     | Sec 60(5)                                   | 2/8/2026 | 1.complince order the last order required in pdf                                                              | Liquidator2018       |
|     | 2/5/2026  | 0710102012822022(No.of Docs 2) | 0710102012822022/221 | COMPANY PETITION (COMPANIES ACT)/62(PB)2022              | UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED | Sec 224 (5)                                 | 2/8/2026 | 1.compliance order the last order required in pdf                                                             | charusangwan         |
|     | 1/30/2026 | 0710102002902026(No.of Docs 2) | 0710102002902026/1   | INTERLOCUTORY APPLICATION (I.B.C)/472(ND)2026            | MANISH LALJI DAWDA VS. GHEVAR CHAND KANUNGA                                                                 | Application under any other provisions- IBC | 2/8/2026 | No of objection 1. Latest order missed in pdf                                                                 | khannaamar           |
| 481 | 2/12/2026 | 0710102071722025(No.of Docs 3) | 0710102071722025/2   | CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/77(ND)2025 | L-1 IDENTITY SOLUTIONS OPERATING COMPANY PRIVATE LIMITED                                                    | Sec. 230-232, Sec 234                       | 2/8/2026 | No of objection 1. Kindly attach latest order                                                                 | sharma.tanmay02      |
| 482 | 2/14/2026 | 0710102074082025(No.of Docs 2) | 0710102074082025/3   | COMPANY PETITION IB (IBC)/479(ND)2025                    | ENDEMOL INDIA PRIVATE LIMITED VS. ULLU DIGITAL LIMITED                                                      | IBC Under Sec 9                             | 2/8/2026 | 1.complince order missing in pdf 2.vakalatanama copy missing in pdf                                           | KnKDelhi             |
|     | 2/14/2026 | 0710102074082025(No.of Docs 2) | 0710102074082025/3   | COMPANY PETITION IB (IBC)/479(ND)2025                    | ENDEMOL INDIA PRIVATE LIMITED VS. ULLU DIGITAL LIMITED                                                      | IBC Under Sec 9                             | 2/8/2026 | 1.complince order missing in pdf 2.vakalatanama copy missing in pdf                                           | KnKDelhi             |
|     | 2/14/2026 | 0710102074082025(No.of Docs 2) | 0710102074082025/3   | COMPANY PETITION IB (IBC)/479(ND)2025                    | ENDEMOL INDIA PRIVATE LIMITED VS. ULLU DIGITAL LIMITED                                                      | IBC Under Sec 9                             | 2/8/2026 | 1.complince order missing in pdf 2.vakalatanama copy missing in pdf                                           | KnKDelhi             |
| 483 | 2/12/2026 | 0710102071722025(No.of Docs 3) | 0710102071722025/2   | CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/77(ND)2025 | L-1 IDENTITY SOLUTIONS OPERATING COMPANY PRIVATE LIMITED                                                    | Sec. 230-232, Sec 234                       | 2/8/2026 | No of objection 1. Kindly attach latest order                                                                 | sharma.tanmay02      |
| 484 | 2/2/2026  | 0710102104672025(No.of Docs 2) | 0710102104672025/2   | INTERLOCUTORY APPLICATION (I.B.C)/5905(ND)2025           | M/S SOLITAIRE REALINFRA PRIVATE LIMITED VSCOL GAUTAM MULLICK                                                | Application under any other provisions- IBC | 2/8/2026 | 1.complince order missing in pdf                                                                              | anuj1911             |
|     | 2/2/2026  | 0710102104672025(No.of Docs 2) | 0710102104672025/2   | INTERLOCUTORY APPLICATION (I.B.C)/5905(ND)2025           | M/S SOLITAIRE REALINFRA PRIVATE LIMITED VSCOL GAUTAM MULLICK                                                | Application under any other provisions- IBC | 2/8/2026 | 1.complince order missing in pdf                                                                              | anuj1911             |
|     | 2/2/2026  | 0710102104672025(No.of Docs 2) | 0710102104672025/2   | INTERLOCUTORY APPLICATION (I.B.C)/5905(ND)2025           | M/S SOLITAIRE REALINFRA PRIVATE LIMITED VSCOL GAUTAM MULLICK                                                | Application under any other provisions- IBC | 2/8/2026 | 1.complince order missing in pdf                                                                              | anuj1911             |
| 485 | 2/2/2026  | 0710102104672025(No.of Docs 2) | 0710102104672025/2   | INTERLOCUTORY APPLICATION (I.B.C)/5905(ND)2025           | M/S SOLITAIRE REALINFRA PRIVATE LIMITED VSCOL GAUTAM MULLICK                                                | Application under any other provisions- IBC | 2/8/2026 | 1.complince order missing in pdf                                                                              | anuj1911             |
| 486 | 2/2/2026  | 0710102104672025(No.of Docs 2) | 0710102104672025/2   | INTERLOCUTORY APPLICATION (I.B.C)/5905(ND)2025           | M/S SOLITAIRE REALINFRA PRIVATE LIMITED VSCOL GAUTAM MULLICK                                                | Application under any other provisions- IBC | 2/8/2026 | 1.complince order missing in pdf                                                                              | anuj1911             |
|     | 2/2/2026  | 0710102104672025(No.of Docs 2) | 0710102104672025/2   | INTERLOCUTORY APPLICATION (I.B.C)/5905(ND)2025           | M/S SOLITAIRE REALINFRA PRIVATE LIMITED VSCOL GAUTAM MULLICK                                                | Application under any other provisions- IBC | 2/8/2026 | 1.complince order missing in pdf                                                                              | anuj1911             |
|     | 2/2/2026  | 0710102104672025(No.of Docs 2) | 0710102104672025/2   | INTERLOCUTORY APPLICATION (I.B.C)/5905(ND)2025           | M/S SOLITAIRE REALINFRA PRIVATE LIMITED VSCOL GAUTAM MULLICK                                                | Application under any other provisions- IBC | 2/8/2026 | 1.complince order missing in pdf                                                                              | anuj1911             |
| 487 | 2/2/2026  | 0710102104672025(No.of Docs 2) | 0710102104672025/2   | INTERLOCUTORY APPLICATION (I.B.C)/5905(ND)2025           | M/S SOLITAIRE REALINFRA PRIVATE LIMITED VSCOL GAUTAM MULLICK                                                | Application under any other provisions- IBC | 2/8/2026 | 1.complince order missing in pdf                                                                              | anuj1911             |

|     |           |                                |                    |                                                         |                                                                                                    |                                                  |          |                                                                                                               |                      |
|-----|-----------|--------------------------------|--------------------|---------------------------------------------------------|----------------------------------------------------------------------------------------------------|--------------------------------------------------|----------|---------------------------------------------------------------------------------------------------------------|----------------------|
| 488 | 2/2/2026  | 0710102104672025(No.of Docs 2) | 0710102104672025/2 | INTERLOCUTORY APPLICATION (I.B.C/5905(ND)2025           | M/S SOLITAIRE REALINFRA PRIVATE LIMITED VSCOL GAUTAM MULLICK                                       | Application under any other provisions- IBC      | 2/8/2026 | 1.compliance order missing in pdf                                                                             | anuj1911             |
|     | 2/11/2026 | 0710102092112025(No.of Docs 2) | 0710102092112025/2 | RESTORATION APPLICATION (COMPANIES ACT)56(ND)2025       | SHALINI CHAWLA VS. CHINTAMANI METAL UDYOG PVT. LTD.                                                | Rule 11 of NCLT                                  | 2/8/2026 | No of objection 1. order dated 21.07.2025 missed in pdf 2. also attach latest order                           | sourabhlib@gmail.com |
|     | 1/1/2026  | 0710102104282025(No.of Docs 3) | 0710102104282025/1 | INTERLOCUTORY APPLICATION (I.B.C/5978(ND)2025           | KRISHAN KUMAR SETIA VS. MR ARUNAVA SIKDAR                                                          | Sec 60(5)                                        | 2/8/2026 | No of objection 1. both affidavit file separately 2. true copy sign missed in annexure 3. attach latest order | Rishabh7268          |
| 489 | 2/12/2026 | 0710102071722025(No.of Docs 3) | 0710102071722025/2 | CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)77(ND)2025 | L-1 IDENTITY SOLUTIONS OPERATING COMPANY PRIVATE LIMITED                                           | Sec. 230-232, Sec 234                            | 2/8/2026 | No of objection 1. Kindly attach latest order                                                                 | sharma.tanmay02      |
|     | 1/1/2026  | 0710102104282025(No.of Docs 3) | 0710102104282025/1 | INTERLOCUTORY APPLICATION (I.B.C/5978(ND)2025           | KRISHAN KUMAR SETIA VS. MR ARUNAVA SIKDAR                                                          | Sec 60(5)                                        | 2/8/2026 | No of objection 1. both affidavit file separately 2. true copy sign missed in annexure 3. attach latest order | Rishabh7268          |
|     | 1/1/2026  | 0710102104282025(No.of Docs 3) | 0710102104282025/1 | INTERLOCUTORY APPLICATION (I.B.C/5978(ND)2025           | KRISHAN KUMAR SETIA VS. MR ARUNAVA SIKDAR                                                          | Sec 60(5)                                        | 2/8/2026 | No of objection 1. both affidavit file separately 2. true copy sign missed in annexure 3. attach latest order | Rishabh7268          |
| 490 | 2/11/2026 | 0710102092112025(No.of Docs 2) | 0710102092112025/2 | RESTORATION APPLICATION (COMPANIES ACT)56(ND)2025       | SHALINI CHAWLA VS. CHINTAMANI METAL UDYOG PVT. LTD.                                                | Rule 11 of NCLT                                  | 2/8/2026 | No of objection 1. order dated 21.07.2025 missed in pdf 2. also attach latest order                           | sourabhlib@gmail.com |
|     | 2/9/2026  | 0710102108002024(No.of Docs 2) | 0710102108002024/5 | CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)7(ND)2025 | BALAR MARKETING PVT LTD VS. NA                                                                     | Sec. 230-232 - Second Motion                     | 2/8/2026 | 1.pdf is not clear 2.compliance order missing in pdf                                                          | saxena&saxena        |
|     | 2/9/2026  | 0710102108002024(No.of Docs 2) | 0710102108002024/5 | CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)7(ND)2025 | BALAR MARKETING PVT LTD VS. NA                                                                     | Sec. 230-232 - Second Motion                     | 2/8/2026 | 1.pdf is not clear 2.compliance order missing in pdf                                                          | saxena&saxena        |
| 492 | 2/9/2026  | 0710102108002024(No.of Docs 2) | 0710102108002024/5 | CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)7(ND)2025 | BALAR MARKETING PVT LTD VS. NA                                                                     | Sec. 230-232 - Second Motion                     | 2/8/2026 | 1.pdf is not clear 2.compliance order missing in pdf                                                          | saxena&saxena        |
|     | 2/9/2026  | 0710102108002024(No.of Docs 2) | 0710102108002024/5 | CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)7(ND)2025 | BALAR MARKETING PVT LTD VS. NA                                                                     | Sec. 230-232 - Second Motion                     | 2/8/2026 | 1.pdf is not clear 2.compliance order missing in pdf                                                          | saxena&saxena        |
|     | 1/31/2026 | 0710102004342025(No.of Docs 1) | 0710102004342025/1 | COMPANY APPEAL (COMPANIES ACT)28(ND)2025                | INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (PROVIDENT INVESTMENTS & INDUSTRIES INDIA PVT. LTD.) | Sec 252 (3) - By Government Body                 | 2/8/2026 | 1.compliance order the last order required in pdf                                                             | itdpuneetrai         |
| 493 | 1/31/2026 | 0710102004342025(No.of Docs 1) | 0710102004342025/1 | COMPANY APPEAL (COMPANIES ACT)28(ND)2025                | INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (PROVIDENT INVESTMENTS & INDUSTRIES INDIA PVT. LTD.) | Sec 252 (3) - By Government Body                 | 2/8/2026 | 1.compliance order the last order required in pdf                                                             | itdpuneetrai         |
|     | 1/31/2026 | 0710102004342025(No.of Docs 1) | 0710102004342025/1 | COMPANY APPEAL (COMPANIES ACT)28(ND)2025                | INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (PROVIDENT INVESTMENTS & INDUSTRIES INDIA PVT. LTD.) | Sec 252 (3) - By Government Body                 | 2/8/2026 | 1.compliance order the last order required in pdf                                                             | itdpuneetrai         |
|     | 1/31/2026 | 0710102004342025(No.of Docs 1) | 0710102004342025/1 | COMPANY APPEAL (COMPANIES ACT)28(ND)2025                | INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (PROVIDENT INVESTMENTS & INDUSTRIES INDIA PVT. LTD.) | Sec 252 (3) - By Government Body                 | 2/8/2026 | 1.compliance order the last order required in pdf                                                             | itdpuneetrai         |
| 494 | 2/14/2026 | 0710102096292025(No.of Docs 2) | 0710102096292025/3 | COMPANY PETITION IB (IBC)611(ND)2025                    | ROYAL CAP HOUSE VS. APOLLO GREEN ENERGY LIMITED                                                    | IBC Under Sec 9                                  | 2/8/2026 | 1.compliance order the last order required in pdf                                                             | info@dsnlegal        |
|     | 2/14/2026 | 0710102096292025(No.of Docs 2) | 0710102096292025/3 | COMPANY PETITION IB (IBC)611(ND)2025                    | ROYAL CAP HOUSE VS. APOLLO GREEN ENERGY LIMITED                                                    | IBC Under Sec 9                                  | 2/8/2026 | 1.compliance order the last order required in pdf                                                             | info@dsnlegal        |
|     | 2/14/2026 | 0710102096292025(No.of Docs 2) | 0710102096292025/3 | COMPANY PETITION IB (IBC)611(ND)2025                    | ROYAL CAP HOUSE VS. APOLLO GREEN ENERGY LIMITED                                                    | IBC Under Sec 9                                  | 2/8/2026 | 1.compliance order the last order required in pdf                                                             | info@dsnlegal        |
| 495 | 2/14/2026 | 0710102096292025(No.of Docs 2) | 0710102096292025/3 | COMPANY PETITION IB (IBC)611(ND)2025                    | ROYAL CAP HOUSE VS. APOLLO GREEN ENERGY LIMITED                                                    | IBC Under Sec 9                                  | 2/8/2026 | 1.compliance order the last order required in pdf                                                             | info@dsnlegal        |
|     | 1/29/2026 | 0710102092332025(No.of Docs 2) | 0710102092332025/1 | COMPANY APPLICATION (COMPANIES ACT)249(ND)2025          | MRS. ANURADHA KUSHWAHA VS. MR. VIVEK KUSHWAHA                                                      | Rule 11 of NCLT                                  | 2/8/2026 | 1.compliance order the last order required in pdf                                                             | navodaya             |
|     | 2/2/2026  | 0710102092912025(No.of Docs 1) | 0710102092912025/1 | COMPANY PETITION (COMPANIES ACT)176(ND)2025             | INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED VS. ROYALE INDIAN RAIL TOURS LIMITED       | Sec 272 of the Companies Act , 2013,Sec. 271-273 | 2/8/2026 | No of objection 1. Kindly attach latest order                                                                 | TCdelhi              |
| 496 | 2/2/2026  | 0710102092912025(No.of Docs 1) | 0710102092912025/1 | COMPANY PETITION (COMPANIES ACT)176(ND)2025             | INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED VS. ROYALE INDIAN RAIL TOURS LIMITED       | Sec 272 of the Companies Act , 2013,Sec. 271-273 | 2/8/2026 | No of objection 1. Kindly attach latest order                                                                 | TCdelhi              |
|     | 1/29/2026 | 0710102092332025(No.of Docs 2) | 0710102092332025/1 | COMPANY APPLICATION (COMPANIES ACT)249(ND)2025          | MRS. ANURADHA KUSHWAHA VS. MR. VIVEK KUSHWAHA                                                      | Rule 11 of NCLT                                  | 2/8/2026 | 1.compliance order the last order required in pdf                                                             | navodaya             |
|     | 1/29/2026 | 0710102092332025(No.of Docs 2) | 0710102092332025/1 | COMPANY APPLICATION (COMPANIES ACT)249(ND)2025          | MRS. ANURADHA KUSHWAHA VS. MR. VIVEK KUSHWAHA                                                      | Rule 11 of NCLT                                  | 2/8/2026 | 1.compliance order the last order required in pdf                                                             | navodaya             |
| 498 | 1/29/2026 | 0710102092332025(No.of Docs 2) | 0710102092332025/1 | COMPANY APPLICATION (COMPANIES ACT)249(ND)2025          | MRS. ANURADHA KUSHWAHA VS. MR. VIVEK KUSHWAHA                                                      | Rule 11 of NCLT                                  | 2/8/2026 | 1.compliance order the last order required in pdf                                                             | navodaya             |
|     | 1/29/2026 | 0710102092332025(No.of Docs 2) | 0710102092332025/1 | COMPANY APPLICATION (COMPANIES ACT)249(ND)2025          | MRS. ANURADHA KUSHWAHA VS. MR. VIVEK KUSHWAHA                                                      | Rule 11 of NCLT                                  | 2/8/2026 | 1.compliance order the last order required in pdf                                                             | navodaya             |
|     | 1/29/2026 | 0710102092332025(No.of Docs 2) | 0710102092332025/1 | COMPANY APPLICATION (COMPANIES ACT)249(ND)2025          | MRS. ANURADHA KUSHWAHA VS. MR. VIVEK KUSHWAHA                                                      | Rule 11 of NCLT                                  | 2/8/2026 | 1.compliance order the last order required in pdf                                                             | navodaya             |
| 499 | 1/29/2026 | 0710102092332025(No.of Docs 2) | 0710102092332025/1 | COMPANY APPLICATION (COMPANIES ACT)249(ND)2025          | MRS. ANURADHA KUSHWAHA VS. MR. VIVEK KUSHWAHA                                                      | Rule 11 of NCLT                                  | 2/8/2026 | 1.compliance order the last order required in pdf                                                             | navodaya             |

|     |           |                                |                     |                                                    |                                                                                         |                                             |          |                                                                                              |                      |
|-----|-----------|--------------------------------|---------------------|----------------------------------------------------|-----------------------------------------------------------------------------------------|---------------------------------------------|----------|----------------------------------------------------------------------------------------------|----------------------|
| 500 | 1/29/2026 | 0710102092332025(No.of Docs 2) | 0710102092332025/1  | COMPANY APPLICATION (COMPANIES ACT)/249(ND)2025    | MRS. ANURADHA KUSHWAHA VS. MR. VIVEK KUSHWAHA                                           | Rule 11 of NCLT                             | 2/8/2026 | 1.compliance order the last order required in pdf                                            | navodaya             |
|     | 1/31/2026 | 0710102055542025(No.of Docs 1) | 0710102055542025/1  | COMPANY APPEAL (COMPANIES ACT)/96(ND)2025          | INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (SJPS E-SERVICES PVT. LTD.)               | Sec 252 (3) - By Government Body            | 2/8/2026 | 1.compliance order the last order required in pdf                                            | itdpuneetrai         |
|     | 1/31/2026 | 0710102055542025(No.of Docs 1) | 0710102055542025/1  | COMPANY APPEAL (COMPANIES ACT)/96(ND)2025          | INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (SJPS E-SERVICES PVT. LTD.)               | Sec 252 (3) - By Government Body            | 2/8/2026 | 1.compliance order the last order required in pdf                                            | itdpuneetrai         |
| 501 | 1/31/2026 | 0710102055542025(No.of Docs 1) | 0710102055542025/1  | COMPANY APPEAL (COMPANIES ACT)/96(ND)2025          | INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (SJPS E-SERVICES PVT. LTD.)               | Sec 252 (3) - By Government Body            | 2/8/2026 | 1.compliance order the last order required in pdf                                            | itdpuneetrai         |
| 502 | 1/31/2026 | 0710102055542025(No.of Docs 1) | 0710102055542025/1  | COMPANY APPEAL (COMPANIES ACT)/96(ND)2025          | INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (SJPS E-SERVICES PVT. LTD.)               | Sec 252 (3) - By Government Body            | 2/8/2026 | 1.compliance order the last order required in pdf                                            | itdpuneetrai         |
|     | 2/11/2026 | 0710102092112025(No.of Docs 2) | 0710102092112025/2  | RESTORATION APPLICATION (COMPANIES ACT)/56(ND)2025 | SHALINI CHAWLA VS. CHINTAMANI METAL UDYOG PVT. LTD.                                     | Rule 11 of NCLT                             | 2/8/2026 | No of objection 1. order dated 21.07.2025 missed in pdf 2. also attach latest order          | sourabhlib@gmail.com |
|     | 2/11/2026 | 0710102092112025(No.of Docs 2) | 0710102092112025/2  | RESTORATION APPLICATION (COMPANIES ACT)/56(ND)2025 | SHALINI CHAWLA VS. CHINTAMANI METAL UDYOG PVT. LTD.                                     | Rule 11 of NCLT                             | 2/8/2026 | No of objection 1. order dated 21.07.2025 missed in pdf 2. also attach latest order          | sourabhlib@gmail.com |
| 503 | 2/11/2026 | 0710102092112025(No.of Docs 2) | 0710102092112025/2  | RESTORATION APPLICATION (COMPANIES ACT)/56(ND)2025 | SHALINI CHAWLA VS. CHINTAMANI METAL UDYOG PVT. LTD.                                     | Rule 11 of NCLT                             | 2/8/2026 | No of objection 1. order dated 21.07.2025 missed in pdf 2. also attach latest order          | sourabhlib@gmail.com |
| 504 | 2/11/2026 | 0710102092112025(No.of Docs 2) | 0710102092112025/2  | RESTORATION APPLICATION (COMPANIES ACT)/56(ND)2025 | SHALINI CHAWLA VS. CHINTAMANI METAL UDYOG PVT. LTD.                                     | Rule 11 of NCLT                             | 2/8/2026 | No of objection 1. order dated 21.07.2025 missed in pdf 2. also attach latest order          | sourabhlib@gmail.com |
|     | 2/14/2026 | 0710102074082025(No.of Docs 2) | 0710102074082025/3  | COMPANY PETITION IBC (IBC)/479(ND)2025             | ENDEMOL INDIA PRIVATE LIMITED VS. ULLU DIGITAL LIMITED                                  | IBC Under Sec 9                             | 2/8/2026 | 1.complance order missing in pdf 2.vakalatanama copy missing in pdf                          | KnKDelhi             |
|     | 2/13/2026 | 0710102108062025(No.of Docs 3) | 0710102108062025/1  | INTERLOCUTORY APPLICATION (I.B.C)/6075(ND)2025     | AUTHUM INVESTMENT & INFRASTRUCTURE LIMITED VS. GYAN CHANDRA MISRA                       | Section 60(5)                               | 2/8/2026 | 1.compliance order the last order required in pdf 2.date missing in vakalatanama copy in pdf | epochlegal77         |
| 505 | 2/11/2026 | 0710102092112025(No.of Docs 2) | 0710102092112025/2  | RESTORATION APPLICATION (COMPANIES ACT)/56(ND)2025 | SHALINI CHAWLA VS. CHINTAMANI METAL UDYOG PVT. LTD.                                     | Rule 11 of NCLT                             | 2/8/2026 | No of objection 1. order dated 21.07.2025 missed in pdf 2. also attach latest order          | sourabhlib@gmail.com |
| 506 | 2/13/2026 | 0710102108062025(No.of Docs 3) | 0710102108062025/1  | INTERLOCUTORY APPLICATION (I.B.C)/6075(ND)2025     | AUTHUM INVESTMENT & INFRASTRUCTURE LIMITED VS. GYAN CHANDRA MISRA                       | Section 60(5)                               | 2/8/2026 | 1.compliance order the last order required in pdf 2.date missing in vakalatanama copy in pdf | epochlegal77         |
|     | 2/13/2026 | 0710102108062025(No.of Docs 3) | 0710102108062025/1  | INTERLOCUTORY APPLICATION (I.B.C)/6075(ND)2025     | AUTHUM INVESTMENT & INFRASTRUCTURE LIMITED VS. GYAN CHANDRA MISRA                       | Section 60(5)                               | 2/8/2026 | 1.compliance order the last order required in pdf 2.date missing in vakalatanama copy in pdf | epochlegal77         |
|     | 2/13/2026 | 0710102108062025(No.of Docs 3) | 0710102108062025/1  | INTERLOCUTORY APPLICATION (I.B.C)/6075(ND)2025     | AUTHUM INVESTMENT & INFRASTRUCTURE LIMITED VS. GYAN CHANDRA MISRA                       | Section 60(5)                               | 2/8/2026 | 1.compliance order the last order required in pdf 2.date missing in vakalatanama copy in pdf | epochlegal77         |
| 507 | 2/13/2026 | 0710102108062025(No.of Docs 3) | 0710102108062025/1  | INTERLOCUTORY APPLICATION (I.B.C)/6075(ND)2025     | AUTHUM INVESTMENT & INFRASTRUCTURE LIMITED VS. GYAN CHANDRA MISRA                       | Section 60(5)                               | 2/8/2026 | 1.compliance order the last order required in pdf 2.date missing in vakalatanama copy in pdf | epochlegal77         |
| 508 | 2/13/2026 | 0710102108062025(No.of Docs 3) | 0710102108062025/1  | INTERLOCUTORY APPLICATION (I.B.C)/6075(ND)2025     | AUTHUM INVESTMENT & INFRASTRUCTURE LIMITED VS. GYAN CHANDRA MISRA                       | Section 60(5)                               | 2/8/2026 | 1.compliance order the last order required in pdf 2.date missing in vakalatanama copy in pdf | epochlegal77         |
|     | 2/13/2026 | 0710102108062025(No.of Docs 3) | 0710102108062025/1  | INTERLOCUTORY APPLICATION (I.B.C)/6075(ND)2025     | AUTHUM INVESTMENT & INFRASTRUCTURE LIMITED VS. GYAN CHANDRA MISRA                       | Section 60(5)                               | 2/8/2026 | 1.compliance order the last order required in pdf 2.date missing in vakalatanama copy in pdf | epochlegal77         |
|     | 2/13/2026 | 0710102108062025(No.of Docs 3) | 0710102108062025/1  | INTERLOCUTORY APPLICATION (I.B.C)/6075(ND)2025     | AUTHUM INVESTMENT & INFRASTRUCTURE LIMITED VS. GYAN CHANDRA MISRA                       | Section 60(5)                               | 2/8/2026 | 1.compliance order the last order required in pdf 2.date missing in vakalatanama copy in pdf | epochlegal77         |
| 509 | 1/30/2026 | 0710102002902026(No.of Docs 2) | 0710102002902026/1  | INTERLOCUTORY APPLICATION (I.B.C)/472(ND)2026      | MANISH LALJI DAWDA VS. GHEVAR CHAND KANUNGA                                             | Application under any other provisions- IBC | 2/8/2026 | No of objection 1. Latest order missed in pdf                                                | khannaamar           |
| 510 | 1/30/2026 | 0710102002902026(No.of Docs 2) | 0710102002902026/1  | INTERLOCUTORY APPLICATION (I.B.C)/472(ND)2026      | MANISH LALJI DAWDA VS. GHEVAR CHAND KANUNGA                                             | Application under any other provisions- IBC | 2/8/2026 | No of objection 1. Latest order missed in pdf                                                | khannaamar           |
|     | 1/30/2026 | 0710102002902026(No.of Docs 2) | 0710102002902026/1  | INTERLOCUTORY APPLICATION (I.B.C)/472(ND)2026      | MANISH LALJI DAWDA VS. GHEVAR CHAND KANUNGA                                             | Application under any other provisions- IBC | 2/8/2026 | No of objection 1. Latest order missed in pdf                                                | khannaamar           |
|     | 1/30/2026 | 0710102002902026(No.of Docs 2) | 0710102002902026/1  | INTERLOCUTORY APPLICATION (I.B.C)/472(ND)2026      | MANISH LALJI DAWDA VS. GHEVAR CHAND KANUNGA                                             | Application under any other provisions- IBC | 2/8/2026 | No of objection 1. Latest order missed in pdf                                                | khannaamar           |
| 511 | 1/30/2026 | 0710102002902026(No.of Docs 2) | 0710102002902026/1  | INTERLOCUTORY APPLICATION (I.B.C)/472(ND)2026      | MANISH LALJI DAWDA VS. GHEVAR CHAND KANUNGA                                             | Application under any other provisions- IBC | 2/8/2026 | No of objection 1. Latest order missed in pdf                                                | khannaamar           |
| 512 | 2/9/2026  | 0710102019722025(No.of Docs 3) | 0710102019722025/34 | INTERLOCUTORY APPLICATION (I.B.C)/1156(ND)2025     | ARORA REALTECH PVT. LTD. AND ORS. VS. VIJENDER SHARMA (LIQUIDATOR OF ICEBERG PVT. LTD.) | Sec 60(5)                                   | 2/8/2026 | 1.complance order the last order required in pdf                                             | Liquidator2018       |
|     | 1/30/2026 | 0710102002902026(No.of Docs 2) | 0710102002902026/1  | INTERLOCUTORY APPLICATION (I.B.C)/472(ND)2026      | MANISH LALJI DAWDA VS. GHEVAR CHAND KANUNGA                                             | Application under any other provisions- IBC | 2/8/2026 | No of objection 1. Latest order missed in pdf                                                | khannaamar           |

|     |           |                                |                     |                                                    |                                                                                           |                                             |          |                                                                                     |                      |
|-----|-----------|--------------------------------|---------------------|----------------------------------------------------|-------------------------------------------------------------------------------------------|---------------------------------------------|----------|-------------------------------------------------------------------------------------|----------------------|
| 513 | 1/30/2026 | 0710102002902026(No.of Docs 2) | 0710102002902026/1  | INTERLOCUTORY APPLICATION (I.B.C)/472(ND)2026      | MANISH LALJI DAWDA VS. GHEVAR CHAND KANUNGA                                               | Application under any other provisions- IBC | 2/8/2026 | No of objection 1. Latest order missed in pdf                                       | khannaamar           |
|     | 2/9/2026  | 0710102019722025(No.of Docs 3) | 0710102019722025/34 | INTERLOCUTORY APPLICATION (I.B.C)/1156(ND)2025     | ARORA REALTECH PVT. LTD. AND ORS. VS. VIJENDER SHARMA (LIQUIDATOR OF ICEBERG PVT. LTD.)   | Sec 60(5)                                   | 2/8/2026 | 1.compliance order the last order required in pdf                                   | Liquidator2018       |
|     | 2/9/2026  | 0710102019722025(No.of Docs 3) | 0710102019722025/34 | INTERLOCUTORY APPLICATION (I.B.C)/1156(ND)2025     | ARORA REALTECH PVT. LTD. AND ORS. VS. VIJENDER SHARMA (LIQUIDATOR OF ICEBERG PVT. LTD.)   | Sec 60(5)                                   | 2/8/2026 | 1.compliance order the last order required in pdf                                   | Liquidator2018       |
| 514 | 2/11/2026 | 0710102092112025(No.of Docs 2) | 0710102092112025/2  | RESTORATION APPLICATION (COMPANIES ACT)/56(ND)2025 | SHALINI CHAWLA VS. CHINTAMANI METAL UDYOG PVT. LTD.                                       | Rule 11 of NCLT                             | 2/8/2026 | No of objection 1. order dated 21.07.2025 missed in pdf 2. also attach latest order | sourabhlib@gmail.com |
| 515 | 2/11/2026 | 0710102092112025(No.of Docs 2) | 0710102092112025/2  | RESTORATION APPLICATION (COMPANIES ACT)/56(ND)2025 | SHALINI CHAWLA VS. CHINTAMANI METAL UDYOG PVT. LTD.                                       | Rule 11 of NCLT                             | 2/8/2026 | No of objection 1. order dated 21.07.2025 missed in pdf 2. also attach latest order | sourabhlib@gmail.com |
|     | 2/13/2026 | 0710102073852021(No.of Docs 2) | 0710102073852021/8  | INTERLOCUTORY APPLICATION (I.B.C)/4621(PB)2021     | VIKAS KATARIYA VS. M/S RUNEECHA TEXTILES LIMITED                                          | Sec 60(5)                                   | 2/8/2026 | 1.counsel details sign in index 2.need all pages sign in pdf                        | Ruchira@CRG          |
|     | 1/31/2026 | 0710102063602025(No.of Docs 1) | 0710102063602025/2  | COMPANY APPEAL(COMPANIES ACT)/114(ND)2025          | INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (EXPLORE SECURITIES PVT LTD)                | Sec 252 (3) - By Government Body            | 2/8/2026 | 1.compliance order the last order required in pdf 2.need all pages sign in pdf      | itdpuneetrai         |
| 516 | 1/31/2026 | 0710102063602025(No.of Docs 1) | 0710102063602025/2  | COMPANY APPEAL(COMPANIES ACT)/114(ND)2025          | INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (EXPLORE SECURITIES PVT LTD)                | Sec 252 (3) - By Government Body            | 2/8/2026 | 1.compliance order the last order required in pdf 2.need all pages sign in pdf      | itdpuneetrai         |
| 517 | 1/31/2026 | 0710102063602025(No.of Docs 1) | 0710102063602025/2  | COMPANY APPEAL(COMPANIES ACT)/114(ND)2025          | INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (EXPLORE SECURITIES PVT LTD)                | Sec 252 (3) - By Government Body            | 2/8/2026 | 1.compliance order the last order required in pdf 2.need all pages sign in pdf      | itdpuneetrai         |
|     | 1/31/2026 | 0710102063602025(No.of Docs 1) | 0710102063602025/2  | COMPANY APPEAL(COMPANIES ACT)/114(ND)2025          | INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (EXPLORE SECURITIES PVT LTD)                | Sec 252 (3) - By Government Body            | 2/8/2026 | 1.compliance order the last order required in pdf 2.need all pages sign in pdf      | itdpuneetrai         |
|     | 1/31/2026 | 0710102063582025(No.of Docs 1) | 0710102063582025/1  | COMPANY APPEAL(COMPANIES ACT)/106(ND)2025          | ASSISTANT COMMISSIONER OF INCOME TAX VS. REGISTRAR OF COMPANIES (DAMODAR EXPRESS PVT LTD) | Sec 252 (3) - By Government Body            | 2/8/2026 | 1.compliance order the last order required in pdf                                   | itdpuneetrai         |
| 518 | 1/31/2026 | 0710102063582025(No.of Docs 1) | 0710102063582025/1  | COMPANY APPEAL(COMPANIES ACT)/106(ND)2025          | ASSISTANT COMMISSIONER OF INCOME TAX VS. REGISTRAR OF COMPANIES (DAMODAR EXPRESS PVT LTD) | Sec 252 (3) - By Government Body            | 2/8/2026 | 1.compliance order the last order required in pdf                                   | itdpuneetrai         |
| 519 | 1/31/2026 | 0710102063582025(No.of Docs 1) | 0710102063582025/1  | COMPANY APPEAL(COMPANIES ACT)/106(ND)2025          | ASSISTANT COMMISSIONER OF INCOME TAX VS. REGISTRAR OF COMPANIES (DAMODAR EXPRESS PVT LTD) | Sec 252 (3) - By Government Body            | 2/8/2026 | 1.compliance order the last order required in pdf                                   | itdpuneetrai         |
|     | 1/31/2026 | 0710102063582025(No.of Docs 1) | 0710102063582025/1  | COMPANY APPEAL(COMPANIES ACT)/106(ND)2025          | ASSISTANT COMMISSIONER OF INCOME TAX VS. REGISTRAR OF COMPANIES (DAMODAR EXPRESS PVT LTD) | Sec 252 (3) - By Government Body            | 2/8/2026 | 1.compliance order the last order required in pdf                                   | itdpuneetrai         |
|     | 2/13/2026 | 0710102073852021(No.of Docs 2) | 0710102073852021/8  | INTERLOCUTORY APPLICATION (I.B.C)/4621(PB)2021     | VIKAS KATARIYA VS. M/S RUNEECHA TEXTILES LIMITED                                          | Sec 60(5)                                   | 2/8/2026 | 1.counsel details sign in index 2.need all pages sign in pdf                        | Ruchira@CRG          |
| 520 | 2/13/2026 | 0710102073852021(No.of Docs 2) | 0710102073852021/8  | INTERLOCUTORY APPLICATION (I.B.C)/4621(PB)2021     | VIKAS KATARIYA VS. M/S RUNEECHA TEXTILES LIMITED                                          | Sec 60(5)                                   | 2/8/2026 | 1.counsel details sign in index 2.need all pages sign in pdf                        | Ruchira@CRG          |
| 521 | 2/13/2026 | 0710102073852021(No.of Docs 2) | 0710102073852021/8  | INTERLOCUTORY APPLICATION (I.B.C)/4621(PB)2021     | VIKAS KATARIYA VS. M/S RUNEECHA TEXTILES LIMITED                                          | Sec 60(5)                                   | 2/8/2026 | 1.counsel details sign in index 2.need all pages sign in pdf                        | Ruchira@CRG          |
|     | 2/11/2026 | 0710102092112025(No.of Docs 2) | 0710102092112025/2  | RESTORATION APPLICATION (COMPANIES ACT)/56(ND)2025 | SHALINI CHAWLA VS. CHINTAMANI METAL UDYOG PVT. LTD.                                       | Rule 11 of NCLT                             | 2/8/2026 | No of objection 1. order dated 21.07.2025 missed in pdf 2. also attach latest order | sourabhlib@gmail.com |
|     | 2/11/2026 | 0710102092112025(No.of Docs 2) | 0710102092112025/2  | RESTORATION APPLICATION (COMPANIES ACT)/56(ND)2025 | SHALINI CHAWLA VS. CHINTAMANI METAL UDYOG PVT. LTD.                                       | Rule 11 of NCLT                             | 2/8/2026 | No of objection 1. order dated 21.07.2025 missed in pdf 2. also attach latest order | sourabhlib@gmail.com |
| 522 | 1/29/2026 | 0710102092332025(No.of Docs 2) | 0710102092332025/1  | COMPANY APPLICATION(COMPANIES ACT)/249(ND)2025     | MRS. ANURADHA KUSHWAHA VS. MR. VIVEK KUSHWAHA                                             | Rule 11 of NCLT                             | 2/8/2026 | 1.compliance order the last order required in pdf                                   | navodaya             |
|     | 1/29/2026 | 0710102092332025(No.of Docs 2) | 0710102092332025/1  | COMPANY APPLICATION(COMPANIES ACT)/249(ND)2025     | MRS. ANURADHA KUSHWAHA VS. MR. VIVEK KUSHWAHA                                             | Rule 11 of NCLT                             | 2/8/2026 | 1.compliance order the last order required in pdf                                   | navodaya             |
| 523 | 1/29/2026 | 0710102092332025(No.of Docs 2) | 0710102092332025/1  | COMPANY APPLICATION(COMPANIES ACT)/249(ND)2025     | MRS. ANURADHA KUSHWAHA VS. MR. VIVEK KUSHWAHA                                             | Rule 11 of NCLT                             | 2/8/2026 | 1.compliance order the last order required in pdf                                   | navodaya             |
|     | 2/11/2026 | 0710102092112025(No.of Docs 2) | 0710102092112025/2  | RESTORATION APPLICATION (COMPANIES ACT)/56(ND)2025 | SHALINI CHAWLA VS. CHINTAMANI METAL UDYOG PVT. LTD.                                       | Rule 11 of NCLT                             | 2/8/2026 | No of objection 1. order dated 21.07.2025 missed in pdf 2. also attach latest order | sourabhlib@gmail.com |
| 524 | 2/11/2026 | 0710102092112025(No.of Docs 2) | 0710102092112025/2  | RESTORATION APPLICATION (COMPANIES ACT)/56(ND)2025 | SHALINI CHAWLA VS. CHINTAMANI METAL UDYOG PVT. LTD.                                       | Rule 11 of NCLT                             | 2/8/2026 | No of objection 1. order dated 21.07.2025 missed in pdf 2. also attach latest order | sourabhlib@gmail.com |

|     |           |                                |                    |                                                         |                                                                                                                                                                                        |                                                  |          |                                                                                                                                               |                      |
|-----|-----------|--------------------------------|--------------------|---------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------|----------|-----------------------------------------------------------------------------------------------------------------------------------------------|----------------------|
| 525 | 2/11/2026 | 0710102092112025(No.of Docs 2) | 0710102092112025/2 | RESTORATION APPLICATION (COMPANIES ACT)/56(ND)2025      | SHALINI CHAWLA VS. CHINTAMANI METAL UDYOG PVT. LTD.                                                                                                                                    | Rule 11 of NCLT                                  | 2/8/2026 | No of objection 1. order dated 21.07.2025 missed in pdf 2. also attach latest order                                                           | sourabhllb@gmail.com |
|     | 2/2/2026  | 0710102092912025(No.of Docs 1) | 0710102092912025/1 | COMPANY PETITION (COMPANIES ACT)/176(ND)2025            | INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED VS. ROYALE INDIAN RAIL TOURS LIMITED                                                                                           | Sec 272 of the Companies Act , 2013,Sec. 271-273 | 2/8/2026 | No of objection 1. Kindly attach latest order                                                                                                 | TCdelhi              |
|     | 2/2/2026  | 0710102092912025(No.of Docs 1) | 0710102092912025/1 | COMPANY PETITION (COMPANIES ACT)/176(ND)2025            | INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED VS. ROYALE INDIAN RAIL TOURS LIMITED                                                                                           | Sec 272 of the Companies Act , 2013,Sec. 271-273 | 2/8/2026 | No of objection 1. Kindly attach latest order                                                                                                 | TCdelhi              |
| 526 | 1/29/2026 | 0710102092332025(No.of Docs 2) | 0710102092332025/1 | COMPANY APPLICATION(COMPANIES ACT)/249(ND)2025          | MRS. ANURADHA KUSHWAHA VS. MR. VIVEK KUSHWAHA                                                                                                                                          | Rule 11 of NCLT                                  | 2/8/2026 | 1.compliance order the last order required in pdf                                                                                             | navodaya             |
|     | 2/9/2026  | 0710102108002024(No.of Docs 2) | 0710102108002024/5 | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/7(ND)2025 | BALAR MARKETING PVT LTD VS. NA                                                                                                                                                         | Sec. 230-232 - Second Motion                     | 2/8/2026 | 1.pdf is not clear 2.compliance order missing in pdf                                                                                          | saxena&saxena        |
| 527 | 2/5/2026  | 0710102068072025(No.of Docs 4) | 0710102068072025/8 | TRANSFER APPLICATION/39(PB)2025                         | JAIN IRRIGATION SYSTEMS LIMITED VS. A J ORGANICA PRIVATE LIMITED                                                                                                                       | Rule16(d),NCLT Rules,2016                        | 2/6/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order.                                  | verticespartners     |
|     | 2/4/2026  | 0710102104022025(No.of Docs 2) | 0710102104022025/3 | INTERLOCUTORY APPLICATION (I.B.C)/5892(ND)2025          | MAYA GUPTA AUIBORISED REPRESENTATIVE OF CLASS OF FINANCIAL CREDITORS OF REALTECH CONSTRUCTIONS PVT LTD VS. JUGRAJ SINGH BEDI RESOLUTION PROFESSIONAL OF REALTECH CONSTRUCTIONS PVT LTD | Sec 60(5)                                        | 2/6/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order.                                  | Santosh11996         |
|     | 2/4/2026  | 0710102104022025(No.of Docs 2) | 0710102104022025/3 | INTERLOCUTORY APPLICATION (I.B.C)/5892(ND)2025          | MAYA GUPTA AUIBORISED REPRESENTATIVE OF CLASS OF FINANCIAL CREDITORS OF REALTECH CONSTRUCTIONS PVT LTD VS. JUGRAJ SINGH BEDI RESOLUTION PROFESSIONAL OF REALTECH CONSTRUCTIONS PVT LTD | Sec 60(5)                                        | 2/6/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order.                                  | Santosh11996         |
| 528 | 2/4/2026  | 0710102104022025(No.of Docs 2) | 0710102104022025/4 | INTERLOCUTORY APPLICATION (I.B.C)/5892(ND)2025          | MAYA GUPTA AUIBORISED REPRESENTATIVE OF CLASS OF FINANCIAL CREDITORS OF REALTECH CONSTRUCTIONS PVT LTD VS. JUGRAJ SINGH BEDI RESOLUTION PROFESSIONAL OF REALTECH CONSTRUCTIONS PVT LTD | Sec 60(5)                                        | 2/6/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order.                                  | Santosh11996         |
| 529 | 2/4/2026  | 0710102023862025(No.of Docs 3) | 0710102023862025/3 | INTERLOCUTORY APPLICATION (I.B.C)/1509(ND)2025          | PRAKASH SHANKAR DIXIT & ORS VS. ASHISH SINGH                                                                                                                                           | Sec 60(5)                                        | 2/6/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order.                                  | ADVSHYAM             |
|     | 2/4/2026  | 0710102023862025(No.of Docs 3) | 0710102023862025/3 | INTERLOCUTORY APPLICATION (I.B.C)/1509(ND)2025          | PRAKASH SHANKAR DIXIT & ORS VS. ASHISH SINGH                                                                                                                                           | Sec 60(5)                                        | 2/6/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order.                                  | ADVSHYAM             |
|     | 2/4/2026  | 0710102104022025(No.of Docs 2) | 0710102104022025/3 | INTERLOCUTORY APPLICATION (I.B.C)/5892(ND)2025          | MAYA GUPTA AUIBORISED REPRESENTATIVE OF CLASS OF FINANCIAL CREDITORS OF REALTECH CONSTRUCTIONS PVT LTD VS. JUGRAJ SINGH BEDI RESOLUTION PROFESSIONAL OF REALTECH CONSTRUCTIONS PVT LTD | Sec 60(5)                                        | 2/6/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order.                                  | Santosh11996         |
| 530 | 2/4/2026  | 0710102104022025(No.of Docs 2) | 0710102104022025/3 | INTERLOCUTORY APPLICATION (I.B.C)/5892(ND)2025          | MAYA GUPTA AUIBORISED REPRESENTATIVE OF CLASS OF FINANCIAL CREDITORS OF REALTECH CONSTRUCTIONS PVT LTD VS. JUGRAJ SINGH BEDI RESOLUTION PROFESSIONAL OF REALTECH CONSTRUCTIONS PVT LTD | Sec 60(5)                                        | 2/6/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order.                                  | Santosh11996         |
| 531 | 2/5/2026  | 0710102109152025(No.of Docs 2) | 0710102109152025/1 | COMPANY PETITION IB (IBC)/30(ND)2026                    | J.C. FLOWERS ASSET RECONSTRUCTION PRIVATE LIMITED VS. IMAGINE HABITAT PRIVATE LIMITED                                                                                                  | IBC under Sec 7                                  | 2/6/2026 | 1. kindly attach the compliance4 order dated 28.01.2026 is missed in PDF.                                                                     | BLA@ASSOCIATES       |
|     | 2/5/2026  | 0710102084472023(No.of Docs 1) | 0710102084472023/6 | COMPANY PETITION IB (IBC)/92(ND)2024                    | CENTRAL BANK OF INDIA VS. SUMOHITA KALUR                                                                                                                                               | Section 95(1)                                    | 2/6/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order.                                  | brijesh_tamber       |
| 532 | 2/5/2026  | 0710102053882025(No.of Docs 2) | 0710102053882025/3 | INTERLOCUTORY APPLICATION (I.B.C)/3062(ND)2025          | SUNIL KUMAR AGRAWAL (R P) VASTRANI EXPORT PVT LTD VS. ABDUL KHALID (SUSPENDED DIRECTOR)                                                                                                | Sec. 45 (1)                                      | 2/6/2026 | 1. copy of vakalatnama is missed 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order. | aabhassingh2441      |
|     | 2/5/2026  | 0710102106712024(No.of Docs 2) | 0710102106712024/5 | INTERLOCUTORY APPLICATION (I.B.C)/664(ND)2025           | RED APPLE BUYERS WELFARE ASSOCIATION SRA OF MANJU J HOMES INDIA LTD VS. PRATEEK JAIN                                                                                                   | Section 74                                       | 2/6/2026 | 1. kindly translate the pages from Hindi to English                                                                                           | abhishek.naik        |
| 533 | 2/4/2026  | 0710102023862025(No.of Docs 3) | 0710102023862025/3 | INTERLOCUTORY APPLICATION (I.B.C)/1509(ND)2025          | PRAKASH SHANKAR DIXIT & ORS VS. ASHISH SINGH                                                                                                                                           | Sec 60(5)                                        | 2/6/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order.                                  | ADVSHYAM             |

|     |           |                                |                      |                                                |                                                                                                                    |                                                        |          |                                                                                                                                                                                                                                                                 |                  |
|-----|-----------|--------------------------------|----------------------|------------------------------------------------|--------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------|----------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|
| 534 | 2/5/2026  | 0710102053902025(No.of Docs 2) | 0710102053902025/4   | INTERLOCUTORY APPLICATION (I.B.C)/3068(ND)2025 | SUNIL KUMAR AGRAWAL (R P) VASTRANI EXPORT PVT LTD VS. ABDUL KHALID (SUSPENDED DIRECTOR)                            | Sec 66(1)                                              | 2/6/2026 | 1. copy of vakalatnama is missed 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order.                                                                                                                   | aabhassingh2441  |
|     | 2/5/2026  | 0710102108462025(No.of Docs 2) | 0710102108462025/2   | TRANSFER APPLICATION/67(PB)20 25               | RAMESH CHAND VS. PUSHPA RANI                                                                                       | Rule16(d),NCLT Rules,2016                              | 2/6/2026 | 1. Sign missed on every page of reply in PDF.                                                                                                                                                                                                                   | vishalganda      |
| 535 | 2/5/2026  | 0710102111372025(No.of Docs 2) | 0710102111372025/1   | COMPANY PETITION IB (IBC)/32(ND)2026           | J.C. FLOWERS ASSET RECONSTRUCTION PRIVATE LIMITED VS. IMAGINE HOME PRIVATE LIMITED                                 | IBC under Sec 7                                        | 2/6/2026 | 1. kindly attach the compliance order dated 28.01.2026 is missed in PDF.                                                                                                                                                                                        | BLA@ASSOCIATES   |
| 536 | 2/4/2026  | 0710102023862025(No.of Docs 3) | 0710102023862025/3   | INTERLOCUTORY APPLICATION (I.B.C)/1509(ND)2025 | PRAKASH SHANKAR DIXIT & ORS VS. ASHISH SINGH                                                                       | Sec 60(5)                                              | 2/6/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order.                                                                                                                                                    | ADVSHYAM         |
|     | 2/6/2026  | 0710102002472026(No.of Docs 1) | 0710102002472026/1   | INTERLOCUTORY APPLICATION (I.B.C)/574(ND)2026  | RAJENDRA DALLARAM CHOUDHARY VS. MR. DESH DEEPAK RESOLUTION PROFESSIONAL OF GREEN VALLEY PLYWOOD LIMITED            | Sec 60(5)                                              | 2/6/2026 | 1.court fee 3rs missing in vakalatnama                                                                                                                                                                                                                          | jalendragaurav   |
| 537 | 2/5/2026  | 0710102068072025(No.of Docs 4) | 0710102068072025/9   | TRANSFER APPLICATION/39(PB)20 25               | JAIN IRRIGATION SYSTEMS LIMITED VS. A J ORGANICA PRIVATE LIMITED                                                   | Rule16(d),NCLT Rules,2016                              | 2/6/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order.                                                                                                                                                    | verticespartners |
|     | 2/4/2026  | 0710102098792025(No.of Docs 2) | 0710102098792025/1   | COMPANY PETITION (COMPANIES ACT)/193(ND)2025   | PRESTIGIOUS ENTERPRISES PRIVATE LIMITED VS. CANVAS BUILDCON PRIVATE LIMITED                                        | Sec. 241(1),Sec. 242(4)                                | 2/5/2026 | No of objection 1. Wrong file, kindly file IA                                                                                                                                                                                                                   | RRA Legal        |
| 538 | 2/4/2026  | 0710102007132026(No.of Docs 2) | 0710102007132026/2   | COMPANY PETITION IB (IBC)/57(ND)2026           | CHARM INVESTMENTS PRIVATE LIMITED VS. L.R. BUILDERS PRIVATE LIMITED                                                | IBC under Sec 7                                        | 2/5/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order.                                                                                                                                                    | Bhumikap         |
|     | 2/5/2026  | 0710102096032025(No.of Docs 2) | 0710102096032025/7   | INTERLOCUTORY APPLICATION (I.B.C)/5399(ND)2025 | DURGA DAS AGGARWAL VS. ETHENIC AGENCIES PRIVATE LIMITED                                                            | Section 60(5)/Rule 11                                  | 2/5/2026 | No. of objection 1. page 47,48 Not clear 2. page no. 75,77 cutting page                                                                                                                                                                                         | shivamgautam02   |
| 539 | 2/4/2026  | 0710102012892023(No.of Docs 2) | 0710102012892023/11  | COMPANY PETITION (COMPANIES ACT)/55(PB)2023    | RAMDHAN DHIMAN VS. NOIDA LAMINATORS PRIVATE LIMITED                                                                | Sec. 241(1),Sec. 242(4)                                | 2/5/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order. 2. bookmarking and index mandatory.                                                                                                                | Amitabh Nii      |
|     | 2/4/2026  | 0710102063062025(No.of Docs 1) | 0710102063062025/2   | COMPANY PETITION IB (IBC)/408(ND)2025          | ANAND KUMAR SINGH VS. HDFC BANK LTD.                                                                               | Section 94(1)                                          | 2/5/2026 | No of objection 1. Kindly attach latest compliance order.                                                                                                                                                                                                       | Kakra.associates |
| 540 | 2/1/2024  | 0710102011142024(No.of Docs 0) | 0710102011142024/4   | INTERLOCUTORY APPLICATION (I.B.C)/4596(ND)2024 | UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL FOR ADEL LANDMARKS LIMITED VS. MS CHITRASENA DEVELOPERS PRIVATE LIMITED | Section 25(2)(j), 43,45,47,50,60(5),66/ Regulation 35A | 2/5/2026 | 1. 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order.                                                                                                                                                 |                  |
|     | 2/1/2024  | 0710102011152024(No.of Docs 0) | 0710102011152024/4   | INTERLOCUTORY APPLICATION (I.B.C)/4598(ND)2024 | 1. UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL FOR ADEL LANDMARKS LIMITED VS. SUMIT BHARANA                         | Section 25(2)(j), 43,45,47,50,60(5),66/ Regulation 35A | 2/5/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order.                                                                                                                                                    |                  |
| 541 | 2/4/2026  | 0710102008282026(No.of Docs 2) | 0710102008282026/2   | COMPANY PETITION IB (IBC)/56(ND)2026           | CHARM INVESTMENTS PRIVATE LIMITED VS. PAWAN GUPTA                                                                  | Section 95(1)                                          | 2/5/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order.                                                                                                                                                    | Bhumikap         |
|     | 2/4/2026  | 0710102007642026(No.of Docs 2) | 0710102007642026/2   | COMPANY PETITION IB (IBC)/55(ND)2026           | CHARM INVESTMENTS PRIVATE LIMITED VS. KAMAL KUMAR GUPTA                                                            | Section 95(1)                                          | 2/5/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order.                                                                                                                                                    | Bhumikap         |
| 542 | 2/4/2026  | 0710102081642025(No.of Docs 1) | 0710102081642025/6   | COMPANY APPEAL(COMPANIES ACT)/125(ND)2025      | SAN SHARE SHOPPE PRIVATE LIMITED VS. REGISTRAR OF COMPANIES                                                        | Sec 252 (3)                                            | 2/5/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order.                                                                                                                                                    | csindia1992      |
|     | 2/4/2026  | 0710102020172024(No.of Docs 1) | 0710102020172024/10  | RESTORATION APPLICATION (IBC)/29(ND)2024       | PARVINDER SINGLA PROPRIETOR OF GANPATI METALS VSRNT METALS PRIVATE LIMITED                                         | Rule 11 of NCLT, 2016                                  | 2/5/2026 | No of objection 1. Kindly attach latest compliance order.                                                                                                                                                                                                       | bhalla           |
| 543 | 2/4/2026  | 0710102006562022(No.of Docs 2) | 0710102006562022/23  | CONTEMPT PETITION(COMPANIES ACT)/2(PB)2022     | RODEMADAN HOLDINGS LTD. VS. M/S. INTERNATIONAL TRADE EXPOCENTRE LTD                                                | Sec 425                                                | 2/5/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order.                                                                                                                                                    | gauravmlberhan   |
|     | 2/4/2026  | 0710102090842024(No.of Docs 1) | 0710102090842024/2   | INTERLOCUTORY APPLICATION (I.B.C)/5485(ND)2024 | RAJEEV RANJAN SINGH VS. PRAVEEN KUMAR SINGLA                                                                       | Application under any other provisions- IBC            | 2/5/2026 | 1. Counsel sign missed on index 2. remove double pagination in PDF. 3. true copy sign missed on annexures 4. kindly attach latest compliance order as the matter is already listed after the attached mentioned order.                                          | satishrai        |
| 544 | 2/4/2026  | 0710102090852024(No.of Docs 1) | 0710102090852024/2   | INTERLOCUTORY APPLICATION (I.B.C)/5595(ND)2024 | RAJEEV RANJAN SINGH VS. MANOJ KUMAR SINGLA                                                                         | Application under any other provisions- IBC            | 2/5/2026 | 1. Counsel sign missed on index 2. remove double pagination in PDF. 3. true copy sign missed on annexures 4. kindly attach latest compliance order as the matter is already listed after the attached mentioned order.                                          | satishrai        |
|     | 2/4/2026  | 0710102053892025(No.of Docs 2) | 0710102053892025/3   | INTERLOCUTORY APPLICATION (I.B.C)/3065(ND)2025 | SUNIL KUMAR AGRAWAL (R P) VASTRANI EXPORT PVT LTD VSABDUL KHALID (SUSPENDED DIRECTOR)                              | Sec 43(1) r/w Sec 44 (1)                               | 2/5/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order. 2. Copy of vakalatnama missed n PDF.                                                                                                               | aabhassingh2441  |
| 545 | 2/4/2026  | 0710102028302023(No.of Docs 2) | 0710102028302023/9   | COMPANY PETITION (COMPANIES ACT)/65(ND)2023    | SANGEETA BATRA VS. PERENNIAL LIFESCIENCES PRIVATE LIMITED                                                          | Sec. 241(1),Sec. 242(4)                                | 2/5/2026 | 2. three Rs. court fee missed on vaklatanama and paste on blank space of vakalatnama. 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order.                                                              | advocated186     |
|     | 2/4/2026  | 0710102097272025(No.of Docs 2) | 0710102097272025/2   | COMPANY PETITION IB (IBC)/653(ND)2025          | EQUENTIA FINANCIAL SERVICE PRIVATE LIMITED VS. SRI NARAIN AGGARWAL                                                 | Section 95(1)                                          | 2/5/2026 | 1. Counsel sign missed on index 2. remove double pagination in PDF. 3. true copy sign missed on annexures 4. kindly attach latest compliance order as the matter is already listed after the attached mentioned order. 5. wrong file kindly file in application | 9873-050004      |
| 546 | 2/4/2026  | 0710102012822022(No.of Docs 2) | 0710102012822022/219 | COMPANY PETITION (COMPANIES ACT)/62(PB)2022    | UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED        | Sec 224 (5)                                            | 2/5/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order.                                                                                                                                                    | charusangwan     |
|     | 2/7/2026  | 0710102091442021(No.of Docs 2) | 0710102091442021/3   | INTERLOCUTORY APPLICATION (I.B.C)/5935(PB)2021 | AJIT GYANCHAND JAIN VSSATISH SAHJUPAL                                                                              | Application under any other provisions- IBC            | 2/4/2026 | 1.compliance order missing in pdf                                                                                                                                                                                                                               | kunalsharma      |
|     | 1/21/2026 | 0710102082052019(No.of Docs 2) | 0710102082052019/82  | COMPANY PETITION IB (IBC)/1397(PB)2019         | DIAMOND TRAEXIM PRIVATE LIMITED VS. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED                                     | IBC under Sec 7                                        | 2/4/2026 | 1.compliance order the last order required in pdf                                                                                                                                                                                                               | prafuljindal     |

|     |           |                                |                     |                                                |                                                                                |                                             |          |                                                           |              |
|-----|-----------|--------------------------------|---------------------|------------------------------------------------|--------------------------------------------------------------------------------|---------------------------------------------|----------|-----------------------------------------------------------|--------------|
| 547 | 1/21/2026 | 0710102082052019(No.of Docs 2) | 0710102082052019/82 | COMPANY PETITION IB (IBC)/1397(PB)2019         | DIAMOND TRAEXIM PRIVATE LIMITED VS. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED | IBC under Sec 7                             | 2/4/2026 | 1.compliance order the last order required in pdf         | prafuljindal |
|     | 1/21/2026 | 0710102082052019(No.of Docs 2) | 0710102082052019/82 | COMPANY PETITION IB (IBC)/1397(PB)2019         | DIAMOND TRAEXIM PRIVATE LIMITED VS. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED | IBC under Sec 7                             | 2/4/2026 | 1.compliance order the last order required in pdf         | prafuljindal |
|     | 1/21/2026 | 0710102082052019(No.of Docs 2) | 0710102082052019/82 | COMPANY PETITION IB (IBC)/1397(PB)2019         | DIAMOND TRAEXIM PRIVATE LIMITED VS. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED | IBC under Sec 7                             | 2/4/2026 | 1.compliance order the last order required in pdf         | prafuljindal |
| 548 | 1/21/2026 | 0710102082052019(No.of Docs 2) | 0710102082052019/82 | COMPANY PETITION IB (IBC)/1397(PB)2019         | DIAMOND TRAEXIM PRIVATE LIMITED VS. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED | IBC under Sec 7                             | 2/4/2026 | 1.compliance order the last order required in pdf         | prafuljindal |
| 549 | 1/21/2026 | 0710102082052019(No.of Docs 2) | 0710102082052019/82 | COMPANY PETITION IB (IBC)/1397(PB)2019         | DIAMOND TRAEXIM PRIVATE LIMITED VS. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED | IBC under Sec 7                             | 2/4/2026 | 1.compliance order the last order required in pdf         | prafuljindal |
|     | 1/21/2026 | 0710102082052019(No.of Docs 2) | 0710102082052019/82 | COMPANY PETITION IB (IBC)/1397(PB)2019         | DIAMOND TRAEXIM PRIVATE LIMITED VS. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED | IBC under Sec 7                             | 2/4/2026 | 1.compliance order the last order required in pdf         | prafuljindal |
|     | 1/21/2026 | 0710102082052019(No.of Docs 2) | 0710102082052019/82 | COMPANY PETITION IB (IBC)/1397(PB)2019         | DIAMOND TRAEXIM PRIVATE LIMITED VS. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED | IBC under Sec 7                             | 2/4/2026 | 1.compliance order the last order required in pdf         | prafuljindal |
| 550 | 2/3/2026  | 0710102087082025(No.of Docs 2) | 0710102087082025/5  | RESTORED COMPANY PETITION (IBC)/9(ND)2025      | MR. SATYABRATA MITRA AND ORS. VS. EARTH TOWNE INFRASTRUCTURES PRIVATE LIMITED  | IBC under Sec 7                             | 2/4/2026 | No of objection 1. Kindly attach latest compliance order. | shauryashyam |
| 551 | 2/7/2026  | 0710102091442021(No.of Docs 2) | 0710102091442021/3  | INTERLOCUTORY APPLICATION (I.B.C)/5935(PB)2021 | AJIT GYANCHAND JAIN VSSATISH SAHJAPAL                                          | Application under any other provisions- IBC | 2/4/2026 | 1.compliance order missing in pdf                         | kunalsharma  |
|     | 2/7/2026  | 0710102091442021(No.of Docs 2) | 0710102091442021/3  | INTERLOCUTORY APPLICATION (I.B.C)/5935(PB)2021 | AJIT GYANCHAND JAIN VSSATISH SAHJAPAL                                          | Application under any other provisions- IBC | 2/4/2026 | 1.compliance order missing in pdf                         | kunalsharma  |
| 552 | 2/7/2026  | 0710102091442021(No.of Docs 2) | 0710102091442021/3  | INTERLOCUTORY APPLICATION (I.B.C)/5935(PB)2021 | AJIT GYANCHAND JAIN VSSATISH SAHJAPAL                                          | Application under any other provisions- IBC | 2/4/2026 | 1.compliance order missing in pdf                         | kunalsharma  |
| 553 | 2/3/2026  | 0710102001882026(No.of Docs 2) | 0710102001882026/1  | RESTORATION APPLICATION (IBC)/3(ND)2026        | COMMISSIONER DEPARTMENT OF TRADE AND TAXES VS. KANTI MOHAN RUSTOGI             | Rule 11 of NCLT, 2016                       | 2/4/2026 | No of objection 1. Wrong file, kindly file IA             | mlgadavocate |
|     | 2/10/2026 | 0710102014532023(No.of Docs 2) | 0710102014532023/6  | INTERLOCUTORY APPLICATION (I.B.C)/1872(PB)2023 | AJIT KUMAR RESOLUTION PROFESSIONAL VS. GIRISH CHANDER JOSHI                    | Application under any other provisions- IBC | 2/4/2026 | 1.compliance order the last order required in pdf         | abhi4064     |
|     | 2/10/2026 | 0710102014532023(No.of Docs 2) | 0710102014532023/6  | INTERLOCUTORY APPLICATION (I.B.C)/1872(PB)2023 | AJIT KUMAR RESOLUTION PROFESSIONAL VS. GIRISH CHANDER JOSHI                    | Application under any other provisions- IBC | 2/4/2026 | 1.compliance order the last order required in pdf         | abhi4064     |
| 554 | 2/10/2026 | 0710102014532023(No.of Docs 2) | 0710102014532023/6  | INTERLOCUTORY APPLICATION (I.B.C)/1872(PB)2023 | AJIT KUMAR RESOLUTION PROFESSIONAL VS. GIRISH CHANDER JOSHI                    | Application under any other provisions- IBC | 2/4/2026 | 1.compliance order the last order required in pdf         | abhi4064     |
| 555 | 2/10/2026 | 0710102014532023(No.of Docs 2) | 0710102014532023/6  | INTERLOCUTORY APPLICATION (I.B.C)/1872(PB)2023 | AJIT KUMAR RESOLUTION PROFESSIONAL VS. GIRISH CHANDER JOSHI                    | Application under any other provisions- IBC | 2/4/2026 | 1.compliance order the last order required in pdf         | abhi4064     |
|     | 2/10/2026 | 0710102014912023(No.of Docs 2) | 0710102014912023/12 | INTERLOCUTORY APPLICATION (I.B.C)/1874(PB)2023 | AJIT KUMAR RESOLUTION PROFESSIONAL VS. THREE C INFRA PRIVATE LIMITED           | Application under any other provisions- IBC | 2/4/2026 | 1.compliance order the last order required in pdf         | abhi4064     |
|     | 2/10/2026 | 0710102014912023(No.of Docs 2) | 0710102014912023/12 | INTERLOCUTORY APPLICATION (I.B.C)/1874(PB)2023 | AJIT KUMAR RESOLUTION PROFESSIONAL VS. THREE C INFRA PRIVATE LIMITED           | Application under any other provisions- IBC | 2/4/2026 | 1.compliance order the last order required in pdf         | abhi4064     |
| 556 | 2/10/2026 | 0710102014912023(No.of Docs 2) | 0710102014912023/12 | INTERLOCUTORY APPLICATION (I.B.C)/1874(PB)2023 | AJIT KUMAR RESOLUTION PROFESSIONAL VS. THREE C INFRA PRIVATE LIMITED           | Application under any other provisions- IBC | 2/4/2026 | 1.compliance order the last order required in pdf         | abhi4064     |
| 557 | 2/10/2026 | 0710102014912023(No.of Docs 2) | 0710102014912023/12 | INTERLOCUTORY APPLICATION (I.B.C)/1874(PB)2023 | AJIT KUMAR RESOLUTION PROFESSIONAL VS. THREE C INFRA PRIVATE LIMITED           | Application under any other provisions- IBC | 2/4/2026 | 1.compliance order the last order required in pdf         | abhi4064     |
|     | 2/3/2026  | 0710102107292025(No.of Docs 2) | 0710102107292025/1  | INTERLOCUTORY APPLICATION (I.B.C)/6043(ND)2025 | GAURAV NAGRATH VS. FERROUS INFRASTRUCTURE PRIVATE LIMITED                      | Section 60(5)                               | 2/4/2026 | No of objection 1. Kindly attach latest compliance order. | sanjay.bhatt |
|     | 2/6/2026  | 0710102056522024(No.of Docs 2) | 0710102056522024/3  | INTERLOCUTORY APPLICATION (I.B.C)/3709(PB)2024 | PHOENIX ARC PRIVATE LIMITED VSTARUN KAPOOR                                     | Sec 60(5)                                   | 2/4/2026 | 1.pagination missing in bookmarking                       | D15242010    |
| 558 | 2/6/2026  | 0710102056522024(No.of Docs 2) | 0710102056522024/3  | INTERLOCUTORY APPLICATION (I.B.C)/3709(PB)2024 | PHOENIX ARC PRIVATE LIMITED VSTARUN KAPOOR                                     | Sec 60(5)                                   | 2/4/2026 | 1.pagination missing in bookmarking                       | D15242010    |
|     | 2/6/2026  | 0710102056522024(No.of Docs 2) | 0710102056522024/3  | INTERLOCUTORY APPLICATION (I.B.C)/3709(PB)2024 | PHOENIX ARC PRIVATE LIMITED VSTARUN KAPOOR                                     | Sec 60(5)                                   | 2/4/2026 | 1.pagination missing in bookmarking                       | D15242010    |
| 559 | 2/6/2026  | 0710102056522024(No.of Docs 2) | 0710102056522024/3  | INTERLOCUTORY APPLICATION (I.B.C)/3709(PB)2024 | PHOENIX ARC PRIVATE LIMITED VSTARUN KAPOOR                                     | Sec 60(5)                                   | 2/4/2026 | 1.pagination missing in bookmarking                       | D15242010    |

|     |           |                                |                    |                                                         |                                                                    |                                |          |                                                                                                                                |              |
|-----|-----------|--------------------------------|--------------------|---------------------------------------------------------|--------------------------------------------------------------------|--------------------------------|----------|--------------------------------------------------------------------------------------------------------------------------------|--------------|
| 560 | 2/3/2026  | 0710102102662025(No.of Docs 2) | 0710102102662025/1 | INTERLOCUTORY APPLICATION (I.B.C)/6294(ND)2025          | CREDAS TRUSTEESHIP SERVICE PRIVATE LIMITED                         | Rule 11 of NCLT, 2016          | 2/4/2026 | No of objection 1. Index and bookmaking mandatory 2. Kindly attach latest compliance order their is mention next hearing date. | orbit@2020   |
|     | 1/31/2026 | 0710102085652024(No.of Docs 2) | 0710102085652024/8 | INTERLOCUTORY APPLICATION(IBC)(DIS.)/39(ND)/2024        | SOHANAA INTERNATIONAL PRIVATE LIMITED                              | Sec 54(1)                      | 2/4/2026 | 1.bookmarking mandatory 2.pagination missing in index 3.compliance order missing in pdf                                        | Adityamadaan |
| 561 | 1/31/2026 | 0710102085652024(No.of Docs 2) | 0710102085652024/8 | INTERLOCUTORY APPLICATION(IBC)(DIS.)/39(ND)2024         | SOHANAA INTERNATIONAL PRIVATE LIMITED                              | Sec 54(1)                      | 2/4/2026 | 1.bookmarking mandatory 2.pagination missing in index 3.compliance order missing in pdf                                        | Adityamadaan |
| 562 | 1/31/2026 | 0710102085652024(No.of Docs 2) | 0710102085652024/8 | INTERLOCUTORY APPLICATION(IBC)(DIS.)/39(ND)2024         | SOHANAA INTERNATIONAL PRIVATE LIMITED                              | Sec 54(1)                      | 2/4/2026 | 1.bookmarking mandatory 2.pagination missing in index 3.compliance order missing in pdf                                        | Adityamadaan |
|     | 1/31/2026 | 0710102085652024(No.of Docs 2) | 0710102085652024/8 | INTERLOCUTORY APPLICATION(IBC)(DIS.)/39(ND)2024         | SOHANAA INTERNATIONAL PRIVATE LIMITED                              | Sec 54(1)                      | 2/4/2026 | 1.bookmarking mandatory 2.pagination missing in index 3.compliance order missing in pdf                                        | Adityamadaan |
| 563 | 2/9/2026  | 0710102003452026(No.of Docs 1) | 0710102003452026/1 | COMPANY PETITION (COMPANIES ACT)/3(ND)2026              | MR. SP. VENKATACHALAM VS. MUFG INTIME INDIA PRIVATE LIMITED        | Sec. 58(3),Sec. 59             | 2/4/2026 | 1.affidavit notary missing in pdf 2.need all pages sign in pdf                                                                 | JAGANNATHAN  |
|     | 2/9/2026  | 0710102003452026(No.of Docs 1) | 0710102003452026/1 | COMPANY PETITION (COMPANIES ACT)/3(ND)2026              | MR. SP. VENKATACHALAM VS. MUFG INTIME INDIA PRIVATE LIMITED        | Sec. 58(3),Sec. 59             | 2/4/2026 | 1.affidavit notary missing in pdf 2.need all pages sign in pdf                                                                 | JAGANNATHAN  |
| 564 | 2/9/2026  | 0710102003452026(No.of Docs 1) | 0710102003452026/1 | COMPANY PETITION (COMPANIES ACT)/3(ND)2026              | MR. SP. VENKATACHALAM VS. MUFG INTIME INDIA PRIVATE LIMITED        | Sec. 58(3),Sec. 59             | 2/4/2026 | 1.affidavit notary missing in pdf 2.need all pages sign in pdf                                                                 | JAGANNATHAN  |
|     | 2/9/2026  | 0710102003452026(No.of Docs 1) | 0710102003452026/1 | COMPANY PETITION (COMPANIES ACT)/3(ND)2026              | MR. SP. VENKATACHALAM VS. MUFG INTIME INDIA PRIVATE LIMITED        | Sec. 58(3),Sec. 59             | 2/4/2026 | 1.affidavit notary missing in pdf 2.need all pages sign in pdf                                                                 | JAGANNATHAN  |
| 565 | 2/3/2026  | 0710102097272025(No.of Docs 2) | 0710102097272025/1 | COMPANY PETITION IB (IBC)/653(ND)2025                   | EQUENTIA FINANCIAL SERVICE PRIVATE LIMITED VS. SRI NARAIN AGGARWAL | Section 95(1)                  | 2/4/2026 | No of objection 1. Wrong file, Kindly file IA                                                                                  | 9873-050004  |
|     | 2/2/2026  | 0710102002022026(No.of Docs 3) | 0710102002022026/1 | COMPANY PETITION IB (IBC)/27(ND)2026                    | LONDON IP INDIA PRIVATE LIMITED                                    | IBC Section 59                 | 2/4/2026 | 1.extra pdf remove submit final pdf 2.proof of service required                                                                |              |
| 566 | 2/2/2026  | 0710102002022026(No.of Docs 3) | 0710102002022026/1 | COMPANY PETITION IB (IBC)/27(ND)2026                    | LONDON IP INDIA PRIVATE LIMITED                                    | IBC Section 59                 | 2/4/2026 | 1.extra pdf remove submit final pdf 2.proof of service required                                                                |              |
|     | 2/2/2026  | 0710102002022026(No.of Docs 3) | 0710102002022026/1 | COMPANY PETITION IB (IBC)/27(ND)2026                    | LONDON IP INDIA PRIVATE LIMITED                                    | IBC Section 59                 | 2/4/2026 | 1.extra pdf remove submit final pdf 2.proof of service required                                                                |              |
| 567 | 12/5/2025 | 0710102090982025(No.of Docs 3) | 0710102090982025/1 | COMPANY APPLICATION(COMPANIES ACT)/245(ND)2025          | TANUJA CHOUDHARY VS. SANGEETA BATRA                                | Rule 11 of NCLT                | 2/4/2026 | 1.put the ticket blank side court fee                                                                                          | advocated186 |
|     | 12/5/2025 | 0710102090982025(No.of Docs 3) | 0710102090982025/1 | COMPANY APPLICATION(COMPANIES ACT)/245(ND)2025          | TANUJA CHOUDHARY VS. SANGEETA BATRA                                | Rule 11 of NCLT                | 2/4/2026 | 1.put the ticket blank side court fee                                                                                          | advocated186 |
| 568 | 12/5/2025 | 0710102090982025(No.of Docs 3) | 0710102090982025/1 | COMPANY APPLICATION(COMPANIES ACT)/245(ND)2025          | TANUJA CHOUDHARY VS. SANGEETA BATRA                                | Rule 11 of NCLT                | 2/4/2026 | 1.put the ticket blank side court fee                                                                                          | advocated186 |
|     | 12/5/2025 | 0710102090982025(No.of Docs 3) | 0710102090982025/1 | COMPANY APPLICATION(COMPANIES ACT)/245(ND)2025          | TANUJA CHOUDHARY VS. SANGEETA BATRA                                | Rule 11 of NCLT                | 2/4/2026 | 1.put the ticket blank side court fee                                                                                          | advocated186 |
| 569 | 12/5/2025 | 0710102090982025(No.of Docs 3) | 0710102090982025/1 | COMPANY APPLICATION(COMPANIES ACT)/245(ND)2025          | TANUJA CHOUDHARY VS. SANGEETA BATRA                                | Rule 11 of NCLT                | 2/4/2026 | 1.put the ticket blank side court fee                                                                                          | advocated186 |
|     | 12/5/2025 | 0710102090982025(No.of Docs 3) | 0710102090982025/1 | COMPANY APPLICATION(COMPANIES ACT)/245(ND)2025          | TANUJA CHOUDHARY VS. SANGEETA BATRA                                | Rule 11 of NCLT                | 2/4/2026 | 1.put the ticket blank side court fee                                                                                          | advocated186 |
| 570 | 2/3/2026  | 0710102040252025(No.of Docs 1) | 0710102040252025/4 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/47(ND)2025 | GYAN ENTERPRISES PRIVATE LIMITED                                   | Sub-section (I) of section 230 | 2/4/2026 | No of objection 1. Kindly attach latest compliance order.                                                                      | D4202007     |
|     | 12/5/2025 | 0710102090982025(No.of Docs 3) | 0710102090982025/1 | COMPANY APPLICATION(COMPANIES ACT)/245(ND)2025          | TANUJA CHOUDHARY VS. SANGEETA BATRA                                | Rule 11 of NCLT                | 2/4/2026 | 1.put the ticket blank side court fee                                                                                          | advocated186 |
| 571 | 12/5/2025 | 0710102090982025(No.of Docs 3) | 0710102090982025/1 | COMPANY APPLICATION(COMPANIES ACT)/245(ND)2025          | TANUJA CHOUDHARY VS. SANGEETA BATRA                                | Rule 11 of NCLT                | 2/4/2026 | 1.put the ticket blank side court fee                                                                                          | advocated186 |
|     | 12/5/2025 | 0710102090982025(No.of Docs 3) | 0710102090982025/1 | COMPANY APPLICATION(COMPANIES ACT)/245(ND)2025          | TANUJA CHOUDHARY VS. SANGEETA BATRA                                | Rule 11 of NCLT                | 2/4/2026 | 1.put the ticket blank side court fee                                                                                          | advocated186 |
| 572 | 12/5/2025 | 0710102090982025(No.of Docs 3) | 0710102090982025/1 | COMPANY APPLICATION(COMPANIES ACT)/245(ND)2025          | TANUJA CHOUDHARY VS. SANGEETA BATRA                                | Rule 11 of NCLT                | 2/4/2026 | 1.put the ticket blank side court fee                                                                                          | advocated186 |

|     |           |                                |                    |                                                |                                                                                   |                                  |          |                                                           |                     |
|-----|-----------|--------------------------------|--------------------|------------------------------------------------|-----------------------------------------------------------------------------------|----------------------------------|----------|-----------------------------------------------------------|---------------------|
| 573 | 12/5/2025 | 0710102090982025(No.of Docs 3) | 0710102090982025/1 | COMPANY APPLICATION(COMPANIES ACT)/245(ND)2025 | TANUJA CHOUDHARY VS. SANGEETA BATRA                                               | Rule 11 of NCLT                  | 2/4/2026 | 1.put the ticket blank side court fee                     | advocated186        |
|     | 12/5/2025 | 0710102090982025(No.of Docs 3) | 0710102090982025/1 | COMPANY APPLICATION(COMPANIES ACT)/245(ND)2025 | TANUJA CHOUDHARY VS. SANGEETA BATRA                                               | Rule 11 of NCLT                  | 2/4/2026 | 1.put the ticket blank side court fee                     | advocated186        |
|     | 12/5/2025 | 0710102090982025(No.of Docs 3) | 0710102090982025/1 | COMPANY APPLICATION(COMPANIES ACT)/245(ND)2025 | TANUJA CHOUDHARY VS. SANGEETA BATRA                                               | Rule 11 of NCLT                  | 2/4/2026 | 1.put the ticket blank side court fee                     | advocated186        |
| 574 | 12/5/2025 | 0710102090982025(No.of Docs 3) | 0710102090982025/1 | COMPANY APPLICATION(COMPANIES ACT)/245(ND)2025 | TANUJA CHOUDHARY VS. SANGEETA BATRA                                               | Rule 11 of NCLT                  | 2/4/2026 | 1.put the ticket blank side court fee                     | advocated186        |
| 575 | 12/5/2025 | 0710102090982025(No.of Docs 3) | 0710102090982025/1 | COMPANY APPLICATION(COMPANIES ACT)/245(ND)2025 | TANUJA CHOUDHARY VS. SANGEETA BATRA                                               | Rule 11 of NCLT                  | 2/4/2026 | 1.put the ticket blank side court fee                     | advocated186        |
|     | 2/3/2026  | 0710102053842025(No.of Docs 1) | 0710102053842025/4 | COMPANY PETITION IB (IBC)/402(ND)2025          | UNIQUE ENGINEERS LIMITED VS. DEEPAK BUILDERS & ENGINEERS INDIA LIMITED            | IBC Under Sec 9                  | 2/4/2026 | No of objection 1. Kindly attach latest compliance order. | Raghav6247          |
|     | 2/3/2026  | 0710102053842025(No.of Docs 1) | 0710102053842025/4 | COMPANY PETITION IB (IBC)/402(ND)2025          | UNIQUE ENGINEERS LIMITED VS. DEEPAK BUILDERS & ENGINEERS INDIA LIMITED            | IBC Under Sec 9                  | 2/4/2026 | No of objection 1. Kindly attach latest compliance order. | Raghav6247          |
| 576 | 2/3/2026  | 0710102053842025(No.of Docs 1) | 0710102053842025/4 | COMPANY PETITION IB (IBC)/402(ND)2025          | UNIQUE ENGINEERS LIMITED VS. DEEPAK BUILDERS & ENGINEERS INDIA LIMITED            | IBC Under Sec 9                  | 2/4/2026 | No of objection 1. Kindly attach latest compliance order. | Raghav6247          |
| 577 | 2/3/2026  | 0710102053842025(No.of Docs 1) | 0710102053842025/4 | COMPANY PETITION IB (IBC)/402(ND)2025          | UNIQUE ENGINEERS LIMITED VS. DEEPAK BUILDERS & ENGINEERS INDIA LIMITED            | IBC Under Sec 9                  | 2/4/2026 | No of objection 1. Kindly attach latest compliance order. | Raghav6247          |
|     | 2/3/2026  | 0710102053842025(No.of Docs 1) | 0710102053842025/4 | COMPANY PETITION IB (IBC)/402(ND)2025          | UNIQUE ENGINEERS LIMITED VS. DEEPAK BUILDERS & ENGINEERS INDIA LIMITED            | IBC Under Sec 9                  | 2/4/2026 | No of objection 1. Kindly attach latest compliance order. | Raghav6247          |
|     | 2/3/2026  | 0710102053842025(No.of Docs 1) | 0710102053842025/4 | COMPANY PETITION IB (IBC)/402(ND)2025          | UNIQUE ENGINEERS LIMITED VS. DEEPAK BUILDERS & ENGINEERS INDIA LIMITED            | IBC Under Sec 9                  | 2/4/2026 | No of objection 1. Kindly attach latest compliance order. | Raghav6247          |
| 578 | 2/3/2026  | 0710102053842025(No.of Docs 1) | 0710102053842025/4 | COMPANY PETITION IB (IBC)/402(ND)2025          | UNIQUE ENGINEERS LIMITED VS. DEEPAK BUILDERS & ENGINEERS INDIA LIMITED            | IBC Under Sec 9                  | 2/4/2026 | No of objection 1. Kindly attach latest compliance order. | Raghav6247          |
| 579 | 2/3/2026  | 0710102053842025(No.of Docs 1) | 0710102053842025/4 | COMPANY PETITION IB (IBC)/402(ND)2025          | UNIQUE ENGINEERS LIMITED VS. DEEPAK BUILDERS & ENGINEERS INDIA LIMITED            | IBC Under Sec 9                  | 2/4/2026 | No of objection 1. Kindly attach latest compliance order. | Raghav6247          |
|     | 2/3/2026  | 0710102053842025(No.of Docs 1) | 0710102053842025/4 | COMPANY PETITION IB (IBC)/402(ND)2025          | UNIQUE ENGINEERS LIMITED VS. DEEPAK BUILDERS & ENGINEERS INDIA LIMITED            | IBC Under Sec 9                  | 2/4/2026 | No of objection 1. Kindly attach latest compliance order. | Raghav6247          |
|     | 2/3/2026  | 0710102054882025(No.of Docs 1) | 0710102054882025/1 | COMPANY APPEAL(COMPANIES ACT)/92(ND)2025       | INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (FLORRY QUOTES MARKETING PVT. LTD.) | Sec 252 (3) - By Government Body | 2/4/2026 | No of objection 1. Kindly attach latest compliance order. | itdpuneetrai        |
| 580 | 2/3/2026  | 0710102059352025(No.of Docs 2) | 0710102059352025/2 | INTERLOCUTORY APPLICATION (I.B.C)/3348(ND)2025 | M/S. HT MEDIA LIMITED VS. M/S INTERNATIONAL RECREATION AND AMUSEMENT LIMITED      | Sec 60(5)                        | 2/4/2026 | No of objection 1. Kindly attach latest compliance order. | mohit_mimansa       |
| 581 | 1/27/2026 | 0710102059922025(No.of Docs 2) | 0710102059922025/4 | INTERLOCUTORY APPLICATION (I.B.C)/3396(ND)2025 | IFCI LTD VS. M.SANDEEP GOEL                                                       | Sec 60(5)                        | 2/4/2026 | 1.compliance order missing in pdf                         | Innovatuslawoffices |
|     | 1/27/2026 | 0710102059922025(No.of Docs 2) | 0710102059922025/4 | INTERLOCUTORY APPLICATION (I.B.C)/3396(ND)2025 | IFCI LTD VS. M.SANDEEP GOEL                                                       | Sec 60(5)                        | 2/4/2026 | 1.compliance order missing in pdf                         | Innovatuslawoffices |
|     | 1/27/2026 | 0710102059922025(No.of Docs 2) | 0710102059922025/4 | INTERLOCUTORY APPLICATION (I.B.C)/3396(ND)2025 | IFCI LTD VS. M.SANDEEP GOEL                                                       | Sec 60(5)                        | 2/4/2026 | 1.compliance order missing in pdf                         | Innovatuslawoffices |
| 582 | 1/27/2026 | 0710102059922025(No.of Docs 2) | 0710102059922025/4 | INTERLOCUTORY APPLICATION (I.B.C)/3396(ND)2025 | IFCI LTD VS. M.SANDEEP GOEL                                                       | Sec 60(5)                        | 2/4/2026 | 1.compliance order missing in pdf                         | Innovatuslawoffices |
| 583 | 1/27/2026 | 0710102059922025(No.of Docs 2) | 0710102059922025/2 | INTERLOCUTORY APPLICATION (I.B.C)/3396(ND)2025 | IFCI LTD VS. M.SANDEEP GOEL                                                       | Sec 60(5)                        | 2/4/2026 | 1.compliance order missing in pdf                         | Innovatuslawoffices |
|     | 1/27/2026 | 0710102059922025(No.of Docs 2) | 0710102059922025/2 | INTERLOCUTORY APPLICATION (I.B.C)/3396(ND)2025 | IFCI LTD VS. M.SANDEEP GOEL                                                       | Sec 60(5)                        | 2/4/2026 | 1.compliance order missing in pdf                         | Innovatuslawoffices |
|     | 1/27/2026 | 0710102059922025(No.of Docs 2) | 0710102059922025/2 | INTERLOCUTORY APPLICATION (I.B.C)/3396(ND)2025 | IFCI LTD VS. M.SANDEEP GOEL                                                       | Sec 60(5)                        | 2/4/2026 | 1.compliance order missing in pdf                         | Innovatuslawoffices |
| 584 | 1/27/2026 | 0710102059922025(No.of Docs 2) | 0710102059922025/2 | INTERLOCUTORY APPLICATION (I.B.C)/3396(ND)2025 | IFCI LTD VS. M.SANDEEP GOEL                                                       | Sec 60(5)                        | 2/4/2026 | 1.compliance order missing in pdf                         | Innovatuslawoffices |
| 585 | 1/27/2026 | 0710102059922025(No.of Docs 2) | 0710102059922025/2 | INTERLOCUTORY APPLICATION (I.B.C)/3396(ND)2025 | IFCI LTD VS. M.SANDEEP GOEL                                                       | Sec 60(5)                        | 2/4/2026 | 1.compliance order missing in pdf                         | Innovatuslawoffices |
|     | 1/27/2026 | 0710102059922025(No.of Docs 2) | 0710102059922025/2 | INTERLOCUTORY APPLICATION (I.B.C)/3396(ND)2025 | IFCI LTD VS. M.SANDEEP GOEL                                                       | Sec 60(5)                        | 2/4/2026 | 1.compliance order missing in pdf                         | Innovatuslawoffices |
|     | 1/27/2026 | 0710102059922025(No.of Docs 2) | 0710102059922025/2 | INTERLOCUTORY APPLICATION (I.B.C)/3396(ND)2025 | IFCI LTD VS. M.SANDEEP GOEL                                                       | Sec 60(5)                        | 2/4/2026 | 1.compliance order missing in pdf                         | Innovatuslawoffices |

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| 586 | 1/27/2026 | 0710102059922025(No.of Docs 2) | 0710102059922025/2   | INTERLOCUTORY APPLICATION (I.B.C)/3396(ND)/2025 | IFCI LTD VS. M.SANDEEP GOEL                                                                                 | Sec 60(5)               | 2/4/2026 | 1.compliance order missing in pdf                                                                                                                                                                               | Innovatuslawoffices  |
| 587 | 1/27/2026 | 0710102059922025(No.of Docs 2) | 0710102059922025/2   | INTERLOCUTORY APPLICATION (I.B.C)/3396(ND)/2025 | IFCI LTD VS. M.SANDEEP GOEL                                                                                 | Sec 60(5)               | 2/4/2026 | 1.compliance order missing in pdf                                                                                                                                                                               | Innovatuslawoffices  |
|     | 1/27/2026 | 0710102059922025(No.of Docs 2) | 0710102059922025/4   | INTERLOCUTORY APPLICATION (I.B.C)/3396(ND)/2025 | IFCI LTD VS. M.SANDEEP GOEL                                                                                 | Sec 60(5)               | 2/4/2026 | 1.compliance order missing in pdf                                                                                                                                                                               | Innovatuslawoffices  |
|     | 1/27/2026 | 0710102059922025(No.of Docs 2) | 0710102059922025/4   | INTERLOCUTORY APPLICATION (I.B.C)/3396(ND)/2025 | IFCI LTD VS. M.SANDEEP GOEL                                                                                 | Sec 60(5)               | 2/4/2026 | 1.compliance order missing in pdf                                                                                                                                                                               | Innovatuslawoffices  |
| 588 | 1/27/2026 | 0710102059922025(No.of Docs 2) | 0710102059922025/4   | INTERLOCUTORY APPLICATION (I.B.C)/3396(ND)/2025 | IFCI LTD VS. M.SANDEEP GOEL                                                                                 | Sec 60(5)               | 2/4/2026 | 1.compliance order missing in pdf                                                                                                                                                                               | Innovatuslawoffices  |
| 589 | 1/27/2026 | 0710102059922025(No.of Docs 2) | 0710102059922025/4   | INTERLOCUTORY APPLICATION (I.B.C)/3396(ND)/2025 | IFCI LTD VS. M.SANDEEP GOEL                                                                                 | Sec 60(5)               | 2/4/2026 | 1.compliance order missing in pdf                                                                                                                                                                               | Innovatuslawoffices  |
|     | 1/27/2026 | 0710102059922025(No.of Docs 2) | 0710102059922025/4   | INTERLOCUTORY APPLICATION (I.B.C)/3396(ND)/2025 | IFCI LTD VS. M.SANDEEP GOEL                                                                                 | Sec 60(5)               | 2/4/2026 | 1.compliance order missing in pdf                                                                                                                                                                               | Innovatuslawoffices  |
|     | 2/2/2026  | 0710102088672025(No.of Docs 2) | 0710102088672025/3   | INTERLOCUTORY APPLICATION (I.B.C)/5172(ND)/2025 | STATE BANK OF INDIA VS. YOGESH KUMAR BHATIA                                                                 | Section 123,Section 123 | 2/4/2026 | 1.need all pages sign in pdf 2.vakalatanama copy missing in pdf 3.compliance order missing in pdf                                                                                                               | advnikhilrawat       |
| 590 | 2/2/2026  | 0710102088672025(No.of Docs 2) | 0710102088672025/3   | INTERLOCUTORY APPLICATION (I.B.C)/5172(ND)/2025 | STATE BANK OF INDIA VS. YOGESH KUMAR BHATIA                                                                 | Section 123,Section 123 | 2/4/2026 | 1.need all pages sign in pdf 2.vakalatanama copy missing in pdf 3.compliance order missing in pdf                                                                                                               | advnikhilrawat       |
| 591 | 2/2/2026  | 0710102088672025(No.of Docs 2) | 0710102088672025/3   | INTERLOCUTORY APPLICATION (I.B.C)/5172(ND)/2025 | STATE BANK OF INDIA VS. YOGESH KUMAR BHATIA                                                                 | Section 123,Section 123 | 2/4/2026 | 1.need all pages sign in pdf 2.vakalatanama copy missing in pdf 3.compliance order missing in pdf                                                                                                               | advnikhilrawat       |
|     | 2/2/2026  | 0710102088672025(No.of Docs 2) | 0710102088672025/3   | INTERLOCUTORY APPLICATION (I.B.C)/5172(ND)/2025 | STATE BANK OF INDIA VS. YOGESH KUMAR BHATIA                                                                 | Section 123,Section 123 | 2/4/2026 | 1.need all pages sign in pdf 2.vakalatanama copy missing in pdf 3.compliance order missing in pdf                                                                                                               | advnikhilrawat       |
|     | 2/3/2026  | 0710102067292025(No.of Docs 2) | 0710102067292025/4   | COMPANY PETITION (COMPANIES ACT)/126(ND)/2025   | TARUN SETH VS. SRISHTI TARWANI                                                                              | Sec. 241(1),Sec. 242(4) | 2/4/2026 | No of objection 1.Copy of vakalatnama missed                                                                                                                                                                    | advgeetahuja         |
| 592 | 2/6/2026  | 0710102083212025(No.of Docs 2) | 0710102083212025/3   | COMPANY PETITION IB (IBC)/538(ND)/2025          | BAA TELEVISION NETWORK PRIVATE LIMITED VS. CMYK PRINTECH LIMITED                                            | IBC Under Sec 9         | 2/4/2026 | 1.extra pdf remove submit final pdf 2.counse details sign missing in index 3.need all pages sign in pdf 4.vakalatanama copy missing in pdf 5.compliance order missing in pdf 6.proof of service required in pdf | Lexsterlaw           |
| 593 | 2/6/2026  | 0710102083212025(No.of Docs 2) | 0710102083212025/3   | COMPANY PETITION IB (IBC)/538(ND)/2025          | BAA TELEVISION NETWORK PRIVATE LIMITED VS. CMYK PRINTECH LIMITED                                            | IBC Under Sec 9         | 2/4/2026 | 1.extra pdf remove submit final pdf 2.counse details sign missing in index 3.need all pages sign in pdf 4.vakalatanama copy missing in pdf 5.compliance order missing in pdf 6.proof of service required in pdf | Lexsterlaw           |
|     | 2/6/2026  | 0710102083212025(No.of Docs 2) | 0710102083212025/3   | COMPANY PETITION IB (IBC)/538(ND)/2025          | BAA TELEVISION NETWORK PRIVATE LIMITED VS. CMYK PRINTECH LIMITED                                            | IBC Under Sec 9         | 2/4/2026 | 1.extra pdf remove submit final pdf 2.counse details sign missing in index 3.need all pages sign in pdf 4.vakalatanama copy missing in pdf 5.compliance order missing in pdf 6.proof of service required in pdf | Lexsterlaw           |
|     | 2/6/2026  | 0710102083212025(No.of Docs 2) | 0710102083212025/3   | COMPANY PETITION IB (IBC)/538(ND)/2025          | BAA TELEVISION NETWORK PRIVATE LIMITED VS. CMYK PRINTECH LIMITED                                            | IBC Under Sec 9         | 2/4/2026 | 1.extra pdf remove submit final pdf 2.counse details sign missing in index 3.need all pages sign in pdf 4.vakalatanama copy missing in pdf 5.compliance order missing in pdf 6.proof of service required in pdf | Lexsterlaw           |
| 594 | 2/2/2026  | 0710102070622025(No.of Docs 2) | 0710102070622025/1   | COMPANY PETITION IB (IBC)/535(ND)/2025          | SIKKA HOMES PRIVATE LIMITED VS. HC INFRACITY PRIVATE LIMITED                                                | IBC under Sec 7         | 2/3/2026 | 1. bookmarking and index mandatory. 2. kindly attach the latest compliance order. 3. Counsel details and sign missed in index and PDF.                                                                          | babuanish2@gmail.com |
| 595 | 1/22/2026 | 0710102116482020(No.of Docs 2) | 0710102116482020/10  | INTERLOCUTORY APPLICATION (I.B.C)/5625(ND)/2020 | AKHILESH KUMAR GUPTA VS. EASYTECH GLOBAL PRIVATE LIMITED                                                    | Sec 54(1)               | 2/3/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order                                                                                                     | eminds@ncit          |
|     | 1/22/2026 | 0710102116482020(No.of Docs 2) | 0710102116482020/10  | INTERLOCUTORY APPLICATION (I.B.C)/5625(ND)/2020 | AKHILESH KUMAR GUPTA VS. EASYTECH GLOBAL PRIVATE LIMITED                                                    | Sec 54(1)               | 2/3/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order                                                                                                     | eminds@ncit          |
|     | 1/22/2026 | 0710102116482020(No.of Docs 2) | 0710102116482020/10  | INTERLOCUTORY APPLICATION (I.B.C)/5625(ND)/2020 | AKHILESH KUMAR GUPTA VS. EASYTECH GLOBAL PRIVATE LIMITED                                                    | Sec 54(1)               | 2/3/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order                                                                                                     | eminds@ncit          |
| 596 | 1/22/2026 | 0710102116482020(No.of Docs 2) | 0710102116482020/10  | INTERLOCUTORY APPLICATION (I.B.C)/5625(ND)/2020 | AKHILESH KUMAR GUPTA VS. EASYTECH GLOBAL PRIVATE LIMITED                                                    | Sec 54(1)               | 2/3/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order                                                                                                     | eminds@ncit          |
| 597 | 1/28/2026 | 0710102098502025(No.of Docs 2) | 0710102098502025/1   | COMPANY APPLICATION(COMPANIES ACT)/262(PB)/2025 | CJ INTERNATIONAL HOTELS LTD VS. SATWANT SINGH                                                               | Rule 11 of NCLT         | 2/3/2026 | 1. copy of vakalatnama missed in PDF. 2. kindly attach the compliance order.                                                                                                                                    | akshaygupta          |
|     | 1/29/2026 | 0710102096072025(No.of Docs 1) | 0710102096072025/1   | COMPANY PETITION (COMPANIES ACT)/186(PB)/2025   | RAM SWAROOP AGARWAL & OTHERS VS. POLURI MARUTI VENKATA SUBBA RAO (LIQUIDATOR) & OTHERS                      | Sec. 245                | 2/3/2026 | No of objection 1. Kindly attach latest compliance order.                                                                                                                                                       | Riyadhingra          |
|     | 1/29/2026 | 0710102096072025(No.of Docs 1) | 0710102096072025/1   | COMPANY PETITION (COMPANIES ACT)/186(PB)/2025   | RAM SWAROOP AGARWAL & OTHERS VS. POLURI MARUTI VENKATA SUBBA RAO (LIQUIDATOR) & OTHERS                      | Sec. 245                | 2/3/2026 | No of objection 1. Kindly attach latest compliance order.                                                                                                                                                       | Riyadhingra          |
| 598 | 2/10/2026 | 0710102032642023(No.of Docs 5) | 0710102032642023/100 | COMPANY PETITION (COMPANIES ACT)/105(ND)/2023   | SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED | Sec 241 (2)             | 2/3/2026 | 1.all document separately file                                                                                                                                                                                  | sfionclt             |
| 599 | 2/10/2026 | 0710102032642023(No.of Docs 5) | 0710102032642023/100 | COMPANY PETITION (COMPANIES ACT)/105(ND)/2023   | SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED | Sec 241 (2)             | 2/3/2026 | 1.all document separately file                                                                                                                                                                                  | sfionclt             |
|     | 2/10/2026 | 0710102032642023(No.of Docs 5) | 0710102032642023/100 | COMPANY PETITION (COMPANIES ACT)/105(ND)/2023   | SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED | Sec 241 (2)             | 2/3/2026 | 1.all document separately file                                                                                                                                                                                  | sfionclt             |

|     |           |                                |                      |                                                 |                                                                                                             |                                             |          |                                                                                                                                                                                                                                                                                                                                              |                  |
|-----|-----------|--------------------------------|----------------------|-------------------------------------------------|-------------------------------------------------------------------------------------------------------------|---------------------------------------------|----------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|
| 600 | 1/29/2026 | 0710102096072025(No.of Docs 1) | 0710102096072025/1   | COMPANY PETITION (COMPANIES ACT)/186(PB)2025    | RAM SWAROOP AGARWAL & OTHERS VS. POLURI MARUTI VENKATA SUBBA RAO (LIQUIDATOR) & OTHERS                      | Sec. 245                                    | 2/3/2026 | No of objection 1. Kindly attach latest compliance order.                                                                                                                                                                                                                                                                                    | Riyadhingra      |
|     | 2/10/2026 | 0710102032642023(No.of Docs 5) | 0710102032642023/100 | COMPANY PETITION (COMPANIES ACT)/105(ND)2023    | SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED | Sec 241 (2)                                 | 2/3/2026 | 1.all document separately file                                                                                                                                                                                                                                                                                                               | sfionclt         |
| 601 | 2/2/2026  | 0710102038082023(No.of Docs 7) | 0710102038082023/8   | INTERLOCUTORY APPLICATION (I.B.C)/2807(ND)2023  | ROHIT SEHGAL VS RAM LAL GUPTA                                                                               | Application under any other provisions- IBC | 2/3/2026 | 1.double pagination wrong in pdf 2.compliance order missing in pdf 3. this pages is blank no 168,193,195,197,199,201, 4.this pages is not clear no 179,181,185,187,189,191, 212 to 238. 271,337,340,343,344,351, 355 to 393.435 to 542. 550 to 587. 4.volume 5 double uploaded 5.extra pdf remove submit final pdf 6.volume 6 missing in pdf | abhi4064         |
| 602 | 2/1/2026  | 0710102111552025(No.of Docs 1) | 0710102111552025/3   | CONTEMPT PETITION (IBC)/57(ND)2025              | MR. RANJAN CHAKRABORTI VS. VINEET GUPTA RESOLUTION PROFESSIONAL                                             | Rule 11 of NCLT, 2016                       | 2/3/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order                                                                                                                                                                                                                                  | RAKESHBHATIA@123 |
|     | 2/1/2026  | 0710102111552025(No.of Docs 1) | 0710102111552025/3   | CONTEMPT PETITION (IBC)/57(ND)2025              | MR. RANJAN CHAKRABORTI VS. VINEET GUPTA RESOLUTION PROFESSIONAL                                             | Rule 11 of NCLT, 2016                       | 2/3/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order                                                                                                                                                                                                                                  | RAKESHBHATIA@123 |
| 603 | 2/1/2026  | 0710102111552025(No.of Docs 1) | 0710102111552025/3   | CONTEMPT PETITION (IBC)/57(ND)2025              | MR. RANJAN CHAKRABORTI VS. VINEET GUPTA RESOLUTION PROFESSIONAL                                             | Rule 11 of NCLT, 2016                       | 2/3/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order                                                                                                                                                                                                                                  | RAKESHBHATIA@123 |
|     | 2/1/2026  | 0710102111552025(No.of Docs 1) | 0710102111552025/3   | CONTEMPT PETITION (IBC)/57(ND)2025              | MR. RANJAN CHAKRABORTI VS. VINEET GUPTA RESOLUTION PROFESSIONAL                                             | Rule 11 of NCLT, 2016                       | 2/3/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order                                                                                                                                                                                                                                  | RAKESHBHATIA@123 |
| 604 | 1/29/2026 | 0710102096072025(No.of Docs 1) | 0710102096072025/1   | COMPANY PETITION (COMPANIES ACT)/186(PB)2025    | RAM SWAROOP AGARWAL & OTHERS VS. POLURI MARUTI VENKATA SUBBA RAO (LIQUIDATOR) & OTHERS                      | Sec. 245                                    | 2/3/2026 | No of objection 1. Kindly attach latest compliance order.                                                                                                                                                                                                                                                                                    | Riyadhingra      |
|     | 2/3/2026  | 0710102111082025(No.of Docs 1) | 0710102111082025/1   | INTERLOCUTORY APPLICATION (I.B.C)/6230(ND)2025  | UCO BANK VS. RAVI SHAH                                                                                      | Application under any other provisions- IBC | 2/3/2026 | 1. bookmarking and index mandatory. 2. kindly attach the latest compliance order.                                                                                                                                                                                                                                                            | Avdresh Varshney |
| 605 | 1/23/2026 | 0710102080522025(No.of Docs 2) | 0710102080522025/2   | INTERLOCUTORY APPLICATION (I.B.C)/4652(ND)2025  | ANIL KOHLI VS. MR. VERINDER KUMAR CHHABRA                                                                   | Application under any other provisions- IBC | 2/3/2026 | 1.compliance order the last order required in pdf                                                                                                                                                                                                                                                                                            | chiramritlaw     |
|     | 1/23/2026 | 0710102080522025(No.of Docs 2) | 0710102080522025/2   | INTERLOCUTORY APPLICATION (I.B.C)/4652(ND)2025  | ANIL KOHLI VS. MR. VERINDER KUMAR CHHABRA                                                                   | Application under any other provisions- IBC | 2/3/2026 | 1.compliance order the last order required in pdf                                                                                                                                                                                                                                                                                            | chiramritlaw     |
| 606 | 1/23/2026 | 0710102080522025(No.of Docs 2) | 0710102080522025/2   | INTERLOCUTORY APPLICATION (I.B.C)/4652(ND)2025  | ANIL KOHLI VS. MR. VERINDER KUMAR CHHABRA                                                                   | Application under any other provisions- IBC | 2/3/2026 | 1.compliance order the last order required in pdf                                                                                                                                                                                                                                                                                            | chiramritlaw     |
|     | 1/23/2026 | 0710102080522025(No.of Docs 2) | 0710102080522025/2   | INTERLOCUTORY APPLICATION (I.B.C)/4652(ND)2025  | ANIL KOHLI VS. MR. VERINDER KUMAR CHHABRA                                                                   | Application under any other provisions- IBC | 2/3/2026 | 1.compliance order the last order required in pdf                                                                                                                                                                                                                                                                                            | chiramritlaw     |
| 607 | 1/23/2026 | 0710102080522025(No.of Docs 2) | 0710102080522025/2   | INTERLOCUTORY APPLICATION (I.B.C)/4652(ND)2025  | ANIL KOHLI VS. MR. VERINDER KUMAR CHHABRA                                                                   | Application under any other provisions- IBC | 2/3/2026 | 1.compliance order the last order required in pdf                                                                                                                                                                                                                                                                                            | chiramritlaw     |
|     | 1/23/2026 | 0710102080522025(No.of Docs 2) | 0710102080522025/2   | INTERLOCUTORY APPLICATION (I.B.C)/4652(ND)2025  | ANIL KOHLI VS. MR. VERINDER KUMAR CHHABRA                                                                   | Application under any other provisions- IBC | 2/3/2026 | 1.compliance order the last order required in pdf                                                                                                                                                                                                                                                                                            | chiramritlaw     |
| 608 | 1/23/2026 | 0710102080522025(No.of Docs 2) | 0710102080522025/2   | INTERLOCUTORY APPLICATION (I.B.C)/4652(ND)2025  | ANIL KOHLI VS. MR. VERINDER KUMAR CHHABRA                                                                   | Application under any other provisions- IBC | 2/3/2026 | 1.compliance order the last order required in pdf                                                                                                                                                                                                                                                                                            | chiramritlaw     |
|     | 1/23/2026 | 0710102080522025(No.of Docs 2) | 0710102080522025/2   | INTERLOCUTORY APPLICATION (I.B.C)/4652(ND)2025  | ANIL KOHLI VS. MR. VERINDER KUMAR CHHABRA                                                                   | Application under any other provisions- IBC | 2/3/2026 | 1.compliance order the last order required in pdf                                                                                                                                                                                                                                                                                            | chiramritlaw     |
| 609 | 1/23/2026 | 0710102080522025(No.of Docs 2) | 0710102080522025/2   | INTERLOCUTORY APPLICATION (I.B.C)/4652(ND)2025  | ANIL KOHLI VS. MR. VERINDER KUMAR CHHABRA                                                                   | Application under any other provisions- IBC | 2/3/2026 | 1.compliance order the last order required in pdf                                                                                                                                                                                                                                                                                            | chiramritlaw     |
|     | 1/23/2026 | 0710102080522025(No.of Docs 2) | 0710102080522025/2   | INTERLOCUTORY APPLICATION (I.B.C)/4652(ND)2025  | ANIL KOHLI VS. MR. VERINDER KUMAR CHHABRA                                                                   | Application under any other provisions- IBC | 2/3/2026 | 1.compliance order the last order required in pdf                                                                                                                                                                                                                                                                                            | chiramritlaw     |
| 610 | 1/23/2026 | 0710102080522025(No.of Docs 2) | 0710102080522025/2   | INTERLOCUTORY APPLICATION (I.B.C)/4652(ND)2025  | ANIL KOHLI VS. MR. VERINDER KUMAR CHHABRA                                                                   | Application under any other provisions- IBC | 2/3/2026 | 1.compliance order the last order required in pdf                                                                                                                                                                                                                                                                                            | chiramritlaw     |
|     | 1/23/2026 | 0710102080522025(No.of Docs 2) | 0710102080522025/2   | INTERLOCUTORY APPLICATION (I.B.C)/4652(ND)2025  | ANIL KOHLI VS. MR. VERINDER KUMAR CHHABRA                                                                   | Application under any other provisions- IBC | 2/3/2026 | 1.compliance order the last order required in pdf                                                                                                                                                                                                                                                                                            | chiramritlaw     |
| 611 | 1/23/2026 | 0710102080522025(No.of Docs 2) | 0710102080522025/2   | INTERLOCUTORY APPLICATION (I.B.C)/4652(ND)2025  | ANIL KOHLI VS. MR. VERINDER KUMAR CHHABRA                                                                   | Application under any other provisions- IBC | 2/3/2026 | 1.compliance order the last order required in pdf                                                                                                                                                                                                                                                                                            | chiramritlaw     |
|     | 1/23/2026 | 0710102080522025(No.of Docs 2) | 0710102080522025/2   | INTERLOCUTORY APPLICATION (I.B.C)/4652(ND)2025  | ANIL KOHLI VS. MR. VERINDER KUMAR CHHABRA                                                                   | Application under any other provisions- IBC | 2/3/2026 | 1.compliance order the last order required in pdf                                                                                                                                                                                                                                                                                            | chiramritlaw     |
| 612 | 1/30/2026 | 0710102113202025(No.of Docs 1) | 0710102113202025/2   | INTERLOCUTORY APPLICATION (I.B.C)/4(ND)2026     | PRADIP KUMAR VS. TECPRO SYSTEM LIMITED                                                                      | Section 60(5)                               | 2/2/2026 | No of objection 1. Pagination wrong in index and pdf 2. latest compliance order missed 3. Counsel details and sign missed in index.                                                                                                                                                                                                          | pradipkumar31    |
|     | 1/31/2026 | 0710102093432025(No.of Docs 2) | 0710102093432025/2   | COMPANY PETITION IB (IBC)/602(ND)2025           | DONWAR BROTHERS PRIVATE LIMITED VS. SUCCESS BUILDWELL PRIVATE LIMITED                                       | IBC Under Sec 9                             | 2/2/2026 | No of objection 1. Kindly attach latest compliance order.                                                                                                                                                                                                                                                                                    | rakesh@12        |
| 613 | 1/28/2026 | 0710102098602025(No.of Docs 2) | 0710102098602025/1   | COMPANY APPLICATION (COMPANIES ACT)/263(PB)2025 | HARJIT KAUR VS. SATWANT SINGH                                                                               | Rule 11 of NCLT                             | 2/2/2026 | 1. copy of vakalatnama missed in PDF. 2. kindly attach the compliance order.                                                                                                                                                                                                                                                                 | akshaygupta      |

|     |           |                                |                     |                                                |                                                                                               |                                              |          |                                                                                                                                                        |                  |
|-----|-----------|--------------------------------|---------------------|------------------------------------------------|-----------------------------------------------------------------------------------------------|----------------------------------------------|----------|--------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|
|     | 1/28/2026 | 0710102098822025(No.of Docs 2) | 0710102098822025/1  | COMPANY APPLICATION(COMPANIES ACT)/267(PB)2025 | GURVINDER PAL SAHI VS. SATWANT SINGH                                                          | Rule 11 of NCLT                              | 2/2/2026 | 1. Copy of vakalatnama missed in PDF. 2. kindly attach the latest compliance order as the matter is already listed after the attached mentioned order. | akshaygupta      |
| 614 | 1/29/2026 | 0710102059062025(No.of Docs 1) | 0710102059062025/2  | INTERLOCUTORY APPLICATION (I.B.C)/3412(ND)2025 | RACHNA GULLAH W/O RAJESH GULLAH VS. INDIAN OVERSEAS BANK                                      | Application under any other provisions - IBC | 2/2/2026 | No of objection 1. index and bookmarking missed 2. three rs court fees and 25 rs welfare ticket missed                                                 | akhil.shankhwar1 |
| 615 | 2/2/2026  | 0710102073852021(No.of Docs 2) | 0710102073852021/7  | INTERLOCUTORY APPLICATION (I.B.C)/4621(PB)2021 | VIKAS KATARIVA VS. M/S RUNEECHA TEXTILES LIMITED                                              | Sec 60(5)                                    | 2/2/2026 | 1. compliance order missing 2. sign missing                                                                                                            | Ruchira@CRG      |
| 616 | 1/29/2026 | 0710102060852021(No.of Docs 2) | 0710102060852021/2  | INTERLOCUTORY APPLICATION (I.B.C)/4391(PB)2021 | NARAIN SINGH AND ORS. VS. GANGA RAM AGARWAL                                                   | Sec 60(5)                                    | 2/2/2026 | 1.compliance order the last order required in pdf                                                                                                      | vivekamar95      |
| 617 | 1/29/2026 | 0710102002192021(No.of Docs 2) | 0710102002192021/2  | INTERLOCUTORY APPLICATION (I.B.C)/125(ND)2021  | VIVEK GAUR VS. SUNIL KUMAR JAIN                                                               | Sec 60(5)                                    | 2/2/2026 | 1.compliance order the last order required in pdf 2.proof of service missing in pdf                                                                    | vedalegal1       |
| 618 | 1/29/2026 | 0710102002192021(No.of Docs 2) | 0710102002192021/2  | INTERLOCUTORY APPLICATION (I.B.C)/125(ND)2021  | VIVEK GAUR VS. SUNIL KUMAR JAIN                                                               | Sec 60(5)                                    | 2/2/2026 | 1.compliance order the last order required in pdf 2.proof of service missing in pdf                                                                    | vedalegal1       |
| 619 | 1/29/2026 | 0710102002192021(No.of Docs 2) | 0710102002192021/2  | INTERLOCUTORY APPLICATION (I.B.C)/125(ND)2021  | VIVEK GAUR VS. SUNIL KUMAR JAIN                                                               | Sec 60(5)                                    | 2/2/2026 | 1.compliance order the last order required in pdf 2.proof of service missing in pdf                                                                    | vedalegal1       |
| 620 | 1/29/2026 | 0710102002192021(No.of Docs 2) | 0710102002192021/2  | INTERLOCUTORY APPLICATION (I.B.C)/125(ND)2021  | VIVEK GAUR VS. SUNIL KUMAR JAIN                                                               | Sec 60(5)                                    | 2/2/2026 | 1.compliance order the last order required in pdf 2.proof of service missing in pdf                                                                    | vedalegal1       |
| 621 | 1/29/2026 | 0710102002192021(No.of Docs 2) | 0710102002192021/2  | INTERLOCUTORY APPLICATION (I.B.C)/125(ND)2021  | VIVEK GAUR VS. SUNIL KUMAR JAIN                                                               | Sec 60(5)                                    | 2/2/2026 | 1.compliance order the last order required in pdf 2.proof of service missing in pdf                                                                    | vedalegal1       |
| 622 | 1/29/2026 | 0710102002192021(No.of Docs 2) | 0710102002192021/2  | INTERLOCUTORY APPLICATION (I.B.C)/125(ND)2021  | VIVEK GAUR VS. SUNIL KUMAR JAIN                                                               | Sec 60(5)                                    | 2/2/2026 | 1.compliance order the last order required in pdf 2.proof of service missing in pdf                                                                    | vedalegal1       |
| 623 | 1/29/2026 | 0710102002192021(No.of Docs 2) | 0710102002192021/2  | INTERLOCUTORY APPLICATION (I.B.C)/125(ND)2021  | VIVEK GAUR VS. SUNIL KUMAR JAIN                                                               | Sec 60(5)                                    | 2/2/2026 | 1.compliance order the last order required in pdf 2.proof of service missing in pdf                                                                    | vedalegal1       |
| 624 | 1/29/2026 | 0710102002192021(No.of Docs 2) | 0710102002192021/2  | INTERLOCUTORY APPLICATION (I.B.C)/125(ND)2021  | VIVEK GAUR VS. SUNIL KUMAR JAIN                                                               | Sec 60(5)                                    | 2/2/2026 | 1.compliance order the last order required in pdf 2.proof of service missing in pdf                                                                    | vedalegal1       |
| 625 | 1/29/2026 | 0710102002192021(No.of Docs 2) | 0710102002192021/2  | INTERLOCUTORY APPLICATION (I.B.C)/125(ND)2021  | VIVEK GAUR VS. SUNIL KUMAR JAIN                                                               | Sec 60(5)                                    | 2/2/2026 | 1.compliance order the last order required in pdf 2.proof of service missing in pdf                                                                    | vedalegal1       |
| 626 | 1/28/2026 | 0710102023762020(No.of Docs 2) | 0710102023762020/75 | COMPANY PETITION (COMPANIES ACT)/52(PB)2020    | P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE LIMITED                            | Sec. 242(4),Sec. 241(1)                      | 2/2/2026 | 1.compliance order the last order required in pdf                                                                                                      | MOKSH TYAGI      |
| 627 | 2/2/2026  | 0710102023762020(No.of Docs 2) | 0710102023762020/76 | COMPANY PETITION (COMPANIES ACT)/52(PB)2020    | P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE LIMITED                            | Sec. 242(4),Sec. 241(1)                      | 2/2/2026 | 1.compliance order missing in pdf 2.vakalatanama copy missing in pdf                                                                                   | MOKSH TYAGI      |
| 628 | 1/30/2026 | 0710102011232025(No.of Docs 1) | 0710102011232025/11 | COMPANY PETITION IB (IBC)/112(ND)2025          | IDBI TRUSTEESHIP SERVICES LIMITED VS. MAHAGUN (INDIA) PRIVATE LIMITED                         | IBC under Sec 7                              | 2/2/2026 | 1.compliance order the last order required in pdf                                                                                                      | arguspartnerskol |
| 629 | 1/31/2026 | 0710102062292025(No.of Docs 1) | 0710102062292025/1  | COMPANY APPEAL(COMPANIES ACT)/102(ND)2025      | ACIT(OSD) VS. REGISTRAR OF COMPANIES (PASKO LEASING PVT LTD)                                  | Sec 252 (3) - By Government Body             | 2/2/2026 | No of objection 1. Kindly attach latest compliance order.                                                                                              | itdpuneetrai     |
| 630 | 1/28/2026 | 0710102098822025(No.of Docs 2) | 0710102098822025/3  | COMPANY APPLICATION(COMPANIES ACT)/267(PB)2025 | GURVINDER PAL SAHI VS. SATWANT SINGH                                                          | Rule 11 of NCLT                              | 2/2/2026 | 1. copy of vakalatnama missed in PDF.                                                                                                                  | akshaygupta      |
| 631 | 1/28/2026 | 0710102098812025(No.of Docs 2) | 0710102098812025/3  | INTERLOCUTORY APPLICATION (I.B.C)/5685(ND)2025 | SATENDAR SINGH NEGI & ORS. VS. MS. POOJA BAHRY                                                | Rule 11 of NCLT, 2016                        | 2/2/2026 | 1. sign missed on every page of rejoinder. 2. pagination incorrect on the bookmarking 3. kindly attach the compliance order.                           | rishabhraj       |
| 632 | 1/28/2026 | 0710102098812025(No.of Docs 2) | 0710102098812025/4  | INTERLOCUTORY APPLICATION (I.B.C)/5685(ND)2025 | SATENDAR SINGH NEGI & ORS. VS. MS. POOJA BAHRY                                                | Rule 11 of NCLT, 2016                        | 2/2/2026 | 1. sign missed on every page of rejoinder. 2. kindly attach the compliance order.                                                                      | rishabhraj       |
| 633 | 1/31/2026 | 0710102409402018(No.of Docs 2) | 0710102409402018/11 | COMPANY PETITION IB (IBC)/682(PB)2018          | RELIGARE FINVEST LIMITED VS SHRI DHAM DISTRIBUTORS PRIVATE LIMITED                            | IBC under Sec 7                              | 2/2/2026 | No of objection 1. Kindly attach latest compliance order.                                                                                              | rakesh@12        |
| 634 | 1/28/2026 | 0710102087762025(No.of Docs 2) | 0710102087762025/1  | INTERLOCUTORY APPLICATION (I.B.C)/5071(ND)2025 | VIJAY RAJ GUPTA VS. M/S THREE C PROPERTIES PVT LTD THROUGH ITS RESOLUTION PROFESSIONAL        | Section 60(5)                                | 2/2/2026 | 1. counsel sign missed on index and last page of written submission 2. kindly attach the compliance order.                                             | Rohan94          |
| 635 | 1/12/2026 | 0710102077312024(No.of Docs 2) | 0710102077312024/6  | INTERLOCUTORY APPLICATION (I.B.C)/4725(ND)2024 | JALESH KUMAR GROVER RESOLUTION PROFESSIONAL FOR GRANDSTAR VS. SAWLKA AUTOTECH PRIVATE LIMITED | Sec 60(5)                                    | 2/2/2026 | No of objection 1. Kindly attach latest compliance order.                                                                                              | rohitgandhi      |
| 636 | 1/12/2026 | 0710102077312024(No.of Docs 2) | 0710102077312024/6  | INTERLOCUTORY APPLICATION (I.B.C)/4725(ND)2024 | JALESH KUMAR GROVER RESOLUTION PROFESSIONAL FOR GRANDSTAR VS. SAWLKA AUTOTECH PRIVATE LIMITED | Sec 60(5)                                    | 2/2/2026 | No of objection 1. Kindly attach latest compliance order.                                                                                              | rohitgandhi      |
| 637 | 1/12/2026 | 0710102077312024(No.of Docs 2) | 0710102077312024/6  | INTERLOCUTORY APPLICATION (I.B.C)/4725(ND)2024 | JALESH KUMAR GROVER RESOLUTION PROFESSIONAL FOR GRANDSTAR VS. SAWLKA AUTOTECH PRIVATE LIMITED | Sec 60(5)                                    | 2/2/2026 | No of objection 1. Kindly attach latest compliance order.                                                                                              | rohitgandhi      |
| 638 | 1/12/2026 | 0710102077312024(No.of Docs 2) | 0710102077312024/6  | INTERLOCUTORY APPLICATION (I.B.C)/4725(ND)2024 | JALESH KUMAR GROVER RESOLUTION PROFESSIONAL FOR GRANDSTAR VS. SAWLKA AUTOTECH PRIVATE LIMITED | Sec 60(5)                                    | 2/2/2026 | No of objection 1. Kindly attach latest compliance order.                                                                                              | rohitgandhi      |

|     |           |                                |                     |                                                 |                                                                                                                     |                                                                                                     |          |                                                                                                                                                                  |                      |
|-----|-----------|--------------------------------|---------------------|-------------------------------------------------|---------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------|----------|------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------|
| 639 | 1/29/2026 | 0710102070032024(No.of Docs 2) | 0710102070032024/15 | COMPANY PETITION (COMPANIES ACT)/161(ND)2024    | MR. VIVEK KUSHWAHA VS. VIVERS FRESH ORGANIC GAYATRI FARMS PRIVATE LIMITED                                           | Sec. 241(1),Sec. 242(4),Sec. 244(1),Application under any other provisions ,Section 246,Section 447 | 2/2/2026 | 1.compliance order missing in pdf                                                                                                                                | laus                 |
| 640 | 1/31/2026 | 0710102085062025(No.of Docs 2) | 0710102085062025/4  | COMPANY PETITION IB (IBC)/545(ND)2025           | MICRO CAPITALS PRIVATE LIMITED VS. S.N.AGRIFOODS PRIVATE LIMITED                                                    | IBC under Sec 7                                                                                     | 2/2/2026 | No of objection 1. Kindly attach latest compliance order.                                                                                                        | abhishokrane78       |
| 641 | 1/28/2026 | 0710102085062025(No.of Docs 2) | 0710102085062025/3  | COMPANY PETITION IB (IBC)/545(ND)2025           | MICRO CAPITALS PRIVATE LIMITED VS. S.N.AGRIFOODS PRIVATE LIMITED                                                    | IBC under Sec 7                                                                                     | 2/2/2026 | 1. incomplete bookmarking 2. kindly attach the compliance order.                                                                                                 | advocatealit51       |
| 642 | 1/30/2026 | 0710102062672025(No.of Docs 2) | 0710102062672025/7  | INTERLOCUTORY APPLICATION (LB.C)/3749(ND)2025   | DEEPAK MANGLA VS. MUKESH GUPTA (RESOLUTION PROFESSIONAL) AND ORS.                                                   | Sec 60(5)                                                                                           | 2/2/2026 | No of objection 1. Bookmarking missed 2. Remove extra pdf 3. Latest compliance order missed. 4 page no 21,22,23 need typed copy.                                 | palashsinghai        |
| 643 | 1/29/2026 | 0710102083812025(No.of Docs 2) | 0710102083812025/2  | INTERLOCUTORY APPLICATION (LB.C)/4739(ND)2025   | SAVITA SAINI VS. JASMINE BUILDMART PRIVATE LIMITED                                                                  | Sec 60(5)                                                                                           | 2/2/2026 | 1.court fee 1rs date missing in vakalatanama                                                                                                                     | gaurnp1234           |
| 644 | 1/29/2026 | 0710102083812025(No.of Docs 2) | 0710102083812025/2  | INTERLOCUTORY APPLICATION (LB.C)/4739(ND)2025   | SAVITA SAINI VS. JASMINE BUILDMART PRIVATE LIMITED                                                                  | Sec 60(5)                                                                                           | 2/2/2026 | 1.court fee 1rs date missing in vakalatanama                                                                                                                     | gaurnp1234           |
| 645 | 1/29/2026 | 0710102083812025(No.of Docs 2) | 0710102083812025/2  | INTERLOCUTORY APPLICATION (LB.C)/4739(ND)2025   | SAVITA SAINI VS. JASMINE BUILDMART PRIVATE LIMITED                                                                  | Sec 60(5)                                                                                           | 2/2/2026 | 1.court fee 1rs date missing in vakalatanama                                                                                                                     | gaurnp1234           |
| 646 | 1/29/2026 | 0710102083812025(No.of Docs 2) | 0710102083812025/2  | INTERLOCUTORY APPLICATION (LB.C)/4739(ND)2025   | SAVITA SAINI VS. JASMINE BUILDMART PRIVATE LIMITED                                                                  | Sec 60(5)                                                                                           | 2/2/2026 | 1.court fee 1rs date missing in vakalatanama                                                                                                                     | gaurnp1234           |
| 647 | 1/29/2026 | 0710102036372024(No.of Docs 2) | 0710102036372024/6  | COMPANY APPEAL(COMPANIES ACT)/78(ND)2024        | INCOME TAX OFFICER WARD 10 1 NEW DELHI VS. 1. REGISTRAR OF COMPANIES DELHI                                          | Sec 252 (1) - By Government Body                                                                    | 2/2/2026 | No of objection 1. Kindly attach latest compliance order.                                                                                                        | Shlokchandra@123     |
| 648 | 1/31/2026 | 0710102013002024(No.of Docs 2) | 0710102013002024/9  | COMPANY PETITION (COMPANIES ACT)/53(PB)2024     | UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. S A R B & ASSOCIATES                                  | Sec. 140(5)                                                                                         | 2/2/2026 | No of objection 1. Kindly attach latest compliance order. 2. copy of vakalatanama missed                                                                         | rksharma54@gmail.com |
| 649 | 1/29/2026 | 0710102104972025(No.of Docs 1) | 0710102104972025/2  | COMPANY APPEAL(COMPANIES ACT)/148(ND)2025       | INCOME TAX OFFICER WARD 6 (1) VS. CHANDAN & CHANDAN ENTERPRISES P LTD                                               | Sec 252 (3) - By Government Body                                                                    | 2/2/2026 | 1.compliance order missing in pdf 2.need all pages sign in pdf                                                                                                   | khanzehra            |
| 650 | 1/28/2026 | 0710102008152026(No.of Docs 2) | 0710102008152026/1  | INTERLOCUTORY APPLICATION (LB.C)/442(ND)2026    | MR. RAM KUMAR                                                                                                       | Sec 60(5)                                                                                           | 2/2/2026 | 1. kindly attach the latest compliance order.                                                                                                                    | mohana.nijhawan      |
| 651 | 1/31/2026 | 0710102072172025(No.of Docs 2) | 0710102072172025/1  | INTERLOCUTORY APPLICATION (LB.C)/4357(ND)2025   | M/S AMIRA NATURE FOODS PVT LTD VS. M/S BARU MAL VINOD KUMAR                                                         | Rule 11 of NCLT, 2016                                                                               | 2/2/2026 | No of objection 1. Kindly attach latest compliance order.                                                                                                        | CVAssociates         |
| 652 | 1/28/2026 | 0710102083702025(No.of Docs 2) | 0710102083702025/2  | INTERLOCUTORY APPLICATION (LB.C)/4906(ND)2025   | MANISH SARKHEL VS. DEBASHISH NANDA                                                                                  | Sec 60(5)                                                                                           | 2/2/2026 | 1.kindly upload the clear pages from 50 to 59 in PDF                                                                                                             | adyasingh96          |
| 653 | 1/30/2026 | 0710102174382019(No.of Docs 2) | 0710102174382019/2  | COMPANY APPLICATION(COMPANIES ACT)/1900(PB)2019 | ASIAN INFRA TECH PTE LTD. . .... PETITIONER VERSUS ENERGY INFRA TECH PVT. LTD. & ORS . .... RESPONDENTS/ APPLICANTS | Application under any other provisions                                                              | 2/2/2026 | kindly attach the latest compliance order as the matter is already listed after the attached mentioned order.                                                    | tarun johri          |
| 654 | 1/31/2026 | 0710102409492018(No.of Docs 1) | 0710102409492018/23 | COMPANY PETITION IB (IBC)/667(PB)2018           | RELIGARE FINVEST LIMITED VS TARA ALLOYS LIMITED                                                                     | IBC under Sec 7                                                                                     | 2/2/2026 | No of objection 1. Kindly attach latest compliance order.                                                                                                        | rakesh@12            |
| 655 | 1/31/2026 | 0710102409102018(No.of Docs 2) | 0710102409102018/16 | COMPANY PETITION IB (IBC)/681(PB)2018           | RELIGARE FINVEST LIMITED VS GURUDEV FINANCIAL SERVICES PRIVATE LIMITED                                              | IBC under Sec 7                                                                                     | 2/2/2026 | No of objection 1. Kindly attach latest compliance order.                                                                                                        | rakesh@12            |
| 656 | 1/29/2026 | 0710102107692025(No.of Docs 1) | 0710102107692025/2  | COMPANY PETITION IB (IBC)/717(ND)2025           | AXIS TRUSTEE SERVICES LIMITED VS. PARSVNATH DEVELOPERS LIMITED                                                      | IBC under Sec 7                                                                                     | 2/2/2026 | 1.bookmarking marking in pdf                                                                                                                                     | knmcit               |
| 657 | 1/29/2026 | 0710102073152025(No.of Docs 2) | 0710102073152025/1  | CONTEMPT PETITION (IBC)/33(ND)2025              | ANII KUMAR SHARMA LIQUIDATOR MACRO COMMERCE PRIVATE LIMITED VS. MANOJ KUMAR TYAGI AND ANR.                          | Rule 11 of NCLT, 2016                                                                               | 2/2/2026 | 1.compliance order missing in pdf                                                                                                                                | aakashchatterjee     |
| 658 | 1/30/2026 | 0710102073742025(No.of Docs 2) | 0710102073742025/10 | INTERLOCUTORY APPLICATION (LB.C)/4133(ND)2025   | MS HUKUM CHAND GUPTA FABRICS PVT. LTD VS AKHIL AHUJA RP OF BEE K BEE PRINTS PVT LTD                                 | Sec 60(5)                                                                                           | 2/2/2026 | No of objection 1. Remove extra pdf. 2. Pagination missed in bookmarking                                                                                         | sidd0840             |
| 659 | 1/29/2026 | 0710102109512025(No.of Docs 1) | 0710102109512025/1  | INTERLOCUTORY APPLICATION (LB.C)/6233(ND)2025   | INDIAN BANK VS. ASHOK KUMAR AGGARWAL                                                                                | Application under any other provisions-IBC                                                          | 2/2/2026 | 1.bookmarking mandatory 2.compliance order missing in pdf                                                                                                        | Mohan and Co.        |
| 660 | 1/30/2026 | 0710102074332025(No.of Docs 3) | 0710102074332025/3  | INTERLOCUTORY APPLICATION (LB.C)/4247(ND)2025   | VIKRAM BAJAJ RESOLUTION PROFESSIONAL FOR INDIAN TECHNO METAL COMPANY LIMITED VS. M/S DURGA BRICK INDUSTRIES         | Section 17, 18, 20 & 25                                                                             | 2/2/2026 | No of objection 1. Page no 116 to 121, 184 to 195, 143 to 147, 207 to 223 True copy sign missed. 2. OCR missed in pdf. 3. Latest compliance order missed in pdf. | nirajku76            |
| 661 | 1/31/2026 | 0710102044112023(No.of Docs 2) | 0710102044112023/4  | CONTEMPT PETITION (IBC)/38(ND)2023              | GULSHAN KUMAR GUPTA VS. GURSHARAN SINGH                                                                             | Rule 11 of NCLT, 2016                                                                               | 2/2/2026 | No of objection 1. Kindly attach latest compliance order.                                                                                                        | IPGULSHAN            |
| 662 | 1/30/2026 | 0710102113202025(No.of Docs 1) | 0710102113202025/1  | INTERLOCUTORY APPLICATION (LB.C)/4(ND)2026      | PRADIP KUMAR VS. TECPRO SYSTEM LIMITED                                                                              | Section 60(5)                                                                                       | 2/2/2026 | No of objection 1. Pagination wrong in index and pdf 2. latest compliance order missed 3. Counsel details and sign missed in index.                              | pradipkumar31        |
| 663 | 1/30/2026 | 0710102113202025(No.of Docs 1) | 0710102113202025/1  | INTERLOCUTORY APPLICATION (LB.C)/4(ND)2026      | PRADIP KUMAR VS. TECPRO SYSTEM LIMITED                                                                              | Section 60(5)                                                                                       | 2/2/2026 | No of objection 1. Pagination wrong in index and pdf 2. latest compliance order missed 3. Counsel details and sign missed in index.                              | pradipkumar31        |
| 664 | 1/29/2026 | 0710102041652025(No.of Docs 2) | 0710102041652025/2  | INTERLOCUTORY APPLICATION (LB.C)/2388(ND)2025   | RAJESH GULLAH VS WEST FACE HOSPITALITY AND MANAGEMENT PRIVATE LIMITED                                               | Sec 60(5)                                                                                           | 2/2/2026 | No of objection 1. Kindly attach latest compliance order.                                                                                                        | akhil.shankhwar1     |

|     |           |                                 |                     |                                               |                                                                                                  |                                             |           |                                                                                                                                                                                     |                    |
|-----|-----------|---------------------------------|---------------------|-----------------------------------------------|--------------------------------------------------------------------------------------------------|---------------------------------------------|-----------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------|
| 665 | 1/29/2026 | 0710102041652025(No.of Docs 1)  | 0710102041652025/3  | INTERLOCUTORY APPLICATION (I.B.C)2388(ND)2025 | RAJESH GULLAH VSWEST FACE HOSPITALITY AND MANAGEMENT PRIVATE LIMITED                             | Sec 60(5)                                   | 2/2/2026  | No of objection 1. Kindly attach latest compliance order.                                                                                                                           | akhil.shankhwar1   |
| 666 | 2/2/2026  | 0710102015942023(No.of Docs 2)  | 0710102015942023/4  | COMPANY PETITION IB (IBC)1139(ND)2023         | EUPHORIA CONSTRUCTION PRIVATE LIMITED VS. AARCITY INFRASTRUCTURE PRIVATE LIMITED                 | IBC Under Sec 9                             | 2/2/2026  | 1. sign missing in reply page                                                                                                                                                       | shubhanshu2        |
| 667 | 1/30/2026 | 0710102113202025(No.of Docs 1)  | 0710102113202025/1  | INTERLOCUTORY APPLICATION (I.B.C)4(ND)2026    | PRADIP KUMAR VS. TECPRO SYSTEM LIMITED                                                           | Section 60(5)                               | 2/2/2026  | No of objection 1. Pagination wrong in index and pdf 2. latest compliance order missed 3. Counsel details and sign missed in index.                                                 | pradipkumar31      |
| 668 | 1/30/2026 | 0710102113202025(No.of Docs 1)  | 0710102113202025/1  | INTERLOCUTORY APPLICATION (I.B.C)4(ND)2026    | PRADIP KUMAR VS. TECPRO SYSTEM LIMITED                                                           | Section 60(5)                               | 2/2/2026  | No of objection 1. Pagination wrong in index and pdf 2. latest compliance order missed 3. Counsel details and sign missed in index.                                                 | pradipkumar31      |
| 669 | 1/20/2026 | 0710102036432025(No.of Docs 11) | 0710102036432025/2  | COMPANY PETITION (COMPANIES ACT)79(ND)2025    | PRIYANKA BHAAU VS. REDECON (INDIA) PRIVATE LTD                                                   | Sec. 241(1),Sec. 242(4)                     | 2/2/2026  | 1.kindly attached the compliance order 2.need every pages sign in pdf 3.need every ocr in pdf                                                                                       | MADHARANJALI       |
| 670 | 1/20/2026 | 0710102036432025(No.of Docs 11) | 0710102036432025/2  | COMPANY PETITION (COMPANIES ACT)79(ND)2025    | PRIYANKA BHAAU VS. REDECON (INDIA) PRIVATE LTD                                                   | Sec. 241(1),Sec. 242(4)                     | 2/2/2026  | 1.kindly attached the compliance order 2.need every pages sign in pdf 3.need every ocr in pdf                                                                                       | MADHARANJALI       |
| 671 | 1/20/2026 | 0710102036432025(No.of Docs 11) | 0710102036432025/2  | COMPANY PETITION (COMPANIES ACT)79(ND)2025    | PRIYANKA BHAAU VS. REDECON (INDIA) PRIVATE LTD                                                   | Sec. 241(1),Sec. 242(4)                     | 2/2/2026  | 1.kindly attached the compliance order 2.need every pages sign in pdf 3.need every ocr in pdf                                                                                       | MADHARANJALI       |
| 672 | 1/20/2026 | 0710102036432025(No.of Docs 11) | 0710102036432025/2  | COMPANY PETITION (COMPANIES ACT)79(ND)2025    | PRIYANKA BHAAU VS. REDECON (INDIA) PRIVATE LTD                                                   | Sec. 241(1),Sec. 242(4)                     | 2/2/2026  | 1.kindly attached the compliance order 2.need every pages sign in pdf 3.need every ocr in pdf                                                                                       | MADHARANJALI       |
| 673 | 1/31/2026 | 0710102054892025(No.of Docs 1)  | 0710102054892025/1  | COMPANY APPEAL(COMPANIES ACT)93(ND)2025       | INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (FAIRDEAL AND ASSOCIATES PVT. LTD.)                | Sec 252 (3) - By Government Body            | 2/2/2026  | No of objection 1. Kindly attach latest compliance order.                                                                                                                           | itdpuneetrai       |
| 674 | 1/30/2026 | 0710102023332025(No.of Docs 1)  | 0710102023332025/2  | COMPANY PETITION IB (IBC)485(ND)2025          | NATIONAL ASSET RECONSTRUCTION COMPANY LIMITED VS. WEST HARYANA HIGHWAYS PROJECTS PRIVATE LIMITED | IBC under Sec 7                             | 2/2/2026  | No of objection 1. Kindly attach latest compliance order.                                                                                                                           | smritichuriwal     |
| 675 | 1/31/2026 | 0710102020652025(No.of Docs 2)  | 0710102020652025/6  | INTERLOCUTORY APPLICATION (I.B.C)1392(PB)2025 | SUNIL KUMAR GUPTA VS. M/S INDO JATALIA HOLDINGS LIMITED                                          | Application under any other provisions- IBC | 2/2/2026  | No of objection 1. Kindly attach latest compliance order. 2. both document file separately.                                                                                         | shrutimunjai13     |
| 676 | 1/30/2026 | 0710102015212025(No.of Docs 2)  | 0710102015212025/5  | INTERLOCUTORY APPLICATION (I.B.C)1041(ND)2025 | MS. NIKITA DHINGRA VS. MR. DEVVART RANA                                                          | Sec 60(5)                                   | 2/2/2026  | No of objection 1. Latest compliance order missed                                                                                                                                   | centrik            |
| 677 | 2/9/2026  | 0710102120122019(No.of Docs 4)  | 0710102120122019/24 | COMPANY PETITION (COMPANIES ACT)132(ND)2019   | SURINDER KUMAR SINGAL VS. M/S AAR KAY INFRAMATRIX LIMITED                                        | Sec. 58(3),Sec. 241(1),Sec. 242(4)          | 2/1/2026  | 1.all document file separately in pdf                                                                                                                                               | divyanshu31        |
| 678 | 2/9/2026  | 0710102120122019(No.of Docs 4)  | 0710102120122019/24 | COMPANY PETITION (COMPANIES ACT)132(ND)2019   | SURINDER KUMAR SINGAL VS. M/S AAR KAY INFRAMATRIX LIMITED                                        | Sec. 58(3),Sec. 241(1),Sec. 242(4)          | 2/1/2026  | 1.all document file separately in pdf                                                                                                                                               | divyanshu31        |
| 679 | 2/9/2026  | 0710102120122019(No.of Docs 4)  | 0710102120122019/24 | COMPANY PETITION (COMPANIES ACT)132(ND)2019   | SURINDER KUMAR SINGAL VS. M/S AAR KAY INFRAMATRIX LIMITED                                        | Sec. 58(3),Sec. 241(1),Sec. 242(4)          | 2/1/2026  | 1.all document file separately in pdf                                                                                                                                               | divyanshu31        |
| 680 | 2/9/2026  | 0710102120122019(No.of Docs 4)  | 0710102120122019/24 | COMPANY PETITION (COMPANIES ACT)132(ND)2019   | SURINDER KUMAR SINGAL VS. M/S AAR KAY INFRAMATRIX LIMITED                                        | Sec. 58(3),Sec. 241(1),Sec. 242(4)          | 2/1/2026  | 1.all document file separately in pdf                                                                                                                                               | divyanshu31        |
| 681 | 1/29/2026 | 0710102036332024(No.of Docs 2)  | 0710102036332024/6  | COMPANY APPEAL(COMPANIES ACT)92(ND)2024       | INCOME TAX OFFICE WARD 10 1 NEW DELHI VS. REGISTRAR OF COMPANIES DELHI                           | Sec 252 (1) - By Government Body            | 1/30/2026 | 1.compliance order missing in pdf                                                                                                                                                   | Shlokchandra@123   |
| 682 | 1/30/2026 | 0710102000562026(No.of Docs 2)  | 0710102000562026/3  | TRANSFER APPLICATION/3(PB)2026                | SRI R. SWARUP REDDY VS. M.N. PRATAP REDDY                                                        | Rule16(d),NCLT Rules,2016                   | 1/30/2026 | No of objection 1. Index and bookmarking mandatory. 2. Sign missed in pdf. 3. Latest compliance order attach. 4. Counsel details and sign missed in last page                       | akshay91srivastava |
| 683 | 1/28/2026 | 0710102016492023(No.of Docs 1)  | 0710102016492023/17 | COMPANY PETITION IB (IBC)127(PB)2023          | INDUSIND BANK LTD VS. FIDERE FACILITIES MANAGEMENT PVT. LTD                                      | IBC under Sec 7                             | 1/30/2026 | 1. bookmarking mandatory. 2. kindly attach the latest compliance order as the matter is already listed after the attached mentioned order. 3. wrong file kindly file in application | Fidere2            |
| 684 | 2/2/2026  | 0710102072732025(No.of Docs 2)  | 0710102072732025/2  | INTERLOCUTORY APPLICATION (I.B.C)4120(ND)2025 | RAJESH GULLAH VS. SHRI RAHUL JINDAL AND ORS.                                                     | Application under any other provisions- IBC | 1/29/2026 | No of objection 1. Kindly attach latest order                                                                                                                                       | akhil.shankhwar1   |
| 685 | 2/2/2026  | 0710102072732025(No.of Docs 2)  | 0710102072732025/2  | INTERLOCUTORY APPLICATION (I.B.C)4120(ND)2025 | RAJESH GULLAH VS. SHRI RAHUL JINDAL AND ORS.                                                     | Application under any other provisions- IBC | 1/29/2026 | No of objection 1. Kindly attach latest order                                                                                                                                       | akhil.shankhwar1   |
| 686 | 2/2/2026  | 0710102072732025(No.of Docs 2)  | 0710102072732025/2  | INTERLOCUTORY APPLICATION (I.B.C)4120(ND)2025 | RAJESH GULLAH VS. SHRI RAHUL JINDAL AND ORS.                                                     | Application under any other provisions- IBC | 1/29/2026 | No of objection 1. Kindly attach latest order                                                                                                                                       | akhil.shankhwar1   |
| 687 | 2/2/2026  | 0710102072732025(No.of Docs 2)  | 0710102072732025/2  | INTERLOCUTORY APPLICATION (I.B.C)4120(ND)2025 | RAJESH GULLAH VS. SHRI RAHUL JINDAL AND ORS.                                                     | Application under any other provisions- IBC | 1/29/2026 | No of objection 1. Kindly attach latest order                                                                                                                                       | akhil.shankhwar1   |
| 688 | 2/2/2026  | 0710102072732025(No.of Docs 2)  | 0710102072732025/2  | INTERLOCUTORY APPLICATION (I.B.C)4120(ND)2025 | RAJESH GULLAH VS. SHRI RAHUL JINDAL AND ORS.                                                     | Application under any other provisions- IBC | 1/29/2026 | No of objection 1. Kindly attach latest order                                                                                                                                       | akhil.shankhwar1   |
| 689 | 2/2/2026  | 0710102072732025(No.of Docs 2)  | 0710102072732025/2  | INTERLOCUTORY APPLICATION (I.B.C)4120(ND)2025 | RAJESH GULLAH VS. SHRI RAHUL JINDAL AND ORS.                                                     | Application under any other provisions- IBC | 1/29/2026 | No of objection 1. Kindly attach latest order                                                                                                                                       | akhil.shankhwar1   |
| 690 | 2/4/2026  | 0710102067432022(No.of Docs 1)  | 0710102067432022/10 | INTERLOCUTORY APPLICATION (I.B.C)4411(PB)2022 | PRABHJIT SINGH SONI VS. NARESH KUMAR                                                             | Sec 66(1)                                   | 1/29/2026 | No of objection 1. Kindly attach latest order                                                                                                                                       | PRABHJITSINGHSO NI |
| 691 | 2/2/2026  | 0710102072732025(No.of Docs 2)  | 0710102072732025/2  | INTERLOCUTORY APPLICATION (I.B.C)4120(ND)2025 | RAJESH GULLAH VS. SHRI RAHUL JINDAL AND ORS.                                                     | Application under any other provisions- IBC | 1/29/2026 | No of objection 1. Kindly attach latest order                                                                                                                                       | akhil.shankhwar1   |
| 692 | 2/2/2026  | 0710102072732025(No.of Docs 2)  | 0710102072732025/2  | INTERLOCUTORY APPLICATION (I.B.C)4120(ND)2025 | RAJESH GULLAH VS. SHRI RAHUL JINDAL AND ORS.                                                     | Application under any other provisions- IBC | 1/29/2026 | No of objection 1. Kindly attach latest order                                                                                                                                       | akhil.shankhwar1   |

|     |           |                                |                     |                                                          |                                                                                                                             |                                             |           |                                                                                                                                                        |                    |
|-----|-----------|--------------------------------|---------------------|----------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|-----------|--------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------|
| 693 | 2/2/2026  | 0710102072732025(No.of Docs 2) | 0710102072732025/2  | INTERLOCUTORY APPLICATION (I.B.C)/4120(ND)2025           | RAJESH GULLAH VS. SHRI RAHUL JINDAL AND ORS.                                                                                | Application under any other provisions- IBC | 1/29/2026 | No of objection 1. Kindly attach latest order                                                                                                          | akhil.shankhwar1   |
| 694 | 2/5/2026  | 0710120012642018(No.of Docs 1) | 0710120012642018/68 | COMPANY PETITION (COMPANIES ACT)/384(PB)2018             | JACOB MATHEW VS. MR A V GEORGE                                                                                              | Sec. 245                                    | 1/29/2026 | No of objection 1. Kindly attach latest order 2. Remove extra pdf.                                                                                     | aakashilodha       |
| 695 | 2/5/2026  | 0710120012642018(No.of Docs 1) | 0710120012642018/69 | COMPANY PETITION (COMPANIES ACT)/384(PB)2018             | JACOB MATHEW VS. MR A V GEORGE                                                                                              | Sec. 245                                    | 1/29/2026 | No of objection 1. Kindly attach latest order 2. Remove extra pdf.                                                                                     | aakashilodha       |
| 696 | 2/5/2026  | 0710120012642018(No.of Docs 1) | 0710120012642018/69 | COMPANY PETITION (COMPANIES ACT)/384(PB)2018             | JACOB MATHEW VS. MR A V GEORGE                                                                                              | Sec. 245                                    | 1/29/2026 | No of objection 1. Kindly attach latest order 2. Remove extra pdf.                                                                                     | aakashilodha       |
| 697 | 2/3/2026  | 0710102059062025(No.of Docs 1) | 0710102059062025/4  | INTERLOCUTORY APPLICATION (I.B.C)/3412(ND)2025           | RACHNA GULLAH W/O RAJESH GULLAH VS. INDIAN OVERSEAS BANK                                                                    | Application under any other provisions- IBC | 1/29/2026 | No of objection 1. Kindly attach latest order                                                                                                          | akhil.shankhwar1   |
| 698 | 2/5/2026  | 0710120012642018(No.of Docs 1) | 0710120012642018/68 | COMPANY PETITION (COMPANIES ACT)/384(PB)2018             | JACOB MATHEW VS. MR A V GEORGE                                                                                              | Sec. 245                                    | 1/29/2026 | No of objection 1. Kindly attach latest order 2. Remove extra pdf.                                                                                     | aakashilodha       |
| 699 | 2/5/2026  | 0710120012642018(No.of Docs 1) | 0710120012642018/69 | COMPANY PETITION (COMPANIES ACT)/384(PB)2018             | JACOB MATHEW VS. MR A V GEORGE                                                                                              | Sec. 245                                    | 1/29/2026 | No of objection 1. Kindly attach latest order 2. Remove extra pdf.                                                                                     | aakashilodha       |
| 700 | 1/27/2026 | 0710102014552025(No.of Docs 2) | 0710102014552025/20 | CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/31(ND)2025 | G.R. SALES PRIVATE LIMITED                                                                                                  | Sec. 230-232, Sec 234                       | 1/29/2026 | 1. date missed on vakaltanama in PDF. 2. kindly attach the latest compliance order as the matter is already listed after the attached mentioned order. | Pradeep@123        |
| 701 | 2/4/2026  | 0710102067432022(No.of Docs 1) | 0710102067432022/10 | INTERLOCUTORY APPLICATION (I.B.C)/4411(PB)2022           | PRABHJIT SINGH SONI VS. NARESH KUMAR                                                                                        | Sec 66(1)                                   | 1/29/2026 | No of objection 1. Kindly attach latest order                                                                                                          | PRABHJITSINGHSO NI |
| 702 | 2/5/2026  | 0710102092302024(No.of Docs 2) | 0710102092302024/3  | INTERLOCUTORY APPLICATION(IBC)(LIQ.) /47(ND)2024         | SUNIL KUMAR AGGARWAL RP                                                                                                     | Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)    | 1/29/2026 | No of objection 1. Kindly attach latest order                                                                                                          | premkayat1972      |
| 703 | 2/5/2026  | 0710102092302024(No.of Docs 2) | 0710102092302024/3  | INTERLOCUTORY APPLICATION(IBC)(LIQ.) /47(ND)2024         | SUNIL KUMAR AGGARWAL RP                                                                                                     | Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)    | 1/29/2026 | No of objection 1. Kindly attach latest order                                                                                                          | premkayat1972      |
| 704 | 2/5/2026  | 0710102092302024(No.of Docs 2) | 0710102092302024/3  | INTERLOCUTORY APPLICATION(IBC)(LIQ.) /47(ND)2024         | SUNIL KUMAR AGGARWAL RP                                                                                                     | Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)    | 1/29/2026 | No of objection 1. Kindly attach latest order                                                                                                          | premkayat1972      |
| 705 | 2/5/2026  | 0710102092302024(No.of Docs 2) | 0710102092302024/3  | INTERLOCUTORY APPLICATION(IBC)(LIQ.) /47(ND)2024         | SUNIL KUMAR AGGARWAL RP                                                                                                     | Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)    | 1/29/2026 | No of objection 1. Kindly attach latest order                                                                                                          | premkayat1972      |
| 706 | 2/5/2026  | 0710102092302024(No.of Docs 2) | 0710102092302024/3  | INTERLOCUTORY APPLICATION(IBC)(LIQ.) /47(ND)2024         | SUNIL KUMAR AGGARWAL RP                                                                                                     | Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)    | 1/29/2026 | No of objection 1. Kindly attach latest order                                                                                                          | premkayat1972      |
| 707 | 2/5/2026  | 0710102092302024(No.of Docs 2) | 0710102092302024/3  | INTERLOCUTORY APPLICATION(IBC)(LIQ.) /47(ND)2024         | SUNIL KUMAR AGGARWAL RP                                                                                                     | Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)    | 1/29/2026 | No of objection 1. Kindly attach latest order                                                                                                          | premkayat1972      |
| 708 | 2/5/2026  | 0710102092302024(No.of Docs 2) | 0710102092302024/3  | INTERLOCUTORY APPLICATION(IBC)(LIQ.) /47(ND)2024         | SUNIL KUMAR AGGARWAL RP                                                                                                     | Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)    | 1/29/2026 | No of objection 1. Kindly attach latest order                                                                                                          | premkayat1972      |
| 709 | 2/5/2026  | 0710102092302024(No.of Docs 2) | 0710102092302024/3  | INTERLOCUTORY APPLICATION(IBC)(LIQ.) /47(ND)2024         | SUNIL KUMAR AGGARWAL RP                                                                                                     | Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)    | 1/29/2026 | No of objection 1. Kindly attach latest order                                                                                                          | premkayat1972      |
| 710 | 2/5/2026  | 0710102092302024(No.of Docs 2) | 0710102092302024/3  | INTERLOCUTORY APPLICATION(IBC)(LIQ.) /47(ND)2024         | SUNIL KUMAR AGGARWAL RP                                                                                                     | Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)    | 1/29/2026 | No of objection 1. Kindly attach latest order                                                                                                          | premkayat1972      |
| 711 | 2/3/2026  | 0710102059062025(No.of Docs 1) | 0710102059062025/4  | INTERLOCUTORY APPLICATION (I.B.C)/3412(ND)2025           | RACHNA GULLAH W/O RAJESH GULLAH VS. INDIAN OVERSEAS BANK                                                                    | Application under any other provisions- IBC | 1/29/2026 | No of objection 1. Kindly attach latest order                                                                                                          | akhil.shankhwar1   |
| 712 | 1/27/2026 | 0710102057622025(No.of Docs 2) | 0710102057622025/2  | COMPANY APPEAL/COMPANIES ACT/109(ND)2025                 | ESSAR POLYMA ENGINEERS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA                                  | Sec 252 (1)                                 | 1/29/2026 | 1. kindly attach the latest compliance order as the matter is already listed after the attached mentioned order                                        | legalics           |
| 713 | 1/24/2026 | 0710102099752025(No.of Docs 2) | 0710102099752025/4  | INTERLOCUTORY APPLICATION (I.B.C)/5931(ND)2025           | MAHENDER KUMAR KHANDLWAL ERSTWHILE RESOLUTION PROFESSIONAL OF BHUSHAN POWER AND STEEL LIMITED VSKCLTD THROUGH ITS DIRECTORS | Section 60(5)                               | 1/29/2026 | 1. kindly attach the latest compliance order as the matter is already listed after the attached mentioned order                                        | AMS.MISHA          |
| 714 | 1/27/2026 | 0710102014552025(No.of Docs 2) | 0710102014552025/20 | CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/31(ND)2025 | G.R. SALES PRIVATE LIMITED                                                                                                  | Sec. 230-232, Sec 234                       | 1/29/2026 | 1. date missed on vakaltanama in PDF. 2. kindly attach the latest compliance order as the matter is already listed after the attached mentioned order. | Pradeep@123        |
| 715 | 2/2/2026  | 0710102094212025(No.of Docs 2) | 0710102094212025/1  | INTERLOCUTORY APPLICATION (I.B.C)/5221(ND)2025           | KANCHAN SHRIVASTVA VS. PRAMOD KUMAR SHARMA RESOLUTION PROFESSIONAL IRAL                                                     | Sec 60(5)                                   | 1/29/2026 | No of objection 1. Kindly attach latest order                                                                                                          | abhi4064           |
| 716 | 2/5/2026  | 0710120012642018(No.of Docs 1) | 0710120012642018/68 | COMPANY PETITION (COMPANIES ACT)/384(PB)2018             | JACOB MATHEW VS. MR A V GEORGE                                                                                              | Sec. 245                                    | 1/29/2026 | No of objection 1. Kindly attach latest order 2. Remove extra pdf.                                                                                     | aakashilodha       |
| 717 | 2/2/2026  | 0710102094212025(No.of Docs 2) | 0710102094212025/1  | INTERLOCUTORY APPLICATION (I.B.C)/5221(ND)2025           | KANCHAN SHRIVASTVA VS. PRAMOD KUMAR SHARMA RESOLUTION PROFESSIONAL IRAL                                                     | Sec 60(5)                                   | 1/29/2026 | No of objection 1. Kindly attach latest order                                                                                                          | abhi4064           |
| 718 | 2/2/2026  | 0710102094212025(No.of Docs 2) | 0710102094212025/1  | INTERLOCUTORY APPLICATION (I.B.C)/5221(ND)2025           | KANCHAN SHRIVASTVA VS. PRAMOD KUMAR SHARMA RESOLUTION PROFESSIONAL IRAL                                                     | Sec 60(5)                                   | 1/29/2026 | No of objection 1. Kindly attach latest order                                                                                                          | abhi4064           |

|     |           |                                |                     |                                                          |                                                                         |                                             |           |                                                                                                                                                                      |                    |
|-----|-----------|--------------------------------|---------------------|----------------------------------------------------------|-------------------------------------------------------------------------|---------------------------------------------|-----------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------|
| 719 | 1/21/2026 | 0710102037682024(No.of Docs 4) | 0710102037682024/6  | COMPANY PETITION (COMPANIES ACT)/110(ND)2024             | SANJAY AGARWAL VS. UMESH GUPTA                                          | Sec. 241(1),Sec. 242(4)                     | 1/29/2026 | No of objection 1. Kindly attach latest order                                                                                                                        | animeshras         |
| 720 | 2/5/2026  | 0710120012642018(No.of Docs 1) | 0710120012642018/69 | COMPANY PETITION (COMPANIES ACT)/384(PB)2018             | JACOB MATHEW VS. MR A V GEORGE                                          | Sec. 245                                    | 1/29/2026 | No of objection 1. Kindly attach latest order 2. Remove extra pdf.                                                                                                   | aakashilodha       |
| 721 | 2/2/2026  | 0710102094212025(No.of Docs 2) | 0710102094212025/1  | INTERLOCUTORY APPLICATION (I.B.C)/5221(ND)2025           | KANCHAN SHRIVASTVA VS. PRAMOD KUMAR SHARMA RESOLUTION PROFESSIONAL IRAL | Sec 60(5)                                   | 1/29/2026 | No of objection 1. Kindly attach latest order                                                                                                                        | abhi4064           |
| 722 | 1/21/2026 | 0710102037682024(No.of Docs 4) | 0710102037682024/6  | COMPANY PETITION (COMPANIES ACT)/110(ND)2024             | SANJAY AGARWAL VS. UMESH GUPTA                                          | Sec. 241(1),Sec. 242(4)                     | 1/29/2026 | No of objection 1. Kindly attach latest order                                                                                                                        | animeshras         |
| 723 | 1/21/2026 | 0710102037682024(No.of Docs 4) | 0710102037682024/6  | COMPANY PETITION (COMPANIES ACT)/110(ND)2024             | SANJAY AGARWAL VS. UMESH GUPTA                                          | Sec. 241(1),Sec. 242(4)                     | 1/29/2026 | No of objection 1. Kindly attach latest order                                                                                                                        | animeshras         |
| 724 | 2/4/2026  | 0710102067432022(No.of Docs 1) | 0710102067432022/10 | INTERLOCUTORY APPLICATION (I.B.C)/4411(PB)2022           | PRABHJIT SINGH SONI VS. NARESH KUMAR                                    | Sec 66(1)                                   | 1/29/2026 | No of objection 1. Kindly attach latest order                                                                                                                        | PRABHJITSINGHSO NI |
| 725 | 1/27/2026 | 0710102014552025(No.of Docs 2) | 0710102014552025/20 | CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/31(ND)2025 | G.R. SALES PRIVATE LIMITED                                              | Sec. 230-232, Sec 234                       | 1/29/2026 | 1. date missed on vakaltanama in PDF. 2. kindly attach the latest compliance order as the matter is already listed after the attached mentioned order.               | Pradeep@123        |
| 726 | 1/27/2026 | 0710102049222025(No.of Docs 2) | 0710102049222025/3  | COMPANY PETITION (COMPANIES ACT)/96(ND)2025              | BOBBY ANAND VS. RAWAL APARTMENTS PRIVATE LIMITED                        | Sec. 241(1),Sec. 242(4)                     | 1/29/2026 | 1. proof of service missed as per mention in index. 2. kindly attach the latest compliance order as the matter is already listed after the attached mentioned order. | advocatesumitbatra |
| 727 | 1/27/2026 | 0710102014552025(No.of Docs 2) | 0710102014552025/20 | CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/31(ND)2025 | G.R. SALES PRIVATE LIMITED                                              | Sec. 230-232, Sec 234                       | 1/29/2026 | 1. date missed on vakaltanama in PDF. 2. kindly attach the latest compliance order as the matter is already listed after the attached mentioned order.               | Pradeep@123        |
| 728 | 1/21/2026 | 0710102037682024(No.of Docs 4) | 0710102037682024/6  | COMPANY PETITION (COMPANIES ACT)/110(ND)2024             | SANJAY AGARWAL VS. UMESH GUPTA                                          | Sec. 241(1),Sec. 242(4)                     | 1/29/2026 | No of objection 1. Kindly attach latest order                                                                                                                        | animeshras         |
| 729 | 2/4/2026  | 0710102027452025(No.of Docs 1) | 0710102027452025/1  | INTERLOCUTORY APPLICATION (I.B.C)/1856(ND)2025           | VIKRAM SOLAR LIMITED & ANR VSMR. PRAMOD GUPTA                           | Section 60(5)/Liq Regulation 35             | 1/29/2026 | No of objection 1. Kindly attach latest order.                                                                                                                       | varun.kalra        |
| 730 | 1/27/2026 | 0710102002562026(No.of Docs 2) | 0710102002562026/1  | COMPANY PETITION (I.B.C)/29(ND)2026                      | HARSHVARDHAN KRISHNATRAY VS. VATIKA ONE ON ONE PRIVATE LIMITED          | IBC Under Sec 9                             | 1/29/2026 | kindly attach the latest compliance order as the matter is already listed after the attached mentioned order.                                                        | malam              |
| 731 | 2/4/2026  | 0710102027452025(No.of Docs 1) | 0710102027452025/1  | INTERLOCUTORY APPLICATION (I.B.C)/1856(ND)2025           | VIKRAM SOLAR LIMITED & ANR VSMR. PRAMOD GUPTA                           | Section 60(5)/Liq Regulation 35             | 1/29/2026 | No of objection 1. Kindly attach latest order.                                                                                                                       | varun.kalra        |
| 732 | 2/3/2026  | 0710102059062025(No.of Docs 1) | 0710102059062025/4  | INTERLOCUTORY APPLICATION (I.B.C)/3412(ND)2025           | RACHNA GULLAH W/O RAJESH GULLAH VS. INDIAN OVERSEAS BANK                | Application under any other provisions- IBC | 1/29/2026 | No of objection 1. Kindly attach latest order                                                                                                                        | akhil.shankhwar1   |
| 733 | 2/3/2026  | 0710102059062025(No.of Docs 1) | 0710102059062025/4  | INTERLOCUTORY APPLICATION (I.B.C)/3412(ND)2025           | RACHNA GULLAH W/O RAJESH GULLAH VS. INDIAN OVERSEAS BANK                | Application under any other provisions- IBC | 1/29/2026 | No of objection 1. Kindly attach latest order                                                                                                                        | akhil.shankhwar1   |
| 734 | 1/29/2026 | 0710102059062025(No.of Docs 2) | 0710102059062025/3  | INTERLOCUTORY APPLICATION (I.B.C)/3412(ND)2025           | RACHNA GULLAH W/O RAJESH GULLAH VS. INDIAN OVERSEAS BANK                | Application under any other provisions- IBC | 1/29/2026 | No of objection 1. Kindly attach latest order                                                                                                                        | akhil.shankhwar1   |
| 735 | 1/29/2026 | 0710102059062025(No.of Docs 2) | 0710102059062025/3  | INTERLOCUTORY APPLICATION (I.B.C)/3412(ND)2025           | RACHNA GULLAH W/O RAJESH GULLAH VS. INDIAN OVERSEAS BANK                | Application under any other provisions- IBC | 1/29/2026 | No of objection 1. Kindly attach latest order                                                                                                                        | akhil.shankhwar1   |
| 736 | 1/29/2026 | 0710102059062025(No.of Docs 2) | 0710102059062025/3  | INTERLOCUTORY APPLICATION (I.B.C)/3412(ND)2025           | RACHNA GULLAH W/O RAJESH GULLAH VS. INDIAN OVERSEAS BANK                | Application under any other provisions- IBC | 1/29/2026 | No of objection 1. Kindly attach latest order                                                                                                                        | akhil.shankhwar1   |
| 737 | 2/3/2026  | 0710102059062025(No.of Docs 1) | 0710102059062025/5  | INTERLOCUTORY APPLICATION (I.B.C)/3412(ND)2025           | RACHNA GULLAH W/O RAJESH GULLAH VS. INDIAN OVERSEAS BANK                | Application under any other provisions- IBC | 1/29/2026 | No of objection 1. Kindly attach latest order                                                                                                                        | akhil.shankhwar1   |
| 738 | 2/3/2026  | 0710102059062025(No.of Docs 1) | 0710102059062025/5  | INTERLOCUTORY APPLICATION (I.B.C)/3412(ND)2025           | RACHNA GULLAH W/O RAJESH GULLAH VS. INDIAN OVERSEAS BANK                | Application under any other provisions- IBC | 1/29/2026 | No of objection 1. Kindly attach latest order                                                                                                                        | akhil.shankhwar1   |
| 739 | 2/3/2026  | 0710102059062025(No.of Docs 1) | 0710102059062025/5  | INTERLOCUTORY APPLICATION (I.B.C)/3412(ND)2025           | RACHNA GULLAH W/O RAJESH GULLAH VS. INDIAN OVERSEAS BANK                | Application under any other provisions- IBC | 1/29/2026 | No of objection 1. Kindly attach latest order                                                                                                                        | akhil.shankhwar1   |
| 740 | 1/29/2026 | 0710102059062025(No.of Docs 2) | 0710102059062025/3  | INTERLOCUTORY APPLICATION (I.B.C)/3412(ND)2025           | RACHNA GULLAH W/O RAJESH GULLAH VS. INDIAN OVERSEAS BANK                | Application under any other provisions- IBC | 1/29/2026 | No of objection 1. Kindly attach latest order                                                                                                                        | akhil.shankhwar1   |
| 741 | 1/29/2026 | 0710102059062025(No.of Docs 2) | 0710102059062025/3  | INTERLOCUTORY APPLICATION (I.B.C)/3412(ND)2025           | RACHNA GULLAH W/O RAJESH GULLAH VS. INDIAN OVERSEAS BANK                | Application under any other provisions- IBC | 1/29/2026 | No of objection 1. Kindly attach latest order                                                                                                                        | akhil.shankhwar1   |
| 742 | 1/29/2026 | 0710102059062025(No.of Docs 2) | 0710102059062025/3  | INTERLOCUTORY APPLICATION (I.B.C)/3412(ND)2025           | RACHNA GULLAH W/O RAJESH GULLAH VS. INDIAN OVERSEAS BANK                | Application under any other provisions- IBC | 1/29/2026 | No of objection 1. Kindly attach latest order                                                                                                                        | akhil.shankhwar1   |
| 743 | 2/3/2026  | 0710102059062025(No.of Docs 1) | 0710102059062025/4  | INTERLOCUTORY APPLICATION (I.B.C)/3412(ND)2025           | RACHNA GULLAH W/O RAJESH GULLAH VS. INDIAN OVERSEAS BANK                | Application under any other provisions- IBC | 1/29/2026 | No of objection 1. Kindly attach latest order                                                                                                                        | akhil.shankhwar1   |
| 744 | 2/3/2026  | 0710102059062025(No.of Docs 1) | 0710102059062025/4  | INTERLOCUTORY APPLICATION (I.B.C)/3412(ND)2025           | RACHNA GULLAH W/O RAJESH GULLAH VS. INDIAN OVERSEAS BANK                | Application under any other provisions- IBC | 1/29/2026 | No of objection 1. Kindly attach latest order                                                                                                                        | akhil.shankhwar1   |
| 745 | 2/3/2026  | 0710102059062025(No.of Docs 1) | 0710102059062025/4  | INTERLOCUTORY APPLICATION (I.B.C)/3412(ND)2025           | RACHNA GULLAH W/O RAJESH GULLAH VS. INDIAN OVERSEAS BANK                | Application under any other provisions- IBC | 1/29/2026 | No of objection 1. Kindly attach latest order                                                                                                                        | akhil.shankhwar1   |
| 746 | 2/3/2026  | 0710102059062025(No.of Docs 1) | 0710102059062025/5  | INTERLOCUTORY APPLICATION (I.B.C)/3412(ND)2025           | RACHNA GULLAH W/O RAJESH GULLAH VS. INDIAN OVERSEAS BANK                | Application under any other provisions- IBC | 1/29/2026 | No of objection 1. Kindly attach latest order                                                                                                                        | akhil.shankhwar1   |

|     |           |                                |                     |                                                 |                                                                    |                                                             |           |                                                                                                                                                |                    |
|-----|-----------|--------------------------------|---------------------|-------------------------------------------------|--------------------------------------------------------------------|-------------------------------------------------------------|-----------|------------------------------------------------------------------------------------------------------------------------------------------------|--------------------|
| 747 | 2/3/2026  | 0710102059062025(No.of Docs 1) | 0710102059062025/5  | INTERLOCUTORY APPLICATION (I.B.C)/3412(ND)/2025 | RACHNA GULLAH W/O RAJESH GULLAH VS. INDIAN OVERSEAS BANK           | Application under any other provisions- IBC                 | 1/29/2026 | No of objection 1. Kindly attach latest order                                                                                                  | akhil.shankhwar1   |
| 748 | 7/11/2025 | 0710102059922025(No.of Docs 0) | 0710102059922025/5  | INTERLOCUTORY APPLICATION (I.B.C)/3396(ND)/2025 | IFCI LTD VS. M.SANDEEP GOEL                                        | Sec 60(5)                                                   | 1/29/2026 | 1. bookmarking mandatory.                                                                                                                      |                    |
| 749 | 2/3/2026  | 0710102059062025(No.of Docs 1) | 0710102059062025/5  | INTERLOCUTORY APPLICATION (I.B.C)/3412(ND)/2025 | RACHNA GULLAH W/O RAJESH GULLAH VS. INDIAN OVERSEAS BANK           | Application under any other provisions- IBC                 | 1/29/2026 | No of objection 1. Kindly attach latest order                                                                                                  | akhil.shankhwar1   |
| 750 | 2/3/2026  | 0710102059062025(No.of Docs 1) | 0710102059062025/5  | INTERLOCUTORY APPLICATION (I.B.C)/3412(ND)/2025 | RACHNA GULLAH W/O RAJESH GULLAH VS. INDIAN OVERSEAS BANK           | Application under any other provisions- IBC                 | 1/29/2026 | No of objection 1. Kindly attach latest order                                                                                                  | akhil.shankhwar1   |
| 751 | 2/3/2026  | 0710102059062025(No.of Docs 1) | 0710102059062025/4  | INTERLOCUTORY APPLICATION (I.B.C)/3412(ND)/2025 | RACHNA GULLAH W/O RAJESH GULLAH VS. INDIAN OVERSEAS BANK           | Application under any other provisions- IBC                 | 1/29/2026 | No of objection 1. Kindly attach latest order                                                                                                  | akhil.shankhwar1   |
| 752 | 2/4/2026  | 0710102067432022(No.of Docs 1) | 0710102067432022/10 | INTERLOCUTORY APPLICATION (I.B.C)/4411(PB)/2022 | PRABHJIT SINGH SONI VS. NARESH KUMAR                               | Sec 66(1)                                                   | 1/29/2026 | No of objection 1. Kindly attach latest order                                                                                                  | PRABHJITSINGHSO NI |
| 753 | 1/29/2026 | 0710102059062025(No.of Docs 2) | 0710102059062025/3  | INTERLOCUTORY APPLICATION (I.B.C)/3412(ND)/2025 | RACHNA GULLAH W/O RAJESH GULLAH VS. INDIAN OVERSEAS BANK           | Application under any other provisions- IBC                 | 1/29/2026 | No of objection 1. Kindly attach latest order                                                                                                  | akhil.shankhwar1   |
| 754 | 1/29/2026 | 0710102059062025(No.of Docs 2) | 0710102059062025/3  | INTERLOCUTORY APPLICATION (I.B.C)/3412(ND)/2025 | RACHNA GULLAH W/O RAJESH GULLAH VS. INDIAN OVERSEAS BANK           | Application under any other provisions- IBC                 | 1/29/2026 | No of objection 1. Kindly attach latest order                                                                                                  | akhil.shankhwar1   |
| 755 | 1/29/2026 | 0710102059062025(No.of Docs 2) | 0710102059062025/3  | INTERLOCUTORY APPLICATION (I.B.C)/3412(ND)/2025 | RACHNA GULLAH W/O RAJESH GULLAH VS. INDIAN OVERSEAS BANK           | Application under any other provisions- IBC                 | 1/29/2026 | No of objection 1. Kindly attach latest order                                                                                                  | akhil.shankhwar1   |
| 756 | 1/28/2026 | 0710102023762020(No.of Docs 2) | 0710102023762020/74 | COMPANY PETITION (COMPANIES ACT)/52(PB)/2020    | P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE LIMITED | Sec. 242(4),Sec. 241(1)                                     | 1/29/2026 | compliance order missed                                                                                                                        | MOKSH TYAGI        |
| 757 | 2/3/2026  | 0710102059062025(No.of Docs 1) | 0710102059062025/5  | INTERLOCUTORY APPLICATION (I.B.C)/3412(ND)/2025 | RACHNA GULLAH W/O RAJESH GULLAH VS. INDIAN OVERSEAS BANK           | Application under any other provisions- IBC                 | 1/29/2026 | No of objection 1. Kindly attach latest order                                                                                                  | akhil.shankhwar1   |
| 758 | 2/3/2026  | 0710102059062025(No.of Docs 1) | 0710102059062025/4  | INTERLOCUTORY APPLICATION (I.B.C)/3412(ND)/2025 | RACHNA GULLAH W/O RAJESH GULLAH VS. INDIAN OVERSEAS BANK           | Application under any other provisions- IBC                 | 1/29/2026 | No of objection 1. Kindly attach latest order                                                                                                  | akhil.shankhwar1   |
| 759 | 2/4/2026  | 0710102027452025(No.of Docs 1) | 0710102027452025/1  | INTERLOCUTORY APPLICATION (I.B.C)/1856(ND)/2025 | VIKRAM SOLAR LIMITED & ANR VSMR. PRAMOD GUPTA                      | Section 60(5)/Liq Regulation 35                             | 1/29/2026 | No of objection 1. Kindly attach latest order.                                                                                                 | varun.kalra        |
| 760 | 2/3/2026  | 0710102059062025(No.of Docs 1) | 0710102059062025/5  | INTERLOCUTORY APPLICATION (I.B.C)/3412(ND)/2025 | RACHNA GULLAH W/O RAJESH GULLAH VS. INDIAN OVERSEAS BANK           | Application under any other provisions- IBC                 | 1/29/2026 | No of objection 1. Kindly attach latest order                                                                                                  | akhil.shankhwar1   |
| 761 | 2/4/2026  | 0710102027452025(No.of Docs 1) | 0710102027452025/1  | INTERLOCUTORY APPLICATION (I.B.C)/1856(ND)/2025 | VIKRAM SOLAR LIMITED & ANR VSMR. PRAMOD GUPTA                      | Section 60(5)/Liq Regulation 35                             | 1/29/2026 | No of objection 1. Kindly attach latest order.                                                                                                 | varun.kalra        |
| 762 | 1/24/2026 | 0710102100702024(No.of Docs 1) | 0710102100702024/6  | COMPANY PETITION IB (IBC)/810(ND)/2024          | LSAG INDIA LLP VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA   | IBC Section 59                                              | 1/29/2026 | 1. kindly attach the latest compliance order as the matter is already listed after the attached mentioned order                                | rj92               |
| 763 | 2/5/2026  | 0710120012642018(No.of Docs 1) | 0710120012642018/68 | COMPANY PETITION (COMPANIES ACT)/384(PB)/2018   | JACOB MATHEW VS. MR A V GEORGE                                     | Sec. 245                                                    | 1/29/2026 | No of objection 1. Kindly attach latest order 2. Remove extra pdf.                                                                             | aakashilodha       |
| 764 | 1/24/2026 | 0710102097552024(No.of Docs 2) | 0710102097552024/4  | INTERLOCUTORY APPLICATION (I.B.C)/5865(ND)/2024 | MS SHALU KHANNA VS. MR. GAURAV MITTAL                              | Section 25(2)(j), 43, 45, 47, 50, 60(5), 66/ Regulation 35A | 1/29/2026 | 1. kindly attach the latest compliance order as the matter is already listed after the attached mentioned order.                               | gautam@kfindia.com |
| 765 | 2/3/2026  | 0710102080652025(No.of Docs 2) | 0710102080652025/2  | INTERLOCUTORY APPLICATION (I.B.C)/5144(ND)/2025 | PUNJAB NATIONAL BANK VSHARSH KUMAR ARORA                           | Sec 60(5),Sec 30                                            | 1/28/2026 | 1. kindly attach the latest compliance order as the matter is already listed after the attached mentioned order. 2. copy of vakaltanama missed | shambonandy        |
| 766 | 2/3/2026  | 0710102080652025(No.of Docs 2) | 0710102080652025/2  | INTERLOCUTORY APPLICATION (I.B.C)/5144(ND)/2025 | PUNJAB NATIONAL BANK VSHARSH KUMAR ARORA                           | Sec 60(5),Sec 30                                            | 1/28/2026 | 1. kindly attach the latest compliance order as the matter is already listed after the attached mentioned order. 2. copy of vakaltanama missed | shambonandy        |
| 767 | 1/23/2026 | 0710102107832025(No.of Docs 2) | 0710102107832025/1  | INTERLOCUTORY APPLICATION (I.B.C)/6037(ND)/2025 | MS SULEKHA KALRA VS. MR PRABHJEET SINGH SONI                       | Section 60(5)/Rule 11                                       | 1/28/2026 | 1.extra pdf remove submit final pdf 2.compliance order missing in pdf                                                                          | Sanchika_legal     |
| 768 | 2/3/2026  | 0710102110372025(No.of Docs 1) | 0710102110372025/1  | INTERLOCUTORY APPLICATION (I.B.C)/6174(ND)/2025 | MOHD. GHAYASUDDIN KHAN VS. LOGIX INFRA TECH PRIVATE LIMITED        | Sec 60(5),Rule 11 of NCLT, 2016                             | 1/28/2026 | kindly attach the latest compliance order as the matter is already listed after the attached mentioned order.                                  | acharjee           |
| 769 | 1/27/2026 | 0710102012602025(No.of Docs 2) | 0710102012602025/10 | COMPANY PETITION IB (IBC)/154(ND)/2025          | GENIUS TOWNSHIPS PRIVATE LIMITED VS. DYS ROYALS PRIVATE LIMITED    | IBC under Sec 7                                             | 1/28/2026 | 1.bookmarking and index mandatory. 2. kindly attach the compliance order.                                                                      | Gsaroralawchambers |
| 770 | 2/3/2026  | 0710102110422025(No.of Docs 1) | 0710102110422025/1  | INTERLOCUTORY APPLICATION (I.B.C)/6255(ND)/2025 | MUKUL PRIYADARSHANI VSLOGIX INFRA TECH PRIVATE LIMITED             | Sec 60(5)                                                   | 1/28/2026 | 1. kindly attach the latest compliance order as the matter is already listed after the attached mentioned order.                               | acharjee           |
| 771 | 2/3/2026  | 0710102110372025(No.of Docs 1) | 0710102110372025/1  | INTERLOCUTORY APPLICATION (I.B.C)/6174(ND)/2025 | MOHD. GHAYASUDDIN KHAN VS. LOGIX INFRA TECH PRIVATE LIMITED        | Sec 60(5),Rule 11 of NCLT, 2016                             | 1/28/2026 | kindly attach the latest compliance order as the matter is already listed after the attached mentioned order.                                  | acharjee           |
| 772 | 2/3/2026  | 0710102110422025(No.of Docs 1) | 0710102110422025/1  | INTERLOCUTORY APPLICATION (I.B.C)/6255(ND)/2025 | MUKUL PRIYADARSHANI VSLOGIX INFRA TECH PRIVATE LIMITED             | Sec 60(5)                                                   | 1/28/2026 | 1. kindly attach the latest compliance order as the matter is already listed after the attached mentioned order.                               | acharjee           |
| 773 | 2/3/2026  | 0710102110422025(No.of Docs 1) | 0710102110422025/1  | INTERLOCUTORY APPLICATION (I.B.C)/6255(ND)/2025 | MUKUL PRIYADARSHANI VSLOGIX INFRA TECH PRIVATE LIMITED             | Sec 60(5)                                                   | 1/28/2026 | 1. kindly attach the latest compliance order as the matter is already listed after the attached mentioned order.                               | acharjee           |
| 774 | 2/3/2026  | 0710102110422025(No.of Docs 1) | 0710102110422025/1  | INTERLOCUTORY APPLICATION (I.B.C)/6255(ND)/2025 | MUKUL PRIYADARSHANI VSLOGIX INFRA TECH PRIVATE LIMITED             | Sec 60(5)                                                   | 1/28/2026 | 1. kindly attach the latest compliance order as the matter is already listed after the attached mentioned order.                               | acharjee           |
| 775 | 2/3/2026  | 0710102110372025(No.of Docs 1) | 0710102110372025/1  | INTERLOCUTORY APPLICATION (I.B.C)/6174(ND)/2025 | MOHD. GHAYASUDDIN KHAN VS. LOGIX INFRA TECH PRIVATE LIMITED        | Sec 60(5),Rule 11 of NCLT, 2016                             | 1/28/2026 | kindly attach the latest compliance order as the matter is already listed after the attached mentioned order.                                  | acharjee           |

|     |           |                                |                    |                                                           |                                                                                                             |                                 |           |                                                                                                                                                                                                                                                                                                                                                                                                                 |                       |
|-----|-----------|--------------------------------|--------------------|-----------------------------------------------------------|-------------------------------------------------------------------------------------------------------------|---------------------------------|-----------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------|
| 776 | 2/3/2026  | 0710102110372025(No.of Docs 1) | 0710102110372025/1 | INTERLOCUTORY APPLICATION (I.B.C)/6174(ND)2025            | MOHD. GHAYASUDDIN KHAN VS. LOGIX INFRA TECH PRIVATE LIMITED                                                 | Sec 60(5),Rule 11 of NCLT, 2016 | 1/28/2026 | kindly attach the latest compliance order as the matter is already listed after the attached mentioned order.                                                                                                                                                                                                                                                                                                   | acharjee              |
| 777 | 2/3/2026  | 0710102110442025(No.of Docs 1) | 0710102110442025/1 | INTERLOCUTORY APPLICATION (I.B.C)/6185(ND)2025            | DVJENDERA NATH KALIA VS. LOGIX INFRA TECH PRIVATE LIMITED                                                   | Sec 60(5)                       | 1/28/2026 | kindly attach the latest compliance order as the matter is already listed after the attached mentioned order.                                                                                                                                                                                                                                                                                                   | acharjee              |
| 778 | 2/3/2026  | 0710102110442025(No.of Docs 1) | 0710102110442025/1 | INTERLOCUTORY APPLICATION (I.B.C)/6185(ND)2025            | DVJENDERA NATH KALIA VS. LOGIX INFRA TECH PRIVATE LIMITED                                                   | Sec 60(5)                       | 1/28/2026 | kindly attach the latest compliance order as the matter is already listed after the attached mentioned order.                                                                                                                                                                                                                                                                                                   | acharjee              |
| 779 | 2/3/2026  | 0710102110442025(No.of Docs 1) | 0710102110442025/1 | INTERLOCUTORY APPLICATION (I.B.C)/6185(ND)2025            | DVJENDERA NATH KALIA VS. LOGIX INFRA TECH PRIVATE LIMITED                                                   | Sec 60(5)                       | 1/28/2026 | kindly attach the latest compliance order as the matter is already listed after the attached mentioned order.                                                                                                                                                                                                                                                                                                   | acharjee              |
| 780 | 2/3/2026  | 0710102110442025(No.of Docs 1) | 0710102110442025/1 | INTERLOCUTORY APPLICATION (I.B.C)/6185(ND)2025            | DVJENDERA NATH KALIA VS. LOGIX INFRA TECH PRIVATE LIMITED                                                   | Sec 60(5)                       | 1/28/2026 | kindly attach the latest compliance order as the matter is already listed after the attached mentioned order.                                                                                                                                                                                                                                                                                                   | acharjee              |
| 781 | 2/3/2026  | 0710102080652025(No.of Docs 2) | 0710102080652025/2 | INTERLOCUTORY APPLICATION (I.B.C)/5144(ND)2025            | PUNJAB NATIONAL BANK VSHARSH KUMAR ARORA                                                                    | Sec 60(5),Sec 30                | 1/28/2026 | 1. kindly attach the latest compliance order as the matter is already listed after the attached mentioned order. 2. copy of vakalatnama missed                                                                                                                                                                                                                                                                  | shambonandy           |
| 782 | 1/26/2026 | 0710102072032024(No.of Docs 2) | 0710102072032024/2 | RESTORED COMPANY PETITION (IBC)/17(PB)2024                | VISTRA ITCL (INDIA) LIMITED VS. MR. GETAMBAR ANAND (PERSONAL GUARANTOR OF NOBILITY ESTATES PRIVATE LIMITED) | Section 95(1)                   | 1/28/2026 | 1.compliance order missing in pdf                                                                                                                                                                                                                                                                                                                                                                               | knlegal               |
| 783 | 1/22/2026 | 0710102093152025(No.of Docs 1) | 0710102093152025/1 | INTERLOCUTORY APPLICATION (I.B.C)/5270(ND)2025            | MR. MANOJ KUMAR ANAND IRP OF PATEL WOOD PRODUCTS LIMITED                                                    | Sec. 12A                        | 1/28/2026 | 1. kindly attach the compliance order                                                                                                                                                                                                                                                                                                                                                                           | swastikakumari@y mail |
| 784 | 1/28/2026 | 0710102077212025(No.of Docs 5) | 0710102077212025/4 | INTERLOCUTORY APPLICATION (I.B.C)/4440(ND)2025            | MOHD NAZIM KHAN_APP 19(2) (SAKRIYA) VS. MR. HARI RAM KHATRI                                                 | Section 19(2) / Regulation 30   | 1/28/2026 | 1. delete extra PDF. 2. incomplete file there are two documents upload in one file kindly separate the documents. 3. kindly upload complete file as per mention in index numbering and matters are match in PDF also. 4. Bookmarking and index mandatory. 5. bookmarking pagination compulsory 6. kindly attach the latest compliance order as the matter is already listed after the attached mentioned order. | nazim@1234            |
| 785 | 1/28/2026 | 0710102077212025(No.of Docs 5) | 0710102077212025/4 | INTERLOCUTORY APPLICATION (I.B.C)/4440(ND)2025            | MOHD NAZIM KHAN_APP 19(2) (SAKRIYA) VS. MR. HARI RAM KHATRI                                                 | Section 19(2) / Regulation 30   | 1/28/2026 | 1. delete extra PDF. 2. incomplete file there are two documents upload in one file kindly separate the documents. 3. kindly upload complete file as per mention in index numbering and matters are match in PDF also. 4. Bookmarking and index mandatory. 5. bookmarking pagination compulsory 6. kindly attach the latest compliance order as the matter is already listed after the attached mentioned order. | nazim@1234            |
| 786 | 1/24/2026 | 0710102010832019(No.of Docs 2) | 0710102010832019/4 | COMPANY APPLICATION(IBC)/254(ND)2019                      | MAHENDRA KUMAR KHNDLWAL RP VS. BHUSHAN POWER & STEEL LIMITED                                                | Sec 66(1)                       | 1/28/2026 | 1. kindly attach latest compliance order                                                                                                                                                                                                                                                                                                                                                                        | AMS.MISHA             |
| 787 | 2/3/2026  | 0710102080652025(No.of Docs 2) | 0710102080652025/2 | INTERLOCUTORY APPLICATION (I.B.C)/5144(ND)2025            | PUNJAB NATIONAL BANK VSHARSH KUMAR ARORA                                                                    | Sec 60(5),Sec 30                | 1/28/2026 | 1. kindly attach the latest compliance order as the matter is already listed after the attached mentioned order. 2. copy of vakalatnama missed                                                                                                                                                                                                                                                                  | shambonandy           |
| 788 | 1/22/2026 | 0710102090222024(No.of Docs 2) | 0710102090222024/5 | CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/89(ND)2024 | OMKARESHW ARI EXIM LIMITED & ORS                                                                            | Sec. 230-232 - Second Motion    | 1/28/2026 | 1. kindly attach the compliance order                                                                                                                                                                                                                                                                                                                                                                           | sarkar1956            |
| 789 | 1/23/2026 | 0710102107212025(No.of Docs 3) | 0710102107212025/2 | TRANSFER APPLICATION (IBC)/70(PB)2025                     | KAY BOUVET ENGINEERING LTD VS. IDBI BANK                                                                    | Rule16(d),NCLT Rules,2016 IBC   | 1/28/2026 | 1.compliance order missing in pdf 2.welfare ticket 25rs missing in vakalatanama 3.all pdf merge to one pdf                                                                                                                                                                                                                                                                                                      | VINITA                |
| 790 | 1/28/2026 | 0710102077212025(No.of Docs 5) | 0710102077212025/4 | INTERLOCUTORY APPLICATION (I.B.C)/4440(ND)2025            | MOHD NAZIM KHAN_APP 19(2) (SAKRIYA) VS. MR. HARI RAM KHATRI                                                 | Section 19(2) / Regulation 30   | 1/28/2026 | 1. delete extra PDF. 2. incomplete file there are two documents upload in one file kindly separate the documents. 3. kindly upload complete file as per mention in index numbering and matters are match in PDF also. 4. Bookmarking and index mandatory. 5. bookmarking pagination compulsory 6. kindly attach the latest compliance order as the matter is already listed after the attached mentioned order. | nazim@1234            |
| 791 | 1/28/2026 | 0710102077212025(No.of Docs 5) | 0710102077212025/4 | INTERLOCUTORY APPLICATION (I.B.C)/4440(ND)2025            | MOHD NAZIM KHAN_APP 19(2) (SAKRIYA) VS. MR. HARI RAM KHATRI                                                 | Section 19(2) / Regulation 30   | 1/28/2026 | 1. delete extra PDF. 2. incomplete file there are two documents upload in one file kindly separate the documents. 3. kindly upload complete file as per mention in index numbering and matters are match in PDF also. 4. Bookmarking and index mandatory. 5. bookmarking pagination compulsory 6. kindly attach the latest compliance order as the matter is already listed after the attached mentioned order. | nazim@1234            |
| 792 | 1/20/2026 | 0710102043522025(No.of Docs 2) | 0710102043522025/4 | INTERLOCUTORY APPLICATION (I.B.C)/2745(ND)2025            | ANAND PRATAP SINGH VS. ARVIND MITTAL RESOLUTION PROFESSIONAL OF APS INFRA ENGINEERS PVT. LTD                | Sec 60(5)                       | 1/27/2026 | 1.compliance order missing in pdf 2.vakalatanama copy missing in pdf                                                                                                                                                                                                                                                                                                                                            | shubhampaliwal        |
| 793 | 1/23/2026 | 0710102015152023(No.of Docs 2) | 0710102015152023/8 | COMPANY APPEAL (COMPANIES ACT)/177(ND)2023                | CINEMORPHIC PRIVATE LIMITED VS. REGISTRAR OF COMPANIES                                                      | Sec 252 (1)                     | 1/27/2026 | 1.bookmarking mandatory 2.need all pages sign in pdf 3.compliance order missing in pdf                                                                                                                                                                                                                                                                                                                          | Jsra2015              |
| 794 | 1/23/2026 | 0710102015152023(No.of Docs 2) | 0710102015152023/7 | COMPANY APPEAL (COMPANIES ACT)/177(ND)2023                | CINEMORPHIC PRIVATE LIMITED VS. REGISTRAR OF COMPANIES                                                      | Sec 252 (1)                     | 1/27/2026 | 1.bookmarking mandatory 2.need all pages sign in pdf 3.compliance order missing in pdf                                                                                                                                                                                                                                                                                                                          | Jsra2015              |
| 795 | 1/21/2026 | 0710102033062024(No.of Docs 2) | 0710102033062024/4 | COMPANY PETITION (COMPANIES ACT)/88(ND)2024               | ANAND MOHAN GROVER & OTHERS VS. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED                                 | Sec. 73(4)                      | 1/27/2026 | No of objection 1. Wrong file, kindly file IA                                                                                                                                                                                                                                                                                                                                                                   | jatnadvocate          |
| 796 | 1/23/2026 | 0710102047252024(No.of Docs 2) | 0710102047252024/5 | INTERLOCUTORY APPLICATION (I.B.C)/3322(PB)2024            | MR. SAJJAN KUMAR DOKANIA RESOLUTION PROFESSIONAL VSMR. VINAY BHADRAJIA                                      | Sec 66(1)                       | 1/27/2026 | 1.compliance order missing in pdf 2.date missing in vakalatanama in pdf                                                                                                                                                                                                                                                                                                                                         | rakesh@12             |
| 797 | 1/20/2026 | 0710102099922024(No.of Docs 1) | 0710102099922024/7 | RESTORATION APPLICATION (IBC)/137(ND)2024                 | SHASHI BHUSHAN NAGAR VS. SRI GANRAJ BUILDCON PRIVATE LIMITED                                                | Rule 11 of NCLT, 2016           | 1/27/2026 | 1. kindly attach the compliance order. 2. copy of vakalatnama missed in PDF.                                                                                                                                                                                                                                                                                                                                    | chiramritlaw          |
| 798 | 1/21/2026 | 0710102016902025(No.of Docs 3) | 0710102016902025/2 | COMPANY APPEAL (COMPANIES ACT)/79(ND)2025                 | NEETI CONSTRUCTION PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES                                           | Sec 252 (3)                     | 1/27/2026 | 1.wrong file                                                                                                                                                                                                                                                                                                                                                                                                    | valuepro@321          |
| 799 | 1/22/2026 | 0710102067132025(No.of Docs 2) | 0710102067132025/4 | COMPANY PETITION IB (IBC)/430(ND)2025                     | GANPATI AGENCY THROUGH MR. MANOJ AGARWAL VS. PROLIFIC PAPERS PRIVATE LIMITED                                | IBC Under Sec 9                 | 1/27/2026 | 1. incomplete file. 2. date and sign missed on vakalatanama in PDF. 3. bookmarking and index mandatory. 4. kindly attach the compliance order. 5. Three Rs. court fee and twenty five Rs. welfare ticket missed on vakalatanama. 6. kindly paste welfare ticket and court fee on blank space of vakalatanama                                                                                                    | akhil.shankhwar1      |
| 800 | 1/23/2026 | 0710102069242025(No.of Docs 2) | 0710102069242025/2 | INTERLOCUTORY APPLICATION (I.B.C)/3863(PB)2025            | AMIT PAWAR VS. MR. SANDEEP GOEL                                                                             | Sec 60(5)                       | 1/27/2026 | 1.compliance order missing in pdf                                                                                                                                                                                                                                                                                                                                                                               | Ashishlu              |

|     |           |                                |                    |                                                          |                                                                                                        |                                                              |           |                                                                                                                                                                     |                  |
|-----|-----------|--------------------------------|--------------------|----------------------------------------------------------|--------------------------------------------------------------------------------------------------------|--------------------------------------------------------------|-----------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|
| 801 | 1/20/2026 | 0710102072632025(No.of Docs 2) | 0710102072632025/5 | INTERLOCUTORY APPLICATION (I.B.C)/4262(ND)2025           | POOJA BAHRY VS. MR. RAVI BHARGAVA                                                                      | Section 25(2)(j), 43,45,47,50,60(5),66/ Regulation 35A       | 1/27/2026 | 1.compliance order missing in pdf                                                                                                                                   | arushkhanna829   |
| 802 | 1/23/2026 | 0710102084342025(No.of Docs 2) | 0710102084342025/2 | INTERLOCUTORY APPLICATION (I.B.C)/4772(ND)2025           | RAJIV BAJAJ RESOLUTION PROFESSIONAL VS. SURENDER MODI SUSPENDED DIRECTOR OF J. R. MODI ASSOCIATES LTD. | Section 12(A) /Regulation 30A                                | 1/27/2026 | 1.compliance order missing in pdf                                                                                                                                   | anirbanlaw@66    |
| 803 | 1/19/2026 | 0710102092212025(No.of Docs 2) | 0710102092212025/3 | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/82(ND)2025 | SNAP-ON TOOLS PRIVATE LIMITED                                                                          | Sec. 230-232 - Second Motion                                 | 1/27/2026 | 1.both file kindly separately upload in pdf 2.compliance order missing in pdf                                                                                       | upinder_singh    |
| 804 | 1/19/2026 | 0710102092212025(No.of Docs 2) | 0710102092212025/3 | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/82(ND)2025 | SNAP-ON TOOLS PRIVATE LIMITED                                                                          | Sec. 230-232 - Second Motion                                 | 1/27/2026 | 1.both file kindly separately upload in pdf 2.compliance order missing in pdf                                                                                       | upinder_singh    |
| 805 | 1/19/2026 | 0710102092212025(No.of Docs 2) | 0710102092212025/3 | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/82(ND)2025 | SNAP-ON TOOLS PRIVATE LIMITED                                                                          | Sec. 230-232 - Second Motion                                 | 1/27/2026 | 1.both file kindly separately upload in pdf 2.compliance order missing in pdf                                                                                       | upinder_singh    |
| 806 | 1/19/2026 | 0710102092212025(No.of Docs 2) | 0710102092212025/3 | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/82(ND)2025 | SNAP-ON TOOLS PRIVATE LIMITED                                                                          | Sec. 230-232 - Second Motion                                 | 1/27/2026 | 1.both file kindly separately upload in pdf 2.compliance order missing in pdf                                                                                       | upinder_singh    |
| 807 | 1/19/2026 | 0710102096032025(No.of Docs 2) | 0710102096032025/6 | INTERLOCUTORY APPLICATION (I.B.C)/5399(ND)2025           | DURGA DAS AGGARWAL VS. ETHENIC AGENCIES PRIVATE LIMITED                                                | Section 60(5)/Rule 11                                        | 1/27/2026 | 1. kindly upload clear pages are 69 and 70 in PDF. 2. kindly attach the latest compliance order as the matter is already listed after the attached mentioned order. | shivamgautam02   |
| 808 | 1/19/2026 | 0710102096032025(No.of Docs 2) | 0710102096032025/6 | INTERLOCUTORY APPLICATION (I.B.C)/5399(ND)2025           | DURGA DAS AGGARWAL VS. ETHENIC AGENCIES PRIVATE LIMITED                                                | Section 60(5)/Rule 11                                        | 1/27/2026 | 1. kindly upload clear pages are 69 and 70 in PDF. 2. kindly attach the latest compliance order as the matter is already listed after the attached mentioned order. | shivamgautam02   |
| 809 | 1/19/2026 | 0710102096032025(No.of Docs 2) | 0710102096032025/6 | INTERLOCUTORY APPLICATION (I.B.C)/5399(ND)2025           | DURGA DAS AGGARWAL VS. ETHENIC AGENCIES PRIVATE LIMITED                                                | Section 60(5)/Rule 11                                        | 1/27/2026 | 1. kindly upload clear pages are 69 and 70 in PDF. 2. kindly attach the latest compliance order as the matter is already listed after the attached mentioned order. | shivamgautam02   |
| 810 | 1/19/2026 | 0710102096032025(No.of Docs 2) | 0710102096032025/6 | INTERLOCUTORY APPLICATION (I.B.C)/5399(ND)2025           | DURGA DAS AGGARWAL VS. ETHENIC AGENCIES PRIVATE LIMITED                                                | Section 60(5)/Rule 11                                        | 1/27/2026 | 1. kindly upload clear pages are 69 and 70 in PDF. 2. kindly attach the latest compliance order as the matter is already listed after the attached mentioned order. | shivamgautam02   |
| 811 | 1/19/2026 | 0710102096032025(No.of Docs 2) | 0710102096032025/6 | INTERLOCUTORY APPLICATION (I.B.C)/5399(ND)2025           | DURGA DAS AGGARWAL VS. ETHENIC AGENCIES PRIVATE LIMITED                                                | Section 60(5)/Rule 11                                        | 1/27/2026 | 1. kindly upload clear pages are 69 and 70 in PDF. 2. kindly attach the latest compliance order as the matter is already listed after the attached mentioned order. | shivamgautam02   |
| 812 | 1/19/2026 | 0710102096032025(No.of Docs 2) | 0710102096032025/6 | INTERLOCUTORY APPLICATION (I.B.C)/5399(ND)2025           | DURGA DAS AGGARWAL VS. ETHENIC AGENCIES PRIVATE LIMITED                                                | Section 60(5)/Rule 11                                        | 1/27/2026 | 1. kindly upload clear pages are 69 and 70 in PDF. 2. kindly attach the latest compliance order as the matter is already listed after the attached mentioned order. | shivamgautam02   |
| 813 | 1/19/2026 | 0710102096032025(No.of Docs 2) | 0710102096032025/6 | INTERLOCUTORY APPLICATION (I.B.C)/5399(ND)2025           | DURGA DAS AGGARWAL VS. ETHENIC AGENCIES PRIVATE LIMITED                                                | Section 60(5)/Rule 11                                        | 1/27/2026 | 1. kindly upload clear pages are 69 and 70 in PDF. 2. kindly attach the latest compliance order as the matter is already listed after the attached mentioned order. | shivamgautam02   |
| 814 | 1/19/2026 | 0710102096032025(No.of Docs 2) | 0710102096032025/6 | INTERLOCUTORY APPLICATION (I.B.C)/5399(ND)2025           | DURGA DAS AGGARWAL VS. ETHENIC AGENCIES PRIVATE LIMITED                                                | Section 60(5)/Rule 11                                        | 1/27/2026 | 1. kindly upload clear pages are 69 and 70 in PDF. 2. kindly attach the latest compliance order as the matter is already listed after the attached mentioned order. | shivamgautam02   |
| 815 | 1/19/2026 | 0710102096032025(No.of Docs 2) | 0710102096032025/6 | INTERLOCUTORY APPLICATION (I.B.C)/5399(ND)2025           | DURGA DAS AGGARWAL VS. ETHENIC AGENCIES PRIVATE LIMITED                                                | Section 60(5)/Rule 11                                        | 1/27/2026 | 1. kindly upload clear pages are 69 and 70 in PDF. 2. kindly attach the latest compliance order as the matter is already listed after the attached mentioned order. | shivamgautam02   |
| 816 | 1/21/2026 | 0710102108402025(No.of Docs 2) | 0710102108402025/2 | INTERLOCUTORY APPLICATION (I.B.C)/6112(ND)2025           | OMKAR NATH VS. CA RAM PHAL BHARDWAJ RESOLUTION PROFESSIONAL                                            | Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1) | 1/27/2026 | 1.compliance order missing in pdf                                                                                                                                   | mohit.nandwani   |
| 817 | 1/23/2026 | 0710102074042024(No.of Docs 3) | 0710102074042024/3 | COMPANY PETITION IB (IBC)/568(ND)2024                    | PREET MOHAN SINGH                                                                                      | Section 94(1)                                                | 1/27/2026 | 1.22 to 68 not clear in pdf 2.compliance order missing in pdf                                                                                                       | chandnisadana    |
| 818 | 1/21/2026 | 0710102000712026(No.of Docs 2) | 0710102000712026/1 | INTERLOCUTORY APPLICATION (I.B.C)/110(ND)2026            | RAJ KUMAR SHARMA VSANS APARTMENTS PRIVATE LIMITED                                                      | Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1) | 1/27/2026 | No of objection 1. Kindly attach compliance order.                                                                                                                  | mohit.nandwani   |
| 819 | 1/27/2026 | 0710102062782025(No.of Docs 2) | 0710102062782025/2 | INTERLOCUTORY APPLICATION(IBC)(PLA N)/48(PB)2025         | AMIT AGRAWAL VS. HR COMMERCIALS PRIVATE LIMITED                                                        | Sec 30                                                       | 1/26/2026 | 1. kindly attach the latest compliance order as the matter is already listed after the attached mentioned order.                                                    | quadlegal        |
| 820 | 1/27/2026 | 0710102062782025(No.of Docs 2) | 0710102062782025/2 | INTERLOCUTORY APPLICATION(IBC)(PLA N)/48(PB)2025         | AMIT AGRAWAL VS. HR COMMERCIALS PRIVATE LIMITED                                                        | Sec 30                                                       | 1/26/2026 | 1. kindly attach the latest compliance order as the matter is already listed after the attached mentioned order.                                                    | quadlegal        |
| 821 | 2/2/2026  | 0710102072732025(No.of Docs 1) | 0710102072732025/3 | INTERLOCUTORY APPLICATION (I.B.C)/4120(ND)2025           | RAJESH GULLAH VS. SHRI RAHUL JINDAL AND ORS.                                                           | Application under any other provisions- IBC                  | 1/26/2026 | &amp;amp;quot; 1. kindly attach the latest compliance order as the matter is already listed after the attached mentioned order. &amp;amp;quot;                      | akhil.shankhwar1 |
| 822 | 2/2/2026  | 0710102063922022(No.of Docs 2) | 0710102063922022/8 | COMPANY PETITION IB (IBC)/638(ND)2022                    | SBI GLOBAL FACTORS LIMITED VS. AKS ELECTRICALS AND ELECTRONICS LIMITED                                 | IBC under Sec 7                                              | 1/26/2026 | kindly attach the latest compliance order as the matter is already listed after the attached mentioned order.                                                       | adv.jiten        |
| 823 | 2/2/2026  | 0710102063922022(No.of Docs 2) | 0710102063922022/8 | COMPANY PETITION IB (IBC)/638(ND)2022                    | SBI GLOBAL FACTORS LIMITED VS. AKS ELECTRICALS AND ELECTRONICS LIMITED                                 | IBC under Sec 7                                              | 1/26/2026 | kindly attach the latest compliance order as the matter is already listed after the attached mentioned order.                                                       | adv.jiten        |
| 824 | 2/2/2026  | 0710102063922022(No.of Docs 2) | 0710102063922022/8 | COMPANY PETITION IB (IBC)/638(ND)2022                    | SBI GLOBAL FACTORS LIMITED VS. AKS ELECTRICALS AND ELECTRONICS LIMITED                                 | IBC under Sec 7                                              | 1/26/2026 | kindly attach the latest compliance order as the matter is already listed after the attached mentioned order.                                                       | adv.jiten        |
| 825 | 2/2/2026  | 0710102063922022(No.of Docs 2) | 0710102063922022/8 | COMPANY PETITION IB (IBC)/638(ND)2022                    | SBI GLOBAL FACTORS LIMITED VS. AKS ELECTRICALS AND ELECTRONICS LIMITED                                 | IBC under Sec 7                                              | 1/26/2026 | kindly attach the latest compliance order as the matter is already listed after the attached mentioned order.                                                       | adv.jiten        |

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|-----|------------|--------------------------------|---------------------|------------------------------------------------------|----------------------------------------------------------------------------------------------|--------------------------------------------------------|-----------|------------------------------------------------------------------------------------------------------------------------------------------------|------------------|
| 826 | 2/2/2026   | 0710102072732025(No.of Docs 1) | 0710102072732025/3  | INTERLOCUTORY APPLICATION (I.B.C)/4120(ND)2025       | RAJESH GULLAH VS. SHRI RAHUL JINDAL AND ORS.                                                 | Application under any other provisions- IBC            | 1/26/2026 | &amp;amp;quot; 1. kindly attach the latest compliance order as the matter is already listed after the attached mentioned order. &amp;amp;quot; | akhil.shankhwar1 |
| 827 | 2/2/2026   | 0710102072732025(No.of Docs 1) | 0710102072732025/3  | INTERLOCUTORY APPLICATION (I.B.C)/4120(ND)2025       | RAJESH GULLAH VS. SHRI RAHUL JINDAL AND ORS.                                                 | Application under any other provisions- IBC            | 1/26/2026 | &amp;amp;quot; 1. kindly attach the latest compliance order as the matter is already listed after the attached mentioned order. &amp;amp;quot; | akhil.shankhwar1 |
| 828 | 2/2/2026   | 0710102072732025(No.of Docs 1) | 0710102072732025/3  | INTERLOCUTORY APPLICATION (I.B.C)/4120(ND)2025       | RAJESH GULLAH VS. SHRI RAHUL JINDAL AND ORS.                                                 | Application under any other provisions- IBC            | 1/26/2026 | &amp;amp;quot; 1. kindly attach the latest compliance order as the matter is already listed after the attached mentioned order. &amp;amp;quot; | akhil.shankhwar1 |
| 829 | 1/27/2026  | 0710102062782025(No.of Docs 2) | 0710102062782025/2  | INTERLOCUTORY APPLICATION(IBC)(PLA N)/48(PB)2025     | AMIT AGRAWAL VS. HR COMMERCIALS PRIVATE LIMITED                                              | Sec 30                                                 | 1/26/2026 | 1. kindly attach the latest compliance order as the matter is already listed after the attached mentioned order.                               | quadlegal        |
| 830 | 1/27/2026  | 0710102062782025(No.of Docs 2) | 0710102062782025/2  | INTERLOCUTORY APPLICATION(IBC)(PLA N)/48(PB)2025     | AMIT AGRAWAL VS. HR COMMERCIALS PRIVATE LIMITED                                              | Sec 30                                                 | 1/26/2026 | 1. kindly attach the latest compliance order as the matter is already listed after the attached mentioned order.                               | quadlegal        |
| 831 | 1/15/2026  | 0710102016102025(No.of Docs 1) | 0710102016102025/12 | INTERLOCUTORY APPLICATION(IBC)(PLA N)/18(ND)2025     | ANKUR KUMAR                                                                                  | Sec 30                                                 | 1/25/2026 | 1.compliance order the last order required in pdf 2.need all pages sign in pdf 3.need all pages ocr in pdf                                     | Saniya           |
| 832 | 1/15/2026  | 0710102016102025(No.of Docs 1) | 0710102016102025/12 | INTERLOCUTORY APPLICATION(IBC)(PLA N)/18(ND)2025     | ANKUR KUMAR                                                                                  | Sec 30                                                 | 1/25/2026 | 1.compliance order the last order required in pdf 2.need all pages sign in pdf 3.need all pages ocr in pdf                                     | Saniya           |
| 833 | 1/15/2026  | 0710102016102025(No.of Docs 1) | 0710102016102025/12 | INTERLOCUTORY APPLICATION(IBC)(PLA N)/18(ND)2025     | ANKUR KUMAR                                                                                  | Sec 30                                                 | 1/25/2026 | 1.compliance order the last order required in pdf 2.need all pages sign in pdf 3.need all pages ocr in pdf                                     | Saniya           |
| 834 | 11/10/2025 | 0710102098372025(No.of Docs 0) | 0710102098372025/1  | INTERLOCATORY APPLICATION(COMPANIES ACT)/438(ND)2025 | INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED VS. ROYALE INDIAN RAIL TOURS LIMITED | Rule 11 of NCLT                                        | 1/25/2026 | 1.pagination missing in bookmarking 2.need all pages sign in pdf 3.counsel details incomplete in index                                         |                  |
| 835 | 11/10/2025 | 0710102098372025(No.of Docs 0) | 0710102098372025/1  | INTERLOCATORY APPLICATION(COMPANIES ACT)/438(ND)2025 | INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED VS. ROYALE INDIAN RAIL TOURS LIMITED | Rule 11 of NCLT                                        | 1/25/2026 | 1.pagination missing in bookmarking 2.need all pages sign in pdf 3.counsel details incomplete in index                                         |                  |
| 836 | 11/10/2025 | 0710102098372025(No.of Docs 0) | 0710102098372025/1  | INTERLOCATORY APPLICATION(COMPANIES ACT)/438(ND)2025 | INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED VS. ROYALE INDIAN RAIL TOURS LIMITED | Rule 11 of NCLT                                        | 1/25/2026 | 1.pagination missing in bookmarking 2.need all pages sign in pdf 3.counsel details incomplete in index                                         |                  |
| 837 | 11/10/2025 | 0710102098372025(No.of Docs 0) | 0710102098372025/1  | INTERLOCATORY APPLICATION(COMPANIES ACT)/438(ND)2025 | INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED VS. ROYALE INDIAN RAIL TOURS LIMITED | Rule 11 of NCLT                                        | 1/25/2026 | 1.pagination missing in bookmarking 2.need all pages sign in pdf 3.counsel details incomplete in index                                         |                  |
| 838 | 2/2/2026   | 0710102071432024(No.of Docs 2) | 0710102071432024/3  | INTERLOCUTORY APPLICATION (I.B.C)/4256(ND)2024       | ATUL MITTAL RESOLUTION PROFESSIONAL LOGIX INFRA TECH PRIVATE LIMITED VS. SR BUILD CRAFT LLP  | Section 25(2)(j), 43,45,47,50,60(5),66/ Regulation 35A | 1/25/2026 | No of objection 1. Kindly attach latest compliance order.                                                                                      | aorbrijeshgupta  |
| 839 | 1/19/2026  | 0710102028442024(No.of Docs 3) | 0710102028442024/2  | INTERLOCUTORY APPLICATION (I.B.C)/2868(ND)2024       | SHIV NANDAN SHARMA VS. OCEAN CAPITAL MARKET LIMITED                                          | Sec 60(5)                                              | 1/25/2026 | kindly attach the latest compliance order as the matter is already listed after the attached mentioned order.                                  | kumarshikhar11   |
| 840 | 1/19/2026  | 0710102028442024(No.of Docs 3) | 0710102028442024/2  | INTERLOCUTORY APPLICATION (I.B.C)/2868(ND)2024       | SHIV NANDAN SHARMA VS. OCEAN CAPITAL MARKET LIMITED                                          | Sec 60(5)                                              | 1/25/2026 | kindly attach the latest compliance order as the matter is already listed after the attached mentioned order.                                  | kumarshikhar11   |
| 841 | 1/19/2026  | 0710102028442024(No.of Docs 3) | 0710102028442024/2  | INTERLOCUTORY APPLICATION (I.B.C)/2868(ND)2024       | SHIV NANDAN SHARMA VS. OCEAN CAPITAL MARKET LIMITED                                          | Sec 60(5)                                              | 1/25/2026 | kindly attach the latest compliance order as the matter is already listed after the attached mentioned order.                                  | kumarshikhar11   |
| 842 | 1/19/2026  | 0710102028442024(No.of Docs 3) | 0710102028442024/2  | INTERLOCUTORY APPLICATION (I.B.C)/2868(ND)2024       | SHIV NANDAN SHARMA VS. OCEAN CAPITAL MARKET LIMITED                                          | Sec 60(5)                                              | 1/25/2026 | kindly attach the latest compliance order as the matter is already listed after the attached mentioned order.                                  | kumarshikhar11   |
| 843 | 1/18/2026  | 0710102103332025(No.of Docs 4) | 0710102103332025/1  | INTERLOCUTORY APPLICATION (I.B.C)/5786(ND)2025       | RAM KISHAN SARAF VS. NARENDER KUMAR SHARMA                                                   | Sec 60(5)                                              | 1/25/2026 | 1.compliance order the last order required in pdf 2.extra pdf remove and submit final pdf                                                      |                  |
| 844 | 1/18/2026  | 0710102103332025(No.of Docs 4) | 0710102103332025/1  | INTERLOCUTORY APPLICATION (I.B.C)/5786(ND)2025       | RAM KISHAN SARAF VS. NARENDER KUMAR SHARMA                                                   | Sec 60(5)                                              | 1/25/2026 | 1.compliance order the last order required in pdf 2.extra pdf remove and submit final pdf                                                      |                  |
| 845 | 2/2/2026   | 0710102071432024(No.of Docs 2) | 0710102071432024/3  | INTERLOCUTORY APPLICATION (I.B.C)/4256(ND)2024       | ATUL MITTAL RESOLUTION PROFESSIONAL LOGIX INFRA TECH PRIVATE LIMITED VS. SR BUILD CRAFT LLP  | Section 25(2)(j), 43,45,47,50,60(5),66/ Regulation 35A | 1/25/2026 | No of objection 1. Kindly attach latest compliance order.                                                                                      | aorbrijeshgupta  |
| 846 | 1/18/2026  | 0710102103332025(No.of Docs 4) | 0710102103332025/1  | INTERLOCUTORY APPLICATION (I.B.C)/5786(ND)2025       | RAM KISHAN SARAF VS. NARENDER KUMAR SHARMA                                                   | Sec 60(5)                                              | 1/25/2026 | 1.compliance order the last order required in pdf 2.extra pdf remove and submit final pdf                                                      |                  |
| 847 | 1/18/2026  | 0710102103332025(No.of Docs 4) | 0710102103332025/1  | INTERLOCUTORY APPLICATION (I.B.C)/5786(ND)2025       | RAM KISHAN SARAF VS. NARENDER KUMAR SHARMA                                                   | Sec 60(5)                                              | 1/25/2026 | 1.compliance order the last order required in pdf 2.extra pdf remove and submit final pdf                                                      |                  |
| 848 | 1/18/2026  | 0710102103332025(No.of Docs 4) | 0710102103332025/1  | INTERLOCUTORY APPLICATION (I.B.C)/5786(ND)2025       | RAM KISHAN SARAF VS. NARENDER KUMAR SHARMA                                                   | Sec 60(5)                                              | 1/25/2026 | 1.compliance order the last order required in pdf 2.extra pdf remove and submit final pdf                                                      |                  |
| 849 | 1/18/2026  | 0710102103332025(No.of Docs 4) | 0710102103332025/1  | INTERLOCUTORY APPLICATION (I.B.C)/5786(ND)2025       | RAM KISHAN SARAF VS. NARENDER KUMAR SHARMA                                                   | Sec 60(5)                                              | 1/25/2026 | 1.compliance order the last order required in pdf 2.extra pdf remove and submit final pdf                                                      |                  |
| 850 | 1/18/2026  | 0710102103332025(No.of Docs 4) | 0710102103332025/1  | INTERLOCUTORY APPLICATION (I.B.C)/5786(ND)2025       | RAM KISHAN SARAF VS. NARENDER KUMAR SHARMA                                                   | Sec 60(5)                                              | 1/25/2026 | 1.compliance order the last order required in pdf 2.extra pdf remove and submit final pdf                                                      |                  |
| 851 | 1/18/2026  | 0710102103332025(No.of Docs 4) | 0710102103332025/1  | INTERLOCUTORY APPLICATION (I.B.C)/5786(ND)2025       | RAM KISHAN SARAF VS. NARENDER KUMAR SHARMA                                                   | Sec 60(5)                                              | 1/25/2026 | 1.compliance order the last order required in pdf 2.extra pdf remove and submit final pdf                                                      |                  |

|     |           |                                |                    |                                                 |                                                                                                      |                                                        |           |                                                                                                                     |                 |
|-----|-----------|--------------------------------|--------------------|-------------------------------------------------|------------------------------------------------------------------------------------------------------|--------------------------------------------------------|-----------|---------------------------------------------------------------------------------------------------------------------|-----------------|
| 852 | 1/28/2026 | 0710102110212025(No.of Docs 3) | 0710102110212025/1 | INTERLOCUTORY APPLICATION (I.B.C)/6209(ND)/2025 | SHRAVAN BHATIA HUF VS. NARENDER KUMAR SHARMA RESOLUTION PROFESSIONAL OF SPAZE TOWERS PRIVATE LIMITED | Sec 60(5)                                              | 1/25/2026 | 1.compliance order the last order required in pdf                                                                   | karangandhii    |
| 853 | 1/20/2026 | 0710102081912025(No.of Docs 4) | 0710102081912025/1 | INTERLOCUTORY APPLICATION (I.B.C)/4888(ND)/2025 | SHAILABH RAJ VS. DEBASHISH NANDA                                                                     | Sec 60(5)                                              | 1/25/2026 | 1.all document separately file 2.compliance order missing in pdf 3.vakalatanama copy missing in pdf                 | sanjay.bhatt    |
| 854 | 1/20/2026 | 0710102081912025(No.of Docs 4) | 0710102081912025/1 | INTERLOCUTORY APPLICATION (I.B.C)/4888(ND)/2025 | SHAILABH RAJ VS. DEBASHISH NANDA                                                                     | Sec 60(5)                                              | 1/25/2026 | 1.all document separately file 2.compliance order missing in pdf 3.vakalatanama copy missing in pdf                 | sanjay.bhatt    |
| 855 | 1/20/2026 | 0710102081912025(No.of Docs 4) | 0710102081912025/1 | INTERLOCUTORY APPLICATION (I.B.C)/4888(ND)/2025 | SHAILABH RAJ VS. DEBASHISH NANDA                                                                     | Sec 60(5)                                              | 1/25/2026 | 1.all document separately file 2.compliance order missing in pdf 3.vakalatanama copy missing in pdf                 | sanjay.bhatt    |
| 856 | 1/20/2026 | 0710102081912025(No.of Docs 4) | 0710102081912025/1 | INTERLOCUTORY APPLICATION (I.B.C)/4888(ND)/2025 | SHAILABH RAJ VS. DEBASHISH NANDA                                                                     | Sec 60(5)                                              | 1/25/2026 | 1.all document separately file 2.compliance order missing in pdf 3.vakalatanama copy missing in pdf                 | sanjay.bhatt    |
| 857 | 1/28/2026 | 0710102110212025(No.of Docs 3) | 0710102110212025/1 | INTERLOCUTORY APPLICATION (I.B.C)/6209(ND)/2025 | SHRAVAN BHATIA HUF VS. NARENDER KUMAR SHARMA RESOLUTION PROFESSIONAL OF SPAZE TOWERS PRIVATE LIMITED | Sec 60(5)                                              | 1/25/2026 | 1.compliance order the last order required in pdf                                                                   | karangandhii    |
| 858 | 1/28/2026 | 0710102110212025(No.of Docs 3) | 0710102110212025/1 | INTERLOCUTORY APPLICATION (I.B.C)/6209(ND)/2025 | SHRAVAN BHATIA HUF VS. NARENDER KUMAR SHARMA RESOLUTION PROFESSIONAL OF SPAZE TOWERS PRIVATE LIMITED | Sec 60(5)                                              | 1/25/2026 | 1.compliance order the last order required in pdf                                                                   | karangandhii    |
| 859 | 1/18/2026 | 0710102103332025(No.of Docs 4) | 0710102103332025/1 | INTERLOCUTORY APPLICATION (I.B.C)/5786(ND)/2025 | RAM KISHAN SARAF VS. NARENDER KUMAR SHARMA                                                           | Sec 60(5)                                              | 1/25/2026 | 1.compliance order the last order required in pdf 2.extra pdf remove and submit final pdf                           |                 |
| 860 | 1/28/2026 | 0710102110212025(No.of Docs 3) | 0710102110212025/1 | INTERLOCUTORY APPLICATION (I.B.C)/6209(ND)/2025 | SHRAVAN BHATIA HUF VS. NARENDER KUMAR SHARMA RESOLUTION PROFESSIONAL OF SPAZE TOWERS PRIVATE LIMITED | Sec 60(5)                                              | 1/25/2026 | 1.compliance order the last order required in pdf                                                                   | karangandhii    |
| 861 | 10/9/2025 | 0710102088172025(No.of Docs 0) | 0710102088172025/1 | INTERLOCUTORY APPLICATION (I.B.C)/5571(ND)/2025 | ANIL KOHLI VSMR. SUSHANT CHHABRA                                                                     | Application under any other provisions- IBC            | 1/25/2026 | 1.compliance order the last order required in pdf 2.need all pages sign in pdf 3. pagination missing in bookmarking |                 |
| 862 | 10/9/2025 | 0710102088172025(No.of Docs 0) | 0710102088172025/1 | INTERLOCUTORY APPLICATION (I.B.C)/5571(ND)/2025 | ANIL KOHLI VSMR. SUSHANT CHHABRA                                                                     | Application under any other provisions- IBC            | 1/25/2026 | 1.compliance order the last order required in pdf 2.need all pages sign in pdf 3. pagination missing in bookmarking |                 |
| 863 | 10/9/2025 | 0710102088172025(No.of Docs 0) | 0710102088172025/1 | INTERLOCUTORY APPLICATION (I.B.C)/5571(ND)/2025 | ANIL KOHLI VSMR. SUSHANT CHHABRA                                                                     | Application under any other provisions- IBC            | 1/25/2026 | 1.compliance order the last order required in pdf 2.need all pages sign in pdf 3. pagination missing in bookmarking |                 |
| 864 | 10/9/2025 | 0710102088172025(No.of Docs 0) | 0710102088172025/1 | INTERLOCUTORY APPLICATION (I.B.C)/5571(ND)/2025 | ANIL KOHLI VSMR. SUSHANT CHHABRA                                                                     | Application under any other provisions- IBC            | 1/25/2026 | 1.compliance order the last order required in pdf 2.need all pages sign in pdf 3. pagination missing in bookmarking |                 |
| 865 | 1/26/2026 | 0710102087712025(No.of Docs 2) | 0710102087712025/3 | INTERLOCUTORY APPLICATION (I.B.C)/5288(PB)/2025 | MANOJ KUMAR ANAND VSANIL KHURANA                                                                     | Section 105,112, 113                                   | 1/25/2026 | 1.compliance order the last order required in pdf                                                                   | udi1226         |
| 866 | 1/23/2026 | 0710102080102021(No.of Docs 4) | 0710102080102021/5 | INTERLOCUTORY APPLICATION (I.B.C)/5625(PB)/2021 | AMIT GOEL VSM/S PIYUSH COLONISERS LTD.                                                               | Sec 60(5)                                              | 1/25/2026 | 1.compliance order the last order required in pdf                                                                   | sanchitgarg99   |
| 867 | 1/26/2026 | 0710102087712025(No.of Docs 2) | 0710102087712025/3 | INTERLOCUTORY APPLICATION (I.B.C)/5288(PB)/2025 | MANOJ KUMAR ANAND VSANIL KHURANA                                                                     | Section 105,112, 113                                   | 1/25/2026 | 1.compliance order the last order required in pdf                                                                   | udi1226         |
| 868 | 1/26/2026 | 0710102087712025(No.of Docs 2) | 0710102087712025/3 | INTERLOCUTORY APPLICATION (I.B.C)/5288(PB)/2025 | MANOJ KUMAR ANAND VSANIL KHURANA                                                                     | Section 105,112, 113                                   | 1/25/2026 | 1.compliance order the last order required in pdf                                                                   | udi1226         |
| 869 | 1/26/2026 | 0710102087712025(No.of Docs 2) | 0710102087712025/3 | INTERLOCUTORY APPLICATION (I.B.C)/5288(PB)/2025 | MANOJ KUMAR ANAND VSANIL KHURANA                                                                     | Section 105,112, 113                                   | 1/25/2026 | 1.compliance order the last order required in pdf                                                                   | udi1226         |
| 870 | 1/26/2026 | 0710102087712025(No.of Docs 2) | 0710102087712025/3 | INTERLOCUTORY APPLICATION (I.B.C)/5288(PB)/2025 | MANOJ KUMAR ANAND VSANIL KHURANA                                                                     | Section 105,112, 113                                   | 1/25/2026 | 1.compliance order the last order required in pdf                                                                   | udi1226         |
| 871 | 1/26/2026 | 0710102087712025(No.of Docs 2) | 0710102087712025/3 | INTERLOCUTORY APPLICATION (I.B.C)/5288(PB)/2025 | MANOJ KUMAR ANAND VSANIL KHURANA                                                                     | Section 105,112, 113                                   | 1/25/2026 | 1.compliance order the last order required in pdf                                                                   | udi1226         |
| 872 | 1/26/2026 | 0710102087712025(No.of Docs 2) | 0710102087712025/3 | INTERLOCUTORY APPLICATION (I.B.C)/5288(PB)/2025 | MANOJ KUMAR ANAND VSANIL KHURANA                                                                     | Section 105,112, 113                                   | 1/25/2026 | 1.compliance order the last order required in pdf                                                                   | udi1226         |
| 873 | 1/26/2026 | 0710102087712025(No.of Docs 2) | 0710102087712025/3 | INTERLOCUTORY APPLICATION (I.B.C)/5288(PB)/2025 | MANOJ KUMAR ANAND VSANIL KHURANA                                                                     | Section 105,112, 113                                   | 1/25/2026 | 1.compliance order the last order required in pdf                                                                   | udi1226         |
| 874 | 1/26/2026 | 0710102087732025(No.of Docs 2) | 0710102087732025/3 | INTERLOCUTORY APPLICATION (I.B.C)/5286(PB)/2025 | MANOJ KUMAR ANAND VSANURADHA MEHNDIRATTA                                                             | Section 105,112, 113                                   | 1/25/2026 | 1.compliance order the last order required in pdf                                                                   | udi1226         |
| 875 | 1/26/2026 | 0710102087732025(No.of Docs 2) | 0710102087732025/3 | INTERLOCUTORY APPLICATION (I.B.C)/5286(PB)/2025 | MANOJ KUMAR ANAND VSANURADHA MEHNDIRATTA                                                             | Section 105,112, 113                                   | 1/25/2026 | 1.compliance order the last order required in pdf                                                                   | udi1226         |
| 876 | 2/2/2026  | 0710102071432024(No.of Docs 2) | 0710102071432024/3 | INTERLOCUTORY APPLICATION (I.B.C)/4256(ND)/2024 | ATUL MITTAL RESOLUTION PROFESSIONAL LOGIX INFRA TECH PRIVATE LIMITED VS. SR BUILD CRAFT LLP          | Section 25(2)(j), 43,45,47,50,60(5),66/ Regulation 35A | 1/25/2026 | No of objection 1. Kindly attach latest compliance order.                                                           | aorbrijeshgupta |
| 877 | 1/26/2026 | 0710102087732025(No.of Docs 2) | 0710102087732025/3 | INTERLOCUTORY APPLICATION (I.B.C)/5286(PB)/2025 | MANOJ KUMAR ANAND VSANURADHA MEHNDIRATTA                                                             | Section 105,112, 113                                   | 1/25/2026 | 1.compliance order the last order required in pdf                                                                   | udi1226         |

|     |           |                                |                     |                                                  |                                                                                                                              |                                                        |           |                                                                                                            |                 |
|-----|-----------|--------------------------------|---------------------|--------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------|-----------|------------------------------------------------------------------------------------------------------------|-----------------|
| 878 | 1/26/2026 | 0710102087732025(No.of Docs 2) | 0710102087732025/3  | INTERLOCUTORY APPLICATION (I.B.C)/5286(PB)2025   | MANOJ KUMAR ANAND VSANURADHA MEHNDIRATTA                                                                                     | Section 105,112, 113                                   | 1/25/2026 | 1.compliance order the last order required in pdf                                                          | udi1226         |
| 879 | 1/27/2026 | 0710102002082026(No.of Docs 2) | 0710102002082026/1  | INTERLOCUTORY APPLICATION (I.B.C)/102(ND)2026    | GAGANDEEP SINGH GREWAL VS. ASHISH SINGH RESOLUTION PROFESSIONAL                                                              | Sec 60(5)                                              | 1/25/2026 | 1.compliance order the last order required in pdf                                                          | sanjay.bhatt    |
| 880 | 1/27/2026 | 0710102002082026(No.of Docs 2) | 0710102002082026/1  | INTERLOCUTORY APPLICATION (I.B.C)/102(ND)2026    | GAGANDEEP SINGH GREWAL VS. ASHISH SINGH RESOLUTION PROFESSIONAL                                                              | Sec 60(5)                                              | 1/25/2026 | 1.compliance order the last order required in pdf                                                          | sanjay.bhatt    |
| 881 | 1/27/2026 | 0710102002082026(No.of Docs 2) | 0710102002082026/1  | INTERLOCUTORY APPLICATION (I.B.C)/102(ND)2026    | GAGANDEEP SINGH GREWAL VS. ASHISH SINGH RESOLUTION PROFESSIONAL                                                              | Sec 60(5)                                              | 1/25/2026 | 1.compliance order the last order required in pdf                                                          | sanjay.bhatt    |
| 882 | 1/26/2026 | 0710102087712025(No.of Docs 2) | 0710102087712025/3  | INTERLOCUTORY APPLICATION (I.B.C)/5288(PB)2025   | MANOJ KUMAR ANAND VSANIL KHURANA                                                                                             | Section 105,112, 113                                   | 1/25/2026 | 1.compliance order the last order required in pdf                                                          | udi1226         |
| 883 | 1/23/2026 | 0710102080102021(No.of Docs 4) | 0710102080102021/5  | INTERLOCUTORY APPLICATION (I.B.C)/5625(PB)2021   | AMIT GOEL VSM/S PIYUSH COLONISERS LTD.                                                                                       | Sec 60(5)                                              | 1/25/2026 | 1.compliance order the last order required in pdf                                                          | sanchitgarg99   |
| 884 | 1/26/2026 | 0710102087722025(No.of Docs 2) | 0710102087722025/3  | INTERLOCUTORY APPLICATION (I.B.C)/5291(PB)2025   | MANOJ KUMAR ANAND VSSUNANDA KHURANA                                                                                          | Section 105,112, 113                                   | 1/25/2026 | 1.compliance order the last order required in pdf                                                          | udi1226         |
| 885 | 1/26/2026 | 0710102087722025(No.of Docs 2) | 0710102087722025/3  | INTERLOCUTORY APPLICATION (I.B.C)/5291(PB)2025   | MANOJ KUMAR ANAND VSSUNANDA KHURANA                                                                                          | Section 105,112, 113                                   | 1/25/2026 | 1.compliance order the last order required in pdf                                                          | udi1226         |
| 886 | 1/26/2026 | 0710102087722025(No.of Docs 2) | 0710102087722025/3  | INTERLOCUTORY APPLICATION (I.B.C)/5291(PB)2025   | MANOJ KUMAR ANAND VSSUNANDA KHURANA                                                                                          | Section 105,112, 113                                   | 1/25/2026 | 1.compliance order the last order required in pdf                                                          | udi1226         |
| 887 | 1/26/2026 | 0710102087722025(No.of Docs 2) | 0710102087722025/3  | INTERLOCUTORY APPLICATION (I.B.C)/5291(PB)2025   | MANOJ KUMAR ANAND VSSUNANDA KHURANA                                                                                          | Section 105,112, 113                                   | 1/25/2026 | 1.compliance order the last order required in pdf                                                          | udi1226         |
| 888 | 1/15/2026 | 0710102016102025(No.of Docs 1) | 0710102016102025/12 | INTERLOCUTORY APPLICATION(IBC)(PLA N)/18(ND)2025 | ANKUR KUMAR                                                                                                                  | Sec 30                                                 | 1/25/2026 | 1.compliance order the last order required in pdf 2.need all pages sign in pdf 3.need all pages ocr in pdf | Saniya          |
| 889 | 1/15/2026 | 0710102016102025(No.of Docs 1) | 0710102016102025/12 | INTERLOCUTORY APPLICATION(IBC)(PLA N)/18(ND)2025 | ANKUR KUMAR                                                                                                                  | Sec 30                                                 | 1/25/2026 | 1.compliance order the last order required in pdf 2.need all pages sign in pdf 3.need all pages ocr in pdf | Saniya          |
| 890 | 1/15/2026 | 0710102016102025(No.of Docs 1) | 0710102016102025/12 | INTERLOCUTORY APPLICATION(IBC)(PLA N)/18(ND)2025 | ANKUR KUMAR                                                                                                                  | Sec 30                                                 | 1/25/2026 | 1.compliance order the last order required in pdf 2.need all pages sign in pdf 3.need all pages ocr in pdf | Saniya          |
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| 892 | 1/15/2026 | 0710102016102025(No.of Docs 1) | 0710102016102025/12 | INTERLOCUTORY APPLICATION(IBC)(PLA N)/18(ND)2025 | ANKUR KUMAR                                                                                                                  | Sec 30                                                 | 1/25/2026 | 1.compliance order the last order required in pdf 2.need all pages sign in pdf 3.need all pages ocr in pdf | Saniya          |
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| 895 | 1/23/2026 | 0710102080102021(No.of Docs 4) | 0710102080102021/5  | INTERLOCUTORY APPLICATION (I.B.C)/5625(PB)2021   | AMIT GOEL VSM/S PIYUSH COLONISERS LTD.                                                                                       | Sec 60(5)                                              | 1/25/2026 | 1.compliance order the last order required in pdf                                                          | sanchitgarg99   |
| 896 | 1/23/2026 | 0710102080102021(No.of Docs 4) | 0710102080102021/5  | INTERLOCUTORY APPLICATION (I.B.C)/5625(PB)2021   | AMIT GOEL VSM/S PIYUSH COLONISERS LTD.                                                                                       | Sec 60(5)                                              | 1/25/2026 | 1.compliance order the last order required in pdf                                                          | sanchitgarg99   |
| 897 | 2/2/2026  | 0710102071432024(No.of Docs 2) | 0710102071432024/3  | INTERLOCUTORY APPLICATION (I.B.C)/4256(ND)2024   | ATUL MITTAL RESOLUTION PROFESSIONAL LOGIX INFRA TECH PRIVATE LIMITED VS. SR BUILD CRAFT LLP                                  | Section 25(2)(j), 43,45,47,50,60(5),66/ Regulation 35A | 1/25/2026 | No of objection 1. Kindly attach latest compliance order.                                                  | aorbrijeshgupta |
| 898 | 1/27/2026 | 0710102002082026(No.of Docs 2) | 0710102002082026/1  | INTERLOCUTORY APPLICATION (I.B.C)/102(ND)2026    | GAGANDEEP SINGH GREWAL VS. ASHISH SINGH RESOLUTION PROFESSIONAL                                                              | Sec 60(5)                                              | 1/25/2026 | 1.compliance order the last order required in pdf                                                          | sanjay.bhatt    |
| 899 | 1/23/2026 | 0710102080102021(No.of Docs 4) | 0710102080102021/5  | INTERLOCUTORY APPLICATION (I.B.C)/5625(PB)2021   | AMIT GOEL VSM/S PIYUSH COLONISERS LTD.                                                                                       | Sec 60(5)                                              | 1/25/2026 | 1.compliance order the last order required in pdf                                                          | sanchitgarg99   |
| 900 | 1/23/2026 | 0710102080102021(No.of Docs 4) | 0710102080102021/5  | INTERLOCUTORY APPLICATION (I.B.C)/5625(PB)2021   | AMIT GOEL VSM/S PIYUSH COLONISERS LTD.                                                                                       | Sec 60(5)                                              | 1/25/2026 | 1.compliance order the last order required in pdf                                                          | sanchitgarg99   |
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| 903 | 1/20/2026 | 0710102085862020(No.of Docs 2) | 0710102085862020/6  | INTERLOCUTORY APPLICATION (I.B.C)/4087(ND)2020   | SANJAY KUMAR JAIN VS. SUNIL KUMAR AGRAWAL RP                                                                                 | Sec 60(5)                                              | 1/22/2026 | 1.compliance order missing in pdf 2.vakalatanama copy missing in pdf                                       | rakesh@12       |
| 904 | 1/20/2026 | 0710102010832019(No.of Docs 2) | 0710102010832019/2  | COMPANY APPLICATION(IBC)/254(ND)2019             | MAHENDRA KUMAR KHNDLWAL RP VS. BHUSHAN POWER & STEEL LIMITED                                                                 | Sec 66(1)                                              | 1/22/2026 | order missing                                                                                              | AMS.MISHA       |
| 905 | 1/20/2026 | 0710102099752025(No.of Docs 2) | 0710102099752025/2  | INTERLOCUTORY APPLICATION (I.B.C)/5931(ND)2025   | MAHENDER KUMAR KHANDELWAL ERSTWHILE RESOLUTION PROFESSIONAL OF BHUSHAN POWER AND STEEL LIMITED VSKCLTD THROUGH ITS DIRECTORS | Section 60(5)                                          | 1/22/2026 | Order missing                                                                                              | AMS.MISHA       |

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| 906 | 1/15/2026 | 0710102100322025(No.of Docs 2) | 0710102100322025/1 | INTERLOCUTORY APPLICATION (I.B.C)/5627(ND)2025 | BALA RANI VS. IDEA BUILDERS PVT LTD                                                                | Sections 60(5)/Regulation 13               | 1/21/2026 | 1.compliance order the last order required in pdf                                                                   | lexforiconsulting   |
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| 908 | 1/23/2026 | 0710102104672025(No.of Docs 2) | 0710102104672025/1 | INTERLOCUTORY APPLICATION (I.B.C)/5905(ND)2025 | M/S SOLITAIRE REALINFRA PRIVATE LIMITED VSCOL GAUTAM MULLICK                                       | Application under any other provisions-IBC | 1/21/2026 | 1.compliance order missing in pdf 2.bookmarking mandatory                                                           | mpsahay             |
| 909 | 1/23/2026 | 0710102104672025(No.of Docs 2) | 0710102104672025/1 | INTERLOCUTORY APPLICATION (I.B.C)/5905(ND)2025 | M/S SOLITAIRE REALINFRA PRIVATE LIMITED VSCOL GAUTAM MULLICK                                       | Application under any other provisions-IBC | 1/21/2026 | 1.compliance order missing in pdf 2.bookmarking mandatory                                                           | mpsahay             |
| 910 | 1/27/2026 | 0710102104212025(No.of Docs 1) | 0710102104212025/1 | INTERLOCUTORY APPLICATION (I.B.C)/5852(ND)2025 | SANJAY KUMAR BANSAL VS. MANOJ KULSHRESHTHA RESOLUTION PROFESSIONAL                                 | Sec 60(5)                                  | 1/21/2026 | 1.put the tickets blank side in vakalatanama                                                                        | rklawchambers       |
| 911 | 1/27/2026 | 0710102104212025(No.of Docs 1) | 0710102104212025/1 | INTERLOCUTORY APPLICATION (I.B.C)/5852(ND)2025 | SANJAY KUMAR BANSAL VS. MANOJ KULSHRESHTHA RESOLUTION PROFESSIONAL                                 | Sec 60(5)                                  | 1/21/2026 | 1.put the tickets blank side in vakalatanama                                                                        | rklawchambers       |
| 912 | 1/28/2026 | 0710102056202024(No.of Docs 3) | 0710102056202024/6 | INTERLOCUTORY APPLICATION (I.B.C)/3534(ND)2024 | STANDARD CHARTERED BANK VS. MR. ROHIT SEHGAL LIQUIDATOR OF BALAJI DIGITAL SOLUTION PRIVATE LIMITED | Sec 60(5)                                  | 1/21/2026 | 1.compliance order the last order required in pdf                                                                   | sanand665           |
| 913 | 1/28/2026 | 0710102056202024(No.of Docs 3) | 0710102056202024/6 | INTERLOCUTORY APPLICATION (I.B.C)/3534(ND)2024 | STANDARD CHARTERED BANK VS. MR. ROHIT SEHGAL LIQUIDATOR OF BALAJI DIGITAL SOLUTION PRIVATE LIMITED | Sec 60(5)                                  | 1/21/2026 | 1.compliance order the last order required in pdf                                                                   | sanand665           |
| 914 | 1/28/2026 | 0710102056202024(No.of Docs 3) | 0710102056202024/6 | INTERLOCUTORY APPLICATION (I.B.C)/3534(ND)2024 | STANDARD CHARTERED BANK VS. MR. ROHIT SEHGAL LIQUIDATOR OF BALAJI DIGITAL SOLUTION PRIVATE LIMITED | Sec 60(5)                                  | 1/21/2026 | 1.compliance order the last order required in pdf                                                                   | sanand665           |
| 915 | 1/27/2026 | 0710102104212025(No.of Docs 1) | 0710102104212025/1 | INTERLOCUTORY APPLICATION (I.B.C)/5852(ND)2025 | SANJAY KUMAR BANSAL VS. MANOJ KULSHRESHTHA RESOLUTION PROFESSIONAL                                 | Sec 60(5)                                  | 1/21/2026 | 1.put the tickets blank side in vakalatanama                                                                        | rklawchambers       |
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| 917 | 1/19/2026 | 0710102020612024(No.of Docs 2) | 0710102020612024/4 | COMPANY PETITION (COMPANIES ACT)/117(ND)2024   | LAKSHMINARAYANAN BHUVNESWARI SHAARAN VS. INVENTPHILE VENTURES PRIVATE LIMITED                      | Sec. 241(1),Sec. 242(4)                    | 1/21/2026 | 1. As per mention in index vakalatanama, two pages missing in PDF (26 and 27)                                       | gaurav.hsethi@gmail |
| 918 | 1/27/2026 | 0710102104212025(No.of Docs 1) | 0710102104212025/1 | INTERLOCUTORY APPLICATION (I.B.C)/5852(ND)2025 | SANJAY KUMAR BANSAL VS. MANOJ KULSHRESHTHA RESOLUTION PROFESSIONAL                                 | Sec 60(5)                                  | 1/21/2026 | 1.put the tickets blank side in vakalatanama                                                                        | rklawchambers       |
| 919 | 1/19/2026 | 0710102085842025(No.of Docs 2) | 0710102085842025/1 | COMPANY APPLICATION(COMPANIES ACT)/225(ND)2025 | SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED                                                | Sec. 97(1)                                 | 1/21/2026 | 1. Copy of vakalatanama missed in PDF. 2. kindly attach the compliance order.                                       | chiramritlaw        |
| 920 | 1/19/2026 | 0710102061412025(No.of Docs 2) | 0710102061412025/2 | CONTEMPT PETITION(COMPANIES ACT)/10(ND)2025    | PRIYANKA BHAU VS. AVANTIKA BHAU                                                                    | Sec 425                                    | 1/21/2026 | 1. sign missed on every page of reply 2. kindly attach the compliance order. 3. copy of vakalatanama missed in PDF. | pawankh3009         |
| 921 | 1/19/2026 | 0710102077982022(No.of Docs 2) | 0710102077982022/1 | COMPANY PETITION (COMPANIES ACT)/242(ND)2022   | UNION OF INDIA THROUGH SFIO VS. SANJAY AGGARWAL                                                    | Sec 241 (2)                                | 1/21/2026 | 1. kindly attach the compliance order. 2. remove blank page in PDF. 3. sign missed on every page of PDF.            | sfionclit           |
| 922 | 1/19/2026 | 0710102014562023(No.of Docs 2) | 0710102014562023/1 | COMPANY APPLICATION(COMPANIES ACT)/54(ND)2023  | KRISHAN CHAND VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA                                    | Rule 11 of NCLT                            | 1/21/2026 | 1.compliance order missing in pdf 2.need all pages sign in pdf                                                      | spsc                |
| 923 | 1/19/2026 | 0710102014562023(No.of Docs 2) | 0710102014562023/1 | COMPANY APPLICATION(COMPANIES ACT)/54(ND)2023  | KRISHAN CHAND VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA                                    | Rule 11 of NCLT                            | 1/21/2026 | 1.compliance order missing in pdf 2.need all pages sign in pdf                                                      | spsc                |
| 924 | 1/20/2026 | 0710102014562023(No.of Docs 2) | 0710102014562023/2 | COMPANY APPLICATION(COMPANIES ACT)/54(ND)2023  | KRISHAN CHAND VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA                                    | Rule 11 of NCLT                            | 1/21/2026 | 1.compliance order the last order required in pdf                                                                   | spsc                |
| 925 | 1/20/2026 | 0710102014562023(No.of Docs 2) | 0710102014562023/2 | COMPANY APPLICATION(COMPANIES ACT)/54(ND)2023  | KRISHAN CHAND VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA                                    | Rule 11 of NCLT                            | 1/21/2026 | 1.compliance order the last order required in pdf                                                                   | spsc                |
| 926 | 1/20/2026 | 0710102014562023(No.of Docs 2) | 0710102014562023/2 | COMPANY APPLICATION(COMPANIES ACT)/54(ND)2023  | KRISHAN CHAND VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA                                    | Rule 11 of NCLT                            | 1/21/2026 | 1.compliance order the last order required in pdf                                                                   | spsc                |
| 927 | 1/20/2026 | 0710102014562023(No.of Docs 2) | 0710102014562023/2 | COMPANY APPLICATION(COMPANIES ACT)/54(ND)2023  | KRISHAN CHAND VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA                                    | Rule 11 of NCLT                            | 1/21/2026 | 1.compliance order the last order required in pdf                                                                   | spsc                |
| 928 | 1/19/2026 | 0710102014562023(No.of Docs 2) | 0710102014562023/1 | COMPANY APPLICATION(COMPANIES ACT)/54(ND)2023  | KRISHAN CHAND VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA                                    | Rule 11 of NCLT                            | 1/21/2026 | 1.compliance order missing in pdf 2.need all pages sign in pdf                                                      | spsc                |
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|     | 1/19/2026 | 0710102018322023(No.of Docs 2) | 0710102018322023/3 | INTERLOCUTORY APPLICATION (I.B.C/1368(ND)2023 | SHALU KHANNA VSINDIAN OVERSEAS BANK                                           | Sec 54(1)                                   | 1/21/2026 | kindly attach the compliance order                                           | eminds@ncit         |
| 930 | 1/22/2026 | 0710102075142025(No.of Docs 1) | 0710102075142025/1 | COMPANY PETITION IB (IBC/695(ND)2025          | POONAM VERMA VS. LALSONS JEWELLERS LIMITED                                    | Section 94(1)                               | 1/21/2026 | 1.compliance order the last order missing in pdf                             | anoopclci           |
| 931 | 1/22/2026 | 0710102075142025(No.of Docs 1) | 0710102075142025/1 | COMPANY PETITION IB (IBC/695(ND)2025          | POONAM VERMA VS. LALSONS JEWELLERS LIMITED                                    | Section 94(1)                               | 1/21/2026 | 1.compliance order the last order missing in pdf                             | anoopclci           |
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| 935 | 1/22/2026 | 0710102075162025(No.of Docs 1) | 0710102075162025/1 | COMPANY PETITION IB (IBC/693(ND)2025          | RAJEEV PAUL SINGH VERMA VS. LALSONS JEWELLERS LIMITED                         | Section 94(1)                               | 1/21/2026 | 1.compliance order the last order required in pdf                            | anoopclci           |
| 936 | 1/22/2026 | 0710102075162025(No.of Docs 1) | 0710102075162025/1 | COMPANY PETITION IB (IBC/693(ND)2025          | RAJEEV PAUL SINGH VERMA VS. LALSONS JEWELLERS LIMITED                         | Section 94(1)                               | 1/21/2026 | 1.compliance order the last order required in pdf                            | anoopclci           |
| 937 | 1/22/2026 | 0710102075162025(No.of Docs 1) | 0710102075162025/1 | COMPANY PETITION IB (IBC/693(ND)2025          | RAJEEV PAUL SINGH VERMA VS. LALSONS JEWELLERS LIMITED                         | Section 94(1)                               | 1/21/2026 | 1.compliance order the last order required in pdf                            | anoopclci           |
| 938 | 1/22/2026 | 0710102075162025(No.of Docs 1) | 0710102075162025/1 | COMPANY PETITION IB (IBC/693(ND)2025          | RAJEEV PAUL SINGH VERMA VS. LALSONS JEWELLERS LIMITED                         | Section 94(1)                               | 1/21/2026 | 1.compliance order the last order required in pdf                            | anoopclci           |
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| 961 | 1/19/2026  | 0710102003192026(No.of Docs 1) | 0710102003192026/1   | INTERLOCUTORY APPLICATION (I.B.C)/158(ND)2026            | GREENOPOLIS WELFARE ASSOCIATION VS. PRADEEP KUMAR KAUSHIK                                                   | Sec 60(5)                                                       | 1/20/2026 | 1.Counsel Sign missed in index                                                                                                                                           | admin@chandhiok.com |
| 962 | 1/20/2026  | 0710102012822022(No.of Docs 2) | 0710102012822022/218 | COMPANY PETITION (COMPANIES ACT)/62(PB)2022              | UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED | Sec 224 (5)                                                     | 1/20/2026 | 1.bookmarking pagination missing as per index 2.compliance order the last order missing in pdf 3.vakalatnama copy missing in pdf                                         | Devvrat             |
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| 965 | 1/15/2026  | 0710102112162025(No.of Docs 2) | 0710102112162025/3   | INTERLOCUTORY APPLICATION(IBC)(PLA N)/2(ND)2026          | MS. POOJA BAHRY VSINCOME TAX DEPARTMENT COMMITTEE OF CREDITOR                                               | Sec 30,Application under any other provisions- IBC              | 1/19/2026 | 1.compliance order missing in pdf                                                                                                                                        | Eshna Kumar         |
| 966 | 1/15/2026  | 0710102112162025(No.of Docs 2) | 0710102112162025/3   | INTERLOCUTORY APPLICATION(IBC)(PLA N)/2(ND)2026          | MS. POOJA BAHRY VSINCOME TAX DEPARTMENT COMMITTEE OF CREDITOR                                               | Sec 30,Application under any other provisions- IBC              | 1/19/2026 | 1.compliance order missing in pdf                                                                                                                                        | Eshna Kumar         |
| 967 | 12/17/2018 | 0710102032472018(No.of Docs 0) | 0710102032472018/10  | COMPANY PETITION (COMPANIES ACT)/02(PB)2019              | GAUTAM MEHTA AND ORS. VS. MEHTA OFFSET PRIVATE LIMITED ADN ORS.                                             | Sec. 241(1),Sec. 242(4)                                         | 1/19/2026 | 1. bookmarking and index mandatory. 2. kindly attach the compliance order.                                                                                               |                     |
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| 974 | 1/16/2026  | 0710102105142025(No.of Docs 2) | 0710102105142025/2   | COMPANY APPLICATION(COMPANIES ACT)/287(ND)2025           | TARUN SETH VS. PK HEALTHCARE PRIVATE LIMITED                                                                | Rule 11 of NCLT                                                 | 1/19/2026 | 1.Copy of vaklatnama missed in PDF.                                                                                                                                      | skv@2021            |
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| 982 | 1/14/2026  | 0710102076992025(No.of Docs 3) | 0710102076992025/4   | INTERLOCUTORY APPLICATION (I.B.C)/4333(ND)2025           | MR. ATUL MITTAL RESOLUTION PROFESSIONAL ZEAL DEVELOPERS PRIVATE LIMITED SECTION 43-3 VS. MR. SANDEEP GOEL   | Section 25(2)(j), 43,45,47,50,60(5),66/ Regulation 35A          | 1/15/2026 | 1. bookmarking mandatory. 2. Copy of vaklatnama missed in PDF. 3. kindly upload the translate pages are 229 to 236 from Hindi to English in PDF.                         | saxena&saxena       |
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| 989  | 1/14/2026 | 0710204000032012(No.of Docs 2) | 0710204000032012/1  | COMPANY APPLICATION (COMPANIES ACT)/610(ND)2012 | LALIT AGGARWAL AND ORS PETITIONER VERSUS MS BSL BUILDCON PVT LTD AND ORS RESPONDENTS                                                                          | Application under any other provisions                                                             | 1/15/2026 | 1.compliance order the last order required in pdf 2.bookmarking mandatory in pdf                                                                  | jatinssethi   |
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| 991  | 1/14/2026 | 0710102112232025(No.of Docs 1) | 0710102112232025/1  | COMPANY APPLICATION (COMPANIES ACT)/2(ND)2026   | JYOTI KATARIA VS. EKAGA INFRASTRUCTURE LLP                                                                                                                    | Application under any other provisions                                                             | 1/15/2026 | 1.need all pages sign in pdf 2.compliance order the last order missing in pdf                                                                     | anant gautam  |
| 992  | 1/9/2026  | 0710102112162025(No.of Docs 2) | 0710102112162025/2  | INTERLOCUTORY APPLICATION(IBC)(PLAN)/2(ND)2026  | MS. POOJA BAHRY VSINCOME TAX DEPARTMENT COMMITTEE OF CREDITOR                                                                                                 | Sec 30,Application under any other provisions- IBC                                                 | 1/14/2026 | kindly attach the compliance order                                                                                                                | Eshna Kumar   |
| 993  | 1/9/2026  | 0710102078342025(No.of Docs 2) | 0710102078342025/5  | INTERLOCUTORY APPLICATION (I.B.C)/4701(ND)2025  | MR. ATUL MITTAL RESOLUTION PROFESSIONAL ZEAL DEVELOPERS PRIVATE LIMITED VS. MR. SANDEEP GOEL                                                                  | Section 25(2)(j), 43,45,47,50,60(5),66/ Regulation 35A                                             | 1/14/2026 | 1. bookmarking mandatory. 2. Copy of vakalatnama missed in PDF.                                                                                   | saxena&saxena |
| 994  | 1/12/2026 | 0710102099592025(No.of Docs 2) | 0710102099592025/3  | TRANSFER PETITION (IBC)/1(ND)2025               | CENTRAL BANK OF INDIA VS. INDIAN TECHNOLIME COMPANY LIMITED                                                                                                   | IBC under Sec 7                                                                                    | 1/14/2026 | wrong file, kindly file in IA                                                                                                                     | bkmdelhi      |
| 995  | 1/9/2026  | 0710102076952025(No.of Docs 2) | 0710102076952025/4  | INTERLOCUTORY APPLICATION (I.B.C)/4323(ND)2025  | MR. ATUL MITTAL RESOLUTION PROFESSIONAL ZEAL DEVELOPERS PRIVATE LIMITED SECTION 14 VS. MR. SANDEEP GOEL                                                       | Section 14                                                                                         | 1/13/2026 | 1. bookmarking mandatory. 2. Copy of vakalatnama missed                                                                                           | saxena&saxena |
| 996  | 1/9/2026  | 0710102034372024(No.of Docs 1) | 0710102034372024/4  | COMPANY PETITION (COMPANIES ACT)/98(ND)2024     | TIGRIS ENVIRONMENT INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES                                                                                           | Sec. 131(1)                                                                                        | 1/13/2026 | 1. kindly translate the page no 23 from Hindi to English in PDF. 2. Remove double pagination in PDF. 3. page not clear from 27 to 33 in PDF.      | YBCORPORATE   |
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| 998  | 1/9/2026  | 0710102076972025(No.of Docs 2) | 0710102076972025/4  | INTERLOCUTORY APPLICATION (I.B.C)/4324(ND)2025  | ATUL MITTAL RESOLUTION PROFESSIONAL FOR ZEAL DEVELOPERS PVT LTD SECTION 43-1 VS. SANDEEP GOEL                                                                 | Section 25(2)(j), 43,45,47,50,60(5),66/ Regulation 35A                                             | 1/13/2026 | 1. bookmarking mandatory. 2. Copy of vakalatnama missed                                                                                           | saxena&saxena |
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| 1003 | 1/19/2026 | 0710102006672022(No.of Docs 2) | 0710102006672022/6  | COMPANY PETITION IBC (IBC)/579(ND)2023          | JAMMU AND KASHMIR BANK LIMITED VS. METALROD PRIVATE LIMITED                                                                                                   | IBC under Sec 7                                                                                    | 1/12/2026 | One week time passed since the last order.                                                                                                        | agslegal      |

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| 1004 | 1/16/2026 | 0710102079502025(No.of Docs 2) | 0710102079502025/3 | INTERLOCUTORY APPLICATION (I.B.C)/4584(ND)2025 | MR. RAMACHANDRAN SUBRAMANIAN VS. JATINDER PAL SINGH                                                                                                                                  | Application under any other provisions- IBC,Section 25(2)(j), 43,45,47,50,60(5),66/ Regulation 35A | 1/12/2026 | 1.counsel details missing in index 2.compliance order missing in pdf this pdf is not clear | bhavanaduhoon    |
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| 1013 | 1/19/2026 | 0710102006672022(No.of Docs 2) | 0710102006672022/6 | COMPANY PETITION IB (IBC)/579(ND)2023          | JAMMU AND KASHMIR BANK LIMITED VS. METALROD PRIVATE LIMITED                                                                                                                          | IBC under Sec 7                                                                                    | 1/12/2026 | One week time passed since the last order.                                                 | agslegal         |
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| 1100 | 1/8/2026 | 0710102054622025(No.of Docs 2) | 0710102054622025/2  | INTERLOCUTORY APPLICATION (I.B.C)/3108(ND)/2025 | MUDRAKSH INVESTFIN PRIVATE LIMITED VS. DR. VINOD GARG                                                                  | Section 60(5)                                          | 1/9/2026 | 1.compliance order missing in pdf                                                                      | shankarimishra |
| 1101 | 1/8/2026 | 0710102054622025(No.of Docs 2) | 0710102054622025/2  | INTERLOCUTORY APPLICATION (I.B.C)/3108(ND)/2025 | MUDRAKSH INVESTFIN PRIVATE LIMITED VS. DR. VINOD GARG                                                                  | Section 60(5)                                          | 1/9/2026 | 1.compliance order missing in pdf                                                                      | shankarimishra |
| 1102 | 1/8/2026 | 0710102054622025(No.of Docs 2) | 0710102054622025/2  | INTERLOCUTORY APPLICATION (I.B.C)/3108(ND)/2025 | MUDRAKSH INVESTFIN PRIVATE LIMITED VS. DR. VINOD GARG                                                                  | Section 60(5)                                          | 1/9/2026 | 1.compliance order missing in pdf                                                                      | shankarimishra |
| 1103 | 1/8/2026 | 0710102054622025(No.of Docs 2) | 0710102054622025/2  | INTERLOCUTORY APPLICATION (I.B.C)/3108(ND)/2025 | MUDRAKSH INVESTFIN PRIVATE LIMITED VS. DR. VINOD GARG                                                                  | Section 60(5)                                          | 1/9/2026 | 1.compliance order missing in pdf                                                                      | shankarimishra |
| 1104 | 1/9/2026 | 0710102096122025(No.of Docs 2) | 0710102096122025/10 | INTERLOCUTORY APPLICATION (I.B.C)/5391(PB)2025  | ADANI INFRA (INDIA) LIMITED VS. ASHWINI MEHRA LIQUIDATOR OF PUNJ LLOYD LIMITED                                         | Sec 60(5)                                              | 1/9/2026 | 1. kindly attach the compliance order.                                                                 | raghav.chadha  |
| 1105 | 1/8/2026 | 0710102011232025(No.of Docs 2) | 0710102011232025/9  | COMPANY PETITION IB (IBC)/112(ND)2025           | IDBI TRUSTEESHIP SERVICES LIMITED VS. MAHAGUN (INDIA) PRIVATE LIMITED                                                  | IBC under Sec 7                                        | 1/9/2026 | 1. kindly attach the compliance order.                                                                 | kiransha       |
| 1106 | 1/8/2026 | 0710102011232025(No.of Docs 2) | 0710102011232025/9  | COMPANY PETITION IB (IBC)/112(ND)2025           | IDBI TRUSTEESHIP SERVICES LIMITED VS. MAHAGUN (INDIA) PRIVATE LIMITED                                                  | IBC under Sec 7                                        | 1/9/2026 | 1. kindly attach the compliance order.                                                                 | kiransha       |
| 1107 | 1/8/2026 | 0710102011232025(No.of Docs 2) | 0710102011232025/9  | COMPANY PETITION IB (IBC)/112(ND)2025           | IDBI TRUSTEESHIP SERVICES LIMITED VS. MAHAGUN (INDIA) PRIVATE LIMITED                                                  | IBC under Sec 7                                        | 1/9/2026 | 1. kindly attach the compliance order.                                                                 | kiransha       |
| 1108 | 1/8/2026 | 0710102011232025(No.of Docs 2) | 0710102011232025/9  | COMPANY PETITION IB (IBC)/112(ND)2025           | IDBI TRUSTEESHIP SERVICES LIMITED VS. MAHAGUN (INDIA) PRIVATE LIMITED                                                  | IBC under Sec 7                                        | 1/9/2026 | 1. kindly attach the compliance order.                                                                 | kiransha       |
| 1109 | 1/8/2026 | 0710102011232025(No.of Docs 2) | 0710102011232025/10 | COMPANY PETITION IB (IBC)/112(ND)2025           | IDBI TRUSTEESHIP SERVICES LIMITED VS. MAHAGUN (INDIA) PRIVATE LIMITED                                                  | IBC under Sec 7                                        | 1/9/2026 | 1. kindly attach the compliance order. 2. kindly correct the information of bookmarking as per PDF.    | kiransha       |
| 1110 | 1/8/2026 | 0710102106482024(No.of Docs 2) | 0710102106482024/2  | INTERLOCUTORY APPLICATION (I.B.C)/510(ND)2025   | CANTERBURY REAL TECH PRIVATE LIMITED VS. CFM ASSET RECONSTRUCTION PRIVATE LIMITED                                      | Application under any other provisions- IBC,Sec 60(5)  | 1/9/2026 | no of objection 1.compliance order missing in pdf 2.need every pages sign in pdf                       | surjendu       |
| 1111 | 1/8/2026 | 0710102106482024(No.of Docs 2) | 0710102106482024/2  | INTERLOCUTORY APPLICATION (I.B.C)/510(ND)2025   | CANTERBURY REAL TECH PRIVATE LIMITED VS. CFM ASSET RECONSTRUCTION PRIVATE LIMITED                                      | Application under any other provisions- IBC,Sec 60(5)  | 1/9/2026 | no of objection 1.compliance order missing in pdf 2.need every pages sign in pdf                       | surjendu       |

|      |           |                                |                     |                                                          |                                                                                               |                                                        |          |                                                                                                                                                                                                  |                     |
|------|-----------|--------------------------------|---------------------|----------------------------------------------------------|-----------------------------------------------------------------------------------------------|--------------------------------------------------------|----------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------|
| 1112 | 1/8/2026  | 0710102106482024(No.of Docs 2) | 0710102106482024/2  | INTERLOCUTORY APPLICATION (I.B.C)/510(ND)2025            | CANTERBURY REAL TECH PRIVATE LIMITED VS. CFM ASSET RECONSTRUCTION PRIVATE LIMITED             | Application under any other provisions- IBC,Sec 69(5)  | 1/9/2026 | no of objection 1.compliance order missing in pdf 2.need every pages sign in pdf                                                                                                                 | surjendu            |
| 1113 | 1/8/2026  | 0710102106482024(No.of Docs 2) | 0710102106482024/2  | INTERLOCUTORY APPLICATION (I.B.C)/510(ND)2025            | CANTERBURY REAL TECH PRIVATE LIMITED VS. CFM ASSET RECONSTRUCTION PRIVATE LIMITED             | Application under any other provisions- IBC,Sec 69(5)  | 1/9/2026 | no of objection 1.compliance order missing in pdf 2.need every pages sign in pdf                                                                                                                 | surjendu            |
| 1114 | 1/8/2026  | 0710102103782025(No.of Docs 2) | 0710102103782025/1  | COMPANY PETITION IB (IBC)/667(ND)2025                    | JIOSTAR INDIA PRIVATE LIMITED VS. ABSOLUTE LEGENDS SPORTS PRIVATE LIMITED                     | IBC Under Sec 9                                        | 1/9/2026 | 1. compliance with order missing in pdf                                                                                                                                                          | tandonandco         |
| 1115 | 1/8/2026  | 0710102078342025(No.of Docs 2) | 0710102078342025/4  | INTERLOCUTORY APPLICATION (I.B.C)/4701(ND)2025           | MR. ATUL MITTAL RESOLUTION PROFESSIONAL ZEAL DEVELOPERS PRIVATE LIMITED VS. MR. SANDEEP GOEL  | Section 25(2)(j), 43,45,47,50,60(5),66/ Regulation 35A | 1/9/2026 | no of objection 1.compliance order missing in pdf 2.vakalatnama copy missing in pdf                                                                                                              | saxena&saxena       |
| 1116 | 1/8/2026  | 0710102076972025(No.of Docs 2) | 0710102076972025/3  | INTERLOCUTORY APPLICATION (I.B.C)/4324(ND)2025           | ATUL MITTAL RESOLUTION PROFESSIONAL FOR ZEAL DEVELOPERS PVT LTD SECTION 43-1 VS. SANDEEP GOEL | Section 25(2)(j), 43,45,47,50,60(5),66/ Regulation 35A | 1/9/2026 | no of objection 1.compliance order missing in pdf 2.vakalatnama copy missing in pdf                                                                                                              | saxena&saxena       |
| 1117 | 1/7/2026  | 0710102112162025(No.of Docs 2) | 0710102112162025/1  | INTERLOCUTORY APPLICATION(IBC)(PLA N)/2(ND)2026          | MS. POOJA BAHRY VSINCOME TAX DEPARTMENT COMMITTEE OF CREDITOR                                 | Sec 30,Application under any other provisions- IBC     | 1/8/2026 | 1. kindly attach the compliance order.                                                                                                                                                           | Eshna Kumar         |
| 1118 | 1/8/2026  | 0710102110002025(No.of Docs 1) | 0710102110002025/1  | INTERLOCUTORY APPLICATION (I.B.C)/6163(ND)2025           | AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED                                                   | Sections 60(5)/Regulation 13                           | 1/8/2026 | 1. kindly attach the compliance order.                                                                                                                                                           | AMS.MISHA           |
| 1119 | 1/8/2026  | 0710102093522025(No.of Docs 2) | 0710102093522025/1  | COMPANY PETITION IB (IBC)/627(ND)2025                    | UCO BANK VS. NARENDRA CHOKSHI                                                                 | Section 95(1)                                          | 1/8/2026 | 1. Counsel sign and details missed on Index                                                                                                                                                      | Shikha.Ginodia      |
| 1120 | 1/8/2026  | 0710102083782021(No.of Docs 2) | 0710102083782021/11 | COMPANY APPLICATION(COMPANIES ACT)/520(PB)2021           | BHUSHAN AVIATION LIMITED VS. UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE        | Rule 11 of NCLT                                        | 1/8/2026 | 1. kindly attach the compliance order.                                                                                                                                                           | rrglawoffice        |
| 1121 | 1/8/2026  | 0710102014902025(No.of Docs 1) | 0710102014902025/4  | COMPANY PETITION IB (IBC)/175(ND)2025                    | SREI EQUIPMENT FINANCE LIMITED VS. JBJ TECHNOLOGIES LIMITED                                   | IBC under Sec 7                                        | 1/8/2026 | 1. Twenty five Rs. Welfare Ticket Missed in PDF. 2. Kindly attach the compliance order.                                                                                                          | vedlegal            |
| 1122 | 1/7/2026  | 0710102014102024(No.of Docs 2) | 0710102014102024/11 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/40(ND)2024  | AGSMITH EXPORTS PRIVATE LIMITED VS. NA                                                        | Sub-section (I) of section 230                         | 1/8/2026 | No of objection 1. Index & book marking mandatory. 2. Pagination missed in pdf 3. Latest compliance order required in pdf.                                                                       | rajeshkumar@rkco.in |
| 1123 | 1/10/2026 | 0710102075382025(No.of Docs 2) | 0710102075382025/3  | COMPANY PETITION IB (IBC)/478(ND)2025                    | ASHISH JAIN VS. M/S PERFECT CONSTECH PRIVATE LIMITED                                          | IBC under Sec 7                                        | 1/7/2026 | 1.Copy of vakalatnama missed in PDF 2.compliance order the last order required in pdf                                                                                                            | prachijohri         |
| 1124 | 1/10/2026 | 0710102075382025(No.of Docs 2) | 0710102075382025/3  | COMPANY PETITION IB (IBC)/478(ND)2025                    | ASHISH JAIN VS. M/S PERFECT CONSTECH PRIVATE LIMITED                                          | IBC under Sec 7                                        | 1/7/2026 | 1.Copy of vakalatnama missed in PDF 2.compliance order the last order required in pdf                                                                                                            | prachijohri         |
| 1125 | 1/10/2026 | 0710102075382025(No.of Docs 2) | 0710102075382025/3  | COMPANY PETITION IB (IBC)/478(ND)2025                    | ASHISH JAIN VS. M/S PERFECT CONSTECH PRIVATE LIMITED                                          | IBC under Sec 7                                        | 1/7/2026 | 1.Copy of vakalatnama missed in PDF 2.compliance order the last order required in pdf                                                                                                            | prachijohri         |
| 1126 | 1/10/2026 | 0710102075382025(No.of Docs 2) | 0710102075382025/3  | COMPANY PETITION IB (IBC)/478(ND)2025                    | ASHISH JAIN VS. M/S PERFECT CONSTECH PRIVATE LIMITED                                          | IBC under Sec 7                                        | 1/7/2026 | 1.Copy of vakalatnama missed in PDF 2.compliance order the last order required in pdf                                                                                                            | prachijohri         |
| 1127 | 1/10/2026 | 0710102075382025(No.of Docs 2) | 0710102075382025/3  | COMPANY PETITION IB (IBC)/478(ND)2025                    | ASHISH JAIN VS. M/S PERFECT CONSTECH PRIVATE LIMITED                                          | IBC under Sec 7                                        | 1/7/2026 | 1.Copy of vakalatnama missed in PDF 2.compliance order the last order required in pdf                                                                                                            | prachijohri         |
| 1128 | 1/10/2026 | 0710102075382025(No.of Docs 2) | 0710102075382025/3  | COMPANY PETITION IB (IBC)/478(ND)2025                    | ASHISH JAIN VS. M/S PERFECT CONSTECH PRIVATE LIMITED                                          | IBC under Sec 7                                        | 1/7/2026 | 1.Copy of vakalatnama missed in PDF 2.compliance order the last order required in pdf                                                                                                            | prachijohri         |
| 1129 | 1/10/2026 | 0710102075382025(No.of Docs 2) | 0710102075382025/3  | COMPANY PETITION IB (IBC)/478(ND)2025                    | ASHISH JAIN VS. M/S PERFECT CONSTECH PRIVATE LIMITED                                          | IBC under Sec 7                                        | 1/7/2026 | 1.Copy of vakalatnama missed in PDF 2.compliance order the last order required in pdf                                                                                                            | prachijohri         |
| 1130 | 1/7/2026  | 0710102012602025(No.of Docs 2) | 0710102012602025/8  | COMPANY PETITION IB (IBC)/154(ND)2025                    | GENIUS TOWNSHIPS PRIVATE LIMITED VS. DYS ROYALS PRIVATE LIMITED                               | IBC under Sec 7                                        | 1/7/2026 | No of objection 1. Kindly attach latest compliance order 2. True copy sign missed in annexure. 3. 25 rs welfare ticket missed in vakalatnama.                                                    | Gsaroralawchambers  |
| 1131 | 1/7/2026  | 0710102012602025(No.of Docs 2) | 0710102012602025/8  | COMPANY PETITION IB (IBC)/154(ND)2025                    | GENIUS TOWNSHIPS PRIVATE LIMITED VS. DYS ROYALS PRIVATE LIMITED                               | IBC under Sec 7                                        | 1/7/2026 | No of objection 1. Kindly attach latest compliance order 2. True copy sign missed in annexure. 3. 25 rs welfare ticket missed in vakalatnama.                                                    | Gsaroralawchambers  |
| 1132 | 1/7/2026  | 0710102012602025(No.of Docs 2) | 0710102012602025/8  | COMPANY PETITION IB (IBC)/154(ND)2025                    | GENIUS TOWNSHIPS PRIVATE LIMITED VS. DYS ROYALS PRIVATE LIMITED                               | IBC under Sec 7                                        | 1/7/2026 | No of objection 1. Kindly attach latest compliance order 2. True copy sign missed in annexure. 3. 25 rs welfare ticket missed in vakalatnama.                                                    | Gsaroralawchambers  |
| 1133 | 1/6/2026  | 0710102072362025(No.of Docs 2) | 0710102072362025/5  | INTERLOCUTORY APPLICATION(IBC)(PLA N)/55(PB)2025         | AMIT AGRAWAL VS. SAKSHI FINCAP PRIVATE LIMITED                                                | Sec 30                                                 | 1/7/2026 | 1. bookmarking mandatory. 2. Counsel sign missed on index 3. Pagination missed on PDF. 4. Sign missed on every page of PDF. 5. Order dated 12.11.2025 passed by this Honble Bench missed in PDF. | quadlegal           |
| 1134 | 1/14/2026 | 0710102037202025(No.of Docs 3) | 0710102037202025/2  | COMPANY PETITION IB (IBC)/406(ND)2025                    | MNEC MKS JV VS. WAPCOS LIMITED                                                                | IBC Under Sec 9                                        | 1/7/2026 | 1. kindly translate the pages 95 to 101 from Hindi to English. 2. Not Readable properly pages are 50 to 237 kindly upload the pages.                                                             | Tusharsannu1@2025   |
| 1135 | 1/14/2026 | 0710102037202025(No.of Docs 3) | 0710102037202025/2  | COMPANY PETITION IB (IBC)/406(ND)2025                    | MNEC MKS JV VS. WAPCOS LIMITED                                                                | IBC Under Sec 9                                        | 1/7/2026 | 1. kindly translate the pages 95 to 101 from Hindi to English. 2. Not Readable properly pages are 50 to 237 kindly upload the pages.                                                             | Tusharsannu1@2025   |
| 1136 | 1/14/2026 | 0710102037202025(No.of Docs 3) | 0710102037202025/2  | COMPANY PETITION IB (IBC)/406(ND)2025                    | MNEC MKS JV VS. WAPCOS LIMITED                                                                | IBC Under Sec 9                                        | 1/7/2026 | 1. kindly translate the pages 95 to 101 from Hindi to English. 2. Not Readable properly pages are 50 to 237 kindly upload the pages.                                                             | Tusharsannu1@2025   |
| 1137 | 1/14/2026 | 0710102037202025(No.of Docs 3) | 0710102037202025/2  | COMPANY PETITION IB (IBC)/406(ND)2025                    | MNEC MKS JV VS. WAPCOS LIMITED                                                                | IBC Under Sec 9                                        | 1/7/2026 | 1. kindly translate the pages 95 to 101 from Hindi to English. 2. Not Readable properly pages are 50 to 237 kindly upload the pages.                                                             | Tusharsannu1@2025   |
| 1138 | 1/6/2026  | 0710102038152025(No.of Docs 2) | 0710102038152025/10 | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/49(ND)2025 | NEWZSTREET BROADCAST SERVICES PRIVATE LIMITED                                                 | Sec. 230-232 - Second Motion                           | 1/7/2026 | 1.the last compliance order required in pdf                                                                                                                                                      | pslchambers         |
| 1139 | 1/6/2026  | 0710102038152025(No.of Docs 2) | 0710102038152025/10 | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/49(ND)2025 | NEWZSTREET BROADCAST SERVICES PRIVATE LIMITED                                                 | Sec. 230-232 - Second Motion                           | 1/7/2026 | 1.the last compliance order required in pdf                                                                                                                                                      | pslchambers         |
| 1140 | 1/6/2026  | 0710102038152025(No.of Docs 2) | 0710102038152025/10 | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/49(ND)2025 | NEWZSTREET BROADCAST SERVICES PRIVATE LIMITED                                                 | Sec. 230-232 - Second Motion                           | 1/7/2026 | 1.the last compliance order required in pdf                                                                                                                                                      | pslchambers         |

|      |           |                                |                     |                                                           |                                                                                                                                                                      |                                                        |          |                                                                                                                                                                                                                                                                                                                           |                    |
|------|-----------|--------------------------------|---------------------|-----------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------|----------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------|
| 1141 | 1/6/2026  | 0710102038152025(No.of Docs 2) | 0710102038152025/10 | CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/49(ND)2025 | NEWZSTREET BROADCAST SERVICES PRIVATE LIMITED                                                                                                                        | Sec. 230-232 - Second Motion                           | 1/7/2026 | 1.the last compliance order required in pdf                                                                                                                                                                                                                                                                               | pslchambers        |
| 1142 | 1/12/2026 | 0710102028142021(No.of Docs 2) | 0710102028142021/2  | COMPANY APPEAL (IBC)/22(PB)2021                           | M/S M.S.LUVISH CONSTRUCTION PRIVATE LIMITED VS. ROHIT SEHGAL                                                                                                         | Sec 42                                                 | 1/7/2026 | 1.compliance order the last order required in pdf 2.need all pages sign in pdf                                                                                                                                                                                                                                            | jainnaresh         |
| 1143 | 1/12/2026 | 0710102028142021(No.of Docs 2) | 0710102028142021/2  | COMPANY APPEAL (IBC)/22(PB)2021                           | M/S M.S.LUVISH CONSTRUCTION PRIVATE LIMITED VS. ROHIT SEHGAL                                                                                                         | Sec 42                                                 | 1/7/2026 | 1.compliance order the last order required in pdf 2.need all pages sign in pdf                                                                                                                                                                                                                                            | jainnaresh         |
| 1144 | 1/12/2026 | 0710102028142021(No.of Docs 2) | 0710102028142021/2  | COMPANY APPEAL (IBC)/22(PB)2021                           | M/S M.S.LUVISH CONSTRUCTION PRIVATE LIMITED VS. ROHIT SEHGAL                                                                                                         | Sec 42                                                 | 1/7/2026 | 1.compliance order the last order required in pdf 2.need all pages sign in pdf                                                                                                                                                                                                                                            | jainnaresh         |
| 1145 | 1/12/2026 | 0710102028142021(No.of Docs 2) | 0710102028142021/2  | COMPANY APPEAL (IBC)/22(PB)2021                           | M/S M.S.LUVISH CONSTRUCTION PRIVATE LIMITED VS. ROHIT SEHGAL                                                                                                         | Sec 42                                                 | 1/7/2026 | 1.compliance order the last order required in pdf 2.need all pages sign in pdf                                                                                                                                                                                                                                            | jainnaresh         |
| 1146 | 1/6/2026  | 0710102138062019(No.of Docs 3) | 0710102138062019/25 | COMPANY PETITION IB (IBC)/2721(ND)2019                    | STRAIGHT EDGE CONTRACTS PVT. LTD. VS. THREE C SHELTERS PVT. LTD.                                                                                                     | IBC Under Sec 9                                        | 1/7/2026 | 1. bookmarking mandatory. 2. kindly attach the compliance order.                                                                                                                                                                                                                                                          | PRAGUN@123         |
| 1147 | 1/14/2026 | 0710102048332025(No.of Docs 2) | 0710102048332025/7  | CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/53(ND)2025 | AEROLINE PAPER PRODUCTS PRIVATE LIMITED                                                                                                                              | Sec. 230-232 - Second Motion                           | 1/7/2026 | 1.compliance order the last order required in pdf                                                                                                                                                                                                                                                                         | cshema09           |
| 1148 | 1/14/2026 | 0710102048332025(No.of Docs 2) | 0710102048332025/7  | CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/53(ND)2025 | AEROLINE PAPER PRODUCTS PRIVATE LIMITED                                                                                                                              | Sec. 230-232 - Second Motion                           | 1/7/2026 | 1.compliance order the last order required in pdf                                                                                                                                                                                                                                                                         | cshema09           |
| 1149 | 1/14/2026 | 0710102048332025(No.of Docs 2) | 0710102048332025/7  | CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/53(ND)2025 | AEROLINE PAPER PRODUCTS PRIVATE LIMITED                                                                                                                              | Sec. 230-232 - Second Motion                           | 1/7/2026 | 1.compliance order the last order required in pdf                                                                                                                                                                                                                                                                         | cshema09           |
| 1150 | 1/7/2026  | 0710102071912022(No.of Docs 1) | 0710102071912022/5  | COMPANY PETITION (COMPANIES ACT)/148(ND)2022              | MUNNI INVESTMENT PRIVATE LIMITED VS. PRADEEP KUMAR AGGARWAL                                                                                                          | Sec. 241(1),Sec. 242(4),Sec. 244(1)                    | 1/7/2026 | 1. three Rs. Court Fee and Twenty Five Rs. welfare Ticket missed on vakatanama in PDF, kindly paste on blank space of vakatanama                                                                                                                                                                                          | rrglawoffice       |
| 1151 | 1/7/2026  | 0710102071912022(No.of Docs 1) | 0710102071912022/6  | COMPANY PETITION (COMPANIES ACT)/148(ND)2022              | MUNNI INVESTMENT PRIVATE LIMITED VS. PRADEEP KUMAR AGGARWAL                                                                                                          | Sec. 241(1),Sec. 242(4),Sec. 244(1)                    | 1/7/2026 | 1. three Rs. Court Fee and Twenty Five Rs. welfare Ticket missed on vakatanama in PDF, kindly paste on blank space of vakatanama                                                                                                                                                                                          | rrglawoffice       |
| 1152 | 1/14/2026 | 0710102048332025(No.of Docs 2) | 0710102048332025/7  | CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/53(ND)2025 | AEROLINE PAPER PRODUCTS PRIVATE LIMITED                                                                                                                              | Sec. 230-232 - Second Motion                           | 1/7/2026 | 1.compliance order the last order required in pdf                                                                                                                                                                                                                                                                         | cshema09           |
| 1153 | 1/7/2026  | 0710102026662022(No.of Docs 1) | 0710102026662022/5  | COMPANY PETITION (COMPANIES ACT)/71(ND)2022               | MRS. KANCHANPREET KAUR BATRA VS. WELCO OVERSEAS PRIVATE LIMITED.                                                                                                     | Sec. 241(1),Sec. 242(4)                                | 1/7/2026 | 1. kindly attach the compliance order.                                                                                                                                                                                                                                                                                    | gnaggarwal.co      |
| 1154 | 1/7/2026  | 0710102012602025(No.of Docs 2) | 0710102012602025/8  | COMPANY PETITION IB (IBC)/154(ND)2025                     | GENIUS TOWNSHIPS PRIVATE LIMITED VS. DYS ROYALS PRIVATE LIMITED                                                                                                      | IBC under Sec 7                                        | 1/7/2026 | No of objection 1. Kindly attach latest compliance order 2. True copy sign missed in annexure. 3. 25 rs welfare ticket missed in vakatanama.                                                                                                                                                                              | Gsaroralawchambers |
| 1155 | 1/7/2026  | 0710102094412025(No.of Docs 2) | 0710102094412025/7  | INTERLOCUTORY APPLICATION (I.B.C)/5229(ND)2025            | SARVESH KASHYAP RESOLUTION PROFESSIONAL OF ANGLE INFRASTRUCTURE PRIVATE LIMITED VS. SHRI AMULYA KUMAR MISHRA DIRECTOR REG. OFFICE: ANGLE INFRASTRUCTURE PRIVATE LTD. | Sec 60(5)                                              | 1/7/2026 | No of objection 1. Kindly attach compliance order.                                                                                                                                                                                                                                                                        | knmncit            |
| 1156 | 1/10/2026 | 0710102075382025(No.of Docs 2) | 0710102075382025/3  | COMPANY PETITION IB (IBC)/478(ND)2025                     | ASHISH JAIN VS. M/S PERFECT CONSTECH PRIVATE LIMITED                                                                                                                 | IBC under Sec 7                                        | 1/7/2026 | 1.Copy of vakatanama missed in PDF 2.compliance order the last order required in pdf                                                                                                                                                                                                                                      | prachijohri        |
| 1157 | 1/7/2026  | 0710102099282025(No.of Docs 2) | 0710102099282025/1  | INTERLOCUTORY APPLICATION (I.B.C)/5629(ND)2025            | MS PRIYANKA YADAV VS. MS AGILE INTERNATIONAL LOGISTICS AND SUPPLY CHAIN PVT LTD                                                                                      | Section 60(5)                                          | 1/7/2026 | 1. counsel sign missed on index and last page of reply 2. pagination missed on index 3. sign missed on every page of reply 4. notary missed on Affidavit 5. bookmarking and index mandatory. 6 copy of vakatanama missed 7. incomplete file kindly file in proper way according to the index 8. pagination missed in PDF. | Shivanijaiswal     |
| 1158 | 1/7/2026  | 0710102096962025(No.of Docs 1) | 0710102096962025/1  | INTERLOCUTORY APPLICATION (I.B.C)/5527(ND)2025            | MR. ARVIND MITTAL VS. CATERPILLAR FINANCIAL SERVICES INDIA PRIVATE LIMITED                                                                                           | Sec 60(5)                                              | 1/7/2026 | 1. bookmarking mandatory 2. Three Rs. court fee and date missed on vakatanama                                                                                                                                                                                                                                             | RAJDSNLU           |
| 1159 | 1/6/2026  | 0710102004062019(No.of Docs 2) | 0710102004062019/9  | COMPANY PETITION (COMPANIES ACT)/11(PB)2019               | ANKIT NARANG VS. MALL BULDTech PRIVATE LIMITED                                                                                                                       | Sec. 241(1),Sub-section (I) of section 230,Sec. 242(4) | 1/7/2026 | kindly attach the compliance order.                                                                                                                                                                                                                                                                                       | Ambareen@1234      |
| 1160 | 1/10/2026 | 0710102075382025(No.of Docs 2) | 0710102075382025/3  | COMPANY PETITION IB (IBC)/478(ND)2025                     | ASHISH JAIN VS. M/S PERFECT CONSTECH PRIVATE LIMITED                                                                                                                 | IBC under Sec 7                                        | 1/7/2026 | 1.Copy of vakatanama missed in PDF 2.compliance order the last order required in pdf                                                                                                                                                                                                                                      | prachijohri        |
| 1161 | 1/9/2026  | 0710102084662023(No.of Docs 2) | 0710102084662023/3  | INTERLOCUTORY APPLICATION (I.B.C)/5834(ND)2023            | RAHUL JINDAL VS. DAYANAND                                                                                                                                            | Sec 66(1)                                              | 1/6/2026 | 1.the last compliance order                                                                                                                                                                                                                                                                                               | Atulbhatia         |
| 1162 | 1/9/2026  | 0710102084662023(No.of Docs 2) | 0710102084662023/3  | INTERLOCUTORY APPLICATION (I.B.C)/5834(ND)2023            | RAHUL JINDAL VS. DAYANAND                                                                                                                                            | Sec 66(1)                                              | 1/6/2026 | 1.the last compliance order                                                                                                                                                                                                                                                                                               | Atulbhatia         |
| 1163 | 1/9/2026  | 0710102084662023(No.of Docs 2) | 0710102084662023/3  | INTERLOCUTORY APPLICATION (I.B.C)/5834(ND)2023            | RAHUL JINDAL VS. DAYANAND                                                                                                                                            | Sec 66(1)                                              | 1/6/2026 | 1.the last compliance order                                                                                                                                                                                                                                                                                               | Atulbhatia         |
| 1164 | 1/9/2026  | 0710102084662023(No.of Docs 2) | 0710102084662023/3  | INTERLOCUTORY APPLICATION (I.B.C)/5834(ND)2023            | RAHUL JINDAL VS. DAYANAND                                                                                                                                            | Sec 66(1)                                              | 1/6/2026 | 1.the last compliance order                                                                                                                                                                                                                                                                                               | Atulbhatia         |

|      |            |                                |                    |                                                 |                                                                                        |                                             |          |                                                                                  |              |
|------|------------|--------------------------------|--------------------|-------------------------------------------------|----------------------------------------------------------------------------------------|---------------------------------------------|----------|----------------------------------------------------------------------------------|--------------|
| 1165 | 1/9/2026   | 0710102084662023(No.of Docs 2) | 0710102084662023/3 | INTERLOCUTORY APPLICATION (I.B.C)/5834(ND)2023  | RAHUL JINDAL VS. DAYANAND                                                              | Sec 66(1)                                   | 1/6/2026 | 1.the last compliance order                                                      | Atulbhatia   |
| 1166 | 1/9/2026   | 0710102084662023(No.of Docs 2) | 0710102084662023/3 | INTERLOCUTORY APPLICATION (I.B.C)/5834(ND)2023  | RAHUL JINDAL VS. DAYANAND                                                              | Sec 66(1)                                   | 1/6/2026 | 1.the last compliance order                                                      | Atulbhatia   |
| 1167 | 1/9/2026   | 0710102084662023(No.of Docs 2) | 0710102084662023/3 | INTERLOCUTORY APPLICATION (I.B.C)/5834(ND)2023  | RAHUL JINDAL VS. DAYANAND                                                              | Sec 66(1)                                   | 1/6/2026 | 1.the last compliance order                                                      | Atulbhatia   |
| 1168 | 1/9/2026   | 0710102084662023(No.of Docs 2) | 0710102084662023/3 | INTERLOCUTORY APPLICATION (I.B.C)/5834(ND)2023  | RAHUL JINDAL VS. DAYANAND                                                              | Sec 66(1)                                   | 1/6/2026 | 1.the last compliance order                                                      | Atulbhatia   |
| 1169 | 1/9/2026   | 0710102084662023(No.of Docs 2) | 0710102084662023/3 | INTERLOCUTORY APPLICATION (I.B.C)/5834(ND)2023  | RAHUL JINDAL VS. DAYANAND                                                              | Sec 66(1)                                   | 1/6/2026 | 1.the last compliance order                                                      | Atulbhatia   |
| 1170 | 1/9/2026   | 0710102084662023(No.of Docs 2) | 0710102084662023/3 | INTERLOCUTORY APPLICATION (I.B.C)/5834(ND)2023  | RAHUL JINDAL VS. DAYANAND                                                              | Sec 66(1)                                   | 1/6/2026 | 1.the last compliance order                                                      | Atulbhatia   |
| 1171 | 1/9/2026   | 0710102084662023(No.of Docs 2) | 0710102084662023/3 | INTERLOCUTORY APPLICATION (I.B.C)/5834(ND)2023  | RAHUL JINDAL VS. DAYANAND                                                              | Sec 66(1)                                   | 1/6/2026 | 1.the last compliance order                                                      | Atulbhatia   |
| 1172 | 1/9/2026   | 0710102084662023(No.of Docs 2) | 0710102084662023/1 | INTERLOCUTORY APPLICATION (I.B.C)/5834(ND)2023  | RAHUL JINDAL VS. DAYANAND                                                              | Sec 66(1)                                   | 1/6/2026 | no of objection 1. the last compliance order. 2.vakalatanama copy missing in pdf | Atulbhatia   |
| 1173 | 1/9/2026   | 0710102084662023(No.of Docs 2) | 0710102084662023/1 | INTERLOCUTORY APPLICATION (I.B.C)/5834(ND)2023  | RAHUL JINDAL VS. DAYANAND                                                              | Sec 66(1)                                   | 1/6/2026 | no of objection 1. the last compliance order. 2.vakalatanama copy missing in pdf | Atulbhatia   |
| 1174 | 1/9/2026   | 0710102084662023(No.of Docs 2) | 0710102084662023/1 | INTERLOCUTORY APPLICATION (I.B.C)/5834(ND)2023  | RAHUL JINDAL VS. DAYANAND                                                              | Sec 66(1)                                   | 1/6/2026 | no of objection 1. the last compliance order. 2.vakalatanama copy missing in pdf | Atulbhatia   |
| 1175 | 1/9/2026   | 0710102084662023(No.of Docs 2) | 0710102084662023/1 | INTERLOCUTORY APPLICATION (I.B.C)/5834(ND)2023  | RAHUL JINDAL VS. DAYANAND                                                              | Sec 66(1)                                   | 1/6/2026 | no of objection 1. the last compliance order. 2.vakalatanama copy missing in pdf | Atulbhatia   |
| 1176 | 1/6/2026   | 0710102101892025(No.of Docs 2) | 0710102101892025/1 | INTERLOCUTORY APPLICATION (I.B.C)/5789(ND)2025  | RAMESH CHAND SHARMA VS. ASHISH SINGH COLONISERS LIMITED                                | Sec 60(5)                                   | 1/6/2026 | 1.the last compliance order missing in pdf                                       | advshivanshu |
| 1177 | 1/6/2026   | 0710102101892025(No.of Docs 2) | 0710102101892025/1 | INTERLOCUTORY APPLICATION (I.B.C)/5789(ND)2025  | RAMESH CHAND SHARMA VS. ASHISH SINGH RESOLUTION PROFESSIONAL PIYUSH COLONISERS LIMITED | Sec 60(5)                                   | 1/6/2026 | 1.the last compliance order missing in pdf                                       | advshivanshu |
| 1178 | 1/6/2026   | 0710102101892025(No.of Docs 2) | 0710102101892025/1 | INTERLOCUTORY APPLICATION (I.B.C)/5789(ND)2025  | RAMESH CHAND SHARMA VS. ASHISH SINGH RESOLUTION PROFESSIONAL PIYUSH COLONISERS LIMITED | Sec 60(5)                                   | 1/6/2026 | 1.the last compliance order missing in pdf                                       | advshivanshu |
| 1179 | 1/7/2026   | 0710102005902025(No.of Docs 2) | 0710102005902025/2 | INTERLOCUTORY APPLICATION(IBC)(DIS.) /7(ND)2025 | ANKUR TAYAL                                                                            | Sec 54(1)                                   | 1/6/2026 | Proof of Service Required                                                        | epochlegal77 |
| 1180 | 10/30/2025 | 0710102084662023(No.of Docs 2) | 0710102084662023/2 | INTERLOCUTORY APPLICATION (I.B.C)/5834(ND)2023  | RAHUL JINDAL VS. DAYANAND                                                              | Sec 66(1)                                   | 1/6/2026 | 1.the last compliance order                                                      | Atulbhatia   |
| 1181 | 10/30/2025 | 0710102084662023(No.of Docs 2) | 0710102084662023/2 | INTERLOCUTORY APPLICATION (I.B.C)/5834(ND)2023  | RAHUL JINDAL VS. DAYANAND                                                              | Sec 66(1)                                   | 1/6/2026 | 1.the last compliance order                                                      | Atulbhatia   |
| 1182 | 10/30/2025 | 0710102084662023(No.of Docs 2) | 0710102084662023/2 | INTERLOCUTORY APPLICATION (I.B.C)/5834(ND)2023  | RAHUL JINDAL VS. DAYANAND                                                              | Sec 66(1)                                   | 1/6/2026 | 1.the last compliance order                                                      | Atulbhatia   |
| 1183 | 10/30/2025 | 0710102084662023(No.of Docs 2) | 0710102084662023/2 | INTERLOCUTORY APPLICATION (I.B.C)/5834(ND)2023  | RAHUL JINDAL VS. DAYANAND                                                              | Sec 66(1)                                   | 1/6/2026 | 1.the last compliance order                                                      | Atulbhatia   |
| 1184 | 1/9/2026   | 0710102084662023(No.of Docs 2) | 0710102084662023/3 | INTERLOCUTORY APPLICATION (I.B.C)/5834(ND)2023  | RAHUL JINDAL VS. DAYANAND                                                              | Sec 66(1)                                   | 1/6/2026 | 1.the last compliance order                                                      | Atulbhatia   |
| 1185 | 1/9/2026   | 0710102084662023(No.of Docs 2) | 0710102084662023/3 | INTERLOCUTORY APPLICATION (I.B.C)/5834(ND)2023  | RAHUL JINDAL VS. DAYANAND                                                              | Sec 66(1)                                   | 1/6/2026 | 1.the last compliance order                                                      | Atulbhatia   |
| 1186 | 1/7/2026   | 0710102005902025(No.of Docs 2) | 0710102005902025/2 | INTERLOCUTORY APPLICATION(IBC)(DIS.) /7(ND)2025 | ANKUR TAYAL                                                                            | Sec 54(1)                                   | 1/6/2026 | Proof of Service Required                                                        | epochlegal77 |
| 1187 | 1/9/2026   | 0710102084662023(No.of Docs 2) | 0710102084662023/3 | INTERLOCUTORY APPLICATION (I.B.C)/5834(ND)2023  | RAHUL JINDAL VS. DAYANAND                                                              | Sec 66(1)                                   | 1/6/2026 | 1.the last compliance order                                                      | Atulbhatia   |
| 1188 | 1/9/2026   | 0710102084662023(No.of Docs 2) | 0710102084662023/3 | INTERLOCUTORY APPLICATION (I.B.C)/5834(ND)2023  | RAHUL JINDAL VS. DAYANAND                                                              | Sec 66(1)                                   | 1/6/2026 | 1.the last compliance order                                                      | Atulbhatia   |
| 1189 | 1/7/2026   | 0710102005902025(No.of Docs 2) | 0710102005902025/2 | INTERLOCUTORY APPLICATION(IBC)(DIS.) /7(ND)2025 | ANKUR TAYAL                                                                            | Sec 54(1)                                   | 1/6/2026 | Proof of Service Required                                                        | epochlegal77 |
| 1190 | 1/7/2026   | 0710102005902025(No.of Docs 2) | 0710102005902025/2 | INTERLOCUTORY APPLICATION(IBC)(DIS.) /7(ND)2025 | ANKUR TAYAL                                                                            | Sec 54(1)                                   | 1/6/2026 | Proof of Service Required                                                        | epochlegal77 |
| 1191 | 1/6/2026   | 0710102006612025(No.of Docs 2) | 0710102006612025/9 | INTERLOCUTORY APPLICATION (I.B.C)/331(PB)2025   | MR. ASHWINI MEHRA VS. RAJASTHAN RAJYA VIDYUT UTPADAN NIGAM LIMITED                     | Sec 60(5)                                   | 1/6/2026 | 1. kindly attach the compliance order.                                           | kartikseth   |
| 1192 | 10/30/2025 | 0710102065122023(No.of Docs 2) | 0710102065122023/4 | INTERLOCUTORY APPLICATION (I.B.C)/4519(ND)2023  | MR. RAHUL JINDAL VSMR. DAYANAD                                                         | Application under any other provisions- IBC | 1/6/2026 | 1.the last compliance order missing in pdf                                       | Atulbhatia   |

|      |            |                                |                     |                                               |                                                           |                                             |          |                                                                                                                                                                                                                                          |              |
|------|------------|--------------------------------|---------------------|-----------------------------------------------|-----------------------------------------------------------|---------------------------------------------|----------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------|
|      | 10/30/2025 | 0710102065122023(No.of Docs 2) | 0710102065122023/4  | INTERLOCUTORY APPLICATION (I.B.C/4519(ND)2023 | MR. RAHUL JINDAL VSMR. DAYANAD                            | Application under any other provisions- IBC | 1/6/2026 | 1.the last compliance order missing in pdf                                                                                                                                                                                               | Atulbhatia   |
| 1193 | 10/30/2025 | 0710102065122023(No.of Docs 2) | 0710102065122023/4  | INTERLOCUTORY APPLICATION (I.B.C/4519(ND)2023 | MR. RAHUL JINDAL VSMR. DAYANAD                            | Application under any other provisions- IBC | 1/6/2026 | 1.the last compliance order missing in pdf                                                                                                                                                                                               | Atulbhatia   |
| 1194 | 10/30/2025 | 0710102065122023(No.of Docs 2) | 0710102065122023/4  | INTERLOCUTORY APPLICATION (I.B.C/4519(ND)2023 | MR. RAHUL JINDAL VSMR. DAYANAD                            | Application under any other provisions- IBC | 1/6/2026 | 1.the last compliance order missing in pdf                                                                                                                                                                                               | Atulbhatia   |
| 1195 | 10/30/2025 | 0710102065122023(No.of Docs 2) | 0710102065122023/4  | INTERLOCUTORY APPLICATION (I.B.C/4519(ND)2023 | MR. RAHUL JINDAL VSMR. DAYANAD                            | Application under any other provisions- IBC | 1/6/2026 | 1.the last compliance order missing in pdf                                                                                                                                                                                               | Atulbhatia   |
| 1196 | 10/30/2025 | 0710102065122023(No.of Docs 2) | 0710102065122023/4  | INTERLOCUTORY APPLICATION (I.B.C/4519(ND)2023 | MR. RAHUL JINDAL VSMR. DAYANAD                            | Application under any other provisions- IBC | 1/6/2026 | 1.the last compliance order missing in pdf                                                                                                                                                                                               | Atulbhatia   |
| 1197 | 10/30/2025 | 0710102065122023(No.of Docs 2) | 0710102065122023/4  | INTERLOCUTORY APPLICATION (I.B.C/4519(ND)2023 | MR. RAHUL JINDAL VSMR. DAYANAD                            | Application under any other provisions- IBC | 1/6/2026 | 1.the last compliance order missing in pdf                                                                                                                                                                                               | Atulbhatia   |
| 1198 | 10/30/2025 | 0710102065122023(No.of Docs 2) | 0710102065122023/4  | INTERLOCUTORY APPLICATION (I.B.C/4519(ND)2023 | MR. RAHUL JINDAL VSMR. DAYANAD                            | Application under any other provisions- IBC | 1/6/2026 | 1.the last compliance order missing in pdf                                                                                                                                                                                               | Atulbhatia   |
| 1199 | 10/30/2025 | 0710102065122023(No.of Docs 2) | 0710102065122023/4  | INTERLOCUTORY APPLICATION (I.B.C/4519(ND)2023 | MR. RAHUL JINDAL VSMR. DAYANAD                            | Application under any other provisions- IBC | 1/6/2026 | 1.the last compliance order missing in pdf                                                                                                                                                                                               | Atulbhatia   |
| 1200 | 10/30/2025 | 0710102065122023(No.of Docs 2) | 0710102065122023/4  | INTERLOCUTORY APPLICATION (I.B.C/4519(ND)2023 | MR. RAHUL JINDAL VSMR. DAYANAD                            | Application under any other provisions- IBC | 1/6/2026 | 1.the last compliance order missing in pdf                                                                                                                                                                                               | Atulbhatia   |
| 1201 | 10/30/2025 | 0710102065122023(No.of Docs 2) | 0710102065122023/4  | INTERLOCUTORY APPLICATION (I.B.C/4519(ND)2023 | MR. RAHUL JINDAL VSMR. DAYANAD                            | Application under any other provisions- IBC | 1/6/2026 | 1.the last compliance order missing in pdf                                                                                                                                                                                               | Atulbhatia   |
| 1202 | 10/30/2025 | 0710102065122023(No.of Docs 2) | 0710102065122023/4  | INTERLOCUTORY APPLICATION (I.B.C/4519(ND)2023 | MR. RAHUL JINDAL VSMR. DAYANAD                            | Application under any other provisions- IBC | 1/6/2026 | 1.the last compliance order missing in pdf                                                                                                                                                                                               | Atulbhatia   |
| 1203 | 10/30/2025 | 0710102065122023(No.of Docs 2) | 0710102065122023/4  | INTERLOCUTORY APPLICATION (I.B.C/4519(ND)2023 | MR. RAHUL JINDAL VSMR. DAYANAD                            | Application under any other provisions- IBC | 1/6/2026 | 1.the last compliance order missing in pdf                                                                                                                                                                                               | Atulbhatia   |
| 1204 | 10/30/2025 | 0710102065122023(No.of Docs 2) | 0710102065122023/4  | INTERLOCUTORY APPLICATION (I.B.C/4519(ND)2023 | MR. RAHUL JINDAL VSMR. DAYANAD                            | Application under any other provisions- IBC | 1/6/2026 | 1.the last compliance order missing in pdf                                                                                                                                                                                               | Atulbhatia   |
| 1205 | 1/6/2026   | 0710102013442019(No.of Docs 9) | 0710102013442019/10 | COMPANY APPLICATION(IBC)/254(PB)2019          | PUNJAB NATIONAL BANK VS. BHUSHAN POWER AND STEEL LTD      | Sec 60(5)                                   | 1/6/2026 | No of objection 1. OCR missed in Page no 1 to 27. 2. Remove double pagination. 3. Page no 119,120,201,211,213, need translation. 4. True copy missed in vol. 6 and 7. 5. Copy of vakalatnama missed. 6. Copy of compliance order missed. | kavnair4     |
| 1206 | 1/6/2026   | 0710102013442019(No.of Docs 9) | 0710102013442019/10 | COMPANY APPLICATION(IBC)/254(PB)2019          | PUNJAB NATIONAL BANK VS. BHUSHAN POWER AND STEEL LTD      | Sec 60(5)                                   | 1/6/2026 | No of objection 1. OCR missed in Page no 1 to 27. 2. Remove double pagination. 3. Page no 119,120,201,211,213, need translation. 4. True copy missed in vol. 6 and 7. 5. Copy of vakalatnama missed. 6. Copy of compliance order missed. | kavnair4     |
| 1207 | 1/6/2026   | 0710102013442019(No.of Docs 9) | 0710102013442019/10 | COMPANY APPLICATION(IBC)/254(PB)2019          | PUNJAB NATIONAL BANK VS. BHUSHAN POWER AND STEEL LTD      | Sec 60(5)                                   | 1/6/2026 | No of objection 1. OCR missed in Page no 1 to 27. 2. Remove double pagination. 3. Page no 119,120,201,211,213, need translation. 4. True copy missed in vol. 6 and 7. 5. Copy of vakalatnama missed. 6. Copy of compliance order missed. | kavnair4     |
| 1208 | 1/6/2026   | 0710102013442019(No.of Docs 9) | 0710102013442019/10 | COMPANY APPLICATION(IBC)/254(PB)2019          | PUNJAB NATIONAL BANK VS. BHUSHAN POWER AND STEEL LTD      | Sec 60(5)                                   | 1/6/2026 | No of objection 1. OCR missed in Page no 1 to 27. 2. Remove double pagination. 3. Page no 119,120,201,211,213, need translation. 4. True copy missed in vol. 6 and 7. 5. Copy of vakalatnama missed. 6. Copy of compliance order missed. | kavnair4     |
| 1209 | 1/6/2026   | 0710102013442019(No.of Docs 9) | 0710102013442019/10 | COMPANY APPLICATION(IBC)/254(PB)2019          | PUNJAB NATIONAL BANK VS. BHUSHAN POWER AND STEEL LTD      | Sec 60(5)                                   | 1/6/2026 | No of objection 1. OCR missed in Page no 1 to 27. 2. Remove double pagination. 3. Page no 119,120,201,211,213, need translation. 4. True copy missed in vol. 6 and 7. 5. Copy of vakalatnama missed. 6. Copy of compliance order missed. | kavnair4     |
| 1210 | 10/30/2025 | 0710102065122023(No.of Docs 2) | 0710102065122023/4  | INTERLOCUTORY APPLICATION (I.B.C/4519(ND)2023 | MR. RAHUL JINDAL VSMR. DAYANAD                            | Application under any other provisions- IBC | 1/6/2026 | 1.the last compliance order missing in pdf                                                                                                                                                                                               | Atulbhatia   |
| 1211 | 10/30/2025 | 0710102065122023(No.of Docs 2) | 0710102065122023/4  | INTERLOCUTORY APPLICATION (I.B.C/4519(ND)2023 | MR. RAHUL JINDAL VSMR. DAYANAD                            | Application under any other provisions- IBC | 1/6/2026 | 1.the last compliance order missing in pdf                                                                                                                                                                                               | Atulbhatia   |
| 1212 | 1/7/2026   | 0710102044112023(No.of Docs 1) | 0710102044112023/3  | CONTEMPT PETITION (IBC)/38(ND)2023            | GULSHAN KUMAR GUPTA VS. GURSHARAN SINGH                   | Rule 11 of NCLT, 2016                       | 1/6/2026 | no of objection 1.compliance order missing in pdf 2.proof of service required                                                                                                                                                            | IPGULSHAN    |
| 1213 | 1/7/2026   | 0710102044112023(No.of Docs 1) | 0710102044112023/3  | CONTEMPT PETITION (IBC)/38(ND)2023            | GULSHAN KUMAR GUPTA VS. GURSHARAN SINGH                   | Rule 11 of NCLT, 2016                       | 1/6/2026 | no of objection 1.compliance order missing in pdf 2.proof of service required                                                                                                                                                            | IPGULSHAN    |
| 1214 | 1/6/2026   | 0710102013442019(No.of Docs 9) | 0710102013442019/10 | COMPANY APPLICATION(IBC)/254(PB)2019          | PUNJAB NATIONAL BANK VS. BHUSHAN POWER AND STEEL LTD      | Sec 60(5)                                   | 1/6/2026 | No of objection 1. OCR missed in Page no 1 to 27. 2. Remove double pagination. 3. Page no 119,120,201,211,213, need translation. 4. True copy missed in vol. 6 and 7. 5. Copy of vakalatnama missed. 6. Copy of compliance order missed. | kavnair4     |
| 1215 | 1/7/2026   | 0710102044112023(No.of Docs 1) | 0710102044112023/3  | CONTEMPT PETITION (IBC)/38(ND)2023            | GULSHAN KUMAR GUPTA VS. GURSHARAN SINGH                   | Rule 11 of NCLT, 2016                       | 1/6/2026 | no of objection 1.compliance order missing in pdf 2.proof of service required                                                                                                                                                            | IPGULSHAN    |
| 1216 | 1/7/2026   | 0710102044112023(No.of Docs 1) | 0710102044112023/3  | CONTEMPT PETITION (IBC)/38(ND)2023            | GULSHAN KUMAR GUPTA VS. GURSHARAN SINGH                   | Rule 11 of NCLT, 2016                       | 1/6/2026 | no of objection 1.compliance order missing in pdf 2.proof of service required                                                                                                                                                            | IPGULSHAN    |
| 1217 | 1/6/2026   | 0710102013442019(No.of Docs 9) | 0710102013442019/10 | COMPANY APPLICATION(IBC)/254(PB)2019          | PUNJAB NATIONAL BANK VS. BHUSHAN POWER AND STEEL LTD      | Sec 60(5)                                   | 1/6/2026 | No of objection 1. OCR missed in Page no 1 to 27. 2. Remove double pagination. 3. Page no 119,120,201,211,213, need translation. 4. True copy missed in vol. 6 and 7. 5. Copy of vakalatnama missed. 6. Copy of compliance order missed. | kavnair4     |
| 1218 | 10/30/2025 | 0710102065122023(No.of Docs 2) | 0710102065122023/4  | INTERLOCUTORY APPLICATION (I.B.C/4519(ND)2023 | MR. RAHUL JINDAL VSMR. DAYANAD                            | Application under any other provisions- IBC | 1/6/2026 | 1.the last compliance order missing in pdf                                                                                                                                                                                               | Atulbhatia   |
| 1219 | 1/12/2026  | 0710102080572024(No.of Docs 3) | 0710102080572024/1  | INTERLOCUTORY APPLICATION (I.B.C/5240(ND)2024 | DIKSHITULU AKELLA VS. SANJAY GUPTA RP UNNATI FORTUNE LTD. | Rule 11 of NCLT, 2016                       | 1/6/2026 | 1.compliance order with last order required in pdf                                                                                                                                                                                       | nirajchamyal |
| 1220 | 1/12/2026  | 0710102080572024(No.of Docs 3) | 0710102080572024/1  | INTERLOCUTORY APPLICATION (I.B.C/5240(ND)2024 | DIKSHITULU AKELLA VS. SANJAY GUPTA RP UNNATI FORTUNE LTD. | Rule 11 of NCLT, 2016                       | 1/6/2026 | 1.compliance order with last order required in pdf                                                                                                                                                                                       | nirajchamyal |
| 1221 | 1/12/2026  | 0710102080572024(No.of Docs 3) | 0710102080572024/1  | INTERLOCUTORY APPLICATION (I.B.C/5240(ND)2024 | DIKSHITULU AKELLA VS. SANJAY GUPTA RP UNNATI FORTUNE LTD. | Rule 11 of NCLT, 2016                       | 1/6/2026 | 1.compliance order with last order required in pdf                                                                                                                                                                                       | nirajchamyal |

|      |           |                                |                     |                                                |                                                                                           |                                                              |          |                                                                                  |               |
|------|-----------|--------------------------------|---------------------|------------------------------------------------|-------------------------------------------------------------------------------------------|--------------------------------------------------------------|----------|----------------------------------------------------------------------------------|---------------|
| 1222 | 1/12/2026 | 0710102080572024(No.of Docs 3) | 0710102080572024/1  | INTERLOCUTORY APPLICATION (I.B.C)/5240(ND)2024 | DIKSHITULU AKELLA VS. SANJAY GUPTA RP UNNATI FORTUNE LTD.                                 | Rule 11 of NCLT, 2016                                        | 1/6/2026 | 1.compliance order with last order required in pdf                               | nirajchamyal  |
| 1223 | 1/8/2026  | 0710102078902024(No.of Docs 3) | 0710102078902024/14 | INTERLOCUTORY APPLICATION (I.B.C)/4933(ND)2024 | WEST END EDUCATIONAL AND WELFARE SOCIETY VS. MOTHERS PRIDE EDUCATION PERSONNA PVT. LTD.   | Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1) | 1/6/2026 | 1.wrong file                                                                     | Advkirtibirua |
| 1224 | 1/8/2026  | 0710102078902024(No.of Docs 3) | 0710102078902024/14 | INTERLOCUTORY APPLICATION (I.B.C)/4933(ND)2024 | WEST END EDUCATIONAL AND WELFARE SOCIETY VS. MOTHERS PRIDE EDUCATION PERSONNA PVT. LTD.   | Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1) | 1/6/2026 | 1.wrong file                                                                     | Advkirtibirua |
| 1225 | 1/8/2026  | 0710102078902024(No.of Docs 3) | 0710102078902024/14 | INTERLOCUTORY APPLICATION (I.B.C)/4933(ND)2024 | WEST END EDUCATIONAL AND WELFARE SOCIETY VS. MOTHERS PRIDE EDUCATION PERSONNA PVT. LTD.   | Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1) | 1/6/2026 | 1.wrong file                                                                     | Advkirtibirua |
| 1226 | 1/8/2026  | 0710102078902024(No.of Docs 3) | 0710102078902024/14 | INTERLOCUTORY APPLICATION (I.B.C)/4933(ND)2024 | WEST END EDUCATIONAL AND WELFARE SOCIETY VS. MOTHERS PRIDE EDUCATION PERSONNA PVT. LTD.   | Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1) | 1/6/2026 | 1.wrong file                                                                     | Advkirtibirua |
| 1227 | 1/8/2026  | 0710102072072021(No.of Docs 2) | 0710102072072021/13 | INTERLOCUTORY APPLICATION (I.B.C)/4700(PB)2021 | ALCHEMIST ASSET RECONSTRUCTION CO PRIVATE LIMITED VS. NIIL INFRASTRUCTURE PRIVATE LIMITED | Sec 60(5)                                                    | 1/6/2026 | 1. kindly attach the compliance order.                                           | swapnil.123   |
| 1228 | 1/8/2026  | 0710102072072021(No.of Docs 2) | 0710102072072021/13 | INTERLOCUTORY APPLICATION (I.B.C)/4700(PB)2021 | ALCHEMIST ASSET RECONSTRUCTION CO PRIVATE LIMITED VS. NIIL INFRASTRUCTURE PRIVATE LIMITED | Sec 60(5)                                                    | 1/6/2026 | 1. kindly attach the compliance order.                                           | swapnil.123   |
| 1229 | 1/8/2026  | 0710102072072021(No.of Docs 2) | 0710102072072021/13 | INTERLOCUTORY APPLICATION (I.B.C)/4700(PB)2021 | ALCHEMIST ASSET RECONSTRUCTION CO PRIVATE LIMITED VS. NIIL INFRASTRUCTURE PRIVATE LIMITED | Sec 60(5)                                                    | 1/6/2026 | 1. kindly attach the compliance order.                                           | swapnil.123   |
| 1230 | 1/6/2026  | 0710102101892025(No.of Docs 2) | 0710102101892025/1  | INTERLOCUTORY APPLICATION (I.B.C)/5789(ND)2025 | RAMESH CHAND SHARMA VS. ASHISH SINGH RESOLUTION PROFESSIONAL PIYUSH COLONISERS LIMITED    | Sec 60(5)                                                    | 1/6/2026 | 1.the last compliance order missing in pdf                                       | advshivanshu  |
| 1231 | 1/6/2026  | 0710102101892025(No.of Docs 2) | 0710102101892025/1  | INTERLOCUTORY APPLICATION (I.B.C)/5789(ND)2025 | RAMESH CHAND SHARMA VS. ASHISH SINGH RESOLUTION PROFESSIONAL PIYUSH COLONISERS LIMITED    | Sec 60(5)                                                    | 1/6/2026 | 1.the last compliance order missing in pdf                                       | advshivanshu  |
| 1232 | 1/6/2026  | 0710102101892025(No.of Docs 2) | 0710102101892025/1  | INTERLOCUTORY APPLICATION (I.B.C)/5789(ND)2025 | RAMESH CHAND SHARMA VS. ASHISH SINGH RESOLUTION PROFESSIONAL PIYUSH COLONISERS LIMITED    | Sec 60(5)                                                    | 1/6/2026 | 1.the last compliance order missing in pdf                                       | advshivanshu  |
| 1233 | 1/6/2026  | 0710102101892025(No.of Docs 2) | 0710102101892025/1  | INTERLOCUTORY APPLICATION (I.B.C)/5789(ND)2025 | RAMESH CHAND SHARMA VS. ASHISH SINGH RESOLUTION PROFESSIONAL PIYUSH COLONISERS LIMITED    | Sec 60(5)                                                    | 1/6/2026 | 1.the last compliance order missing in pdf                                       | advshivanshu  |
| 1234 | 1/8/2026  | 0710102072072021(No.of Docs 2) | 0710102072072021/13 | INTERLOCUTORY APPLICATION (I.B.C)/4700(PB)2021 | ALCHEMIST ASSET RECONSTRUCTION CO PRIVATE LIMITED VS. NIIL INFRASTRUCTURE PRIVATE LIMITED | Sec 60(5)                                                    | 1/6/2026 | 1. kindly attach the compliance order.                                           | swapnil.123   |
| 1235 | 1/9/2026  | 0710102084662023(No.of Docs 2) | 0710102084662023/1  | INTERLOCUTORY APPLICATION (I.B.C)/5834(ND)2023 | RAHUL JINDAL VS. DAYANAND                                                                 | Sec 66(1)                                                    | 1/6/2026 | no of objection 1. the last compliance order. 2.vakalatanama copy missing in pdf | Atulbhatia    |
| 1236 | 1/9/2026  | 0710102084662023(No.of Docs 2) | 0710102084662023/1  | INTERLOCUTORY APPLICATION (I.B.C)/5834(ND)2023 | RAHUL JINDAL VS. DAYANAND                                                                 | Sec 66(1)                                                    | 1/6/2026 | no of objection 1. the last compliance order. 2.vakalatanama copy missing in pdf | Atulbhatia    |
| 1237 | 1/9/2026  | 0710102084662023(No.of Docs 2) | 0710102084662023/1  | INTERLOCUTORY APPLICATION (I.B.C)/5834(ND)2023 | RAHUL JINDAL VS. DAYANAND                                                                 | Sec 66(1)                                                    | 1/6/2026 | no of objection 1. the last compliance order. 2.vakalatanama copy missing in pdf | Atulbhatia    |
| 1238 | 1/9/2026  | 0710102084662023(No.of Docs 2) | 0710102084662023/1  | INTERLOCUTORY APPLICATION (I.B.C)/5834(ND)2023 | RAHUL JINDAL VS. DAYANAND                                                                 | Sec 66(1)                                                    | 1/6/2026 | no of objection 1. the last compliance order. 2.vakalatanama copy missing in pdf | Atulbhatia    |
| 1239 | 1/9/2026  | 0710102084662023(No.of Docs 2) | 0710102084662023/1  | INTERLOCUTORY APPLICATION (I.B.C)/5834(ND)2023 | RAHUL JINDAL VS. DAYANAND                                                                 | Sec 66(1)                                                    | 1/6/2026 | no of objection 1. the last compliance order. 2.vakalatanama copy missing in pdf | Atulbhatia    |
| 1240 | 1/9/2026  | 0710102084662023(No.of Docs 2) | 0710102084662023/1  | INTERLOCUTORY APPLICATION (I.B.C)/5834(ND)2023 | RAHUL JINDAL VS. DAYANAND                                                                 | Sec 66(1)                                                    | 1/6/2026 | no of objection 1. the last compliance order. 2.vakalatanama copy missing in pdf | Atulbhatia    |
| 1241 | 1/9/2026  | 0710102084662023(No.of Docs 2) | 0710102084662023/1  | INTERLOCUTORY APPLICATION (I.B.C)/5834(ND)2023 | RAHUL JINDAL VS. DAYANAND                                                                 | Sec 66(1)                                                    | 1/6/2026 | no of objection 1. the last compliance order. 2.vakalatanama copy missing in pdf | Atulbhatia    |
| 1242 | 1/6/2026  | 0710102101892025(No.of Docs 2) | 0710102101892025/1  | INTERLOCUTORY APPLICATION (I.B.C)/5789(ND)2025 | RAMESH CHAND SHARMA VS. ASHISH SINGH RESOLUTION PROFESSIONAL PIYUSH COLONISERS LIMITED    | Sec 60(5)                                                    | 1/6/2026 | 1.the last compliance order missing in pdf                                       | advshivanshu  |
| 1243 | 1/9/2026  | 0710102084662023(No.of Docs 2) | 0710102084662023/1  | INTERLOCUTORY APPLICATION (I.B.C)/5834(ND)2023 | RAHUL JINDAL VS. DAYANAND                                                                 | Sec 66(1)                                                    | 1/6/2026 | no of objection 1. the last compliance order. 2.vakalatanama copy missing in pdf | Atulbhatia    |
| 1244 | 1/9/2026  | 0710102084662023(No.of Docs 2) | 0710102084662023/1  | INTERLOCUTORY APPLICATION (I.B.C)/5834(ND)2023 | RAHUL JINDAL VS. DAYANAND                                                                 | Sec 66(1)                                                    | 1/6/2026 | no of objection 1. the last compliance order. 2.vakalatanama copy missing in pdf | Atulbhatia    |

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|------|------------|--------------------------------|---------------------|-------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------|----------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------|
| 1245 | 1/9/2026   | 0710102084662023(No.of Docs 2) | 0710102084662023/1  | INTERLOCUTORY APPLICATION (I.B.C)/5834(ND)/2023 | RAHUL JINDAL VS. DAYANAND                                                                                                                                            | Sec 66(1)                                                         | 1/6/2026 | no of objection 1. the last compliance order. 2.vakalatnama copy missing in pdf                                                                                                                                                          | Atulbhatia    |
| 1246 | 1/9/2026   | 0710102084662023(No.of Docs 2) | 0710102084662023/1  | INTERLOCUTORY APPLICATION (I.B.C)/5834(ND)/2023 | RAHUL JINDAL VS. DAYANAND                                                                                                                                            | Sec 66(1)                                                         | 1/6/2026 | no of objection 1. the last compliance order. 2.vakalatnama copy missing in pdf                                                                                                                                                          | Atulbhatia    |
| 1247 | 1/9/2026   | 0710102084662023(No.of Docs 2) | 0710102084662023/1  | INTERLOCUTORY APPLICATION (I.B.C)/5834(ND)/2023 | RAHUL JINDAL VS. DAYANAND                                                                                                                                            | Sec 66(1)                                                         | 1/6/2026 | no of objection 1. the last compliance order. 2.vakalatnama copy missing in pdf                                                                                                                                                          | Atulbhatia    |
| 1248 | 10/30/2025 | 0710102084662023(No.of Docs 2) | 0710102084662023/2  | INTERLOCUTORY APPLICATION (I.B.C)/5834(ND)/2023 | RAHUL JINDAL VS. DAYANAND                                                                                                                                            | Sec 66(1)                                                         | 1/6/2026 | 1.the last compliance order                                                                                                                                                                                                              | Atulbhatia    |
| 1249 | 10/30/2025 | 0710102084662023(No.of Docs 2) | 0710102084662023/2  | INTERLOCUTORY APPLICATION (I.B.C)/5834(ND)/2023 | RAHUL JINDAL VS. DAYANAND                                                                                                                                            | Sec 66(1)                                                         | 1/6/2026 | 1.the last compliance order                                                                                                                                                                                                              | Atulbhatia    |
| 1250 | 10/30/2025 | 0710102084662023(No.of Docs 2) | 0710102084662023/2  | INTERLOCUTORY APPLICATION (I.B.C)/5834(ND)/2023 | RAHUL JINDAL VS. DAYANAND                                                                                                                                            | Sec 66(1)                                                         | 1/6/2026 | 1.the last compliance order                                                                                                                                                                                                              | Atulbhatia    |
| 1251 | 10/30/2025 | 0710102084662023(No.of Docs 2) | 0710102084662023/2  | INTERLOCUTORY APPLICATION (I.B.C)/5834(ND)/2023 | RAHUL JINDAL VS. DAYANAND                                                                                                                                            | Sec 66(1)                                                         | 1/6/2026 | 1.the last compliance order                                                                                                                                                                                                              | Atulbhatia    |
| 1252 | 10/30/2025 | 0710102084662023(No.of Docs 2) | 0710102084662023/2  | INTERLOCUTORY APPLICATION (I.B.C)/5834(ND)/2023 | RAHUL JINDAL VS. DAYANAND                                                                                                                                            | Sec 66(1)                                                         | 1/6/2026 | 1.the last compliance order                                                                                                                                                                                                              | Atulbhatia    |
| 1253 | 10/30/2025 | 0710102084662023(No.of Docs 2) | 0710102084662023/2  | INTERLOCUTORY APPLICATION (I.B.C)/5834(ND)/2023 | RAHUL JINDAL VS. DAYANAND                                                                                                                                            | Sec 66(1)                                                         | 1/6/2026 | 1.the last compliance order                                                                                                                                                                                                              | Atulbhatia    |
| 1254 | 10/30/2025 | 0710102084662023(No.of Docs 2) | 0710102084662023/2  | INTERLOCUTORY APPLICATION (I.B.C)/5834(ND)/2023 | RAHUL JINDAL VS. DAYANAND                                                                                                                                            | Sec 66(1)                                                         | 1/6/2026 | 1.the last compliance order                                                                                                                                                                                                              | Atulbhatia    |
| 1255 | 10/30/2025 | 0710102084662023(No.of Docs 2) | 0710102084662023/2  | INTERLOCUTORY APPLICATION (I.B.C)/5834(ND)/2023 | RAHUL JINDAL VS. DAYANAND                                                                                                                                            | Sec 66(1)                                                         | 1/6/2026 | 1.the last compliance order                                                                                                                                                                                                              | Atulbhatia    |
| 1256 | 1/6/2026   | 0710102101892025(No.of Docs 2) | 0710102101892025/1  | INTERLOCUTORY APPLICATION (I.B.C)/5789(ND)/2025 | RAMESH CHAND SHARMA VS. ASHISH SINGH RESOLUTION PROFESSIONAL PIYUSH COLONISERS LIMITED                                                                               | Sec 60(5)                                                         | 1/6/2026 | 1.the last compliance order missing in pdf                                                                                                                                                                                               | advshivanshu  |
| 1257 | 10/30/2025 | 0710102084662023(No.of Docs 2) | 0710102084662023/2  | INTERLOCUTORY APPLICATION (I.B.C)/5834(ND)/2023 | RAHUL JINDAL VS. DAYANAND                                                                                                                                            | Sec 66(1)                                                         | 1/6/2026 | 1.the last compliance order                                                                                                                                                                                                              | Atulbhatia    |
| 1258 | 10/30/2025 | 0710102084662023(No.of Docs 2) | 0710102084662023/2  | INTERLOCUTORY APPLICATION (I.B.C)/5834(ND)/2023 | RAHUL JINDAL VS. DAYANAND                                                                                                                                            | Sec 66(1)                                                         | 1/6/2026 | 1.the last compliance order                                                                                                                                                                                                              | Atulbhatia    |
| 1259 | 10/30/2025 | 0710102084662023(No.of Docs 2) | 0710102084662023/2  | INTERLOCUTORY APPLICATION (I.B.C)/5834(ND)/2023 | RAHUL JINDAL VS. DAYANAND                                                                                                                                            | Sec 66(1)                                                         | 1/6/2026 | 1.the last compliance order                                                                                                                                                                                                              | Atulbhatia    |
| 1260 | 10/30/2025 | 0710102084662023(No.of Docs 2) | 0710102084662023/2  | INTERLOCUTORY APPLICATION (I.B.C)/5834(ND)/2023 | RAHUL JINDAL VS. DAYANAND                                                                                                                                            | Sec 66(1)                                                         | 1/6/2026 | 1.the last compliance order                                                                                                                                                                                                              | Atulbhatia    |
| 1261 | 1/9/2026   | 0710102084662023(No.of Docs 2) | 0710102084662023/3  | INTERLOCUTORY APPLICATION (I.B.C)/5834(ND)/2023 | RAHUL JINDAL VS. DAYANAND                                                                                                                                            | Sec 66(1)                                                         | 1/6/2026 | 1.the last compliance order                                                                                                                                                                                                              | Atulbhatia    |
| 1262 | 1/6/2026   | 0710102094412025(No.of Docs 2) | 0710102094412025/6  | INTERLOCUTORY APPLICATION (I.B.C)/5229(ND)/2025 | SARVESH KASHYAP RESOLUTION PROFESSIONAL OF ANGLE INFRASTRUCTURE PRIVATE LIMITED VS. SHRI AMULYA KUMAR MISHRA DIRECTOR REG. OFFICE: ANGLE INFRASTRUCTURE PRIVATE LTD. | Sec 60(5)                                                         | 1/6/2026 | 1. kindly attach the compliance order. 2. kindly translate the pages 1, 20,22,34,38,68,70,72, 80 and 82 from Hindi to English                                                                                                            | knmcit        |
| 1263 | 1/5/2026   | 0710102046372025(No.of Docs 2) | 0710102046372025/11 | INTERLOCUTORY APPLICATION (I.B.C)/2696(ND)/2025 | ANAMIKA KATARIA VS. KAUTILYA FINANCE BV                                                                                                                              | Sec 60(5)                                                         | 1/6/2026 | 1. kindly attach the compliance order. 2. bookmarking mandatory. 3. Sign missed on every page of pdf. 4. Counsel Sign and details missed on last page of chart                                                                           | KaranValecha  |
| 1264 | 1/6/2026   | 0710102013442019(No.of Docs 9) | 0710102013442019/10 | COMPANY APPLICATION(IBC)/254(PB)2019            | PUNJAB NATIONAL BANK VS. BHUSHAN POWER AND STEEL LTD                                                                                                                 | Sec 60(5)                                                         | 1/6/2026 | No of objection 1. OCR missed in Page no 1 to 27. 2. Remove double pagination. 3. Page no 119,120,201,211,213, need translation. 4. True copy missed in vol. 6 and 7. 5. Copy of vakalatnama missed. 6. Copy of compliance order missed. | kavnair4      |
| 1265 | 1/6/2026   | 0710102013442019(No.of Docs 9) | 0710102013442019/10 | COMPANY APPLICATION(IBC)/254(PB)2019            | PUNJAB NATIONAL BANK VS. BHUSHAN POWER AND STEEL LTD                                                                                                                 | Sec 60(5)                                                         | 1/6/2026 | No of objection 1. OCR missed in Page no 1 to 27. 2. Remove double pagination. 3. Page no 119,120,201,211,213, need translation. 4. True copy missed in vol. 6 and 7. 5. Copy of vakalatnama missed. 6. Copy of compliance order missed. | kavnair4      |
| 1266 | 1/7/2026   | 0710102159562019(No.of Docs 2) | 0710102159562019/12 | COMPANY APPLICATION(IBC)/1625(ND)2019           | AKHILESH KUMAR GUPTA VS. GOPAL KALRA                                                                                                                                 | Sec 66(1)                                                         | 1/6/2026 | 1.wrong file                                                                                                                                                                                                                             | rklawchambers |
| 1267 | 1/7/2026   | 0710102001442021(No.of Docs 2) | 0710102001442021/6  | COMPANY PETITION IB (IBC)/21(ND)2021            | UNIEXCEL LIMITED VS. UNIEXCEL DEVELOPERS PRIVATE LIMITED                                                                                                             | IBC under Sec 7                                                   | 1/6/2026 | no of objection 1.compliance order missing in pdf 2.put on ticket blank side 1rs court fee missing in vakalatnama 3.need all pages sign in pdf 4.some pages not clear in pdf                                                             | d25892010     |
| 1268 | 1/7/2026   | 0710102001442021(No.of Docs 2) | 0710102001442021/6  | COMPANY PETITION IB (IBC)/21(ND)2021            | UNIEXCEL LIMITED VS. UNIEXCEL DEVELOPERS PRIVATE LIMITED                                                                                                             | IBC under Sec 7                                                   | 1/6/2026 | no of objection 1.compliance order missing in pdf 2.put on ticket blank side 1rs court fee missing in vakalatnama 3.need all pages sign in pdf 4.some pages not clear in pdf                                                             | d25892010     |
| 1269 | 1/7/2026   | 0710102001442021(No.of Docs 2) | 0710102001442021/6  | COMPANY PETITION IB (IBC)/21(ND)2021            | UNIEXCEL LIMITED VS. UNIEXCEL DEVELOPERS PRIVATE LIMITED                                                                                                             | IBC under Sec 7                                                   | 1/6/2026 | no of objection 1.compliance order missing in pdf 2.put on ticket blank side 1rs court fee missing in vakalatnama 3.need all pages sign in pdf 4.some pages not clear in pdf                                                             | d25892010     |
| 1270 | 1/7/2026   | 0710102001442021(No.of Docs 2) | 0710102001442021/6  | COMPANY PETITION IB (IBC)/21(ND)2021            | UNIEXCEL LIMITED VS. UNIEXCEL DEVELOPERS PRIVATE LIMITED                                                                                                             | IBC under Sec 7                                                   | 1/6/2026 | no of objection 1.compliance order missing in pdf 2.put on ticket blank side 1rs court fee missing in vakalatnama 3.need all pages sign in pdf 4.some pages not clear in pdf                                                             | d25892010     |
| 1271 | 1/10/2026  | 0710200413432017(No.of Docs 2) | 0710200413432017/3  | COMPANY APPEAL(COMPANIES ACT)/294(ND)2017       | INCOME TAX OFFICER-WARD 18(4) VS ROC M/S NORTH BOMBAY CABLE NETWORK PVT LTD                                                                                          | Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body | 1/6/2026 | 1.extra pdf remove                                                                                                                                                                                                                       | 9899393420    |

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| 1272 | 1/10/2026 | 0710200413432017(No.of Docs 2) | 0710200413432017/3  | COMPANY APPEAL(COMPANIES ACT)/294(ND)2017                | INCOME TAX OFFICER-WARD 18(4) VS ROC M/S NORTH BOMBAY CABLE NETWORK PVT LTD    | Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body | 1/6/2026 | 1.extra pdf remove                                                                                                                                    | 9899393420         |
| 1273 | 1/10/2026 | 0710200413432017(No.of Docs 2) | 0710200413432017/4  | COMPANY APPEAL(COMPANIES ACT)/294(ND)2017                | INCOME TAX OFFICER-WARD 18(4) VS ROC M/S NORTH BOMBAY CABLE NETWORK PVT LTD    | Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body | 1/6/2026 | no of objection 1.proof of service required 2.extra pdf remove submit final pdf                                                                       | 9899393420         |
| 1274 | 1/10/2026 | 0710200413432017(No.of Docs 2) | 0710200413432017/4  | COMPANY APPEAL(COMPANIES ACT)/294(ND)2017                | INCOME TAX OFFICER-WARD 18(4) VS ROC M/S NORTH BOMBAY CABLE NETWORK PVT LTD    | Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body | 1/6/2026 | no of objection 1.proof of service required 2.extra pdf remove submit final pdf                                                                       | 9899393420         |
| 1275 | 1/10/2026 | 0710200413432017(No.of Docs 2) | 0710200413432017/4  | COMPANY APPEAL(COMPANIES ACT)/294(ND)2017                | INCOME TAX OFFICER-WARD 18(4) VS ROC M/S NORTH BOMBAY CABLE NETWORK PVT LTD    | Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body | 1/6/2026 | no of objection 1.proof of service required 2.extra pdf remove submit final pdf                                                                       | 9899393420         |
| 1276 | 1/10/2026 | 0710200413432017(No.of Docs 2) | 0710200413432017/4  | COMPANY APPEAL(COMPANIES ACT)/294(ND)2017                | INCOME TAX OFFICER-WARD 18(4) VS ROC M/S NORTH BOMBAY CABLE NETWORK PVT LTD    | Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body | 1/6/2026 | no of objection 1.proof of service required 2.extra pdf remove submit final pdf                                                                       | 9899393420         |
| 1277 | 1/10/2026 | 0710200413432017(No.of Docs 2) | 0710200413432017/3  | COMPANY APPEAL(COMPANIES ACT)/294(ND)2017                | INCOME TAX OFFICER-WARD 18(4) VS ROC M/S NORTH BOMBAY CABLE NETWORK PVT LTD    | Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body | 1/6/2026 | 1.extra pdf remove                                                                                                                                    | 9899393420         |
| 1278 | 1/10/2026 | 0710200413432017(No.of Docs 2) | 0710200413432017/3  | COMPANY APPEAL(COMPANIES ACT)/294(ND)2017                | INCOME TAX OFFICER-WARD 18(4) VS ROC M/S NORTH BOMBAY CABLE NETWORK PVT LTD    | Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body | 1/6/2026 | 1.extra pdf remove                                                                                                                                    | 9899393420         |
| 1279 | 1/7/2026  | 0710102159562019(No.of Docs 2) | 0710102159562019/12 | COMPANY APPLICATION(IBC)/1625 (ND)2019                   | AKHILESH KUMAR GUPTA VS. GOPAL KALRA                                           | Sec 66(1)                                                         | 1/6/2026 | 1.wrong file                                                                                                                                          | rklawchambers      |
| 1280 | 1/7/2026  | 0710102159562019(No.of Docs 2) | 0710102159562019/12 | COMPANY APPLICATION(IBC)/1625 (ND)2019                   | AKHILESH KUMAR GUPTA VS. GOPAL KALRA                                           | Sec 66(1)                                                         | 1/6/2026 | 1.wrong file                                                                                                                                          | rklawchambers      |
| 1281 | 1/7/2026  | 0710102159562019(No.of Docs 2) | 0710102159562019/12 | COMPANY APPLICATION(IBC)/1625 (ND)2019                   | AKHILESH KUMAR GUPTA VS. GOPAL KALRA                                           | Sec 66(1)                                                         | 1/6/2026 | 1.wrong file                                                                                                                                          | rklawchambers      |
| 1282 | 1/7/2026  | 0710102159562019(No.of Docs 2) | 0710102159562019/12 | COMPANY APPLICATION(IBC)/1625 (ND)2019                   | AKHILESH KUMAR GUPTA VS. GOPAL KALRA                                           | Sec 66(1)                                                         | 1/6/2026 | 1.wrong file                                                                                                                                          | rklawchambers      |
| 1283 | 1/7/2026  | 0710102159562019(No.of Docs 2) | 0710102159562019/12 | COMPANY APPLICATION(IBC)/1625 (ND)2019                   | AKHILESH KUMAR GUPTA VS. GOPAL KALRA                                           | Sec 66(1)                                                         | 1/6/2026 | 1.wrong file                                                                                                                                          | rklawchambers      |
| 1284 | 1/7/2026  | 0710102159562019(No.of Docs 2) | 0710102159562019/12 | COMPANY APPLICATION(IBC)/1625 (ND)2019                   | AKHILESH KUMAR GUPTA VS. GOPAL KALRA                                           | Sec 66(1)                                                         | 1/6/2026 | 1.wrong file                                                                                                                                          | rklawchambers      |
| 1285 | 1/7/2026  | 0710102159562019(No.of Docs 2) | 0710102159562019/12 | COMPANY APPLICATION(IBC)/1625 (ND)2019                   | AKHILESH KUMAR GUPTA VS. GOPAL KALRA                                           | Sec 66(1)                                                         | 1/6/2026 | 1.wrong file                                                                                                                                          | rklawchambers      |
| 1286 | 1/7/2026  | 0710102159562019(No.of Docs 2) | 0710102159562019/12 | COMPANY APPLICATION(IBC)/1625 (ND)2019                   | AKHILESH KUMAR GUPTA VS. GOPAL KALRA                                           | Sec 66(1)                                                         | 1/6/2026 | 1.wrong file                                                                                                                                          | rklawchambers      |
| 1287 | 1/12/2026 | 0710102068352025(No.of Docs 3) | 0710102068352025/15 | INTERLOCUTORY APPLICATION (I.B.C)/3781(PB)2025           | AMBA GRAINS PRIVATE LIMITED VS. STATE BANK OF INDIA                            | Section 60(5)                                                     | 1/6/2026 | 1.kindly attach the compliance order.                                                                                                                 | AnannyaGhosh       |
| 1288 | 1/12/2026 | 0710102068352025(No.of Docs 3) | 0710102068352025/15 | INTERLOCUTORY APPLICATION (I.B.C)/3781(PB)2025           | AMBA GRAINS PRIVATE LIMITED VS. STATE BANK OF INDIA                            | Section 60(5)                                                     | 1/6/2026 | 1.kindly attach the compliance order.                                                                                                                 | AnannyaGhosh       |
| 1289 | 1/12/2026 | 0710102068352025(No.of Docs 3) | 0710102068352025/15 | INTERLOCUTORY APPLICATION (I.B.C)/3781(PB)2025           | AMBA GRAINS PRIVATE LIMITED VS. STATE BANK OF INDIA                            | Section 60(5)                                                     | 1/6/2026 | 1.kindly attach the compliance order.                                                                                                                 | AnannyaGhosh       |
| 1290 | 1/12/2026 | 0710102068352025(No.of Docs 3) | 0710102068352025/15 | INTERLOCUTORY APPLICATION (I.B.C)/3781(PB)2025           | AMBA GRAINS PRIVATE LIMITED VS. STATE BANK OF INDIA                            | Section 60(5)                                                     | 1/6/2026 | 1.kindly attach the compliance order.                                                                                                                 | AnannyaGhosh       |
| 1291 | 1/4/2026  | 0710120010542018(No.of Docs 2) | 0710120010542018/18 | COMPANY PETITION (COMPANIES ACT)/65(ND)2012              | JATINDER KUMAR RISHI VS. M/S RISHI ELECTRONICS LTD                             | Application under any other provisions                            | 1/5/2026 | 1. As per mention in index compliance order dated 23.09.2025 is missed in PDF.                                                                        | balaji             |
| 1292 | 1/5/2026  | 0710102096122025(No.of Docs 2) | 0710102096122025/6  | INTERLOCUTORY APPLICATION (I.B.C)/5391(PB)2025           | ADANI INFRA (INDIA) LIMITED VS. ASHWINI MEHRA LIQUIDATOR OF PUNJ LLOYD LIMITED | Sec 60(5)                                                         | 1/5/2026 | 1. copy of vakalnama missed in PDF.                                                                                                                   | raghav.chadha      |
| 1293 | 1/3/2026  | 0710102095202023(No.of Docs 5) | 0710102095202023/50 | TRANSFER PETITION(COMPANIES ACT)/25(ND)2023              | NATIONAL BUILDINGS CONSTRUCTION CORPORATION LTD. VS. NARENDER IMPEX LTD        | Sec 433(e)/433(f) of CA 1956                                      | 1/5/2026 | No of objection 1. Remove double pagination in pdf. 2. Sign missed in every page of reply. 3. Sign missed in 168 to 178, 243 to 282 are not readable. | attin@ilolegal.com |
| 1294 | 1/3/2026  | 0710102080302025(No.of Docs 2) | 0710102080302025/3  | COMPANY PETITION IB (IBC)/507(ND)2025                    | MODERE INDIA PRIVATE LIMITED                                                   | IBC Under Sec 10                                                  | 1/5/2026 | No of objection 1. Kindly attach compliance order.                                                                                                    | apoovr@cjalaw.in   |
| 1295 | 1/3/2026  | 0710102040822025(No.of Docs 2) | 0710102040822025/17 | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/48(ND)2025 | KANAV REALTECH PRIVATE LIMITED                                                 | Sec. 230-232 - Second Motion                                      | 1/5/2026 | No of objection 1. True copy sign missed in annexure. 2. Kindly attach compliance order.                                                              | abhishek.nahta     |

|      |            |                                |                     |                                                |                                                                                                                                                                                        |                                                                                                     |          |                                                                                                                                     |                  |
|------|------------|--------------------------------|---------------------|------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------|----------|-------------------------------------------------------------------------------------------------------------------------------------|------------------|
| 1296 | 1/4/2026   | 0710102112552025(No.of Docs 2) | 0710102112552025/1  | TRANSFER APPLICATION/2(PB)202                  | YASH DEEP TREXIM PVT. LTD. VS. PRITHVI DEVCONS PRIVATE LIMITED                                                                                                                         | Rule16(d),NCLT Rules,2016                                                                           | 1/5/2026 | 1. kindly attach the compliance order.                                                                                              | satyalawchambers |
| 1297 | 1/2/2026   | 0710102105592024(No.of Docs 2) | 0710102105592024/8  | INTERLOCUTORY APPLICATION (I.B.C)/343(ND)2025  | PURSHOTTAM KUMAR VS. MANISH AGGARWAL RP                                                                                                                                                | Section 60(5)                                                                                       | 1/5/2026 | 1. wrong file kindly file IA or compliance order needed                                                                             | lawvino@23       |
| 1298 | 1/5/2026   | 0710102075782024(No.of Docs 1) | 0710102075782024/8  | COMPANY PETITION IB (IBC)/660(ND)2024          | THE LINKS INDIA PRIVATE LIMITED                                                                                                                                                        | IBC Section 59                                                                                      | 1/5/2026 | 1. kindly attach the compliance order                                                                                               | Asavrajan@123    |
| 1299 | 1/5/2026   | 0710102103272022(No.of Docs 2) | 0710102103272022/7  | COMPANY PETITION (COMPANIES ACT)/239(ND)2022   | ARUN JAIN VS. VV A DEVELOPERS PRIVATE LIMITED                                                                                                                                          | Sec. 213,Sec. 241(1),Sec. 242(4)                                                                    | 1/5/2026 | 1. counsel sign missed on index and last page of written submission                                                                 | kapoorandcompany |
| 1300 | 1/2/2026   | 0710102072732025(No.of Docs 2) | 0710102072732025/1  | INTERLOCUTORY APPLICATION (I.B.C)/4120(ND)2025 | RAJESH GULLAH VS. SHRI RAHUL JINDAL AND ORS.                                                                                                                                           | Application under any other provisions- IBC                                                         | 1/2/2026 | 1. bookmarking mandatory. 2. wrong file kindly file in IA                                                                           | akhil.shankhwar1 |
| 1301 | 1/1/2026   | 0710102070032024(No.of Docs 2) | 0710102070032024/14 | COMPANY PETITION (COMPANIES ACT)/161(ND)2024   | MR. VIVEK KUSHWAHA VS. VIVERS FRESH ORGANIC GAYATRI FARMS PRIVATE LIMITED                                                                                                              | Sec. 241(1),Sec. 242(4),Sec. 244(1),Application under any other provisions ,Section 246,Section 447 | 1/2/2026 | 1. kindly attach the compliance order                                                                                               | laus             |
| 1302 | 1/2/2026   | 0710102104022025(No.of Docs 2) | 0710102104022025/1  | INTERLOCUTORY APPLICATION (I.B.C)/5892(ND)2025 | MAYA GUPTA AUIBORISED REPRESENTATIVE OF CLASS OF FINANCIAL CREDITORS OF REALTECH CONSTRUCTIONS PVT LTD VS. JUGRAJ SINGH BEDI RESOLUTION PROFESSIONAL OF REALTECH CONSTRUCTIONS PVT LTD | Sec 60(5)                                                                                           | 1/2/2026 | 11. The PDF heading is incorrect, please correct the information                                                                    | Santosh11996     |
| 1303 | 1/2/2026   | 0710102095832020(No.of Docs 2) | 0710102095832020/8  | INTERLOCUTORY APPLICATION (I.B.C)/4432(PB)2020 | HDFC BANK LTD VS. RAJ KUMAR RALHAM                                                                                                                                                     | Sec 60(5)                                                                                           | 1/2/2026 | 1. bookmarking and index mandatory. 2. Kindly attach the compliance order. 3. kindly upload full counsel details last page of note. | samakshgoyal     |
| 1304 | 1/9/2026   | 0710102042012025(No.of Docs 2) | 0710102042012025/1  | INTERLOCUTORY APPLICATION (I.B.C)/2429(ND)2025 | SANJEET KUMAR SHARMA RESOLUTION PROFESSIONAL VARDHMAN INFRADEVELOPERS PVT. LTD.                                                                                                        | Regulation 30, CIRP Regulations, 2016                                                               | 1/1/2026 | 1.compliance order missing in pdf                                                                                                   | vaibhavtyagi     |
| 1305 | 1/9/2026   | 0710102042012025(No.of Docs 2) | 0710102042012025/1  | INTERLOCUTORY APPLICATION (I.B.C)/2429(ND)2025 | SANJEET KUMAR SHARMA RESOLUTION PROFESSIONAL VARDHMAN INFRADEVELOPERS PVT. LTD.                                                                                                        | Regulation 30, CIRP Regulations, 2016                                                               | 1/1/2026 | 1.compliance order missing in pdf                                                                                                   | vaibhavtyagi     |
| 1306 | 1/9/2026   | 0710102042012025(No.of Docs 2) | 0710102042012025/1  | INTERLOCUTORY APPLICATION (I.B.C)/2429(ND)2025 | SANJEET KUMAR SHARMA RESOLUTION PROFESSIONAL VARDHMAN INFRADEVELOPERS PVT. LTD.                                                                                                        | Regulation 30, CIRP Regulations, 2016                                                               | 1/1/2026 | 1.compliance order missing in pdf                                                                                                   | vaibhavtyagi     |
| 1307 | 1/9/2026   | 0710102042012025(No.of Docs 2) | 0710102042012025/1  | INTERLOCUTORY APPLICATION (I.B.C)/2429(ND)2025 | SANJEET KUMAR SHARMA RESOLUTION PROFESSIONAL VARDHMAN INFRADEVELOPERS PVT. LTD.                                                                                                        | Regulation 30, CIRP Regulations, 2016                                                               | 1/1/2026 | 1.compliance order missing in pdf                                                                                                   | vaibhavtyagi     |
| 1308 | 1/9/2026   | 0710102042012025(No.of Docs 2) | 0710102042012025/1  | INTERLOCUTORY APPLICATION (I.B.C)/2429(ND)2025 | SANJEET KUMAR SHARMA RESOLUTION PROFESSIONAL VARDHMAN INFRADEVELOPERS PVT. LTD.                                                                                                        | Regulation 30, CIRP Regulations, 2016                                                               | 1/1/2026 | 1.compliance order missing in pdf                                                                                                   | vaibhavtyagi     |
| 1309 | 1/9/2026   | 0710102042012025(No.of Docs 2) | 0710102042012025/1  | INTERLOCUTORY APPLICATION (I.B.C)/2429(ND)2025 | SANJEET KUMAR SHARMA RESOLUTION PROFESSIONAL VARDHMAN INFRADEVELOPERS PVT. LTD.                                                                                                        | Regulation 30, CIRP Regulations, 2016                                                               | 1/1/2026 | 1.compliance order missing in pdf                                                                                                   | vaibhavtyagi     |
| 1310 | 1/9/2026   | 0710102038412025(No.of Docs 2) | 0710102038412025/2  | COMPANY APPEAL(COMPANIES ACT)/90(ND)2025       | INCOME TAX OFFICERS WARD 77(4) VS. SUN F & B HOSPITALITY PRIVATE LIMITED                                                                                                               | Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body                                   | 1/1/2026 | afidavit missing in pdf                                                                                                             | 9899393420       |
| 1311 | 1/9/2026   | 0710102042012025(No.of Docs 2) | 0710102042012025/1  | INTERLOCUTORY APPLICATION (I.B.C)/2429(ND)2025 | SANJEET KUMAR SHARMA RESOLUTION PROFESSIONAL VARDHMAN INFRADEVELOPERS PVT. LTD.                                                                                                        | Regulation 30, CIRP Regulations, 2016                                                               | 1/1/2026 | 1.compliance order missing in pdf                                                                                                   | vaibhavtyagi     |
| 1312 | 12/31/2025 | 0710102018812025(No.of Docs 3) | 0710102018812025/5  | COMPANY PETITION (COMPANIES ACT)/38(ND)2025    | MASTER DRILLING INDIA PRIVATE LIMITED VS. SAREL DRILL & ENGINEERING EQUIPMENT INDIA PRIVATE LIMITED & OTHERS                                                                           | Sec. 213                                                                                            | 1/1/2026 | 1. kindly attach the compliance order. 2. Counsel details missed in PDF.                                                            | Lawbird          |
| 1313 | 1/9/2026   | 0710102042012025(No.of Docs 2) | 0710102042012025/1  | INTERLOCUTORY APPLICATION (I.B.C)/2429(ND)2025 | SANJEET KUMAR SHARMA RESOLUTION PROFESSIONAL VARDHMAN INFRADEVELOPERS PVT. LTD.                                                                                                        | Regulation 30, CIRP Regulations, 2016                                                               | 1/1/2026 | 1.compliance order missing in pdf                                                                                                   | vaibhavtyagi     |
| 1314 | 1/9/2026   | 0710102042012025(No.of Docs 2) | 0710102042012025/1  | INTERLOCUTORY APPLICATION (I.B.C)/2429(ND)2025 | SANJEET KUMAR SHARMA RESOLUTION PROFESSIONAL VARDHMAN INFRADEVELOPERS PVT. LTD.                                                                                                        | Regulation 30, CIRP Regulations, 2016                                                               | 1/1/2026 | 1.compliance order missing in pdf                                                                                                   | vaibhavtyagi     |
| 1315 | 1/9/2026   | 0710102038412025(No.of Docs 2) | 0710102038412025/2  | COMPANY APPEAL(COMPANIES ACT)/90(ND)2025       | INCOME TAX OFFICERS WARD 77(4) VS. SUN F & B HOSPITALITY PRIVATE LIMITED                                                                                                               | Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body                                   | 1/1/2026 | afidavit missing in pdf                                                                                                             | 9899393420       |
| 1316 | 1/9/2026   | 0710102038412025(No.of Docs 2) | 0710102038412025/2  | COMPANY APPEAL(COMPANIES ACT)/90(ND)2025       | INCOME TAX OFFICERS WARD 77(4) VS. SUN F & B HOSPITALITY PRIVATE LIMITED                                                                                                               | Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body                                   | 1/1/2026 | afidavit missing in pdf                                                                                                             | 9899393420       |

|                  |                     |
|------------------|---------------------|
| PRASHANT KUMAR   |                     |
| DEPUTY REGISTRAR |                     |
| PRASHANT KUMAR   |                     |
| ROOM NO 103      |                     |
|                  | VICTOR VISHAL       |
|                  | PREPARED BY         |
|                  | ASSISTANT REGISTRAR |
|                  | VICTOR VISHAL       |
|                  | ROOM NO 103         |